

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Appeal No. 46 of 2025

In the matter of:

Sanjaya Kumar Mishra

...Appellant

Versus

Ministry of Environment, Forest and Climate Change & Ors.

....Respondents

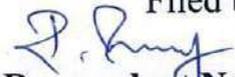
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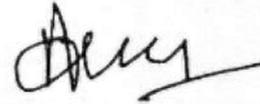
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Dated: 07.10.2025

Place: New Delhi

Filed by:

Respondent No. 1

Through



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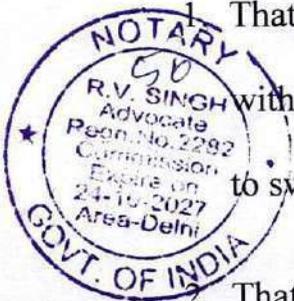
Ministry of Environment, Forest and Climate Change & Ors.

..Respondents

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.
1, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE
CHANGE**

I, Sundar Ramanathan, son of Shri Late Shri Ramanathan, aged 42 years, presently employed as Scientist 'F' at the Ministry of Environment, Forest, and Climate Change (MoEF&CC), New Delhi, solemnly affirm and declare the following:

1. That I, the above named Deponent, am authorized and well conversant with the facts and circumstances of the present case and thus competent to swear the present Affidavit.



2. That I have read and understood the contents of the present Affidavit. The contents thereof are true and no part of it is false and no material has been concealed therefrom.

R. Singh

3. That without prejudice to the above and as an alternative submission, the deponent craves liberty to raise further required contentions during the course of the proceedings if sought by this Hon'ble Tribunal.
4. That, it is most humbly submitted that the present Appeal challenges Environmental Clearance (EC) dated 30.04.2025 granted by Ministry of Environment, Forest and Climate Change (MoEF&CC) in favour of M/s. Meja Urja Nigam Private Limited for the expansion of the Meja Coal Based Thermal Power Project in Prayagaraj, Uttar Pradesh alleging that the Environmental Clearance was granted on the basis of unreliable and defective baseline data, particularly relating to air pollution, despite the appellant's specific objections regarding flawed monitoring methods, non-compliance with guidelines, and omission of key parameters, which were ignored by the EAC while recommending approval.
5. That, it is most humbly submitted that the appellant has challenged the Environmental Clearance (EC) dated 30.04.2025, on the following grounds:
- i. ***"Flawed and Unreliable Baseline Data on Air Pollution: The EIA report is vitiated due to materially incorrect and unscientific baseline data concerning ambient air, and water quality, thereby defeating the objective of informed environmental decision-making under the EIA Notification, 2006. The monitoring methodology for ambient air***



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quality demonstrates critical non-compliance with standards and guidelines. Therefore the impact assessment, predictions and environment management plans based on these results are also unacceptable.

- ii. **Non-Compliance with ToR and Statutory Standards:** Ambient monitoring did not include Mercury, as required in the Terms of Reference in the EIA process. Use of unaccredited labs and incomplete/methodless reports violate ISO/IEC standards.
- iii. **Arbitrary and Non-Speaking Clearance:** The impugned Environmental Clearance dated 30th April 2025 is based on a non-speaking document insofar as it fails to address or consider the objections raised, thereby setting an erroneous precedent in impact assessment and rendering the Environmental Clearance arbitrary and legally unsustainable.”

6. That it is most humbly submitted that in the instant appeal, the appellants prays before the Hon'ble Tribunal for the following:

- a. Quash and set aside the Environmental Clearance dated 30th April 2025 bearing Identification No. EC24A0601UP5108639N granted by the



- b. *Direct Respondent No. 1 to re-examine the proposal de novo based valid and properly conducted baseline environmental studies compliant with ToR conditions and applicable guidelines including CPCB guidelines;*
- c. *Pass any other order(s) as this Hon'ble Tribunal may deem just and proper in the interest of justice and environmental protection.*

7. That, from the grounds and prayer set forth, it is evident that no substantive allegation has been made against the Answering Respondent. All allegations are categorically denied as being devoid of merit. In this affidavit, the Answering Respondent shall first outline the procedure for the grant of Environmental Clearance (EC) under the Environment Impact Assessment (EIA) Notification, 2006 and its subsequent amendments, second, demonstrate that due process under the said Notification has been duly followed, and lastly, respond to the specific allegations raised by the Appellant.

A. Procedure for Grant of EC under EIA Notification, 2006:

8. That, it is most respectfully submitted that this Answering Respondent has notified Environment Impact Assessment (EIA) Notification, 2006 under the provisions of the Environment (Protection) Act, 1986 which deals with the process to grant prior Environment Clearances (EC) for the new projects and activities listed in the Schedule of this notification, for



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expansion and modernization of the existing projects and for any change in product-mix in an existing manufacturing units.

9. That, it is most respectfully submitted that EIA involves assessing the potential environmental effects of a proposed project, encompassing interconnected socio-economic, cultural, and human-health impacts—both positive and negative. Furthermore, it's crucial to note that the granting of EC to a project isn't a singular step; it follows a prescribed process outlined in the EIA Notification, 2006, which includes:

- **Stage (1) – Screening**(Category B only)
- **Stage (2) - Scoping** – i.e. prescribing Terms of Reference (TOR) or undertaking detailed Environment Impact assessment studies.
- **Stage (3) - Public Consultation** – to be conducted by the respective State Pollution Control Board/UT Pollution Control Committee.
- **Stage (4) - Appraisal** – by Expert Appraisal Committee (EAC).

10. That, it is most respectfully submitted the instant project falls under project activity 1(d) Coal Based Thermal Power Plant of Category A. The process involved for grant of EC is as following:

- Stage (1) – Screening
- Stage (2) - Scoping – i.e. prescribing Terms of Reference (TOR) or undertaking detailed Environment Impact Assessment Studies.



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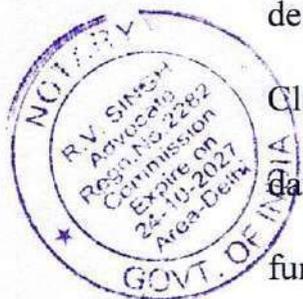
- Stage (3) - Public Consultation – to be conducted by the respective State Pollution Control Board/UT Pollution Control Committee.
- Stage (4) - Appraisal – by Expert Appraisal Committee (EAC).

11. That, it is most respectfully submitted that the process involving grant of EC is transparent & is placed in public domain including the application for grant of EC, submissions and supporting documents filed by the project proponent, the minutes of meeting of the EAC and the EC issued in the case.

1-

B. Project Background and Procedural Compliance:

12. That, it is most respectfully submitted that M/s Meja Urja Nigam Private Limited (Respondent No. 2) submitted an online application on 20.10.2023 bearing Proposal No. IA/UP/THE/449702/2023 seeking Terms of Reference (ToR) for expansion of the Meja Thermal Power Project from 1320 MW to 3720 MW by addition of 3x800 MW units (Stage-II) with an air-cooled condenser system, resulting in approximately 40% reduction in water consumption. The Expert Appraisal Committee (EAC), in its meeting held on 30.10.2023, deliberated on the instant proposal and noted that Environmental Clearance for Stage-I (1320 MW) had earlier been granted vide letter dated 10.01.2011 and both units are under commercial operation. It was further noted that for Stage-II, an additional 114 hectares of land is



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proposed to be acquired for ash dyke and railway siding. It was observed that the Environmental Clearance (EC) for Stage-I was amended from time to time, granting temporary permissions for coal transportation by road and extending the validity of the EC vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019, and 25.09.2020.

13. That it is most respectfully submitted that the EAC, after detailed deliberations during its meeting held on 30.10.2023, recommended project-specific Terms of Reference in addition to the standard ToRs for the preparation of the Environmental Impact Assessment (EIA) and Environmental Management Plan (EMP) reports. The said recommendations were accepted, and ToRs were granted by the Answering Respondent to M/s Meja Urja Nigam Private Limited (Respondent No. 2) on 14.12.2023 under the provisions of the EIA Notification, 2006, for preparing EIA/EMP reports including cumulative impact assessment, conducting a public hearing, and submitting an application for environmental clearance. Copy of the ToR letter dated 14.12.2023 is annexed herewith as **Annexure R1/1**.



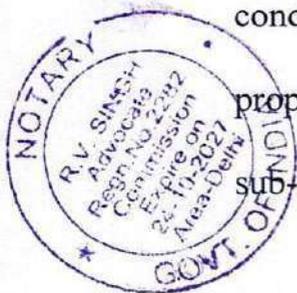
That, it is most respectfully submitted that, in accordance with the Terms of Reference (ToR) granted, the Project Proponent (PP) prepared the Draft Environmental Impact Assessment (EIA) Report and submitted a request to the Uttar Pradesh Pollution Control Board (UPPCB) for

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conducting the mandatory public hearing. The said public hearing was duly held on 24.06.2024 at Salai Kala Community Centre, Village Salai Kala, Tehsil Meja, District Prayagraj, Uttar Pradesh, under the chairmanship of the Additional District Magistrate, Prayagraj.

15. That subsequently, M/s Meja Urja Nigam Private Limited submitted an application on 28.11.2024 via online portal (Proposal No.IA/UP/THE/495375/2024), along with the EIA/EMP reports, duly filled Form 1 (Parts A, B, and C), and a certified compliance report, seeking Environmental Clearance for the aforesaid project. The proposed activity falls under Item 1(d) of the Schedule to the EIA Notification, 2006 and being a Category 'A' project, it was appraised at the Central Level by the EAC.

16. That, it is most respectfully submitted that the instant proposal was initially considered by the EAC in its meeting held on 12.12.2024. The Committee noted that the proposed expansion from 1320 MW (2x660 MW) to 3720 MW by adding 3x800 MW units (Stage II) had been granted Terms of Reference (ToR) on 14.12.2023, with baseline data collected during the period 01.10.2023 to 31.12.2023 and public hearing conducted on 24.06.2024. However, the EAC decided to defer the proposal and called for additional information, while also resolving that a sub-committee would conduct a site visit to assess the environmental



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concerns and submit its report for further consideration. Copy of the minutes of the EAC meeting held on 12.12.2024 with respect to the instant project is annexed herewith as **Annexure No. R1/2**.

17. That, it is most respectfully submitted that in compliance of the direction of the sub-committee inspected the project and submitted its recommendation. Copy of the Sub – Committee's site inspection report is annexed herewith as **Annexure No. R1/3**.

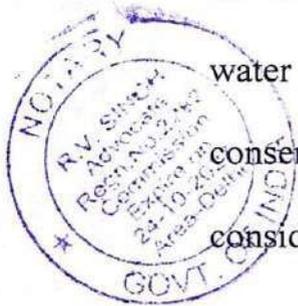
18. That, it is most respectfully submitted that, in compliance with the directions of the EAC meeting held on 12.12.2024, the Project Proponent furnished additional information on 05.02.2025, and the proposal for expansion of the Meja Thermal Power Project from 1320 MW (2x660 MW) to 3720 MW (3x800 MW – Stage II) was placed before the EAC in its 20th meeting held on 24.02.2025. It is submitted that, during the course of deliberations, the Committee again deferred the proposal for want of information. Copy of the minutes of the EAC meeting held on 24.02.2025 is annexed herewith as **Annexure No. R1/4**.



19. That, it is most respectfully submitted that, the Project Proponent uploaded the ADS reply through PARIVESH on 12.03.2025 in response to the information sought during the EAC meeting held on 24.02.2025. It is further submitted that the Appellant made a representation on 17.03.2025 regarding the instant project, whereupon this Answering

Respondent, on the same day, raised a query through the PARIVESH portal directing the Project Proponent to furnish a point-wise reply to the said representation for placing the same before the EAC. The Project Proponent submitted its detailed point-wise reply on 24.03.2025 through the PARIVESH portal, and only thereafter the proposal was listed for consideration before the EAC in its 23rd meeting held on 04.04.2025. Copies of the ADS raised by this Answering Respondent dated 17.03.2025 and the reply submitted by the Project Proponent dated 24.03.2025 are annexed herewith as **Annexure R1/5 (Colly)**.

20. That, it is most respectfully submitted that, EAC in its 23rd meeting held on 04.04.2025 deliberated and observed that the instant proposal pertains to expansion of the Meja Thermal Power Project from 1320 MW (Stage-I) to 3720 MW (Stage-II: 3x800 MW) by M/s Meja Urja Nigam Private Limited at District Prayagraj, Uttar Pradesh. The existing Stage-I (2x660 MW) unit is in operation with valid statutory approvals, and the certified compliance status was found satisfactory. The proposed expansion requires an additional 110 Ha of land, for which acquisition proceedings are underway, and involves no forest land. Baseline data, site analysis, water requirement from River Ganga, air quality assessment, wildlife conservation plan, public hearing, and ash management plan were duly considered, and the action plans submitted by the proponent were found



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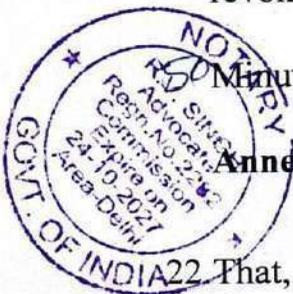
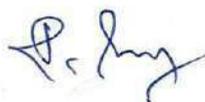
satisfactory. The project does not fall within any Critically Polluted Area or Eco-sensitive Zone. The Committee also noted the capital and environmental safeguard commitments, employment potential, and disposal of related litigation, and found the EIA/EMP in compliance with the ToR.

21. That, it is most respectfully submitted that, further, the EAC deliberated on the additional information and written submissions furnished by the Project Proponent and found them satisfactory. The Committee also recorded the undertaking of the Project Proponent that all data and information provided in the application and EIA/EMP reports are true and correct to the best of his knowledge and that no material information has been suppressed. It was further noted that in case any part of the data or information is found to be false or misleading at any stage, the project shall be rejected and any Environmental Clearance, if granted, shall be revoked at the risk and cost of the Project Proponent. Copy of the

Minutes of the Meeting held on 04.04.2025 is annexed herewith as

Annexure No. R1/6.

That, it is most respectfully submitted that, after detailed deliberations, the committee recommended the instant proposal for grant of Environment Clearance under the provisions of EIA Notification, 2006 subject to uploading of written submission on PARIVESH Portal and



stipulation of the specific conditions and general conditions based on project specific requirements. As directed by the EAC, the Project Proponent uploaded the written submission vide letter dated 16.04.2025. Thereafter, based on the recommendation of the EAC, this Answering Respondent hereby accords Environmental Clearance to M/s. Meja Urja Nigam Private Limited for “Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) at Village- Kohdar, Mai Khurd& Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh” subject to compliance of the Specific/General environmental conditions. Copy of the written submission uploaded by the PP vide letter dated 16.04.2025 is annexed herewith as **Annexure No. R1/8** and Copy of the EC letter dated 30.04.2025 is annexed herewith as **Annexure No. R1/9**.

C. SPECIFIC REPLIES TO THE ALLEGATIONS MADE BY THE APPELLANT

23. That it is most respectfully submitted that the appellant’s allegation regarding “Flawed and Unreliable Baseline Data on Air Pollution” is baseless and without merit. The said allegation was also raised in the representation dated 17.03.2025, has been duly addressed by the Project Proponent through their reply dated 24.03.2025 submitted on the ADS raised by the Answering Respondent. Based on this response, the proposal was subsequently referred to the EAC for deliberation. The ADS



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raised by the Answering Respondent and its response by the PP is already on the Parivesh Portal.

24. That it is most respectfully submitted that the allegation of the appellant regarding "Non-Compliance with ToR and Statutory Standards" is wholly baseless and is hereby denied. The very fact that the proposal was deferred on multiple occasions clearly establishes that the process of appraisal was undertaken strictly to ensure compliance with the ToR and statutory standards. For grant of Environmental Clearance, the Certified Compliance Report of ToR is mandatorily required, and unless the same is found satisfactory, no recommendation can be made. In the present case, the proposal was first deferred by the EAC in its meeting held on 12.12.2024, and thereafter a Sub-Committee of the EAC inspected the site on 15th to 19th January 2025 and made certain recommendations. Again, in the meeting held on 24.02.2025, the proposal was deferred for want of additional information. It was only after the Project Proponent furnished the information sought, which was duly examined and found satisfactory and in compliance with the ToR and statutory requirements, that the proposal was considered and recommended for grant of Environmental Clearance.



25. That it is most respectfully submitted that the allegation of the appellant, alleging "Arbitrary and Non-Speaking Clearance" is mischievous,

P. Singh

baseless, and contrary to the record. The Environmental Clearance dated 30.04.2025 is a reasoned and speaking order, passed after due consideration of every relevant aspect of the proposal. The order extensively deals with the submissions of the Project Proponent, certified compliance reports of the Regional Office, site-specific details including land, unit configuration, fuel, water and power requirements, baseline environmental studies, waste management, public consultation, project cost, greenbelt development, ash management, and compliance to observations of the Sub-Committee's site visit. It further incorporates deliberations of the EAC and approvals of the Ministry, spread across more than 30 detailed paragraphs, besides imposing 76 specific and general conditions. Such a comprehensive order can by no stretch of imagination be termed arbitrary or non-speaking. The appellant's contention is therefore frivolous, misleading, and liable to outright rejection.

26. That in view of the foregoing submissions, it is respectfully reiterated that the impugned Environmental Clearance dated 30.04.2025 has been granted after strict compliance with the procedure prescribed under the EIA Notification, 2006, upon exhaustive deliberations by the Expert Appraisal Committee, and only after ensuring that all statutory requirements, Terms of Reference, and environmental safeguards have



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been satisfactorily addressed by the Project Proponent. The allegations advanced by the Appellant regarding flawed baseline data, non-compliance with ToR and statutory standards, and arbitrariness of the clearance are wholly misconceived, contrary to the record, and devoid of substance. The Appeal, being based on unsubstantiated and frivolous grounds, is a clear abuse of the process of law and deserves to be dismissed.

PRAYER:

In view of the above, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a) Dismiss the present appeal as being devoid of merit;
- b) Pass such other or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case.



(सुन्दर रामनाथन)
 (SUNDAR RAMANATHAN
 वैज्ञानिक 'एफ'/Scientist 'F'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min.of Environment, Forest and Climate Change
 भारत, सरकार, नई दिल्ली
 Govt. of India, New Delhi

DEPONENT

VERIFICATION:

I, the above-named Deponent, do hereby verify that the contents of paragraphs 1 to 26 of the present affidavit are true and correct to my knowledge and belief.

No part of the same is false and nothing material has been concealed therefrom.

Verified at New Delhi on this 7th day of October, 2025.

~~solemnly affirmed before me, the~~
~~over & explained to the deponent~~

(सुन्दर रामनाथन)
 (SUNDAR RAMANATHAN
 वैज्ञानिक 'एफ'/Scientist 'F'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min.of Environment, Forest and Climate Change
 भारत, सरकार, नई दिल्ली
 Govt. of India, New Delhi

DEPONENT

7 OCT 2025



File No: -13012/03/2008- IA.II (T)
 Government of India
 Ministry of Environment, Forest and Climate Change
 IA Division



Dated 14/12/2023



To,

Shri Prateek Gupta
 M/s Meja Urja Nigam Private Limited
 MUNPL, 5th Floor, Sangam Place, Civil Lines, Allahabad, PRAYAGRAJ, UTTAR PRADESH, ,
 212301
 env.meja@gmail.com

Subject:

Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) at Tehsil Meja, District Prayagraj, Uttar Pradesh by M/s Meja Urja Nigam Private Limited - Terms of Reference (ToR)- reg

Sir/Madam,

This is in reference to your application for Grant of Terms of Reference under the provision of the EIA Notification 2006-regarding in respect of project MEJA THERMAL POWER PROJECT STAGE II - COAL BASED 3 X 800 MW submitted to Ministry vide proposal number IA/UP/THE/449702/2023 dated 20/10/2023.

2. The particulars of the proposal are as below :

(i) TOR Identification No.	TO23A0601UP5598291N
(ii) File No.	-13012/03/2008- IA.II (T)
(iii) Clearance Type	TOR
(iv) Category	A
(v) Project/Activity Included Schedule No.	1(d) Thermal Power Plants
(vi) Sector	Thermal Projects
(vii) Name of Project	MEJA THERMAL POWER PROJECT STAGE II - COAL BASED 3 X 800 MW
(viii) Name of Company/Organization	MEJA URJA NIGAM PRIVATE LIMITED
(ix) Location of Project (District, State)	PRAYAGRAJ, UTTAR PRADESH
(x) Issuing Authority	MoEF&CC
(xi) Applicability of General Conditions	no
(xiii) Applicability of Specific Conditions	no

1. In view of the particulars given in the Para 2 above, the project proposal interalia including Form-1 (Part A and B) were submitted to the Ministry for an appraisal by the Expert Appraisal Committee (EAC) in the Ministry under the provision of EIA notification 2006 and its subsequent amendments.
2. The above-mentioned proposal has been considered by Expert Appraisal Committee of EAC in the meeting held on 31/10/2023. The minutes of the meeting and all the Application and documents submitted [(viz. Form-1 Part A, Part B, Part C EIA, EMP)] are available on PARIVESH portal which can be accessed by scanning the QR Code above.
3. The brief about configuration of plant/equipment, products and byproducts and salient features of the project along with environment settings, as submitted by the Project proponent in Form-1 (Part A, B and C)/EIA & EMP Reports/presented during EAC are annexed to this EC as Annexure (1).
4. The EAC, in its meeting held on 31/10/2023, based on information & clarifications provided by the project proponent and after detailed deliberations recommended the proposal for grant of Terms of Reference under the provision of EIA Notification, 2006 and as amended thereof subject to stipulation of specific and general conditions as detailed in Annexure (2).
5. The MoEF&CC has examined the proposal in accordance with the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and after accepting the recommendations of the Expert Appraisal Committee hereby decided to grant Terms of Reference for instant proposal of expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) at Tehsil Meja, District Prayagraj, Uttar Pradesh under the provisions of EIA Notification, 2006 and as amended thereof.
6. The Ministry reserves the right to stipulate additional conditions, if found necessary.
7. The Terms of Reference to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.
8. This issues with the approval of the Competent Authority.

Copy To

- (i) The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi - 110 001.
- (ii) The Chairman, Central Electricity Authority, Sewa Bhawan, R. K. Puram, New Delhi - 110 066.
- (iii) Deputy Director General of Forests (C), MoEF&CC, Regional Office (CZ) Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow – 226020
- (iv) The Principal Secretary, Department of Environment, Government of Uttar Pradesh, Sachivalaya,
- (v) Bapu Bhawan, Adjacent to Vidhan Sabha, Lucknow - 226001 (UP)
- (vi) The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow (UP)
- (vii) Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor bagh Road, New Delhi

Guard File/Record File/Monitoring File/Website of MoEF& CC

Annexure 1

Specific Terms of Reference for (Thermal Power Plants)

1. Socio-economic Study

S. No	Terms of Reference
1.1	<p>1. Public Health Delivery Plan including the provisions of drinking water supply for local population shall be in the EIA/EMP Report. Status of the existing medical facilities in the project area shall be discussed. Possibilities of strengthening of existing medical facilities, construction of new medical infrastructure etc. will be explored after assessing the need of the labour force and local populace.</p> <p>2. All the tasks including conducting public hearing shall be done as per the provisions of EIA Notification, 2006 and as amended from time to time. Public hearing issues raised and compliance of the same shall be incorporated in the EIA/ EMP report in the relevant chapter.</p> <p>3. Statement on the commitments (activity-wise) made during public hearing to facilitate the discussion on the CER in compliance of the Ministry's OM F. No. 22- 65/2017-IA.III dated 30th September, 2020 shall be submitted. Tentative no. of project affected families shall be identified and accordingly appropriate Rehabilitation &Resettlement plan shall be prepared.</p> <p>4. Details of settlement in 10 km area shall be submitted.</p>

2. Environmental Management And Biodiversity Conservation

1-

S. No	Terms of Reference
2.1	<p>1. Cumulative Environmental Impact Assessment study of all the existing and proposed projects in the 15-km radius of the proposed project shall be conducted.</p> <p>2. PCCF letter shall be obtained stating that no wildlife corridor is passing through the project boundary.</p> <p>3. Wildlife conservation plan shall be prepared, in consultation with State forest and wildlife department, with adequate fund for wildlife habitat management, preserving wildlife and its corridors and be submitted along with EIA/EMP report. Human-Wildlife Conflict issue shall be studied and such incidences reported in the study area during last 10 years shall be submitted. No provision for purchasing the vehicle shall be made in the wildlife conservation plan.</p> <p>4. Details of the existing rail, road networks and alignment of transmission lines along with quantity of coal being transported/to be transported for existing units and proposed expansion, its source and transportation mode shall be submitted.</p> <p>5. Radioactivity studies along with coal analysis to be provided (sulphur, ash percentage and heavy metals including Pb, Cr, As and Hg). Details of auxiliary fuel, if any including its quantity, quality, storage, etc should also be given.</p> <p>6. A comparative chart shall be prepared with changes observed from previous baseline study and present baseline study.</p> <p>7. Existing green plantation carried out by the project proponent (within or outside the plant boundary) with its survival rate shall be submitted and a plan shall be made to maintain survival rate upto 90%.</p> <p>8. Detailed action plan shall be prepared for maintenance of air pollution control equipment.</p> <p>9. Details of Ash management of existing (since operation of the plant) and proposed project shall be submitted, along with 5-year plan for 100 % ash utilization.</p>

S. No	Terms of Reference
	<p>10. Details of Dry Ash handling system along with supplementary coal handling system shall be submitted.</p> <p>11. Proper protection measures like HDPE lining, appropriate height of bund and adequate distance between proposed Ash pond and water body (minimum 500 meter) etc. shall be planned so as to reduce the possibility of mixing of leachate with any fresh water body for under construction ash pond. High Density Slurry disposal plan shall be prepared.</p> <p>12. Pond and ground water quality (10 locations within 2 km radius of the plant boundary) shall be studied and report be submitted along with EIA/EMP. Action plan for Ground water monitoring stations on all hotspots like schools/hospitals within 2 km radius of the plant boundary be submitted.</p> <p>13. Baseline Study for Heavy metals in Ground water, Surface water and soil to be carried out and incorporated in EIA/EMP report.</p> <p>14. Details pertaining to water source, treatment and discharge should be provided.</p> <p>15. Zero Liquid Discharge plan shall be submitted.</p> <p>16. Action plan for development of green belt (40% of total project cover area) along the periphery of the project boundary with 80% survival rate shall be provided with a video clip of existing green belt. The plan shall be prepared in consultation with State Forest Department considering the project site is located in rocky area.</p> <p>17. PP shall submit action plan for using treated Sewage/Domestic wastewater for its operations.</p> <p>18. Project Proponent to conduct Environmental Cost Benefit Analysis for the project in EIA/EMP Report.</p> <p>19. An action plan shall be prepared for Water shed development within 10 km radius of the plant boundary in consultation with reputed government institution.</p> <p>20. A detailed plan need to be submitted for undertaking extensive green plantation within 10 km radius of the plant focusing on water reservoir, school, hospital and other institutional area and same need to be incorporated in EIA/EMP report.</p> <p>21. A detailed note w.r.t. compliance of MoEF&CC notifications dated 31.12.2021 and 30.12.2022 defining the eligibility of thermal power plants for having additional ash pond shall be submitted by the IRO in its compliance report.</p>

3. Disaster Management

S. No	Terms of Reference
3.1	Disaster Management Plan shall be prepared and incorporated in EIA/EMP report.

4. Miscellaneous

S. No	Terms of Reference
4.1	1. Certified compliance report of previous EC to be submitted certified by Regional office of the

S. No	Terms of Reference
	<p>MoEF&CC. IRO shall provide specific observations on the status of OCMS, ash utilization, green cover and emission control equipment of all units of the plant.</p> <p>2. PP shall submit details of court cases and its status for the project.</p> <p>3. The PP should submit the photograph of monitoring stations & sampling locations. The photograph should bear the date, time, latitude & longitude of the monitoring station/sampling location. In addition to this PP should submit the original test reports and certificates of the labs which will analyze the samples.</p> <p>4. Arial view video of project site shall be recorded through drone and be submitted.</p>

Standard Terms of Reference for (Thermal Power Plants)

1. Statutory Compliance

S. No	Terms of Reference
1.1	The proposed project shall be given a unique name in consonance with the name submitted to other Government Departments etc. for its better identification and reference.
1.2	Vision document specifying prospective long term plan of the project shall be formulated and submitted.
1.3	Latest compliance report duly certified by the Regional Office of MoEF&CC for the conditions stipulated in the environmental and CRZ clearances of the previous phase(s) for the expansion projects shall be submitted.

2. Details Of The Project And Site

S. No	Terms of Reference
2.1	The project proponent needs to identify minimum three potential sites based on environmental, ecological and economic considerations, and choose one appropriate site having minimum impacts on ecology and environment. A detailed comparison of the sites in this regard shall be submitted.
2.2	Executive summary of the project indicating relevant details along with recent photographs of the proposed site (s) shall be provided. Response to the issues raised during Public Hearing and the written representations (if any), along with a time bound Action Plan and budgetary allocations to address the same, shall be provided in a tabular form, against each action proposed.
2.3	Harnessing solar power within the premises of the plant particularly at available roof tops and other available areas shall be formulated and for expansion projects, status of implementation shall also be submitted.
2.4	The geographical coordinates (WGS 84) of the proposed site (plant boundary), including location of ash pond along with topo sheet (1:50,000 scale) and IRS satellite map of the area, shall be submitted. Elevation of plant site and ash pond with respect to HFL of water body/nallah/River and high tide level from the sea shall be specified, if the site is located in proximity to them.

S. No	Terms of Reference
2.5	Layout plan indicating break-up of plant area, ash pond, green belt, infrastructure, roads etc. shall be provided.
2.6	Land requirement for the project shall be optimized and in any case not more than what has been specified by CEA from time to time. Item wise break up of land requirement shall be provided.
2.7	Present land use (including land class/kism) as per the revenue records and State Govt. records of the proposed site shall be furnished. Information on land to be acquired including coal transportation system, laying of pipeline, ROW, transmission lines etc. shall be specifically submitted. Status of land acquisition and litigation, if any, should be provided.
2.8	If the project involves forest land, details of application, including date of application, area applied for, and application registration number, for diversion under FCA and its status should be provided along with copies of relevant documents.
2.9	The land acquisition and R&R scheme with a time bound Action Plan should be formulated and addressed in the EIA report.
2.10	Satellite imagery and authenticated topo sheet indicating drainage, cropping pattern, water bodies (wetland, river system, stream, nallahs, ponds etc.), location of nearest habitations (villages), creeks, mangroves, rivers, reservoirs etc. in the study area shall be provided.
2.11	Topography of the study area supported by toposheet on 1:50,000 scale of Survey of India, along with a large scale map preferably of 1:25,000 scale and the specific information whether the site requires any filling shall be provided. In that case, details of filling, quantity of required fill material; its source, transportation etc. shall be submitted.

3. Ecology Biodiversity And Environment

S. No	Terms of Reference
3.1	A detailed study on land use pattern in the study area shall be carried out including identification of common property resources (such as grazing and community land, water resources etc.) available and Action Plan for its protection and management shall be formulated. If acquisition of grazing land is involved, it shall be ensured that an equal area of grazing land be acquired and developed and detailed plan submitted.
3.2	Location of any National Park, Sanctuary, Elephant/Tiger Reserve (existing as well as proposed), migratory routes / wildlife corridor, if any, within 10 km of the project site shall be specified and marked on the map duly authenticated by the Chief Wildlife Warden of the State or an officer authorized by him.
3.3	A mineralogical map of the proposed site (including soil type) and information (if available) that the site is not located on potentially mineable mineral deposit shall be submitted.
3.4	The water requirement shall be optimized (by adopting measures such as dry fly ash and dry bottom ash disposal system, air cooled condenser, concept of zero discharge) and in any case not more than that stipulated by CEA from time to time, to be submitted along with details of source of water and water balance diagram. Details of water balance calculated shall take into account reuse and re-

S. No	Terms of Reference
	circulation of effluents.
3.5	Water body/Nallah (if any) passing across the site should not be disturbed as far as possible. In case any Nallah / drain is proposed to be diverted, it shall be ensured that the diversion does not disturb the natural drainage pattern of the area. Details of proposed diversion shall be furnished duly approved by the concerned Department of the State.
3.6	It shall also be ensured that a minimum of 500 m distance of plant boundary is kept from the HFL of river system / streams etc. and the boundary of site should also be located 500 m away from railway track and National Highways.
3.7	Hydro-geological study of the area shall be carried out through an institute/ organization of repute to assess the impact on ground and surface water regimes. Specific mitigation measures shall be spelt out and time bound Action Plan for its implementation shall be submitted
3.8	Detailed Studies on the impacts of the ecology including fisheries of the River/Estuary/Sea due to the proposed withdrawal of water / discharge of treated wastewater into the River/Sea etc shall be carried out and submitted along with the EIA Report. In case of requirement of marine impact assessment study, the location of intake and outfall shall be clearly specified along with depth of water drawl and discharge into open sea.
3.9	Source of water and its sustainability even in lean season shall be provided along with details of ecological impacts arising out of withdrawal of water and taking into account inter-state shares (if any). Information on other competing sources downstream of the proposed project and commitment regarding availability of requisite quantity of water from the Competent Authority shall be provided along with letter / document stating firm allocation of water.
3.10	Detailed plan for rainwater harvesting and its proposed utilization in the plant shall be furnished. In addition, wherever ground water is drawn, PP shall submit detailed plan of Water charging activity to be undertaken.
3.11	Feasibility of near zero discharge concept shall be critically examined and its details submitted.
3.12	Optimization of Cycles of Concentration (COC) along with other water conservation measures in the project shall be specified.
3.13	Plan for recirculation of ash pond water and its implementation shall be submitted.
3.14	Detailed plan for conducting monitoring of water quality regularly with proper maintenance of records shall be formulated. Detail of methodology and identification of monitoring points (between the plant and drainage in the direction of flow of surface / ground water) shall be submitted. It shall be ensured that parameter to be monitored also include heavy metals. A provision for long-term monitoring of ground water table using Piezometer shall be incorporated in EIA, particularly from the study area.
3.15	Hazards Characterization: Past incidents of hazard events within 10km radius of project area with detailed analysis of causes and probability of reoccurrence

4. Environmental Baseline Study And Mitigation Measures

S. No	Terms of Reference
4.1	One complete season (critical season) site specific meteorological and AAQ data (except monsoon season) as per latest MoEF&CC Notification shall be collected along with past three year's meteorological data for that particular season for wins speed analysis and the dates of monitoring shall be recorded. The parameters to be covered for AAQ shall include PM10, PM2.5, SO2, NOx, CO and Hg. The location of the monitoring stations should be so decided so as to take into consideration the upwind direction, pre-dominant downwind direction, other dominant directions, habitation and sensitive receptors. There should be at least one monitoring station each in the upwind and in the pre - dominant downwind direction at a location where maximum ground level concentration is likely to occur.
4.2	In case of expansion project, air quality monitoring data of 104 observations a year for relevant parameters at air quality monitoring stations as identified/stipulated shall be submitted to assess for compliance of AAQ Standards (annual average as well as 24 hrs).
4.3	A list of industries existing and proposed in the study area shall be furnished.
4.4	Cumulative impacts of all sources of emissions including handling and transportation of existing and proposed projects on the environment of the area shall be assessed in detail. Details of the Model used and the input data used for modelling shall also be provided. The air quality contours should be plotted on a location map showing the location of project site, habitation nearby, sensitive receptors, if any. The windrose and isopleths should also be shown on the location map. The cumulative study should also include impacts on water, soil and socio-economics.
4.5	Radio activity and heavy metal contents of coal to be sourced shall be examined and submitted along with laboratory reports.
4.6	Fuel analysis shall be provided. Details of auxiliary fuel, if any, including its quantity, quality, storage etc should also be furnished.
4.7	Quantity of fuel required, its source and characteristics and documentary evidence to substantiate confirmed fuel linkage shall be furnished. The Ministry's Notification dated 02.01.2014 regarding ash content in coal shall be complied. For the expansion projects, the compliance of the existing units to the said Notification shall also be submitted
4.8	Details of transportation of fuel from the source (including port handling) to the proposed plant and its impact on ambient AAQ shall be suitably assessed and submitted. If transportation entails a long distance it shall be ensured that rail transportation to the site shall be first assessed. Wagon loading at source shall preferably be through silo/conveyor belt.
4.9	For proposals based on imported coal, inland transportation and port handling and rail movement shall be examined and details furnished. The approval of the Port and Rail Authorities shall be submitted.
4.10	Details regarding infrastructure facilities such as sanitation, fuel, restrooms, medical facilities, safety during construction phase etc. to be provided to the labour force during construction as well as to the casual workers including truck drivers during operation phase should be adequately catered for and details furnished.

5. Environmental Management Plan

S. No	Terms of Reference
5.1	EMP to mitigate the adverse impacts due to the project along with item - wise cost of its implementation in a time bound manner shall be specified.
5.2	A Disaster Management Plan (DMP) along with risk assessment study including fire and explosion issues due to storage and use of fuel should be prepared. It should take into account the maximum inventory of storage at site at any point of time. The risk contours should be plotted on the plant layout map clearly showing which of the proposed activities would be affected in case of an accident taking place. Based on the same, proposed safeguard measures should be provided. Measures to guard against fire hazards should also be invariably provided. Provision for mock drills shall be suitably incorporated to check the efficiency of the plans drawn.
5.3	The DMP so formulated shall include measures against likely Fires/Tsunami/Cyclones/Storm Surges/ Earthquakes etc, as applicable. It shall be ensured that DMP consists of both On-site and Off-site plans, complete with details of containing likely disaster and shall specifically mention personnel identified for the task. Smaller version of the plan for different possible disasters shall be prepared both in English and local languages and circulated widely.
5.4	Details of fly ash utilization plan as per the latest fly ash Utilization Notification of GOI along with firm agreements / MoU with contracting parties including other usages etc. shall be submitted. The plan shall also include disposal method / mechanism of bottom ash along with monitoring mechanism.

6. Green Belt Development

S. No	Terms of Reference
6.1	Detailed scheme for raising green belt of native species of appropriate width (50 to 100 m) and consisting of at least 3 tiers around plant boundary not less than 2000 tree per ha with survival rate of more than 85% shall be submitted. Photographic evidence must be created and submitted periodically including NRSA reports in case of expansion projects. A shrub layer beneath tree layer would serve as an effective sieve for dust and sink for CO ₂ and other gaseous pollutants and hence a stratified green belt should be developed.
6.2	Over and above the green belt, as carbon sink, plan for additional plantation shall be drawn by identifying blocks of degraded forests, in close consultation with the District Forests Department. In pursuance to this the project proponent shall formulate time bound Action Plans along with financial allocation and shall submit status of implementation to the Ministry every six months

7. Socio-economic Activities

S. No	Terms of Reference
7.1	Socio-economic study of the study area comprising of 10 km from the plant site shall be carried out through a reputed institute / agency which shall consist of detail assessment of the impact on livelihood of the local communities.
7.2	Action Plan for identification of local employable youth for training in skills, relevant to the project, for eventual employment in the project itself shall be formulated and numbers specified during

S. No	Terms of Reference
	construction & operation phases of the Project.
7.3	If the area has tribal population, it shall be ensured that the rights of tribals are well protected. The project proponent shall accordingly identify tribal issues under various provisions of the law of the land.
7.4	A detailed CER plan along with activities wise break up of financial commitment shall be prepared in terms of the provisions OM No. 22-65/2017-IA.III dated 30.09.2020. CER component shall be identified considering need based assessment study and Public Hearing issues. Sustainable income generating measures which can help in upliftment of affected section of society, which is consistent with the traditional skills of the people shall be identified.
7.5	While formulating CER schemes it shall be ensured that an in-built monitoring mechanism for the schemes identified are in place and mechanism for conducting annual social audit from the nearest government institute of repute in the region shall be prepared. The project proponent shall also provide Action Plan for the status of implementation of the scheme from time to time and dovetail the same with any Govt. scheme(s). CER details done in the past should be clearly spelt out in case of expansion projects.
7.6	R&R plan, as applicable, shall be formulated wherein mechanism for protecting the rights and livelihood of the people in the region who are likely to be impacted, is taken into consideration. R&R plan shall be formulated after a detailed census of population based on socio economic surveys who were dependant on land falling in the project, as well as, population who were dependant on land not owned by them.
7.7	Assessment of occupational health and endemic diseases of environmental origin in the study area shall be carried out and Action Plan to mitigate the same shall be prepared.
7.8	Occupational health and safety measures for the workers including identification of work related health hazards shall be formulated. The company shall engage full time qualified doctors who are trained in occupational health. Health monitoring of the workers shall be conducted at periodic intervals and health records maintained. Awareness programme for workers due to likely adverse impact on their health due to working in non-conductive environment shall be carried out and precautionary measures like use of personal equipments etc. shall be provided. Review of impact of various health measures undertaken at intervals of two to three years shall be conducted with an excellent follow up plan of action wherever required.

8. Corporate Environment Policy

S. No	Terms of Reference
8.1	Does the company has a well laid down Environment Policy approved by its Board of Directors? If so, it may be detailed in the EIA report.
8.2	Does the Environment Policy prescribe for standard operating process / procedures to bring into focus any infringement / deviation / violation of the environmental or forest norms / conditions? If so, it may be detailed in the EIA.
8.3	What is the hierarchical system or Administrative order of the company to deal with the

S. No	Terms of Reference
	environmental issues and for ensuring compliance with the environmental clearance conditions. Details of this system may be given.
8.4	Does the company has compliance management system in place wherein compliance status along with compliances / violations of environmental norms are reported to the CMD and the Board of Directors of the company and / or shareholders or stakeholders at large? This reporting mechanism should be detailed in the EIA report.

9. Miscellaneous

S. No	Terms of Reference
9.1	All the above details should be adequately brought out in the EIA report and in the presentation to the Committee.
9.2	Details of litigation pending or otherwise with respect to project in any Court, Tribunal etc. shall invariably be furnished. 1-1
9.3	In case any dismantling of old plants are envisaged, the planned land use & land reclamation of dismantled area to be furnished.

10. Additional Tor For Coastal Based Thermal Power Plants Projects (Tpps)

S. No	Terms of Reference
10.1	Low lying areas fulfilling the definition wetland as per Ramsar Convention shall be identified and clearly demarcated w.r.t the proposed site.
10.2	If the site includes or is located close to marshy areas and backwaters, these areas must be excluded from the site and the project boundary should be away from the CRZ line. Authenticated CRZ map from any of the authorized agencies shall be submitted.
10.3	The soil levelling should be minimum with no or minimal disturbance to the natural drainage of the area. If the minor canals (if any) have to be diverted, the design for diversion should be such that the diverted canals not only drains the plant area but also collect the volume of flood water from the surrounding areas and discharge into marshy areas/major canals that enter into creek. Major canals should not be altered but their embankments should be strengthened and desilted.
10.4	Additional soil required for levelling of the sites should as far as possible be generated within the site itself in such a manner that the natural drainage system of the area is protected and improved.
10.5	Marshy areas which hold large quantities of flood water to be identified and shall not be disturbed.
10.6	No waste should be discharged into Creek, Canal systems, Backwaters, Marshy areas and seas without appropriate treatment. Wherever feasible, the outfall should be first treated in a Guard Pond and then only discharged into deep sea (10 to 15 m depth). Similarly, the Intake should be from deep sea to avoid aggregation of fish and in no case shall be from the estuarine zone. The brine that comes out from Desalinization Plants (if any) should not be discharged into sea without adequate

S. No	Terms of Reference
	dilution.
10.7	Mangrove conservation and regeneration plan shall be formulated and Action Plan with details of time bound implementation shall be specified, if mangroves are present in Study Area.
10.8	A common Green Endowment Fund should be created by the project proponents out of EMP budgets. The interest earned out of it should be used for the development and management of green cover of the area.
10.9	Impact on fisheries at various socio economic level shall be assessed.
10.10	An endowment Fishermen Welfare Fund should be created out of CER grants not only to enhance their quality of life by creation of facilities for Fish Landing Platforms / Fishing Harbour / cold storage, but also to provide relief in case of emergency situations such as missing of fishermen on duty due to rough seas, tropical cyclones and storms etc.
10.11	Tsunami Emergency Management Plan shall be prepared wherever applicable and Plan submitted prior to the commencement of construction work.
10.12	There should not be any contamination of soil, ground and surface waters (canals & village pond) with sea water in and around the project sites. In other words necessary preventive measures for spillage from pipelines, such as lining of Guard Pond used for the treatment of outfall before discharging into the sea and surface RCC channels along the pipelines of outfall and intake should be adopted. This is just because the areas around the projects boundaries could be fertile agricultural land used for paddy cultivation.

Additional Terms of Reference

N/A

Annexure 2

Details of Products & By-products

Name of the product /By-product	Product / By-product	Existing	Proposed	Total	Unit	Mode of Transport / Transmission
Electricity	Electricity	1320	2400	3720	Mega Watt (MW)	Through Transmission line
Fly Ash	Fly Ash	1843000	3351000	5194000	Tons per Annum (TPA)	Combination of two or three modes
Gypsum	Gypsum	101405	184372	285777	Tons per Annum (TPA)	Combination of two or three modes

Annexure (3)

The details of the project

The details of the project submitted by project proponent and ascertained from the document submitted are mentioned below:

- i. M/s Meja TPP (Stage-I) is a 1320 MW (2x660MW) Power Plant located in Village Kohdar, Meja Tehsil, Prayagraj (UP).
- ii. MoEF&CC had accorded EC for Stage-I (2x660 MW) vide letter no J-13012/03/2008- IA.II (T) dated 10.01.2011 and both the Units are under Operation. EC for Stage-I was amended as follows:

Date of EC Amendment	Amendment Details
21.07.2017	Permission for road transportation of 2 Lakh Tons of coal by road for temporary period of one year or till the commissioning of railway siding whichever is earlier
08.01.2018	Time extension for the validity of Environment Clearance
28.03.2019	Temporary permission for transportation of coal by road
08.08.2019	Extension of validity of EC for further period of one year
25.09.2020	Extension of validity of EC for further period of one year

iii. **Land Requirement:**

- About 1295 Ha of land has been acquired for Meja TPP during Stage-I. The plant facilities of Stage-II shall be accommodated within the existing premises of the Meja STPP.
- Additional area proposed to be acquired is 114 Ha for Ash Dyke and Railway Siding for Stage-II.

iv. The Salient features of the project are as under:

Project details:

Name of the Proposal	3 X 800 MW (Stage II) Meja Coal Based Thermal Power Project at Tehsil Meja, District Prayagraj, Uttar Pradesh by M/s Meja Urja Nigam Private Limited - Terms of Reference (ToR)- reg
Proposal No.	IA/UP/THE/449702/2023

Location	Post Kohdar, Tehsil Meja, District Prayagraj
Company's Name	M/s Meja Urja Nigam Private Limited
Accredited Consultant and certificate no.	EQMS Global Pvt. Ltd. formerly known as EQMS India Pvt. Ltd. NABET/EIA/2225/RA 0303 Valid upto: 23/11/2025
Inter- state issue involved	No
Seismic zone	Zone II

Category details:

Category of the project	Thermal, Category - A
Capacity	Under Operation Stage-I: 1320 MW (2x660 MW) Proposed Expansion Stage-II: 3x800 MW (2400MW)
Attracts the General Conditions (Yes/No)	No
Additional information (if any)	Meja Thermal Power Project (Stage-I) is in commercial operation. This proposal is for expansion by additional capacity of 2400 MW (3x800MW) as Stage-II based on pulverized coal fired thermal power generation technology, Air Cooled Condenser System & compliant with applicable emission norms.

Project Details:

If expansion, the details of ECs (including amendments and extension of validity) of existing Units etc.	It is an expansion project. Ministry of Environment, Forests and Climate Change (MoEF&CC) had accorded Environmental Clearance (EC) for 2x660 MW (Stage-I) Supercritical Technology Coal Based Meja Thermal Power Plant near Kohadar, Bhagdeva & Mai Kalam villages, in Meja Taluk, in Allahbad Distt., in Uttar Pradesh vide letter no. J-13012/03/2008-IA.II (T) dated 10.01.2011.
Amendments granted, if Yes details	• Amendment dated 21.07.2017 for coal transportation by road.

	<ul style="list-style-type: none"> • Amendment dated 08.01.2018 for EC validity extension • Amendment dated 28.03.2019 for coal transportation by road • Amendment dated 08.08.2019 for EC validity extension and waive off CSR recurring expenditure stipulation • Amendment dated 25.09.2020 for EC validity extension 		
Expansion / Green Field (new): (IPP / Merchant / Captive)	Expansion of existing Stage-I 1320 MW (2x660MW) by additional capacity of 2400 MW (3x800MW) as Stage-II		
If expansion, the date of latest monitoring done by the Regional Office (R.O) of MoEF&CC for compliance of the conditions stipulated in the environmental and CRZ clearances of the previous phases. A certified copy of the latest R.O. monitoring report shall also be submitted.	Certified Compliance report shall be submitted along with Final EIA report.		
Specific webpage address where all EC related documents (including monitoring and compliance related reports/documents) of the specific project under consideration are/will be available. Also contact details of PP's officer responsible for updating this webpage/information.	<p>www.munpl.co.in</p> <p>Head of Project, Meja Thermal Power Plant Village – Kohadar, Bhagdeva, Mai Kalam Taluk – Meja District – Allahbad State – Uttar Pradesh Pin - 212301</p>		
Co-ordinates of all four corners OF TPP Site:	<p>Latitude :25°08'18" N, 25°06'40"N, 25°09'12"N, 25°08'37"N Longitude: 81°58'34" E, 81°55'45"E, 81°56'10"E, 81°55'16"E</p>		
Average height of: (a) TPP site, (b) Ash pond site etc. above MSL	<p>(a) 127 M (b) 115 M</p>		
Whether the project is in the Critically Polluted Area (CPA) or within 10 km of CPA. If so, the details thereof:	No		
CRZ Clearance	Not Applicable		
Cost of the Project (As per EC and revised): Cost of the proposed activity in the amendment:	<table border="1"> <tr> <td>Cost of the Existing Project at current price level (in Lakhs) [A]</td> <td>1302922</td> </tr> </table>	Cost of the Existing Project at current price level (in Lakhs) [A]	1302922
Cost of the Existing Project at current price level (in Lakhs) [A]	1302922		

	Cost of the proposed expansion/ modernization of Project at current price level (in Lakhs) [B]	2247997
	Total Cost of the project/ Activity (in lakhs) [A+B]	3550919
Employment Potential for entire project/plant and employment potential for the proposed amendment (specify number of persons and quantitative information).	<p>The project will generate direct and indirect employment opportunities as well as opportunities for self-employment. The no. of NTPC employees during construction and operation phases are 554 and 720 respectively. Workforce employed during construction phase by the EPC contractors would be much higher (about 4000-5000 during peak deployment). In addition to the people directly involved in construction and operation of the power project, employment opportunities in subsidiary industries and service sectors as well as self-employment opportunities shall also be generated.</p>	
Benefits of the project (Specify quantitative information)	<p>Construction and operation of the project will generate employment potential both directly or indirectly. Local people will have employment opportunities as skilled, semi-skilled and unskilled laborers as well as self-employment opportunities. Thus, there will be overall improvement in the socio-economic status of the people of the surrounding areas. Power plant will have a positive effect on the socio-economic conditions of the people nearby, the project and service activities will generate steady source of income for local people. With the implementation of the project, employment opportunities, communication, medical facilities, education and skill up-gradation facilities etc. in the area will be further improved.</p> <p>Besides, there will be marked improvement for various facilities in the local areas as shown below.</p> <ul style="list-style-type: none"> ➤ Improvement in medical and health care system. ➤ Improvement in educational services. ➤ Improvement of drinking water & sanitation facilities. ➤ Vocational training facilities for local 	

	<p>eligible youth of local community to enable them to seek employment in suitable project operations and elsewhere.</p> <ul style="list-style-type: none"> ➤ Benefit to the State and the Central governments through financial revenues from this project directly and also indirectly. ➤ Employment opportunities to local persons of different skills and trades. ➤ Improvement in the socio-economic conditions of the inhabitants of the area
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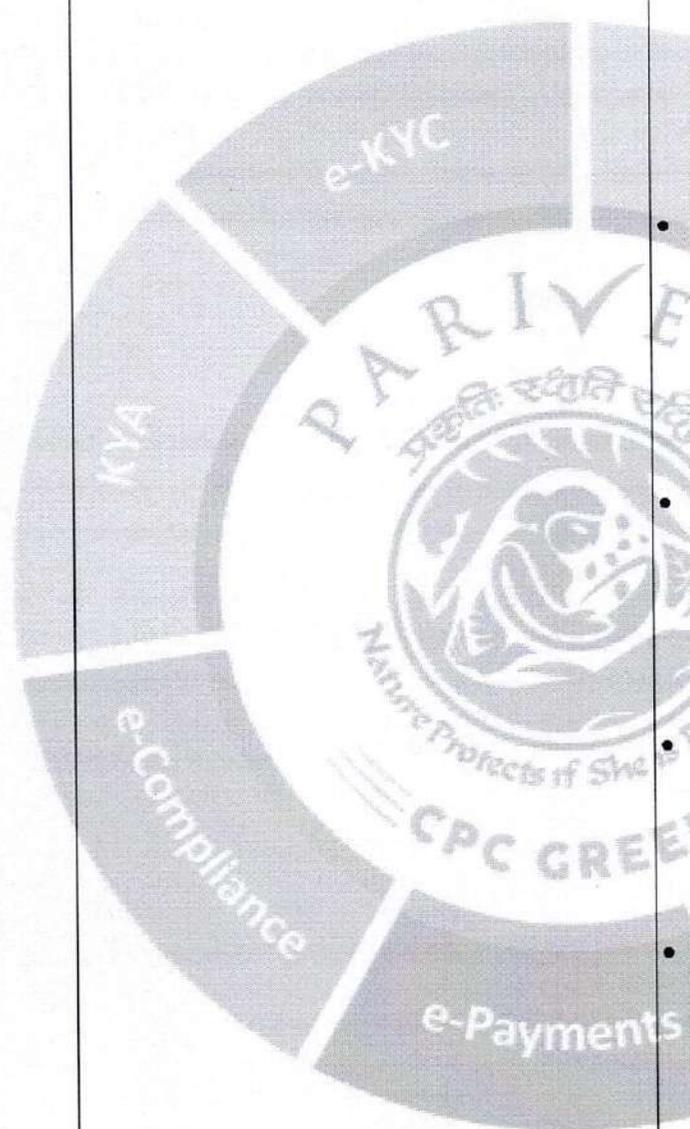
Electricity generation capacity:

Capacity & Unit Configurations:	<p>Under Operation Stage-I: 1320 MW (2x660 MW)</p> <p>Proposed Expansion Stage-II: 2400MW (3x800 MW)</p>
Generation of Electricity Annually	<p>Stage-II: 21 Billion Units annually (2400 MW @ 85% PLF)</p>

Details of fuel and Ash disposal

Fuel to be used:	Coal
Quantity of Fuel required per Annum	Stage-II: 9.94 Million MT at 85% PLF
Coal Linkage / Coal Block: (If Block allotted, status of EC & FC of the Block)	<p>SLC (LT) in its meeting held on 21.02.2023 had recommended grant of coal linkage to Stage-II (2x660 MW), which was further enhanced for the revised capacity of 3x800 MW in SLC (LT) Meeting held on 19.09.2023. However, as per practice of coal allocation, the Coal Block is yet to be allocated.</p> <p>The likely coal sources are NCL and CCL.</p>
Details of mode of transportation of coal from coal source to the plant premises along with distances	Rail (NCL-280 to CCL-480 km)
Fly Ash Disposal System Proposed	The fly ash shall be extracted in dry form from the electrostatic precipitator hoppers. This dry ash shall either be taken to buffer hoppers for its onward transportation in dry form for

	<p>utilization or shall be slurrified in wetting units for its ultimate disposal in ash disposal area using HSCD System. The bottom ash shall be extracted and disposed-off in wet form. It is envisaged to have disposal system sized for 100% generation of ash.</p> <p>The ash management scheme for fly ash and bottom ash involves dry collection of fly ash, supply of ash to entrepreneurs for utilisation, promoting ash utilisation and safe disposal of unused ash. NTPC shall make maximum efforts to utilise the fly ash for various purposes. Unused fly ash and bottom ash shall be disposed-off in the ash pond. A blanket of water shall be maintained over the entire ash pond to control fugitive dust emission. After the ash pond is abandoned, it shall be reclaimed through green vegetation.</p>
<p>Ash Pond/ Dyke (Area, Location & Coordinates)</p> <p>Average height of area above MSL(m)</p>	<p>For Stage-II, Land still to be Acquired (Proposed Area: 110 Ha.) adjacent to existing Ash dyke</p> <p>115 M</p>
<p>Quantity of</p> <p>a. Fly Ash to be generated</p> <p>b. Bottom Ash to be generated:</p>	<p>Stage-II:</p> <p>a. Fly Ash 3.02 Million Metric TPA</p> <p>b. Bottom Ash 0.76 Million Metric TPA</p>
<p>Fly Ash utilization (details)</p>	<p>The Ash Utilisation shall be done as per Ministry of Environment, Forests and Climate Change Notification dated 31-12-2021 as amended on 31.12.2022. To utilize ash and also to comply the stipulations of MoEF&CC's Gazette Notification on fly ash dated 31-12-2021 following actions would be taken up by NTPC:</p> <ul style="list-style-type: none"> • NTPC shall provide a system for 100% extraction of dry fly ash along with dedicated dry ash silos

	<p>for storage of at least sixteen hours of ash based on installed capacity having separate access roads so as to ease the delivery of fly ash. Provision shall also be kept for segregation of coarse and fine ash, loading this ash to closed/ open trucks and also for loading fly ash into rail wagons. This will ensure availability of dry fly ash required for manufacture of Fly Ash based Portland Pozzolana Cement (FAPPC) for cement plants and Ready Mix Concrete plants.</p> <ul style="list-style-type: none"> • NTPC shall also promote, adopt and set up the ash based product manufacturing facilities within its premises & fly ash (including) produced shall be utilized in in-house construction works as well as for supply in the market on price. • NTPC shall make efforts to motivate and encourage entrepreneurs to set up ash based building products such as fly ash bricks, blocks tiles, fly ash based aggregate etc. in the vicinity of proposed power plant. • To promote use of ash in agriculture/low lying areas/wasteland development-show case project shall be taken up in the vicinity of proposed thermal power station. • NTPC shall make efforts with authorities of coal mines and other minerals mines for use of ash in reclamation of mines located within 300 km of proposed power station. • All government/ private agencies responsible for construction/ design of buildings, road embankment, flyover bridges and reclamation/ development of low lying areas within 300 km of the plant areas shall be persuaded to use ash and ash based products
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	<p>in compliance of MoEF&CC's Gazette Notification on fly ash.</p> <ul style="list-style-type: none"> • With all the efforts mentioned above, it is expected that fly ash generated at proposed thermal power station shall be utilized in the areas of cement, concrete & building products manufacturing, road embankment construction, land development, mine filling, shoreline protection structure, agriculture etc.
Stack Height (m) & Type of Flue	One twin flue chimney of 220 M height & one single flue chimney of 150 m

Water Requirement:

Source of Water:	Ganga River
Quantity of water requirement:	Stage-II (With Air Cooled Condenser) 30 Cusec
Distance of source of water from Plant:	29 km
Whether barrage/ weir/ intake well/ jack well/ others proposed:	Intake Well
Mode of conveyance of water:	Pipeline
Status of water linkage:	Stage-II: Quantity Available - 5 Cusecs An additional allocation of 25 Cusecs shall be required from WRD, GoUP. Under approval with GoUP.
(If source is Sea water) Desalination Plant Capacity	NA
Mode / Management of Brine:	NA
Cooling system	Air Cooled Condenser

Land Area Breakup:

<p>Land Requirement:</p> <p>a. TPP Site</p> <p>b. Ash Pond</p> <p>c. Township</p> <p>d. Railway Siding & Others</p> <p>e. Raw Water Reservoir</p> <p>f. Green Belt</p> <p>g. others</p> <p>h. Total (if expansion state additional land requirement)</p>	<p>Land Requirement: Existing (Proposed)</p> <p>a. 328 Ha (Nil)</p> <p>b. 302 Ha (110 Ha)</p> <p>c. 85 Ha (Nil)</p> <p>d. Railway Siding 171 Ha (4 Ha)</p> <p>e. 75 Ha (Nil)</p> <p>f. Included above 133.1 ha (20 ha)</p> <p>g. 334 Ha (including available for expansion)</p> <p>h. Total 1295 Ha (114 Ha)</p>																							
<p>Status of Land Acquisition:</p>	<p>To be taken up</p>																							
<p>Status of the project:</p> <p>If under construction phase: please specify the reasons for delay, works completed till date and balance works along with expected date of completion.</p> <p>If under operation phase, date of commissioning (COD) of each unit. Whether the plant was under shutdown since commissioning, details and reasons</p>	<p>Construction of Stage-II not yet started</p> <p>Stage-I Both units commissioned</p>																							
<p>Break-Up of land-use of TPP site:</p> <p>a) Total land required for project components</p> <p>b) Private land</p> <p>c) Government land</p> <p>d) Forest Land</p>	<table border="1"> <thead> <tr> <th data-bbox="660 1395 843 1535">Nature of Land involved in (Ha)</th> <th data-bbox="843 1395 997 1499">Area Existing (Ha)</th> <th data-bbox="997 1395 1208 1535">Additional Area Proposed (Ha)</th> <th data-bbox="1208 1395 1403 1601">Total Area required after expansion (Ha)</th> </tr> </thead> <tbody> <tr> <td data-bbox="660 1601 843 1667">Govt. Land</td> <td data-bbox="843 1601 997 1667">535</td> <td data-bbox="997 1601 1208 1667">62</td> <td data-bbox="1208 1601 1403 1667">597</td> </tr> <tr> <td data-bbox="660 1667 843 1734">Pvt. Land</td> <td data-bbox="843 1667 997 1734">760</td> <td data-bbox="997 1667 1208 1734">52</td> <td data-bbox="1208 1667 1403 1734">812</td> </tr> <tr> <td data-bbox="660 1734 843 1800">Forest Land</td> <td data-bbox="843 1734 997 1800">0</td> <td data-bbox="997 1734 1208 1800">0</td> <td data-bbox="1208 1734 1403 1800">0</td> </tr> <tr> <td data-bbox="660 1800 843 1844">Total</td> <td data-bbox="843 1800 997 1844">1295</td> <td data-bbox="997 1800 1208 1844">114</td> <td data-bbox="1208 1800 1403 1844">1409</td> </tr> </tbody> </table>				Nature of Land involved in (Ha)	Area Existing (Ha)	Additional Area Proposed (Ha)	Total Area required after expansion (Ha)	Govt. Land	535	62	597	Pvt. Land	760	52	812	Forest Land	0	0	0	Total	1295	114	1409
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Total	1295	114	1409																					

Presence of Environmentally Sensitive areas in the study area

Forest Land/Protected Environmental Sensitivity Zone	Area/ Yes/ No	Details of Certificate/ letter/Remarks
Reserve Forest/Protected Forest Land	Yes	Forest Located in 10 km area: 1. Badiha R.F -7.0 km East 2. Gadaria R.F – 5.0 km East 3. Singhpur khurd R.F.- 0.9 km SW 4. Salaiya Kalan R.F. – along the southern boundary 5. Salaiya Khurd R.F. – along the southern boundary 6. Kohdr R.F. – along the eastern boundary 7. Murpela R.F- 2.7 km East 8. Chandhs R. F. – 8.0 km East 9. Sukh P.F.- 8.5 km east
National Park	No	
Wildlife Sanctuary	No	
Archaeological sites monuments/ historical temples etc.	No	
Names & distance of National parks, Wildlife sanctuaries, Biosphere reserves, Heritage sites Rivers, Tanks, Reserve Forests etc. Located within 10 Km from the plant boundary:		Forest Located in 10 km area: 1. Badiha R.F -7.0 km East 2. Gadaria R.F – 5.0 km East 3. Singhpur khurd R.F.- 0.9 km SW 4. Salaiya Kalan R.F. – along the southern boundary 5. Salaiya Khurd R.F. – along the southern boundary 6. Kohdr R.F. – along the eastern boundary 7. Murpela R.F- 2.7 km East 8. Chandhs R. F. – 8.0 km East 9. Sukh P.F.- 8.5 km east

		River in 10 km area - Tons River 1.5 km in North
Additional information (if any)		

Availability of Schedule-I species in study area – At the time of EIA for Stage-I, Blackbuck was reported by State Forest Deptt. & Conservation plan prepared & implemented for the same. However, as per recent reports wild species like Jackal, Wolf, Mongoose, Porcupine are also reported. Details shall be presented in EIA study report.

Court case details:

Any litigation/Court case pertaining to the project	NO
Is the proposal under any investigation? If so, details thereof.	NO
Any violation case pertaining to the project:	NO
Additional information (if any)	-

(सुन्दर रामनाथन)
(SUNDAR RAMANATHAN)
वैज्ञानिक 'एफ'/Scientist 'F'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत, सरकार, नई दिल्ली
Govt. of India, New Delhi

Validity unknown

Digitally Signed by: Mr. Lalit Bokolia
Member Secretary, MoEFCC (EC)

Date: 14/12/2023

MoM of 16th meeting of the EAC for Thermal sector held on 12th December, 2024

**Ministry of Environment, Forest and Climate Change
Impact Assessment Division
(Thermal sector)**

Date of zero draft MoM sent to Chairman: 17/12/2024

Approval by Chairman: xx/12/2024

Uploading on PARIVESH: xx/12/2024

SUMMARY RECORD OF THE SIXTEENTH (16TH) MEETING OF EXPERT APPRAISAL COMMITTEE (EAC) HELD ON 12TH DECEMBER 2024 FOR ENVIRONMENT APPRAISAL OF THERMAL SECTOR PROJECTS THROUGH HYBRID MODE.

12TH DECEMBER, 2024 [THURSDAY]

At the outset, the Chairman welcomed the Expert members & other participants and requested to start the proceeding as per the agenda listed for this meeting. The list of members who participated in the meeting is at **Annexure – I**. The Standard/Generic ToR conditions shall be system generated through the PARIVESH Portal.

Confirmation of the Minutes of the 15th Meeting of the EAC (Thermal): The minutes of the 14th meeting of the EAC (Thermal) held during 28th November, 2024 has been confirmed by the EAC.

Agenda No 16.1

16.1 Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) by **M/s. Meja Urja Nigam Private Limited** located at Tehsil Meja, District Prayagraj, Uttar Pradesh - **Environmental Clearance – reg.**

[Proposal No: IA/UP/THE/495375/2024; F.No. J-13012/03/2008- IA.II (T)]

16.1.1: M/s. Meja Urja Nigam Private Limited has made an online application vide proposal no. IA/UP/THE/495375/2024 dated 28/11/2024 along with copy of EIA/EMP report, CAF (Part A, B & C) and Certified compliance report seeking Environment Clearance (EC) under the provisions of the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) Under Category “A” of the schedule of the EIA Notification, 2006 and appraised at the Central level.

Name of the EIA consultant: M/s. EQMS Global Pvt Limited [NABET Certificate No.: NABET/EIA/2225/RA 0303, valid up to Nov. 23, 2025].

Details of the proposal, as ascertained from the proposal documents and as revealed from the discussions held during the meeting, are given as under:

16.1.2: The proposed project of M/s Meja Urja Nigam Private Limited located at Village-Kohdar, Mai Khurd & Patai Dandi, Tehsil-Meja, District-Prayagraj, Uttar Pradesh State is for enhancement of power generation capacity from 1320 MW (2x660 MW- Stage-I) to 3720 MW (with addition of 3x800 MW- Stage-II).

16.1.3: The existing project [Stage-I (2x660 MW)] was accorded environmental clearance vide letter No J-13012/03/2008-IA.II (T) dated 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. The

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latest Consent to Operate for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board vide Letter No. 168397/UPPCB/Allahabad(UPPCBRO)/CTO/both/Prayagraj/2022 dated 16.12.2022 and is valid up to 31.12.2024. The implementation status of the existing EC is furnished as below:

S. No.	Configuration	Capacity (MW)	As per EC dated	Implementation Status as on 15/10/2024	Production as per CTO
1.	2x660 MW Meja Thermal Power plan Stage-I	1320 MW (2x660 MW-Stage-I)	10.01.2011	Both the units are in operation	1320 MW
2.	2x660 MW Meja Thermal Power plan Stage-I, Amendment in Environmental Clearance	1320 MW (2x660 MW-Stage-I)	21.07.2017		
3.	2x660 MW Meja Thermal Power plan Stage-I, Extension of validity of Environmental Clearance	1320 MW (2x660 MW-Stage-I)	08.01.2018		
4.	2x660 MW Meja Thermal Power plan Stage-I, temporary permission for transportation of coal by road and Extension of validity of Environmental Clearance	1320 MW (2x660 MW-Stage-I)	28.03.2019		
5.	2x660 MW Meja Thermal Power plan Stage-I, Extension of validity and amendment in Environmental Clearance	1320 MW (2x660 MW-Stage-I)	08.08.2019		
6.	2x660 MW Meja Thermal Power plan Stage-I, Extension of validity of Environmental Clearance	1320 MW (2x660 MW-Stage-I)	25.09.2020		

16.1.4: Certified compliance report from Regional Office: The Status of compliance of earlier EC was obtained from MoEF&CC Regional Office, Lucknow vide letter no. IV/ENV/UP/TH-41/319/2010/248, dated 04.09.2024. The Action Taken Report regarding the partially/non-complied conditions was submitted to Regional Office, MoEF&CC, vide email dated 14.09.2024. Further, a request e-mail was submitted on 27.11.2024 to RO for the observations / closure report on submitted ATR of Stage- I EC compliance. The present status of EC compliances as furnished by the PP is given as below:

S. No.	Non-compliances details	Observation of RO (abridged)	Condition no.			Re-assessment by RO / Response by EC date Specific General PP
			EC date	Specific	General	

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1	Land requirement shall be restricted to 1100 acre (including ash pond).	PA's have Acquired around 2762.63 acre of land, which is 1762.63 acre more as mentioned in the EC.	10th January 2011	III	-																																																																											
<p>Clarification:</p> <ol style="list-style-type: none"> The total acquired land of 1118.6 Ha (2763 Acre) by MUNPL is for Stage I & Stage II. Expansion for Meja Stage II was envisaged in power purchase agreement signed between Meja Urja Nigam Private Limited (MUNPL) and Uttar Pradesh Power Corporation Limited (UPPCL) on 05.01.2010. Total Capacity of Stage I & Stage II is 3720MW (2x660MW & 3x800MW). The constructed area for Stage-I is 1071.6 Acre (Plant- 356.3 Acre/Ash dyke- 442.07 Acre/ Reservoir-185.33 Acre /Makeup water pump house- 12.9 Acre, Stage-I Township – 75 Acre). The balance area 1691.03 Acre (2762.63-1071.6) will be utilised in construction of Stage II. 																																																																																
2	General Observation	It is required to submit the breakup of the plant, fly ash area, coal yard, etc.	10th January 2011	-	-	-																																																																										
<p>Response by PP:</p> <table border="1"> <thead> <tr> <th rowspan="2">S. No</th> <th rowspan="2">Particulars</th> <th colspan="2">Area under possession (Ha)</th> <th rowspan="2">Area of greenbelt within the stated land use (in Ha)</th> <th rowspan="2">Additional Area proposed to be acquired for Stage-II (in Ha)</th> <th rowspan="2">Total area (in Ha) (Available and to be acquired)</th> <th rowspan="2">Remarks</th> </tr> <tr> <th>Stage-I (in Ha)</th> <th>Stage-II (in Ha)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Main Plant</td> <td>144.2</td> <td>183.8</td> <td>10</td> <td>0</td> <td>328</td> <td></td> </tr> <tr> <td>2</td> <td>Township</td> <td></td> <td>85</td> <td>22</td> <td>0</td> <td>85</td> <td>Common for Stage-I & Stage-II</td> </tr> <tr> <td>3</td> <td>Ash Pond</td> <td></td> <td>262</td> <td>0</td> <td>110</td> <td>372</td> <td>Total: 3720 MW under MoEF& CC norms of 0.1 Ha / MW</td> </tr> <tr> <td>4</td> <td>Water Reservoir</td> <td></td> <td>75</td> <td>0</td> <td>0</td> <td>75</td> <td></td> </tr> <tr> <td>5</td> <td>Railway Siding</td> <td></td> <td>171</td> <td></td> <td>4</td> <td>175</td> <td></td> </tr> <tr> <td>6</td> <td>Green belt (existing)</td> <td></td> <td>87</td> <td>87</td> <td>0</td> <td>87</td> <td></td> </tr> <tr> <td>7</td> <td>Green belt (proposed)</td> <td></td> <td>130</td> <td>130</td> <td>0</td> <td>130</td> <td></td> </tr> <tr> <td>8</td> <td>Miscellaneous</td> <td></td> <td>157</td> <td>0</td> <td>0</td> <td>157</td> <td>Includes Public roads and vegetable market,</td> </tr> </tbody> </table>							S. No	Particulars	Area under possession (Ha)		Area of greenbelt within the stated land use (in Ha)	Additional Area proposed to be acquired for Stage-II (in Ha)	Total area (in Ha) (Available and to be acquired)	Remarks	Stage-I (in Ha)	Stage-II (in Ha)	1	Main Plant	144.2	183.8	10	0	328		2	Township		85	22	0	85	Common for Stage-I & Stage-II	3	Ash Pond		262	0	110	372	Total: 3720 MW under MoEF& CC norms of 0.1 Ha / MW	4	Water Reservoir		75	0	0	75		5	Railway Siding		171		4	175		6	Green belt (existing)		87	87	0	87		7	Green belt (proposed)		130	130	0	130		8	Miscellaneous		157	0	0	157	Includes Public roads and vegetable market,
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							Parking, admin building, undulating land, drain dry fly ash silo outside area etc.
	Total Land	1295	293	114	1409		
9	Additional degraded forest area (not to be acquired) identified for green belt development outside plant premises Ha		271.5				
	Total green belt area inside and outside plant (existing and proposed) Ha		564.5				Including 293 Ha of GB inside plant.
3	COC of 5 shall be adopted	It has been found that the COC of the plant is of 2.5 to 3 against the 5, recommended in EC	10th January 2011	XIV	-	-	
Response by PP:							
<ol style="list-style-type: none"> At MUNPL Meja, the chloride content in the makeup water drawn from river Ganga varies in the range of 27-100 ppm. With 5 Cycles of Concentration (COC), chloride contents in circulating water goes up to 500 ppm. Permissible chloride limit in condenser is 200 ppm (Condenser tube material is SS-304). The range of COC between Jan'21 & Aug'24 varied from 3.3 to 5.3, with average value of 4.11 depending upon the quality of raw water from river Ganga. Suitable measure has been taken for use of Sodium Molybdate (Corrosion inhibitor) in circulating water system Since August 16, 2024, the average COC has been maintained at about 4.9, occasionally exceeding 5. Henceforth, the COC will be maintained around recommended value of 5. 							
4	Information wrt change in Coal Source.	PAs have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required for ministry office memorandum number J-13012/8/2009-IA dated 11.11.2020.	10th January 2011	VI	-	-	
Response by PP:							
<ol style="list-style-type: none"> The MOEF &CC has issued an OM dated 11.11.2020 (file no. J-13012/8/2009-IA.II (T)) and OM dated 06.12.2023, regarding "Amendment in Environmental Clearance for change in coal source by Thermal Power Plant-reg." As per OM point no. 7 "all the thermal power plants (including captive power plants) having Environmental Clearance can change the coal source (from imported to domestic, domestic to 							

MoM of 16th meeting of the EAC for Thermal sector held on 12th December, 2024

	domestic and domestic to imported) including lignite, directly through e auctions/ short term linkage/ long term linkage/ other linkage options of Ministry of Coal or any organization recognised for allotting coal linkage, without seeking the amendment in Environment Clearance subject to the following conditions. <i>Hence EC amendment regarding coal source is now not applicable.</i>					
5	CSR	As informed, 4 number of check dams had been constructed in surrounding villages namely Jhariyahi, Isauta, Patai Dandi & Kohdar. It is required to submit a copy of state government permission for the construction of the above check dams to be submitted to this office	-	-	-	-
<p>Response by PP:</p> <ol style="list-style-type: none"> 1. Check dams were constructed through UP Jal Nigam on local nallahs in Jhariyahi, Isauta, Patai Dandi & Kohdar villages on demand of respective Gram Sabhas. 2. These check dams are of very small size (height approx 2-2.5m and length 5-7m). Value of each check dam is around Rs.16-19Lakh 3. Check dams were constructed under the PURA (Provision of Urban Amenities in Rural Areas) scheme of the Government of India. 						
6	GW level data	It has been found that ground water level analysis report has not been submitted so far.	10th January 2011	-	IV	-
<p>Action Plan/ Status:</p> <ol style="list-style-type: none"> 1. Work awarded for installation of new 10 no's Piezometers around Ash Dyke and 4 no's in surrounding villages. Installation of these Piezometers shall be completed by 31.01.2025. 2. Additionally, ground water level will be monitored in the existing open well in the plant vicinity. 3. Subsequently, ground water level report shall be submitted as part of Half Yearly EC compliance report from 2025. 4. Alternately, Ground water level data taken from UP Jal Nigam is sent to RO 						
7 & 8	Minimum required environmental flow suggested by the competent authority of the state Govt. shall be maintained in the channel/Rivers (as applicable) even in the lean season".	It has been found that the reply to this condition is not properly addressed in the submitted report, it is required to submit details reply to the EC condition. It is required to submit the source of water meeting requirement during the lean	10th January 2011	X	-	

MoM of 16th meeting of the EAC for Thermal sector held on 12th December, 2024

		season to this office.				
Response by PP:						
<ol style="list-style-type: none"> As per GoUP water allocation letter dated 10.01.2008, water storage for minimum 15 days plant requirement needs to be ensured, to maintain the minimum flow in the river during lean period. MUNPL, Meja has a reservoir with a total capacity of approximate 29 lac cubic meter to cater water requirement of 30.5 days on 100% PLF for both the units. The condition mentioned in the GoUP water allocation letter is being met. In lean season, Irrigation dept, GoUP maintains minimum required environmental flow in Ganga river and MUNPL regulates its water drawl based on the directions of Irrigation dept., GoUP. 						
9	Submission of Fly ash returns	It has been found that the PAs have not yet submitted fly ash return to this office. Its is required to submit fly ash returns to this office regularly.	-	-	-	-
Response by PP:						
<ol style="list-style-type: none"> The fly ash return for financial year 2023-24 already been sent to CPCB/CEA. The monthly report regarding generation, utilization and disposal of fly ash is being submitted to CPCB regularly. Last returns submitted till September 2024. The submission of fly ash return to MoEF&CC and its regional office shall be ensured on regular basis. 						

In addition to the above, status of installation of Flue Gas Desulphurization is furnished as per the MoEF&CC Notification dated 05/09/2022:

- MUNPL-MEJA Project submits that as per the MoEF&CC notification dated 05.09.2022; MEJA Project falls in Category C. The timeline for compliance w.r.t. SO₂ emission is up to 31st December 2026.
- MEJA Stage-I, erection & commissioning works of both units of Flue Gas Desulphurization (FGD) are completed. Trail run done in January-February 2024.
- The utility shall be put in regular services is expected by 31st December 2024.

16.1.5: The detail of the ToR obtained is furnished as below:

Proposal No with date	Consideration	Details	Date of accord	ToR Validity
IA/UP/THE/449702/2023 Date- 20.10.2023	2 nd EAC (Thermal Projects) meeting dated. 31.10.2023	J-13012/03/2008-IA.II (T) dated 14.12.2023	14.12.2023	4 Years

16.1.6: Environmental site settings:

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S. No.	Particulars	Details				Remarks
1.	Total land	The total area of Meja Coal Based Thermal Power Project of site is 1295 Ha, out of which 535 Ha land is government land, 760 Ha is private land. The land is already in possession of MUNPL. Proposed expansion shall be done with in the existing premises. For development of Ash pond for the Stage-II additional land of 110 Ha. (Govt land) and 4Ha (Pvt. land) for Railway siding shall be required for acquisition.				Land use: Industrial
2.	Land use break up					
S.N o	Facilities	Existing Area (In Hectares)		Proposed Area (In Hectares)	Total area (in Ha) (Available and to be acquired)	Remarks
1.	Main Plant	Stage - I	Stage - II	3 2 8	328	Main Plant includes internal roads, CHP, Switchyard and allied facilities like FGD system, Chimneys, material storage yards, etc.
		144.2	183.8			
2.	Coal Handling System	-	-	-	-	
3.	Water System	75	-	-	75	
4.	Switch Yard	-	-	-	-	
5.	Roads	-	-	-	-	
6.	Green Belt*	217	-	-	217	GB is developed in 87 Ha and Additional 130 Ha is planned for developing GB.
7.	Ash pond	262	110	110	372	Total power generation after expansion will be 3720 MW. As per MoEF&CC norms of Ash pond shall be limited to 372 Ha i.e., 0.1 Ha/MW. 262 Ha of land is available for ash pond and additional 110 Ha is proposed to be acquired for Ash pond to accommodate additional ash generation due to

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S. No.	Particulars	Details			Remarks															
					capacity addition of 2400 MW, to stock during monsoon season (4months), exceedances situations like COVID and others. The need of 110 Ha of ash pond is essential for the power plant.															
8.	Railway siding	171	4	175																
9.	Water supply pipeline	-	-	-																
10.	Ash transport pipeline	-	-	-																
11.	Others (please specify)	242	-	242	Includes Township, Public roads and vegetable market, Parking, admin building, undulating land, drain dry fly ash silo outside area etc.															
	Total	1295	114	1409																
<p>Note: * Additional 271.5Ha of land in degraded forest area (not to be acquired) under DFO-Prayagraj is identified for greenbelt development outside plant premises. Total GB planned to be developed in and around the project shall be 564.4Ha (40.05% GB).</p>																				
3.	Land acquisition details as per MoEF&CC O.M. Dated 7/10/2014	The existing 1,295 Ha of land is owned by M/s. Meja Urja Nigam Private Limited, and the acquisition of an additional 114 Ha is currently under process.																		
4.	Existence of Habitation & involvement of R&R, if any.	<p>Project site: MUNPL, Kohdar Study Area: 110 Ha for Ash Dyke in Salaiya Kala Village and 04 Ha for MGR Railway Siding in Amiliya Kala Village Total: 114 Ha</p> <table border="1"> <thead> <tr> <th>Habitation</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>50 Houses in Ash Dyke Area</td> <td>Adjacent to the existing Ash Dyke</td> <td>South-West</td> </tr> </tbody> </table>			Habitation	Distance	Direction	50 Houses in Ash Dyke Area	Adjacent to the existing Ash Dyke	South-West	It will be framed as per the LARR 2013 and as per directions of the Appropriate Government.									
Habitation	Distance	Direction																		
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5.	Latitude and Longitude of all corners of project site.	<p>A. Existing Plant site</p> <table border="1"> <thead> <tr> <th>Point</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>A</td> <td>25° 9'9.74"N</td> <td>81°56'35.07"E</td> </tr> <tr> <td>B</td> <td>25° 8'30.08"N</td> <td>81°58'37.91"E</td> </tr> <tr> <td>C</td> <td>25° 7'56.61"N</td> <td>81°57'11.21"E</td> </tr> <tr> <td>D</td> <td>25° 6'41.43"N</td> <td>81°55'42.74"E</td> </tr> </tbody> </table>			Point	Latitude	Longitude	A	25° 9'9.74"N	81°56'35.07"E	B	25° 8'30.08"N	81°58'37.91"E	C	25° 7'56.61"N	81°57'11.21"E	D	25° 6'41.43"N	81°55'42.74"E	--
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6.	Elevation of the project site	The topography of the proposed site is slightly undulating. The site is already developed, and expansion is to be done within the existing premises. The elevation of the project area including ash pond ranges between 81 to 128 M above mean sea level.	--																																				
7.	Involvement of Forest land if any.	As per the existing KML of Plant and Stage-I Environment Clearance, there is no reserved forest and/or protected forest within the existing plant area. Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the project area. However, an application for NOC from District Forest Officer (DFO) – Prayagraj is sought to clarify that the Project does not have any forest land.	--																																				
8.	Water body (Rivers, Lakes, Pond, Nala, Natural Drainage, Canal etc.) exists within the project site as well as study area	No water body within the Project site Study area 10 km form the project area. <table border="1"> <thead> <tr> <th>Water body</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>Tons River</td> <td>950 m</td> <td>WNW</td> </tr> </tbody> </table>	Water body	Distance	Direction	Tons River	950 m	WNW	--																														
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9.	Existence of ESZ/ ESA/ national park/ wildlife sanctuary/ biosphere reserve/ tiger reserve/ elephant reserve etc. if any within the study area	There are no. national parks, wildlife sanctuaries, Biosphere Reserves, Tiger/Elephant Reserves, Wildlife Corridors, etc. within 10 km distance from the project site.	--																																				

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S. No.	Particulars	Details	Remarks
10.	Archaeological sites monuments/ historical temples etc.	No	--
11.	Facility envisaged in CRZ area	No	-
12.	Involvement of Critically Polluted Area/Severely Polluted area as per 2018 CEPI score	No	--

16.1.7: The unit configuration and capacity of existing and proposed project is given as below:

S. No.	Existing power plant configuration and capacity	Proposed power plant configuration and capacity	Total	Technology adopted
1.	1320 MW (2x660 MW)	2400 MW (3x800 MW)	3720 MW	Operational Stage-I: 2 x 660 MW (based on Supercritical Technology) Proposed Stage-II: 3 x 800 MW (based on Ultra Supercritical Technology)

16.1.8: The details of the fuel (coal/gas/LDO) requirement for the proposed project/ expansion cum proposed project along with its source and mode of transportation is given as below:

Details	Fuel requirement (Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
Existing TPP	Coal: 7.34 MTPA	NCL & CCL	250 (from NCL) 550 (from CCL)	By rail	Ash content in coal 34-43(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal 3000 Kcal/Kg (NCL) 3900 Kcal/Kg (CCL)	Agreement for NCL done on 3.02.2024 Agreement for CCL done on 05.02.2021
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-

Details	Fuel requirement (Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
Proposed TPP	Coal: 9.94 MTPA	BCCL	650 (from BCCL)	By rail	Ash content in coal 40(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal 3900 Kcal/Kg	Coal linkage source is allocated from BCCL for Meja STPP Stage-II vide CIL letter dated 20.06.2024
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-

16.1.9: Water requirement: Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission vide letter no. 23/94/2006-PA(N)/2185-86 dated 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day, out of which 72,000 m³/day of fresh water requirement will be obtained from the Rive Ganga. The permission for drawl of surface water shall be obtained from Govt. of UP. The water will be transported to the plant site through pipeline. The specific water consumption for the power plant is 1.25 m³/MWhr.

16.1.10: Power requirement: The power requirement for the proposed construction project is estimated as 4 MW, will be obtained from the existing 2 No, 33 KV power line (Each having capacity to handle 4 MW) from Purvanchal Vidyut Vitran Nigam Limited.

16.1.11: Baseline Environmental Studies:

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
AAQ parameters at 10 Locations (min and max)	PM ₁₀ (µg/m ³)	17 – 54
	PM _{2.5} (µg/m ³)	42 – 94
	SO ₂ (µg/m ³)	5.4 – 13.9
	NO ₂ (µg/m ³)	9.0 – 17.3
	CO (mg/m ³)	0.12 – 0.29
Incremental GLC level	<ul style="list-style-type: none"> PM₁₀ = 3.04 (µg/ m³) (Level at 0.5 km in W Direction) SO₂ = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) NOx = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) 	
Ground water quality at 17 locations	pH: 6.89 to 7.78, Total Hardness: 148 to 544 mg/l, Chlorides: 40 to 311 mg/l, Fluoride:0.32 to 0.68 mg/l. Heavy metals like were found below detection limit : Heavy metals like copper (as Cu)- < 0.01, Lead (as Pb)- <0.01, Cadmium(as Cd)- <0.003 ,Chromium (as Cr)-<0.05, Arsenic (as As)-<0.01 and Mercury(as Hg) :<0.001	
Surface water quality at 6 locations	pH: 7.40 to 7.92; DO: 4.4 to 6.6 mg/l and BOD: 2.7 to 8.2mg/l. COD from 12 to 48 mg/l Heavy metals were found below detection Limit. Copper (as Cu)- <0.01,	

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)																				
	Lead (as Pb)- <0.01, Cadmium (as Cd)-<0.01, Chromium (as Cr)- <0.05, Arsenic (as As)- <0.025 and Mercury (as Hg) - <0.001																				
Effluent generation details and its treatment	Effluent generation from TPP: 2065 m ³ /hr Mode of treatment & reuse: ETP/ZLD of 2500 m ³ capacity to be reused within the project site as plant is based on Zero Liquid Discharge (ZLD). Domestic wastewater generation: 50 KLD Mode of treatment & reuse: MBBR technology based STP; Treated water to be reused in plantation in the project premises.																				
Noise levels Leq (Day and Night)	50.2 to 60.4 dB(A) for the daytime and 40.3 to 53.9 dB(A) for the Nighttime																				
Traffic assessment study findings	<ul style="list-style-type: none"> Traffic study has been conducted at NH-135C which passes about 0.7 km, east of the plant site. Transportation of Coal will be done 100% by rail. Existing PCU is 84 PCU per hour (2019 PCU/day) NH-135C and existing level of service (LOS) is: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Existing V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>84 PCU</td> <td>1500 PCU/hour</td> <td>0.56</td> <td>A</td> </tr> </tbody> </table> <ul style="list-style-type: none"> PCU load after proposed project will be (84 Existing +70 additional)154 PCU/hr and level of service (LOS) will be: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Proposed V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>154</td> <td>1500</td> <td>0.102</td> <td>A</td> </tr> </tbody> </table> <p><i>* Note: Capacity as per IRC-64:1990 Guidelines for capacity for roads.</i></p> <p>Conclusion: The level of service (LOS) will be the same i.e. "A" after including additional traffic due to the proposed project</p>	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS	NH-135C	84 PCU	1500 PCU/hour	0.56	A	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS	NH-135C	154	1500	0.102	A
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Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS																	
NH-135C	154	1500	0.102	A																	
Soil Quality at 7 Locations	Bulk density: 1.18 to 1.29 gm/cm ³ ; pH range 7.38 to 7.89; Electrical conductivity (EC); 340 to 480 μmhos/cm; calcium content: 1023 to 2085 mg/kg; Magnesium: 154.1 to 554.6 mg/kg; potassium: 132 to 190 kg/ha; Nitrogen: 155 to 230 kg/ha; Phosphorous: 14.0 to 20.8 kg/ha; Cation Exchange Capacity (CEC): -9.5 to 16,1 meq/100gm; Organic carbon: 0.69 to 0.82 %																				
Flora and fauna	Schedule-I species observed in the study area: Jungle cat, Porcupine, Black buck, hyena, Russell's Viper, rat snake, sloth bear and Common peafowl For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same.																				
Hydrogeology study	Recommendations of the Hydrogeology study: MUNPL-MEJA Project submit that NIH details of the Hydrogeology recommendations are compiled in Chapter 4 at Section 4.4.9 of the EIA report. NIH Roorkee Hydrogeology Study recommendations/remedial measures to protect the surface and ground																				

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)
	<p>water resource from contamination, in future, are as follows:</p> <p>a) Complete lining of drain carrying effluents for disposal to prevent leaching of heavy metals and groundwater contamination. All the effluent drains are constructed with RCC. Drains are connected to ETP's for treatment and reuse for transportation of ash to Ash Ponds. Ash shall be disposed to Ash pond in High Concentrated Slurry Disposal form which itself is impervious in nature. Further bottom of the Ash Pond shall be properly lined with appropriate impermeable media to prevent any leaching of heavy metals or ground water contamination.</p> <p>b) Creating plantations and irrigate them. As a part of conservation measure, extensive plantation along the plant boundary and along with their maintenance inside the plant and in the surrounding degraded forest areas is planned in a phased manner. A comprehensive action plan for plantation was developed by the Forestry Division Prayagraj and provided on 23.08.2024. Further, a work order towards DFO Prayagraj for plantation of sapling in 31.5 Ha land for FY 2024-25 and subsequent maintenance for 3 year is already awarded to forest department.</p> <p>c) Continuous monitoring of the groundwater. Groundwater is being monitored regularly through IITR-Lucknow.</p> <p>d) Maximum recycle and reuse of the treated effluents in the plant. MUNPL-MEJA project submit that, the project's treatment system includes several components designed to ensure water quality throughout various stages of the process. These components consist of following:</p> <ol style="list-style-type: none"> 1. Ash Water Recirculating System (AWRS), 2. Coal Slurry Settling Ponds (CSSP), 3. Effluent Treatment Plant (ETP) and 4. Sewage Treatment Plant (STP). <p>Each of these plants serves a specific function to maximise recycle and reuse of the treated effluents, to maintain optimal operational conditions and environmental compliance.</p> <p>e) Public awareness raising programmes are also important for the preventive measures.</p>

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	<p>Environment conservation and its awareness to the public are being carried in the surrounding villages on prominent environment days including World Water Day on 22nd March every year. On World Water Day emphasising about importance of water its conservation, and protection is carried through activities like</p> <ol style="list-style-type: none"> 1. Organising Nukkad natak in surrounding villages, schools and market areas. 2. Organised cycle rally campaign, quiz and drawing competitions in neighbouring schools. 3. Spreading awareness through banners at prominent locations. 4. Awareness on growing low water consuming species like Karanj and drought resistant species. 5. Mass plantation drive by MUNPL in local schools and village panchayath bhawans. <p>Communication is strengthened through coordination with local authorities and nearby communities to ensure they are aware and necessary preventive measures are taken at community level.</p>	
Impact study on bio-diversity and aquatic ecology	<p>Recommendations of study:</p> <ol style="list-style-type: none"> 1. Implement zero liquid discharge concept by installing required capacity effluent and sewage treatment plants. 2. The unit may conduct Surface run-off calculation, control planning and implement proper treatment methods. 3. The rainwater harvesting concept the unit shall implement as per the rainwater harvesting in line with the study of NIH Roorkee. <p>For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same.</p>	

16.1.12: The details of solid and hazardous waste generation along with its mode of treatment/disposal is furnished as below:

S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
Hazardous Waste						
1	Empty barrels/container / liners contaminated	Operation and Maintenance works (O&M works)	60 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-

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S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
2	Spent Ion exchange resin containing toxic metals	Water treatment	2 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
3	Used or spent Oil	O&M works	100 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
4	Asbestos	O&M works	0.1 TPA	Stored in covered shed	Disposal through TSDF	-
5	Waste residue containing oil	O&M works	10 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
6	Insulation waste	(O&M works)	10 TPA	Stored in covered shed	Disposal through TSDF	-
Non-Hazardous Waste						
1	Fly Ash	TPP	3.024 MTPA	-	Sent to Cement Manufacturer/End users	
2	Bottom Ash	TPP	0.756 MTPA	-	Ash Pond	
3	Gypsum	TPP	4,34,250 TPA	-	Sent to end users	

16.1.13: Public Consultation:

Details of advertisement given	The advertisement for public hearing for Meja Stage-II (3x800 MW) was published in the local newspaper Amar Ujala & in the main edition of the national newspaper Hindustan Times, on 22.05.2024.
Date of public consultation	24.06.2024
Venue	Salai Kala Community Centre village Salai Kala, Tehsil Meja, District Prayagraj, UP
Presiding Officer	Additional District Magistrate, Prayagraj
Major issues raised	Issuance of PAP card for displace people Employment for project affected people The cases filed against the displaced people during the agitation should be withdrawn Provided basic infrastructure to local like hospital, light, education, play ground, maintenance and repair of village road and drains etc. Provided pollution control measures. Boundary wall along the sha pond to control dust etc. Plantation etc.

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No. of people attended	More than 500 people attended, and 55 participants attended the public hearing
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Action plan as per MoEF&CC O.M. dated 30/09/2020:

S. No.	Physical activity and action plan		Year of implementation (Budget in INR)			Total Expenditure (Rs. in Crores)	Recurring Expenditure (Rs. in Crores)
			1st	2nd	3rd		
	Name of the Activity	Physical Targets					
1.	CER Budget for Stage-I	<ul style="list-style-type: none"> Construction of Roads Development of Basic Infrastructure and Sanitation Drinking Water Other Social Welfare Activities Restoration of Infrastructure Skill Development/ Vocational Trainings Other strategic community development activities 				Rs. 36.72 Cr	4 Cr/Annum
2.	CER Budget for Stage-II	<ul style="list-style-type: none"> Infrastructure Development Sanitation Water Health Education Skill Development and Employment-Oriented Training Community Development Works in Amiliya Kala (MGR Stage-II) 				Rs. 34.55 Cr	7 Cr/Annum

16.1.14: Project cost: Existing capital cost of the project was Rs. 13,093 Cr. The capital cost of the proposed project is Rs. 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,938.18 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs. 58.50 Crores. The employment generation from the proposed project / expansion during construction and operation phase is

5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively. The details of cost for environmental protection measures is as follows:

S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(i).	Air Pollution Control	408.06	8.16	1491.14	29.9
(ii).	Noise Control			41.35	0.8
(iii).	Water Pollution Control	10.00	0.20	1319.75	26.4
(iv).	Ash Management	322.80	6.46	10.5	0.4
(v).	Environmental Monitoring and Management	0.50	0.01	38.72	0.6
(vi).	Green Belt Development	2.00	0.04	36.72	0.4
(vii).	Addressal of Public Consultation issues	0.00	0.00	41.35	0.8
	Total	743.36	14.87	2,938.18	58.50

16.1.15: Green belt development: Existing green belt has been developed in 163.1 Ha area which is about 12.59% of the total existing project area of 1295 Ha (present available land for Stage-I & Stage-II) with total sapling of 3,68,160 Nos. Proposed greenbelt will be developed in 401.5 Ha (271.5 Ha land provided by DFO-Prayagraj and 130Ha in MUNPL land). Thus total of 564.58 Ha area (40.07% of total project area 1409 Ha) will be developed as greenbelt. Greenbelt shall be developed in all available land in and around the project. Local and native species will be planted with a density of 2000 trees per hectare (As given in ToR) / As per forest norms with respect to type of Land.

16.1.16: Ash management: Ash management for last three years (For the existing project)

Year	Quantity Generated (MT)	Quantity utilized (MT)	% of Utilization	Balance Quantity (MTP)	No of storage silos with capacity
01.04.2022-14.11.2024	4652830.9	3377339	72.59	1275492	HCSD Silos: 03 (each of capacity 525 MT) Fly ash silos: 04 (each capacity 1200 MT)

A. Fly ash details in last 3 years = 3377339 TPA

S. No.	Activity (as applicable)	Quantity	Percentage
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1.	Fly ash-based products (bricks or blocks or tiles or fiber cement sheets or pipes or boards or panels)	268.7	0.007956
2.	Cement manufacturing	2618957	77.55
3.	Ready mix concrete		
4.	Ash and Geo-polymer based construction materials		
5.	Manufacturing of sintered or cold bonded ash aggregate		
6.	Construction of roads, road and fly over embankment	753678	22.32
7.	Construction of dams		
8.	Filling up of low lying area	4435	0.13
9.	Filling of mine voids:		
10.	Use in overburden dumps		
11.	Agriculture		
12.	Construction of shoreline protection structures in coastal districts		
13.	Export of ash to other Countries		
14.	Others (please specify) Low lying area/ Abandoned mines/Stone quarry/Road construction		
	Total	3377339	

B. Bottom ash details in last 3 years = Ash in lagoon 2&3 are not utilized yet

C. Legacy ash details = NIL as per Notification.

D. Ash pond details:

S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
1.	Status of ash pond (Active Exhausted (yet to be reclaimed). Reclaimed)	Active	Active	Active	N.A.
2.	Area HA	101.2	80.9	72.8	254.9
3.	Dyke height (m)RL/ Max / Avg height from ground (m)	97.0 / 9.50 / 4.75	110.0 / 20.0 / 10.0	110.0 / 17.5 / 8.75	N.A.
4.	Volume m ³	18.80 Lakh	21.98 Lakh	18.58 Lakh	N.A.
5.	Quantity of ash disposed (Metric Tons)	15.99 Lakh	0.65 Lakh	16.81 Lakh	33.45 lakh
6.	Available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons)	32.2 % 7.58 Lakh	98.0 % 31.68 Lakh	61.5 % 16.81 Lakh	N.A.
7.	Expected life of ash pond (number of years and months)	1 Year 2 Month	8 Year 1 Month	2 Year 10 Month	N.A.
8.	Type lining carried in ash pond: HDPE lining of LDPE Inning or clay Inning or No lining	High Concentrated Slurry Disposal Lining			N.A.
9.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please	HCS D	LCSD	LCSD	N.A.

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S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
	specify whether HCSD or MCSD or LCSD)				
10.	Ratio of ash:water in slurry	3:2	1:4	1:4	N.A.
11.	Ash water recycling system (AWRS) installed and functioning : Yes or No	NA	Yes	Yes	N.A.
12.	Quantity of waste water from ash pond discharged into land or water body (m3)	Nil	Nil	Nil	N.A.
13.	Last date when the dyke stability study was conducted and name of organization who conducted the study:	Ash Dyke stability carried on 25.11.2021 by IIT Roorkee.			N.A.
14.	Last date when the audit was conducted and name of the organization who conducted the audit:	Audit carried on 25.04.2024 by Motilal Nehru National Institute of Technology, Allahabad.			N.A.

E. Proposed ash utilization plan for expansion project:

MUNPL-MEJA Project submits that Ash Utilization (AU) shall be done as per MoEF&CC notification dated 31.12.2021 and its amendments.

The proposed MUNPL-MEJA STAGE-II project to commission one of its proposed 3 unit's of 800 MW in FY 2029-2030 and other two units in FY 2030-2031.

Details	Existing Generation (MTPA)	Proposed Generation (MTPA)	Total	Utilization (MTPA)	% of Utilization	Balancing Quantity	No of storage silos with capacity	
AU details with Operation of Stage-I : 2x660MW (Stg-I)								
2028-29	22.75	0	22.75	23.02	101.2	-	HCSD Silos: 03 (each of capacity 525 MT) Fly ash silos: 04 (each capacity 1200 MT)	
AU details with Operation of Stage-I and Commissioning and Operation of one unit of 800MW in Stage-II : 2x660 MW(Stg-I) + 1x800 MW (Stg-II)								
2029-30	22.75	13.75	36.5	36.91	101.11	-		
AU details with Operation of Stage-I and Commissioning and Operation of all 3 units in Stage-II : 2x660 MW(Stg-I) + 3x800 MW (Stg-II)								
2030-31	22.75	41.25	64	64.67	101.05	-		
2031-32	22.75	41.25	64	64.37	100.58	-		

Ash pond details: New ash pond details is provided as below:

S. No.	Details of Ash Pond	Ash Pond
1.	Area (Ha)	110
2.	Dyke height (m)	16 m (Avg. height)
3.	Volume (m ³)	10 Million m ³
4.	Quantity of ash to be disposed (Metric Tons)	10 Million Metric Tons
5.	Expected life of ash pond (number of years and months)	2 Years 01 Months (Considering 90% PLF)

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S. No.	Details of Ash Pond	Ash Pond
6.	Type lining carried in ash pond: HDPE lining of LDPE lining or clay lining or No lining	Suitable impervious lining as per actual site conditions meeting the imperviousness requirements as per "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".
7.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	HCSD
8.	Ratio of ash: water in slurry mix	3:2
9.	Ash water recycling system (AWRS):	Yes
10.	Quantity of wastewater from ash pond to be discharged into land or water body (m ³)	NIL
11.	Details regarding dyke stability study and name of the organization who conducted the study.	As already done in all past ash dyke stability design, this will also be done by NTPC, (in-house design) in line with "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".

16.1.17: Summary of violation under EIA, 2006/court case/show cause/direction if any, related to the project under consideration shall be furnished.

A. Summary of court cases

There are a total of 73 cases pending in various courts against Meja Stage –I, as mentioned below:

S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
1.	FANS Versus Meja Urja Nigam Private Ltd.	Hon'ble Adjudicator Retd. Justice G.S. Sistani	FANS claim is for ₹80 Crores, and MUNPL's counterclaim is for ₹90.13 Crores	July 9, 2024	December 7, 9, and 12, 2024	Pleadings have been filed
2.	M/s Ratna Infrastructure Projects Pvt. Ltd., Hyderabad Versus Meja Urja Nigam Private Ltd.	Sole Arbitrator helmed by - 1. Justice Badar Durrez Ahmed (Retd.), Former Chief Justice, Jammu & Kashmir HC	1. SOC on behalf of M/S Ratna Infra- ₹85 Crores 2. Counterclaim by the Respondent - ₹215 Crores	September 28, 2024	January 14, 15, and 16, 2025 at 5 PM	The final hearings on the part of Ratna Infra were over on 28.09.2024. In January 2025, MUNPL shall present its stand before the tribunal in the final hearing.
3.	M/s Ratna Infrastructure	High Court of Delhi	Application for setting aside the	November 5, 2024	March 18, 2025	The Arbitral Tribunal

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
	Projects Pvt. Ltd., Hyderabad. Versus Meja Urja Nigam Private Ltd.		arbitral award is filed under Section 34 of the Act.			rejected RATNA's claim for ₹27 Crores (₹27,53,22,250), and the Agency has assailed the award dated 21.03.2020 under Section 34 Petition.
4.	Meja Urja Nigam Private Ltd. Versus M/s Ratna Infrastructure Projects Pvt. Ltd., Hyderabad	Principal Special Court in the cadre of District Judge for Trial and Disposal of Commerical Disputes at Hyderabad	MUNPL has filed an execution petition for ₹23.44 Crores + 10% Interest per Annum from 22.02.2014 till realization (Risk & Cost Amount)	15.02.2024	02.12.2024	The HC of Delhi vide an order dated 15.02.2024 disposed of the execution petition with a liberty to the decree-holder to approach the appropriate court. Therefore, the present petition is filed in Hyderabad.
5.	M/S Adani Enterprises Limited Versus Meja Urja Nigam Private Ltd.	Three Member Expert Settlement Council	The dispute in the Imported Coal Weighment in the contract providing for Supply of 0.5 MMT Imported Coal on FOR destination basis to MEJA Thermal Power Station of the MUNPL	NA	NA	As per the contractual terms, letters of appointment have been issued to ESC Members.
6.	Meja Urja Nigam Pvt. Ltd. versus IVRCL Limited	NCLAT, Chennai	NCLT, Hyderabad, vide an order dated 03.10.2024, has rejected the MUNPL claims entirely.	October 3, 2024	The date is yet to be fixed	MUNPL has filed an appeal before NCLAT.
7.	Sunil Hightech Engineers Limited versus Meja Urja Nigam Pvt. Ltd.	NCLT, Mumbai	Form C has been submitted to the Hon'ble Liquidator. The liquidator via email dated 16.09.2023 has replied and	NA	NA	Query of the Liquidator is being addressed at MUNPL seeking claim-wise clarifications.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
			sought some clarifications and has denied a few claims.			
8.	MUNPL versus M/s TecPro Systems Limited	NCLT, Delhi	The revised claims are currently being formulated.	NA	NA	Claim Collation is under process.
9.	Kamlesh Singh Versus State of UP & Ors.	National Green Tribunal, Delhi	MUNPL filed its reply on 07.02.2024, and the tribunal impleaded MUNPL as one of the Respondents in the case.	October 18, 2024	February 10, 2025	MUNPL has filed the response by pressing an affidavit.
10.	P.V. Kapoor Versus State & Ors.	Additional Session Judge, Saket	The case pertains to the non-clearance of a senior advocate's bills for his appearances for M/S Rithwik Projects Private Limited.	NA	December 13, 2024	MUNPL is pressing a reply since notice for the case was received by MUNPL only in November 2024.
11.	Raj Kumar Versus IVRCL & MTPP	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 24, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
12.	Krishna Kumar Pandey Versus IVRCL & MTPP	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 24, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
13.	Awadesh Mishra Versus IVRCL & MUNPL	Labour Court, Prayagraj	Regarding unlawful termination by IVRCL	September 25, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
						before NCLT, Hyderabad.
14.	Sunil Kumar Versus M/S PCP Int. Ltd. & MTPP	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 05, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
15.	Manish Kumar Singh Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
16.	Rakesh Kumar Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
17.	Rambali Nishad Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
18.	Raj Kumar Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
19.	Krishna Kumar Pandey Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
20.	Kandhai Lal Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
21.	Om Prakash Versus IVRCL, Mukesh Construction Co. & MUNPL	Industrial Tribunal, Prayagraj	Regarding unlawful termination by IVRCL	September 11, 2024	December 2024	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
22.	Raghvendra Prasad Singh & Ors., etc. Versus IVRCL & MUNPL	Authority Wage Payment Act & Assistant Labour Commissioner, Prayagraj, UP	Regarding non-payment of wages by IVRCL.	NA	The next date is yet to be notified.	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
23.	Mahesh Kumar & Ors. Versus IVRCL & MUNPL	Authority Wage Payment Act & Assistant Labour Commissioner, Prayagraj, UP	Regarding non-payment of wages by IVRCL.	NA	The next date is yet to be notified.	MUNPL is pressing to file the statement submitted by the IVRCL's liquidator in his submission before NCLT, Hyderabad.
24.	Mukesh Tiwari Versus Aditya Associates & Ors.	Assistant Labour Commissioner, Prayagraj, UP	Regarding non-payment of wages	November 2024	December 2024	MUNPL has filed its reply
25.	Ashok Kumar & 29 Ors. Versus Aditya Associates & Ors.	Assistant Labour Commissioner, Prayagraj, UP	Regarding non-payment of wages	November 2024	December 2024	MUNPL has filed its reply
26.	Heeralal Versus M/S Simplex Infra. & MUNPL	Assistant Labour Commissioner, Prayagraj, UP	Regarding non-payment of wages	November 2024	December 2024	MUNPL has filed its reply
27.	Jangali Versus Utility Powertech	Assistant Labour Commissioner	Regarding non-payment of wages	November 2024	December 2024	MUNPL has filed its reply

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
	Limited (UPL) & Ors.	r, Prayagraj, UP				
28.	Jokhram & Ors. Versus Ma Durga Engineering Works, M/S BGR Energy System Ltd. & MUNPL	Deputy Labour Commissioner, Prayagraj, UP	The workmen claim non-payment of wages, and the estimated Pecuniary Liability agitates is for ₹3,42,440	November 2024	December 2024	MUNPL has filed its reply
29.	Virendra Kumar Tiwari, Mukesh Tiwari & Bhaiyyalal Versus Ma Durga Engineering Works, M/S bGR Energy System Ltd. & MUNPL	Deputy Labour Commissioner, Prayagraj, UP	The workmen claim non-payment of wages, and the estimated Pecuniary Liability agitates is for ₹3,42,440	November 2024	December 2024	MUNPL has filed its reply
30.	Virendra Kumar Tiwari, Mukesh Tiwari & Bhaiyyalal Versus Ma Durga Engineering Works, M/S BGR Energy System Ltd. & MUNPL	Deputy Labour Commissioner, Prayagraj, UP	The workmen claim non-payment of wages, and the estimated Pecuniary Liability agitates is for ₹3,42,440	November 2024	December 2024	MUNPL has filed its reply
31.	Rakesh Kumar & ors. Versus MUNPL & Ors.	Deputy Labour Commissioner, Prayagraj, UP	DLC vide order dated 15.05.2023 has imposed Pecuniary Liability worth ₹4,79,104	November 2024	December 2024	MUNPL has assailed the order before the HC of Allahabad and has obtained a stay on the order.
32.	Rajesh Kumar Nishad & ors. Versus MUNPL, BHEL, Indure Private Limited & Om Sai Enterprises	Deputy Labour Commissioner, Prayagraj, UP	The claim is that there lies a default in the payment of 16 workers for 7 months (September 2021 to March 2022) and of 2 workers for 9 months (July 2021 to March 2022) for a total sum of ₹13,99,300.	November 2024	December 2024	MUNPL has pressed an application seeking the entire case file.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
33.	MUNPL Versus State of UP & 5 Ors.	High Court of Allahabad	Stay Order granted by HC vide order dated 16.11.2015 against the DLC order 29.05.2014 and recovery certificate dated 16.07.2014 directing MUNPL to make a payment of ₹19,14,832.	November 16, 2015	The next date is yet to be notified.	MUNPL has obtained a stay order.
34.	Meja Urja Nigam Samvida Mazdoor Sangh Versus State of UP & 5 Ors.	High Court of Allahabad		January 6, 2020	The next date is yet to be notified.	NA
35.	MUNPL Versus State of UP & 12 Ors.	High Court of Allahabad	MUNPL has assailed the DLC order dated 16.05.2023, directing MUNPL to make a payment of ₹4,79,104.	October 21, 2024	The next date is yet to be notified.	MUNPL has obtained a stay order.
36.	Sushil Kumar Versus State of UP & 4 Ors.	High Court of Allahabad	The issue pertains to some advertisements released by UPL.	March 23, 2021	The next date is yet to be notified.	Advocate engagement is done.
37.	M/S PCP International Limited Versus State of UP & Ors.	High Court of Allahabad	PCP has challenged the BOCW order passed by DLC, Prayagraj	October 25, 2024	The next date is yet to be notified.	MUNPL has entered an appearance on account of a notice served.
38.	Doodh Nath Singh Versus State of UP & 4 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
39.	Harish Chandra & 146 Ors. Versus State of UP & 3 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
40.	Smt. Sona Devi Versus State of UP & 3 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
41.	Satya Narain & Another Versus State of UP & 2 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
42.	Dev Narain Yadav & 5 Ors. Versus State of UP & 3 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
43.	Jay Prakash & Ors. Versus State of UP through Collector & Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
44.	Sukharaji Devi alias Sonakali & Ors. Versus State of UP through Collector & Ors	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
45.	Girja Prasad Yadav Versus UOI & 2 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
46.	Ram Dev & 5 Ors. Versus State of UP & 2 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
47.	Triveni Singh & 7 Ors. Versus State of UP & Another	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
48.	Tejbali Versus State of UP & 5 Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
49.	Ram Anchal & Ors. Versus State of UP through Collector & Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
50.	Ram Manorath & Ors. Versus State of UP & Ors.	High Court of Allahabad	Petition seeking inflated and increased compensation under the Act of 2013	November , 2024	December, 2024	MUNPL has placed relevant documents regarding how the land compensation amount was determined.
51.	Arun Kumar & 5 Ors. Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
52.	Arun Kumar & 2 Ors. Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
53.	Mundar Devi & 3 Ors. Versus MUNPL & 2 Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
54.	Santlal & Another Versus MUNPL & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
55.	Santlal & Ors. Versus MUNPL & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
56.	Ram Shankar & 4 Ors. Versus MUNPL & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
57.	Chotte Lal, Manish Kumar, Jai Kumar, Vijay Kumar, Amit Kumar, Ram Sakhi Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
58.	Shah Mohammad Versus MUNPL & 2 Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
59.	Matamber Pandey Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	October 08, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
60.	Prem Mohan & Vijay Shankar Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	October 21, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
61.	Mohan Lal Gupta Versus CEO, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November 23, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
62.	Akbar Ali & 6 Ors. Versus State of UP & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November 14, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
63.	Dangri alias Phuljari Devi Versus	Land Acquisition Resettlement	The application seeks consideration of	October 10, 2024	The next date of hearing is	MUNPL has engaged advocates for

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
	CEO, MUNPL, State Gov. through DM, SLAO & ors.	and Rehabilitation Authority	compensation rates as per the Act of 2013.		yet to be notified.	effective representation.
64.	Abrar Hussain Versus MUNPL & 2 Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
65.	Shiv Prasad Versus CEO MUNPL & 2 Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November 28, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
66.	Prem shankar@PrabhaShankar Versus MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
67.	Vinod Kumar & another Versus MUNPL & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
68.	Krishna Kumar & 4 Ors. Versus State of UP & MUNPL	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
69.	Brijlal Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
70.	Ram Kumar Versus Bharda Devi	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
71.	Hazari Lal Versus Shankar Lal & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November , 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.
72.	Rajendra Prasad Versus Govind	Land Acquisition Resettlement and	The application seeks consideration of compensation	November , 2024	The next date of hearing is	MUNPL has engaged advocates for

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S. No.	Case No./Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
	Prashad & Ors.	Rehabilitation Authority	rates as per the Act of 2013.		yet to be notified.	effective representation.
73.	Arun Kumar & 5 Ors. Versus State of UP, MUNPL, & Ors.	Land Acquisition Resettlement and Rehabilitation Authority	The application seeks consideration of compensation rates as per the Act of 2013.	November, 2024	The next date of hearing is yet to be notified.	MUNPL has engaged advocates for effective representation.

Segregation of Cases

S. No.	CASE TYPE	NUMBER
1.	Arbitration, Adjudication, and ESC	5
2.	Insolvency	3
3.	Environment (NGT)	1
4.	Criminal	1
5.	Labour	27
6.	Land	36

A Brief about NGT Case

Case No./ Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
Kamlesh Singh Versus State of UP & Ors.	National Green Tribunal, Delhi	By way of a letter petition wherein a grievance has been raised that Kishanpur Canal is extracting 420 cusec water from River Yamuna for irrigation purpose and 96 cusec water is utilized by Bara Thermal Power Plant, 80 MLD water by Nagar Nigam, Meja & Karchana 54 MLD and NTPC Meja 90 cusec water. The plea made by the appellants wrt NTPC MEJA is not factual.	October 18, 2024	February 10, 2025	MUNPL has filed the response by pressing an affidavit.

B. Summary of Show Cause Notices: None

C. Summary of violation: PP reported that no any violation case pertaining to the Environmental Protection Act, 1986; Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Wildlife (Protection) Act, 1972 are pending against the proposed project.

Observations and deliberation of the EAC

16.1.18: The Committee observed and noted the following:

- i. Instant proposal is for expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) by M/s. Meja Urja Nigam Private Limited located at Tehsil Meja, District Prayagraj, Uttar Pradesh.
- ii. Existing 2x660 MW power project was accorded EC on 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. The project has been implemented and the unit is under operation.
- iii. Terms of Reference for the expansion Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) was accorded by MoEF&CC on 14/12/2023.
- iv. Baseline data for the project was collected on 1/10/2023 to 31/12/2023 and Public hearing for the project was held on 24/06/2024.
- v. The Committee observed the following shortcomings in the proposal submitted by the proponent:
 - a. Total land requirement of the project is 1409 Ha. Out of 1409 Ha, 1295 Ha is reported to be under the possession of the PP and 114 Ha is under acquisition process. However, PP has not made available the relevant records pertaining to the acquisition of 114 Ha land as per the MoEF&CC O.M. dated 7/10/2014.
 - b. A village Mai Khurd and one School/college is located very near to the project site, and there will be significant environmental impact of the proposed expansion project on the residents, students and staff PP needs to submit the mitigation measures for the same.
 - c. As per the DSS available on Parivesh, there is a presence of Reserved/Protected Forest within the project site. In this regard, PP informed that there is no reserved forest and/or protected forest within the existing plant area. However, proponent has not submitted the credible document from DFO regarding no involvement of forest land despite the EDS raised by the Ministry.
 - d. HFL data of the Tons river located at a distance of 0.95km from the project site has not been submitted. Further, certificate from state irrigation department stating plant facilities are not located in the flood plain of Tons river has also not been submitted by the proponent as per MoEF&CC OM dated 14/02/2022 despite the EDS raised by the Ministry.
 - e. Committee noted that contradicting statements have been made by the proponent in the Common Application Form (CAF), presentation made before the EAC and in the brief summary with respect to the area requirement for the project. For instance, in the ATR submitted to Regional office the area of green belt is 293 Ha whereas in the under the land break up for the project the area of green belt is mentioned as 217 Ha. Project proponent to revisit the area requirement for the project and the factual data on the land requirement for the existing and expansion project needs to be submitted.
 - f. **Total land is 1409 Ha. Out of 1409 Ha, green belt is proposed only in 217 Ha within the project site which is worked out to be only 15.41% of the total area.** It has been proposed that the remaining green belt will be carried

out outside the plant site in an area of 271.5Ha of land of degraded forest area (not to be acquired) under DFO-Prayagraj, which is not acceptable as it will not help in mitigating the environmental impact of the project . Project proponent shall revisit the green belt development action plan and submit the revised plan for development of 33% of total project area under green cover.

- g. The Committee deliberated on the certified compliance report of Regional Office and observed that serious non-conformities have been reported by RO with respect to the existing EC conditions namely land requirement of project, break up of land requirement, area earmarked for the green belt development, cycles of concentration of cooling water, compliance to the conditions with respect to change of coal source and filing ash utilization returns etc. The committee opined to obtain the closure report from RO on the observed non-conformities.
- h. Approval from the Competent Authority for withdrawal of water of 72000 KLD from River Ganga is yet to be obtained.
- i. The concentrations of different pollutants in existing ambient air quality levels are relatively high and suggested the PP to calculate the predictions of annual average ambient air quality data at various locations for existing unit. The predicted values of air pollutant concentrations arising out of air quality modeling after additional 3 X 800 MW plant shall also be rechecked as there should be substantial increase in concentrations of different pollutants after the proposed expansion. Action plan for controlling the AAQ level through pollution control systems shall be submitted. Additional air pollution control measures for existing unit be mentioned.
- j. Action plan to control the PM_{2.5} levels below the NAAQS shall be submitted as the same is exceeding the NAAQS norms. Further, the monitored values of PM_{2.5} is reported to be more than PM₁₀ which is not correct and needs to be revisited.
- k. Effluent generation is reported to be 2065m³/hr whereas proposed ETP capacity is mentioned as 2500 m³ only which appears to be inadequate. PP shall revise the ETP capacity and submitted the same along with the treatment details with flow diagram. Details of water quality both at the inlet and outlet needs to be submitted.
- l. Wildlife conservation plan for conservation of schedule I species is yet to be approved by the CWLW of the state.
- m. Recommendations of the hydrogeology study and the time bound action plan for complying with the recommendations of the study report has not been furnished.
- n. Details of the bio diversity assessment study carried out and impact on aquatic flora & fauna, recommendations of the study report along the time bound action plan for complying with the recommendations of the study report has not been furnished. The aquatic ecosystem services of existing water bodies with detail flora and fauna which are making their habitat on these ecosystems shall also be worked out and submitted.
- o. On perusal of the videography of the public hearing, participants have pointed out serious environmental issues, mainly pertaining to fly ash/ air pollution w.r.t

existing unit which have not been neither addressed in the EIA report nor in the action plan submitted by the proponent. These issues should have been addressed for the existing unit as well. PP shall furnish the issues raised during public hearing as well as in the written representations in verbatim along with the time bound action plan for addressing PH issues as per the MoEF&CC OM dated 30/09/2020.

- p. Action plan submitted by the proponent to address the issues raised during public hearing is very sketchy and not in conformity to the actual issues raised during public hearing.
- q. It appears from the Public Hearing that people have concerns about ash transportation, ash pond and ambient air quality. PP is requested to submit the action taken regarding the same
- r. Existing green belt for the present unit is developed is only in 12.59% of the project area. Project proponent may kindly explain the reasons for not developing green belt in 33% of the project area shall be submitted. Further, PP is misleading the Committee by projecting 271.5 Ha situated outside the project area as a green belt area for the expansion project which is totally unacceptable as it will not help in mitigating the environmental impact of the project.
- s. As the part of proposed expansion, PP is proposing a new ash pond in an area of 110 Ha. This needs to be revisited and the area for new ash pond shall be done away with by evacuating ash in the existing ash dyke. Proper ash utilization of the legacy ash and ash of existing unit will free the space in the existing ash pond. Action plan in this regard shall be submitted by the proponent.
- t. Ash utilization for the existing unit is very poor and reported to be only 62.39% for the year 2023-24. Revised time bound ash management plans shall be submitted. The plan shall inter-alia include ash pond details, infrastructure facilities, ash generation and utilization as per the ash utilization notification dated 31/12/2021 and its subsequent amendments as well as legacy ash utilization if any.
- u. Ash pond calculation with respect to life of lagoon 1 to 3 and proposed ash pond shall be revisited as the life of the ash pond is mentioned as 1 year to 2 years only.
- v. EAC suggested that Carbon emissions need to be assessed and brief plan for carbon emission mitigation shall be submitted by the PP.
- w. Total 73 cases are pending in various courts against Meja Stage –I project. PP shall clarify the cases which are related to the environmental issues of the existing power plant. There is also a case pertaining to water drawl by the project. The up-to-date status be submitted.
- x. Action plan for setting up of in house Environmental lab with an environmental specialist having day to day monitoring instruments such as portable analysers for SO_x, NO_x, CO, CH₄, O₃, VOCs, decibel level and water parameters shall be submitted. The environmental lab shall also equipped with portable Automatic Weather Monitoring stations in and around vicinity of the plant for regular weather variations monitoring.

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- y. Action plan for diversion of 500m road which can reduce the heavy pollution load due to coal transport and congestion in local market area having dense population and settlements eg schools, hospitals, Tehsil etc shall be submitted along with the budgetary provisions.
- z. Land use changes in the study area for the past 15yr-10yr-5yr-latest shall be submitted along with satellite image containing details of vegetation cover, water bodies and settlements.
- aa. In addition to the above, EAC noted that one public representation is received on the instant proposal stating the following issues. EAC opined that project proponent shall submit the point wise response on the same.
1. A map of eco-sensitive areas, including the distance and location of reserved forests within the study area, has not been provided; only a list is included.
 2. The watershed action plan is overly basic and lacks the necessary components to qualify as a comprehensive action plan. It must include detailed aspects such as soil erosivity factors, an erosion-prone area map, and other relevant calculations. It should also include detailed site specific interventions along with estimated cost. Measures for protection and development of water bodies in the surrounding villages be also included.
 3. In contrast, a proper watershed action plan provides a thorough analysis of critical factors, including erosion, rainfall, geology, slope, elevation, vegetation cover, wasteland, and soil quality. It also includes the origination, execution, and finalization of the action plan in alignment with the new guidelines.
 4. Additionally, the justification for the intervention sites for watershed development plan is inadequate and not justified by field visit photographs.
 5. The flora and fauna list, authenticated by the Divisional Forest Officer (DFO), is not attached in the annexure.
 6. There are no photographs of field survey ecology at all.
 7. No habitation map is provided in the socio-economic part.
 8. In some places which year Census data used is not specified.
 9. No photographs for field socio- economic survey are there in the report.
 - 10.No sample size or the list of the villages surveyed are mentioned.
 - 11.No clear bifurcation between primary and secondary data in socio-economic study.
 - 12.DEM (Digital Elevation Map) although it has been mentioned that 10 mts. Resolution map is to be shown but it is not of 10 m resolution.
 - 13.Some of the maps are scanned with no proper demarcation of project site. The project site is instead depicted by a star mark.
 - 14.In noise monitoring silence zone is not considered and only commercial, industrial and residential areas are considered as per NABET guidelines.
 - 15.No field monitoring (air, water, soil, noise) geo tagged photographs of sample collection are shown in the report.
 - 16.Following standards referred are incorrect on Page No. 129 in Table 3.9:
 - a. Standard of PM2.5
 - b. In EIA report NH3 test method is mentioned as APHA 401 whereas, in the lab report in annexure it is mentioned IS 5182 (Part 25).
 - c. The standards of Benzene (C6H6), Benzo(a)pyrene and metals are not mentioned.
 - 17.On page no. 134 NAAQ Standard for Nickel in ambient air is incorrect.

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18. On Page No. 152 tolerance limit is given as per IS 2296 which is now withdrawn by BIS.

- vi. EAC observed that M/s. EQMS Private Limited has submitted the EC application in a very casual manner. The consultant has failed to provide the factual information with respect to land requirement of the project and public hearing issues which were asked during the EAC meeting. EAC warned the consultant for submitting the misleading information in the presentation made before the EAC with respect to the public hearing issues. The EAC took serious note of the casual approach of the project proponent.

Recommendations of the Committee:

16.1.19: In view of the foregoing and after detailed deliberations, the EAC *deferred* the proposal cited above and sought for additional information on the points as mentioned under s.no. v of the observations as mentioned above for further consideration of the proposal. In addition to the above, sub-committee of EAC shall undertake site visit to ascertain the various environmental issues pertaining to the instant project and furnish a report.

Agenda No: 16.2

16.2: Expansion by addition of 2x800 MW (1600 MW) Coal Based Ultra Super Critical Thermal Power Plant to existing 2x630 MW (1260 MW) by M/s. **MB power (Madhya Pradesh) Limited** located at village Laharpur, Murra, Guwari, Belia & Jethari, in Jaithari Tehsil, Anuppur District, Madhya Pradesh – **Prescribing of Terms of Reference – regarding.**

Proposal No: IA/MP/THE/502449/2024; F.No. J-13012/99/2008-IA.II(T)

16.2.1: M/s. MB power (Madhya Pradesh) Limited has made an application online vide proposal no. IA/MP/THE/502449/2024 dated 26/11/2024 along with the application in prescribed format (CAF, Form – I Part A & B), copy of pre-feasibility report and proposed ToRs for undertaking detailed EIA study as per the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) Under Category “A” of the schedule of the EIA Notification, 2006 and appraised at Central Level.

Name of the EIA consultant: M/s. Greencindia Consulting Limited [NABET Certificate No.: NABET/EIA/2326/RA 0297, valid up to Feb. 22, 2026].

Details of the proposal, as ascertained from the proposal documents and as revealed from the discussion held during the meeting, are given as under:

16.2.2: The instant proposal is for grant of Terms of Reference for undertaking EIA/EMP study for the proposed expansion by addition of 2x800 MW (1600 MW) Coal Based Ultra Super Critical Thermal Power Plant to existing 2x630 MW (1260 MW) located at village Laharpur, Murra, Guwari, Belia & Jethari, in Jaithari Tehsil, Anuppur District, Madhya Pradesh.

16.2.3: Environment Clearance - for 2 x 600 MW in the name of M/s. Moser Baer Power & Infrastructure Ltd obtained from MoEF&CC vide letter no. J-13012/99/2008-IA.II(T) dated 28.05.2010. Subsequently, corrigendum in EC was issued dated 01/09/2010 w.r.t involvement of forest land and its diversion as given below:

Forest Clearance details

For 37.875 ha (93.6 acres) forest land coming under revenue forest land


 (सुन्दर रामनाथन)
 (SUNDAR RAMANATHAN)
 वैज्ञानिक 'एफ' / Scientist 'F'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min. of Environment, Forest and Climate Change
 भारत, सरकार, नई दिल्ली
 Govt. of India, New Delhi

Report of the Site Visit by sub-committee (EAC Thermal) to Meja Thermal Power Project, Tehsil Meja, Prayagraj, Uttar Pradesh during 15th-19th Jan2025

Background Information:

The site visit was organized in response to the proposal received by the MOEFCC for the grant of EC to expand the Meja Thermal Power project by adding 3X800 (2400 MW) located at Tehsil Meja, District Prayagraj, Uttar Pradesh, by M/S Meja Urja Nigam Private Limited.

The proposal was considered in the 16th EAC meeting held on 12.12.2024 wherein the EAC after detailed deliberations recommended that a **site visit** by a sub-committee shall be conducted **to ascertain the various environmental issues pertaining to the instant proposal.**

As per the office order number F. No. J-13012/03/2008-IA.II (T) (E-74578) dated 7th January 2025, the Ministry formed the following sub-committee to conduct a site visit:

1. Prof. Shaym Shanker Singh, Member EAC
2. Dr. Vinod Agrawal, Member EAC
3. Sh. Lalit Kapur, Member EAC
4. Sh. Sundar Ramanathan, Member Secretary, EAC, MOEFCC
5. Dr. A. K. Gupta, Scientist E, Representative of Regional Office, MOEFCC, Lucknow.

Details of the Site Visit and Observations made by the Sub-committee:

In compliance with the Ministry's office order, the Sub-committee visited the project site from 15 – 19th January 2025. The Sub-committee reviewed and discussed the issues raised during the 16th EAC meeting with the Plant Head and other executives of the Meja TPP. A brief presentation was also made by PP before the sub-committee. As per the presentation, land details and area for the green belt are as follows:

Table A: Details of Total Land Area (Existing and Proposed)			
Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (in Ha)
	Land area for Stage-I as per EC/EIA (in Ha)	Land area for Stage-II already taken with Stage-I (in Ha)	
Main Plant	144.2	183.8	0
Ash Pond	262	Shared with Stage-I	110
Township	85	Shared with Stage-I	0
Railway Siding	171	Shared with Stage-I	4

Reservoir	75	Shared with Stage-I	0
Makeup water	5.22	Shared with Stage-I	0
Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0	0
Proposed Greenbelt (along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	0
*Miscellaneous	95.36	Shared with Stage-I	0
Sub-Total (Ha)	924.78	370.22	114
Total (Ha): Existing and Proposed	1295		114
Grand Total (Ha)	1409		

Table B: Details of Green belt within stated Total Land Area in Table A

Description	Existing Greenbelt area (in Ha)	Proposed Greenbelt area (in Ha)
Green belt within Main Plant area	10	21.15
Green belt within Ash Pond area	0	14.41
Green belt within Township area	22	5.05
Green belt within Railway Siding area	44	76
Green belt within Reservoir area	0	0
Green belt within Makeup water area	0	0
Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0
Proposed Greenbelt (along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42
Miscellaneous	0	0
Sub-Total (Ha)	163	303.03
Total (Ha)	466.03	
% of Total Land (1409 Ha)	33.08	

Sub-committee also visited the project including the plant site, Ash-Dyke (existing and proposed), Silo, Coal handling area (CHP), Railway Siding, Hoppers, chemical laboratory, CCR room, ETP, STP, nearby village, and nearby school. The following specific observations were made on the

environmental and related issues:

(i) Forest Land involved

According to the PP, no forest land is involved in the project area. However, the Kohdar Reserve Forest is located along the Eastern boundary and Salaiya Kalan Reserve Forest is located along the Southern boundary of the project site.

(ii) Present Status of Plantation at the site

According to the PP presently the total area covered under Greenbelt/ Plantation is 163.1 Ha which is 12.5% only. The PP proposes a 303.03 Ha area for future plantations within the plant boundary. This collectively covers 33.08% only while the statutory requirement is of minimum 33%. The PP also proposes an additional plantation on 271 Ha outside the plant boundary (including forest land). The sub-committee is of the opinion that the plantation outside the project boundary cannot be considered as a part of the statutory requirement of greenbelt development within the project area. As such, the PP should review the land use requirement and submit the revised proposal for greenbelt development in the plant area as per the statutory requirement. The sub-committee also visited the Miyawaki Plantation site developed by PP in 1 Ha area.

(iii) Present status of construction of FGD at the site

For the existing plant (2 X 660 MW), the FGD of unit-1 (660 MW) has already been commissioned and the FGD of unit-2 (660 MW) is under trial operation, which is likely to be completed by February 2025, as informed.

(iv) Present and Proposed Air Quality Monitoring System

Four CAAQMS have been installed which are located in the township, near cooling tower, at the hydrogen plant, and at S&T cabin A. Sub-committee physically visited one of the CAAQMS, one located within the plant premises and noted the reading of PM₁₀ and PM_{2.5} which were found to be well within the permissible limits. A meteorological station is also installed at the township to monitor wind speed, wind direction, solar radiation, temperature RH, and rainfall.

(v) Fly Ash Pond and Ash Handling

Presently 262 Ha of the area is demarcated for the ash pond and the PP has proposed an additional 110 Ha area for Stage – II. The sub-committee is of the opinion that sufficient area has already been demarcated and under use for the ash pond and since the 100% ash utilization is mandatory as such, in due course of time the vacant portion of the ash pond can be used for the expansion project. For ash handling, 3 (Three) number of HCSD Silos and 4 (four) number of Dry Fly Ash Silos are being used. The fly ash is being transported to cement

industries through closed bulkers from the SILO. The sub-committee visited the ash pond and saw the ash handling system. There was no spillage of fly ash noticed on the roads.

(vi) Railway Siding and Coal Handling

The sub-committee observed that at Railway siding, the coal unloading was mechanized and a mist/water spraying system was being used during the unloading of coal to reduce the dust emissions. In areas like coal stack yards and handling areas, water sprinkling was observed to suppress and control dust.

(vii) Water Use and Status of STP and ETP

According to the PP the zero liquid discharge (ZLD) system is being used in the existing plant. Further, one ETP of 4800 KLD and STP of 2200 KLD are also under operation. The sub-committee also visited the ETP and STP.

(viii) Status of other environmentally sensitive areas around the project site such as schools, hospitals etc.

Following are the names and locations of the schools and hospitals:

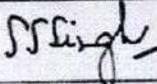
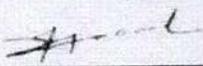
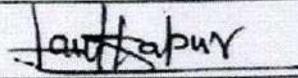
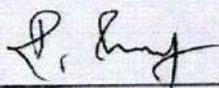
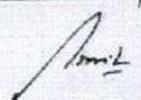
1. St. Joseph School – Inside the plant premises
2. Arogyam Hospital – Inside the plant premises
3. Vijay Degree College, Salariya Kala (0.68 km)

The school and hospital are located in a crosswind direction while the degree college is located in the upwind direction. The PP brought to the notice of the Sub-committee that regular environmental monitoring is being carried out at different locations in these environmentally sensitive areas.

Concluding Remarks of Subcommittee:

1. PP should make plantation in more than 33% area as green belt development requirement in the available land only. For this PP can use the vacant area lying around the ash dykes, internal roads, residential colony, and gap area.
2. PP should ensure 100% ash utilization and proper maintenance and management of the ash pond/dyke including its lining, as per the guidelines issued by the CPCB/CEA.
3. Construction of bund, demarcation, proper fencing, signboards, and plantation all around the boundary of ash ponds be ensured.
4. Provision of Wheel Washing System at the entry and exit to the plant and Ash Pond should be made.
5. Regular monitoring system to check groundwater quality in surrounding areas and also at ash ponds be ensured.
6. Approach road to the Ash Pond shall be concreted and regular spraying of water through fog canons/fixed sprinklers to check the re-suspension of dust during transportation.

7. Adequate environmental safety measures must be planned for the health and safety of the school children and villagers located in Buffer Zone.
8. PP should install solar panels on the plant buildings and provide solar street lights in the nearby villages.
9. The sub-committee also visited the Environmental Lab of the project. A few more environmental monitoring instruments are required to be added in the Lab.
An environmental management cell Head should be deputed with Environmental Science/ Environmental Engineering qualification for proper environmental management of the plant.
10. The tractor-mounted water sprinkling system should be replaced by the truck-mounted system.
11. There is only one Fog cannon machine available in the plant. Four (4) additional Fog Cannon machines should be deployed.
12. Truck-mounted road sweeping machine should also be deployed to minimize road dust in sensitive areas like fly ash silos, Coal yards etc.
13. An additional alternate route for ash transport by road to reduce the pollution load on the existing road transport which passes through populated areas shall be constructed. This can be achieved by construction of approx. 300m long road to ash dyke for diversion of ash bulkers matching with Kohdar-Meja-Khiri road .
14. Water harvesting system should be strengthened in and around the plant with conserving the existing waterbodies.

Name of the Sub-committee members	Signature
Prof. Shaym Shanker Singh, Member EAC	
Dr Vinod Agrawal, Member EAC	
Sh. Lalit Kapur, Member EAC	
Sh. Sundar Ramanathan, Scientist F Member Secretary, EAC MOEFCC	
Dr. A. K. Gupta, Scientist E Regional Office, MOEFCC, Lucknow	

PHOTOGRAPHS



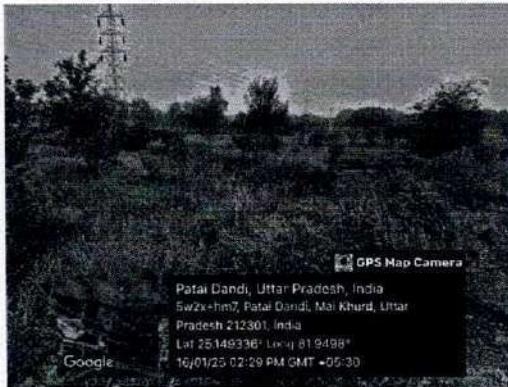
Discussion with the officials of Meja TPP



Coal Conveyor System



Miyawaki Plantation Site



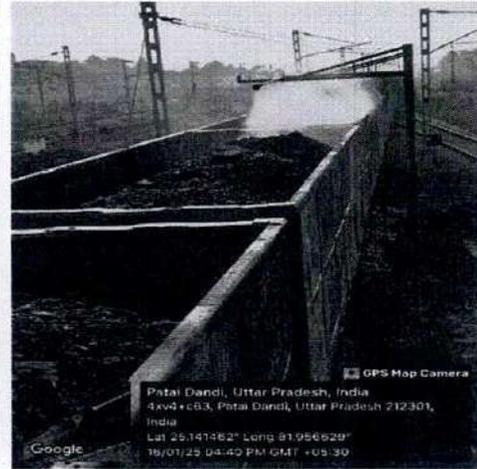
Gap Areas for Plantation



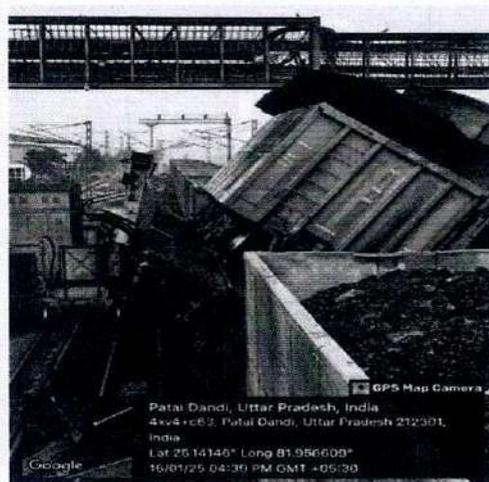
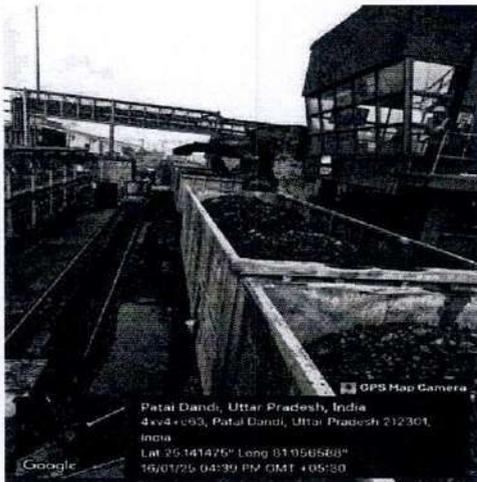
Vacant Area near Ash Pond for Plantation



Coal Stock Yard



Fixed Water Sprinkling



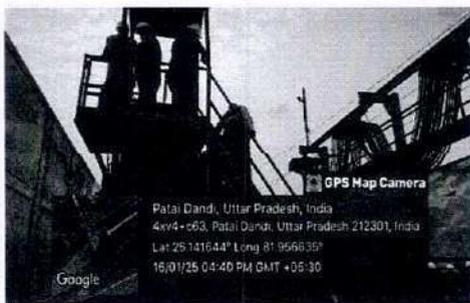
Mechanized Unloading of Coal at Railway Siding



MGR Control Room



CAAQMS near Cooling Tower



Wagon Tippler



Site visit to Ash Dyke alternate approach.



Environment Laboratory

(Signature)
(सुन्दर रामनाथन)

(SUNDAR RAMANATHAN)
वैज्ञानिक 'एफ' / Scientist 'F'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत, सरकार, नई दिल्ली
Govt. of India, New Delhi

MoM of 20th meeting of the EAC for Thermal sector held on 24th February, 2025

**Ministry of Environment, Forest and Climate Change
Impact Assessment Division
(Thermal sector)**

Date of zero draft MoM sent to Chairman: 03/03/2025

Approval by Chairman: 05/03/2025

Uploading on PARIVESH: 06/03/2025

SUMMARY RECORD OF THE TWENTIETH (20TH) MEETING OF EXPERT APPRAISAL COMMITTEE (EAC) HELD ON 24TH FEBRUARY 2025 FOR ENVIRONMENT APPRAISAL OF THERMAL SECTOR PROJECTS THROUGH VIRTUAL MODE.

24TH FEBRUARY, 2025 [MONDAY]

At the outset, Shri. Inder Pal Singh Matharu (I.F.S Retd.), Chairman, Expert Appraisal Committee (Thermal Power & Coal Mining) welcomed the Expert members & other participants and requested to start the proceeding as per the agenda listed for this meeting. The list of members who participated in the meeting is at **Annexure – I**. The Standard/Generic ToR conditions shall be system generated through the PARIVESH Portal.

Confirmation of the Minutes of the 19th Meeting of the EAC (Thermal): The minutes of the 19th meeting of the EAC (Thermal) held during 11/02/2025 have been confirmed by the EAC.

Agenda No 20.1

20.1 Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) by **M/s. Meja Urja Nigam Private Limited** located at Tehsil Meja, District Prayagraj, Uttar Pradesh – **Reconsideration for grant of Environmental Clearance based on ADS reply – regarding.**

[Proposal No: IA/UP/THE/495375/2024; F.No. J-13012/03/2008- IA.II (T)]

20.1.1: M/s. Meja Urja Nigam Private Limited (MUNPL) has made an online application vide proposal no. IA/UP/THE/495375/2024 dated 05/11/2024 along with copy of EIA/EMP report, CAF (Part A, B & C) and Certified compliance report seeking Environment Clearance (EC) under the provisions of the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) Under Category “A” of the schedule of the EIA Notification, 2006 and appraised at the Central level.

Name of the EIA consultant: M/s. EQMS Global Pvt Limited [NABET Certificate No.: NABET/EIA/2225/RA 0303, valid up to 23/11/2025].

Details of the proposal, as ascertained from the proposal documents and as revealed from the discussions held during the meeting, are given as under:

20.1.2: The proposed project of M/s. Meja Urja Nigam Private Limited (MUNPL) located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil-Meja, District-Prayagraj, Uttar Pradesh State

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is for enhancement of power generation capacity from 1320 MW (2x660 MW Stage-I) to 3720 MW (with addition of 3x800 MW - Stage-II).

20.1.3: The detail of the Terms of Reference (ToRs) obtained for the expansion project for undertaking EIA/EMP study is furnished as below:

Proposal No with date	Consideration	Details	Date of accord	ToR Validity
IA/UP/THE/449702/2023 Date- 20.10.2023	2 nd EAC (Thermal Projects) meeting dated. 31.10.2023	J-13012/03/2008- IA.II (T) dated 14.12.2023	14.12.2023	4 Years

20.1.4: The existing project 1320 MW (2x660 MW Stage-I) was accorded environmental clearance vide letter No J-13012/03/2008-IA.II (T) dated 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. The above proposal was originally considered in the 16th meeting of EAC held on 12.12.2024 wherein the additional details were sought in the minutes of the agenda of the 16th meeting of the EAC dated 23.12.2024. The latest Consent to Operate for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board vide Letter No. 224743/UPPCB/Allahabad(UPPCBRO)/CTO/both/Prayagraj/2024 dated 31.12.2024 and is valid up to 31.12.2026.

S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
1	2x660 MW Meja Thermal Power Plant Stage-I, Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	10.01.2011
2	Amendment in Environmental Clearance, temporary permission for transportation of coal by road	MoEF&CC	J.13012/03/2008-IA.II (T)	21.07.2017
3	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.01.2018
4	Temporary permission for transportation of coal by road and Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	28.03.2019
5	Extension of validity and amendment in Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.08.2019
6	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	25.09.2020

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S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
7	Consent to Establishment (CTE-NOC) for Stage-I	UPPCB	F92464/C-9/NOC-15/ii dated 19.09.2011	19.09.2011
8	Consolidated Consent to Operate (CTO) under Water Act, Air Act and Hazardous Waste Authorization.	UPPCB	224743/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2024	31.12.2024 . Valid up to 31.12.2026

20.1.5: The implementation status of the existing EC is given below:

Capacity (MW) as per EC dated 10/01/2011 & its subsequent amendment	Implementation Status as on 15/10/2024	Production as per CTO
1320 MW (2x660 MW- Stage-I)	Both the units are in operation	1320 MW

20.1.6: **Certified compliance report from Regional Office:** The Status of compliance of earlier EC was obtained from MoEF&CC Regional Office, Lucknow vide letter no. IV/ENV/UP/TH-41/319/2010/248, dated 04.09.2024. The Action Taken Report (ATR) regarding the partially/non-complied conditions was submitted to Regional Office, MoEF&CC, vide email dated 14.09.2024. Further, a request e-mail was submitted on 27.11.2024 to RO for the observations / closure report on submitted ATR of Stage- I EC compliance. Further RO submitted the observation on ATR of MUNPL on 16.12.2024. MUNPL submitted ATR dated 10.01.2025 against RO observation dated 16.12.2024. Thereafter, Regional Office issued a revised closure letter on 24/02/2025. The observations of Regional Office, Action Taken report of the proponent and the present status as reported in the revised closure report dated 24/02/2025 are as below:

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S. No.	Status of Compliance		
i.	<p>As per the specific, condition no. III" land requirement shall be restricted to 1100 acre (including ash pond)" However it has come to notice that PA's have acquired around 2762.63 acre of land, which is 1762.63 acre more as mentioned in the EC.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>As per final EIA report dated 25.03.2010 submitted to MoEF&CC for Stage-I Environment Clearance process, the conceptualization of the project was carried out for both Stage-I (2x660MW) and Stage-II (initially planned as 2x660 MW). The land requirements for both the stages were projected in the aforementioned report (part of the report is attached as annexure I-A).</p> <p>The land was acquired for both the Stages (4x660 MW) together. Expansion for Meja Stage-II (2x660MW) was also envisaged in power purchase agreement signed between Meja Urja Nigam Private Limited (MUNPL) and Uttar Pradesh Power Corporation Limited (UPPCL) on 05.01.2011(attached as annexure I-B, paragraph no. 3, page no. 3).</p> <p>Subsequently, the capacity of Stage-II was changed from 2x660 to 3x800 MW as per Ministry of Power office memorandum dated 25.10.2023 (attached as annexure I-C, Sl. no. 7, page no. 14). Thus, the total acquired land by Meja Urja Nigam Pvt. Ltd. (MUNPL) is 1295 Ha for both the Stages (Plant including ash dyke, water reservoir, township, make-up water pump house and railway siding).</p> <p>Further, the constructed area of stage-I is 1071.6 acres (Plant 356.3 acres, ash dyke 442.07, Reservoir 185.33 acres, makeup water pump house-12.9 acres, stage-I township-75 acres).</p> <p>Present status of the compliance as of 16.12.2024:</p> <p>As per the submitted reply, it has been observed that the PAs have acquired land for both stages, which has also been mentioned in the EIA report, not in the preamble/condition of EC dated 2011. Besides, as per the submitted break of land for stage I and II, it has been observed that the total land area acquired for Stage I is 1111.2 ha. (2745.835 Acre), which is still more than the land mentioned in the EC condition i.e., 1100 acres (445.15 ha).</p> <p>PP reply dated 10.1.2025</p> <p>The land break-up table earlier submitted on 27.11.24 is Area under possession (1295 Ha i.e. 3198.7acres) for both Stage-I & II envisaged at the time of acquiring land and mentioned in draft EIA report of St-I also. The break-up of existing land under possession and additional land requirements for Stage-II is given below</p>		
Table A: Details of Total Land Area (Existing and Proposed)			
Description	Existing Land Area		Proposed
	Land area for Stage-I as per EC/EIA (in Ha)	Land area for Stage II already taken with Stage-I (in Ha)	Additional Land requirement for Stage-II (in Ha)
Main Plant	144.2	1838	0
Ash Pond	262	Shared with Stage-I	110
Township	85	Shared with Stage-I	0
Railway siding	171	Shared with Stage-I	4
Reservoir	75	Shared with Stage-I	0
Makeup water	5.22	Shared with Stage-I	0
Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc.,	87	0	0

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area protected/marked)			
Proposed Greenbelt (along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	0
*Miscellaneous	95.36	Shared with Stage-I	0
Sub-Total (Ha)	924.78	370.22	114
Total (Ha): Existing and Proposed	1295		114
Grand Total (Ha)	1409		

Present status of the compliance as on 24/02/2025 :

As per the submitted reply, it has been observed that the PAs have acquired land for both stages, which has also been mentioned in the EIA report, not in the preamble/condition of EC dated 2011. Besides, as per the submitted break of land for stage I and II, it has been observed that the total land area acquired for Stage I is 1295 ha. (3200.015 Acre), which is still more than the land mentioned in the EC condition i.e., 1100 acres (445.15 ha).

Not Complied.

ii. It is required to submit the breakup of the plant, fly ash area, coal yard, etc.

PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:

S. No.	Particulars	Area under possession (Ha)		Area of green Belt within the stated land use (in Ha)	Additional Area proposed to be acquired for Stage-II (in Ha)	Total area (in Ha) (Available and to be acquired)	Remarks
		Area under Stage-I (in Ha)	Area under Stage-II (in Ha)				
1.	Main Plant	144.2	183.8	10	0	328	
2.	Township	85		22	0	85	Common for Stage-1 & Stage-II
3.	Ash Pond	262			110	372	Stage-I: 1320MW Stage-II: 2400MW Total: 3720MW
4.	Water Reservoir	75			0	75	Common for Stage-

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5.	Railway Siding	171	44	4	175	I & Stage-II
6.	Make up water pump house	5.22		0	5.22	
7.	Green belt (existing)	87	87	0	87	
8.	Green belt (proposed)	130	130		130	
9.	Miscellaneous	151.78			15178	Includes roads for public use, Dry fly as silo area, etc
Total Land		1295.00	293	114	1409.00	
10.	Additional degraded forest area (not to be acquired) identified for green belt development outside plant premises		271.5			
	Grand Total of green belt area inside and outside plant area		564.5			

Further, the constructed area of stage-I is 1071.6 acres (Plant 356.3 acres, ash dyke 442.07, Reservoir 185.33 acres, makeup water pump house-12.9 acres, stage-I township-75 acres).

Present status of the compliance as of 16.12.2024 :

It has been found that the PAs have yet not submitted the break of the land allocated to this project. Besides, PAs have submitted a breakup of the land for stage I and stage II. And land breakup of the land for stage I on 10.12.2024, does not match.

Submitted on 10.12.2024			Submitted on 24.9.2024		
Stage-I	In Acres	In Ha	Stage-I	In ha	In acres
Main Plant	356.3	145.40	Main Plant	144.2	356.32
Ash Pond	442.0	178.90	Ash Pond	262	647.42
Reservoir	185.33	77.00	Water reservoir	75	185.33
Makeup water	12.9	5.22	Makeup water	5.22	12.9
Township	75	30.35	Township	85	210.04
			Railway siding	171	422.55

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			Green belt (existing)	87	214.98
			Green belt (Proposed)	130	321.24
			Miscellaneous	151.78	375.05
Total	1071.53	436.87	Total	11112	2745.83

As per the land breakup submitted by PP, it has been observed that the total land area acquired for Stage I is 1111.2 ha. (2745.835 Acre), which is still more than the land mentioned in the EC condition.

PP Reply on dated 11.1.2025

Table A: Details of Total Land Area (Existing and Proposed)

Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (in Ha)
	Land area for Stage-I as per EC/EIA (in Ha)	Land area for Stage-II already taken with Stage-I (in Ha)	
Main Plant	144.2	183.8	0
Ash Pond	262	Shared with Stage-I	110
Township	85	Shared with Stage-I	0
Railway Siding	171	Shared with Stage-I	4
Water Reservoir	75	Shared with Stage-I	0
Makeup water	5.22	Shared with Stage-I	0
Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0	0
Proposed Green belt (along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	0
*Miscellaneous	95.36	Shared with Stage-I	0
Sub-Total	924.78	370.22	114
Total (Ha): Existing and Proposed	1295		114
Grand Total (Ha)	1409		

Present status of the compliance as on 24/02/2025:

As per the land breakup submitted by PP, it has been observed that the total land area acquired for Stage I is 1295 ha. (3200.015 Acre), which is still more than the land mentioned in the EC condition.

Not Complied.

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iii.	<p>It has been found that the COC of the plant is of 2.5 to 3 against the 5, recommended in EC. Therefore, it is required to take suitable measures to achieve 5 COC at the earliest.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>At MUNPL Meja, the chloride content in the make-up water (from river Ganga) varies significantly. For the period Jan'21 to Aug'24, Chloride content in makeup water was in the range of 27-100 ppm. The chloride content in the circulating water system, at 5 COC shall be in the range of 160-500 ppm (5 times the chloride content of the make-up water).</p> <p>The Condenser tube material at MUNPL, Meja is SS-304 for which permissible chloride limit in circulating water is 200 ppm. (High chloride content in circulating water can have several detrimental effects on Stainless Steel (SS) condenser tubes like pitting and stress corrosion cracking which may lead to Condenser tube failures). The range of COC from Jan'21 to Aug'24 varies from 3.3to 5.3, with average value of 4.11 depending upon the quality of inlet water from river Ganga. Suitable measure has been taken for use of Sodium Molybdate in circulating water system, a corrosion inhibitor, due to which the COC has been, raised to an optimal range of around 5.0. Since August 16, 2024, the average COC has been 4.9, occasionally exceeding 5.0. Moving forward, we will maintain the COC around 5.0 as per design specifications.</p> <p>Present status of the compliance as on 24/02/2025:</p> <p>As per the submitted document now, the COC of the plant is ranging in between 4.5 to 5. It is required to be maintained regularly.</p> <p>Being Complied.</p>										
iv.	<p>PAs have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required as per the Ministry Office Memorandum no. J13012/8/2009-IA.II (T) dated 11.11.2020.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>MoEF&CC has issued an OM dated 11.11.2020 (file no.J-13012/8/2009-IA.II (T)) and OM dated 06-12-2023, regarding "Amendment in environmental clearance for change in coal source by thermal power plant -reg" (copy of OM's attached as annexure IV-1).</p> <p>As per OM point no. 7 "all the thermal power plants (including captive power plants) having Environmental Clearance can change the coal source (from imported to domestic, domestic to domestic and domestic to imported) including lignite, directly through e-auctions /short-term linkage / long term linkage / other linkage options of Ministry of Coal or any organization recognized for allotting coal linkage, without seeking the amendment in Environment Clearance subject to the following conditions and thereby making earlier condition in the EC regarding coal source redundant</p> <p>The compliance report of the conditions mentioned in point no. 7 of the above OM's are attached as Annexure IV-2</p> <p>Present status of the compliance as of 16.12.2024:</p> <p>Based on the submitted document, It has been observed that the Ministry issued OM vide letter no. J13012/8/2009-IA.II (T) dated 11.11.2020 with six additional conditions. However, PAs have changed coal sources in the year 2021, further, the Ministry issued OM vide letter no. J-13012/8/2009-IA.II (T)dated 06.12.2023 gives cushion to such thermal powers who have changed their sources with the same additional condition, imposed vide OM dated 11.11.2020, including modified conditions as "project shall achieve 100% fly ash utilization within four years of the commissioning of the plant", which is not comply by this project so far.</p> <p>PP Reply on dated 11.1.2025</p> <p>As per MoEF &CC notification dated 31.12.2021 ash compliance cycle for category B stations (for MUNPL, Meja) is 04 years i.e. from 01.04.2022 to 31.03.2026.</p> <table border="1" data-bbox="294 1780 1304 1869"> <thead> <tr> <th>S. No.</th> <th>Year</th> <th>Year Ash generation (MT)</th> <th>Ash Utilization (MT)</th> <th>% Utilization</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	S. No.	Year	Year Ash generation (MT)	Ash Utilization (MT)	% Utilization					
S. No.	Year	Year Ash generation (MT)	Ash Utilization (MT)	% Utilization							

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1.	FY 22-23	1573609	981851.3	62.39%
2.	FY23-24	1784617	1263085	70.78%
3.	FY24-25 (up to Dec, 24)	1524219.8	1280149	84%
4.	FY24-25 (Jan, 25 to March, 25)	381054.95	304843.96	80%
5.	FY 25-26	1784617	3218185.49	180.32%

During the compliance period, station has to achieve average ash utilization 100% at the end of compliance cycle.

Present status of the compliance as on 24/2/2025:
Based on the submitted document, It has been observed that the Ministry issued OM vide letter no. J13012/8/2009-IA.II (T) dated 11.11.2020 with six additional conditions. However, PAs have changed coal sources in the year 2021, further, the Ministry issued OM vide letter no. J-13012/8/2009-IA.II (T) dated 06.12.2023 gives cushion to such thermal powers who have changed their sources with the same additional. Condition, imposed vide OM dated 11.11.2020, including modified conditions as "project shall achieve 100% fly ash utilization within four years of the commissioning of the plant", which is not comply by this project so far. Besides, PAs have also submitted future projections of the fly ash utilization for the financial year 24-25 (Jan-March, 25) and financial year 25-26, which shows fly ash utilization up100% at the end of the compliance cycle.

Not Complied.

v. As informed, 4 number of check dams had been constructed in surrounding villages namely Jhariyahi, Isauta, Patai Dandi & Kohdar. It is required to submit a copy of the state government permission for construction of the above check dams to be submitted to this office.

PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:
Check dams were constructed through a government agency, UP Jal Nigam, on demands of the Gram Sabhas of Kohdar and Esauta (*Patai Dandi is under the Gram Sabha-Esauta*). Copies of Rehabilitation Action Plan (RAP) - I, कार्वाही रजिस्टर- Kohdar and Esauta, and the Purchase Order are enclosed as annexure V-1, V- 2 and V-3 respectively, for ready reference. Under Sl. No. "D" of Annexure- V-1 of RAP-I, a provision of Rs.100 lakh was allocated for other need-based works as emerges or as consented by Village Development Advisory Committee (VDAC). Further, RAP-I was duly signed by Collector, Allahabad (enclosed as annexureV-1). And the check dams were constructed under the PURA (Provision of Urban Amenities in Rural Areas) scheme of the Government of India. These check dams play a crucial role in supporting sustainable water management, agricultural productivity and the overall socio-economic development of the area

Present status of the compliance as of 16.12.2024:
As per the submitted documents, it has been found that the copy of permission from the concerned state government department related to the construction of the Check damp has not been produced so far. Besides, PAs stated that the above work was done by a government-approved vendor and wetted by UP Jal Nigam.

PP Reply on dated 11.1.2025
It is again submitted that check dams were constructed by UP Jal Nigam, a government body under Community Development work on demands of Gram Sabhas. However, required permission from State Govt. has been inadvertently missed out. The omission may be exempted one time and this shall be duly taken care of in the future.

Present status of the compliance as on 24/02/2025:
As per the submitted documents, it has been found that the copy of permission from the concerned state government department related to the construction of the Check damp has not

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	<p>been produced so far. Besides, PAs stated that the above work was done by a government-approved vendor and wetted by UP Jal Nigam.</p> <p>Assured to Comply.</p>
vi.	<p>It has been found that the ground water level analysis report has not been submitted so far.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>Ground water analysis in nearby villages is being carried out regularly by third-party IITR Lucknow-CSIR. Ground water quality report is being submitted regularly with SPCB, CPCB / MoEF&CC. Latest ground water level data taken from UP JAL Nigam is attached at annexure-VI. Ground water level changes shall be monitored at specified intervals through bore well / dugout wells in identified nearby villages.</p> <p>Present status of the compliance:</p> <p>It has been found that the PAs have yet not submitted third-party groundwater level analysis report to this office. PAs have only submitted third-party ground water quality analysis reports to this office, which has already been mentioned in the issued monitoring report. It is again requested that a third-party groundwater level analysis report be conducted by MOEF&CC or NABL-accredited laboratory to this office.</p> <p>PP Reply on dated 11.1.2025</p> <p>We have contacted M/s Prakriti Consultant (Accredited by NABL) for groundwater level analysis and a budgetary offer of the same has been received from the agency. The report from the agency shall be received by 31.01.2025 and thereafter submitted to IRO.</p> <p>Present status of the compliance as on 24/02/2025:</p> <p>This office has received third-party monitoring of groundwater level analysis conducted by M/s Prakriti Consultant, which is NABL accredited laboratory in Feb 2025.</p> <p>Being Complied.</p>
vii.	<p>It has been found that the reply to this condition is not properly addressed in the submitted report, it is required to submit detail reply to the EC condition "Minimum required environmental flow suggested by even the in competent the lean authority of the state Govt. shall be maintained in the channel / Rivers (as applicable) season."</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>As per GoUP water allocation letter ref.no.78/08-27-sep 0460(w)/07 dated 10.07.2008, point no.5(attached as annexure VII, point no.5, page no. 2), water storage for minimum 15 days water requirement needs to be ensured to maintain the minimum flow in the river during lean period.</p> <p>MUNPL, Meja has a reservoir with a total capacity of approximate 29 lac cubic meter to cater water requirement of 30.5 days on 100% PLF for both the units. The condition mentioned in the GoUP water allocation letter for minimum water requirement of 15days is being met through reservoir storage.</p> <p>In lean season, Irrigation dept., GoUP maintains minimum environmental flow in Ganga river and MUNPL regulates its water drawl based on the directions of Irrigation dept., GoUP</p> <p>Present status of the compliance as on 24/02/2025:</p> <p>As per the submitted reply, it has been observed that the Irrigation Department, the Government of U.P. Maintains minimum environmental flow in the Ganga river.</p> <p>Complied.</p>
viii.	<p>It is required to submit the source of water meeting requirement during the lean season to this office.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024:</p> <p>As per the GoUP water allocation letter ref. no. 78/08-27-sep 0460(w)/07 dated 10.07.2008, pointno.5 (attached as annexure VII, point no.5, page no. 2), water storage for minimum 15 days water requirement needs to be ensured to maintain the minimum flow in the river during</p>

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	<p>lean period. MUNPL, Meja has a reservoir with a total capacity of approximate 29 lac cubic meter to cater water requirement of 30.5 days on 100% PLF for both the units. The water requirement during the lean season is being made through the reservoir. In lean season, Irrigation dept., GoUP maintains minimum environmental flow in Ganga river and MUNPL regulates its water drawl based on the directions of Irrigation dept., GoUP</p> <p>Present status of the compliance as on 24/02/2025: As per the submitted reply, it has been observed that the Irrigation Department, the Government U.P. Maintains minimum environmental flow in the Ganga river.</p> <p>Complied.</p>																																																								
ix.	<p>It has been found that the PAs have yet not submitted fly ash returns to this office. It is required to submit fly ash returns to this office regularly.</p> <p>PP Reply on dated 14.09.2024., 27.11.2024 and 10.12.2024: The fly ash return for the financial year 2023-24 is attached as annexure IX. The monthly report regarding the generation, utilization and disposal of fly ash is being submitted to CPCB every month regularly. The submission of fly ash return to MOEF&CC and its regional office on regular basis shall be ensured.</p> <table border="1"> <thead> <tr> <th>Financial year</th> <th>Ash generation in MT</th> <th>Ash utilization in MT</th> <th>Fly Ash Utilization</th> </tr> </thead> <tbody> <tr> <td>2021-2022</td> <td>1824149</td> <td>1320738</td> <td>70.40%</td> </tr> <tr> <td>2022-2023</td> <td>1573606</td> <td>981851.3</td> <td>62.39%</td> </tr> <tr> <td>2023-2024</td> <td>1784617</td> <td>1263085</td> <td>70.78%</td> </tr> </tbody> </table> <p>Present status of the compliance: PAs have assured to submit fly ash returns to this office regularly. As per the submitted report, it has been found that the fly ash utilization of this project is as follows:</p> <table border="1"> <thead> <tr> <th>Financial year</th> <th>Fly Ash Utilization</th> </tr> </thead> <tbody> <tr> <td>2021-2022</td> <td>70.40%</td> </tr> <tr> <td>2022-2023</td> <td>62.39%</td> </tr> <tr> <td>2023-2024</td> <td>70.78%</td> </tr> <tr> <td>2024-2025 (up to August)</td> <td>90.2%</td> </tr> </tbody> </table> <p>Based on the submitted report, it has been observed that the fly ash utilization of the above is less than 100%, which is contradictory to Fly ash notification dated 14.09.1999, 27.08.2003, 03.11.2009, 25.01.2016, 31.12.2021 & 30.12.2022. These orders stated that the project is to achieve 100% fly ash utilization within four years of the commissioning of the plant. Besides, PAs have also submitted a draft for 5 five-year plans for Ash utilization.</p> <p>PP Reply on dated 11.1.2025 As per MoEF &CC notification dated 31.12.2021 ash compliance cycle for category B stations (for MUNPL, Meja) is 04 years i.e., from 01.04.2022 to 31.03.2026.</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Year</th> <th>Year Ash generation (MT)</th> <th>Ash Utilization (MT)</th> <th>% Utilization</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>FY 22-23</td> <td>1573606</td> <td>981851.3</td> <td>62.39%</td> </tr> <tr> <td>2.</td> <td>FY23-24</td> <td>1784617</td> <td>1263085</td> <td>70.78%</td> </tr> <tr> <td>3.</td> <td>FY24-25 (up to Dec, 24)</td> <td>1524219.8</td> <td>1280149</td> <td>84%</td> </tr> <tr> <td>4.</td> <td>FY24-25 (Jan, 25 to March, 25)</td> <td>381054.95</td> <td>304843.96</td> <td>80%</td> </tr> <tr> <td>5.</td> <td>FY 25-26</td> <td>1784617</td> <td>3218185.49</td> <td>180.32%</td> </tr> </tbody> </table>	Financial year	Ash generation in MT	Ash utilization in MT	Fly Ash Utilization	2021-2022	1824149	1320738	70.40%	2022-2023	1573606	981851.3	62.39%	2023-2024	1784617	1263085	70.78%	Financial year	Fly Ash Utilization	2021-2022	70.40%	2022-2023	62.39%	2023-2024	70.78%	2024-2025 (up to August)	90.2%	S. No.	Year	Year Ash generation (MT)	Ash Utilization (MT)	% Utilization	1.	FY 22-23	1573606	981851.3	62.39%	2.	FY23-24	1784617	1263085	70.78%	3.	FY24-25 (up to Dec, 24)	1524219.8	1280149	84%	4.	FY24-25 (Jan, 25 to March, 25)	381054.95	304843.96	80%	5.	FY 25-26	1784617	3218185.49	180.32%
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<p>During the compliance period, station has to achieve average ash utilization 100% at the end of compliance cycle.</p> <p>Present status of the compliance as on 24/02/2025:</p> <p>Based on the submitted document, It has been observed that the Ministry issued OM vide letter no. J13012/8/2009-IA.II (T) dated 11.11.2020 with six additional conditions. However, PAs have changed coal sources in the year 2021, further, the Ministry issued OM vide letter no. J-13012/8/2009-IA.II (T) dated 06.12.2023 gives cushion to such thermal powers who have changed their sources with the same additional condition, imposed vide OM dated 11.11.2020, including modified conditions as "project shall achieve 100% fly ash utilization within four years of the commissioning of the plant", which is not comply by this project so far. Besides, PAs have also submitted future projections of the fly ash utilization for the financial year 24-25 (Jan-March, 25) and financial year 25-26, which shows fly ash utilization upto 100% at the end of the compliance cycle.</p> <p>Not Complied.</p>

In addition to the above, status of installation of Flue Gas Desulphurization is furnished as per the MoEF&CC Notification dated 05/09/2022:

1. MUNPL-MEJA Project submits that as per the MoEF&CC notification dated 05.09.2022; MEJA Project falls in Category C. The timeline for compliance w.r.t. SO₂ emission is up to 31st December 2026.
2. MEJA Stage-I, erection & commissioning works of both units of Flue Gas Desulphurization (FGD) are completed. Trail run done in January-February 2024.
3. The utility shall be put in regular services is expected by 28/02/2025.

20.1.7: Environmental site settings:

S. No.	Particulars	Details	Remarks																										
1.	Total land	1409 ha [Private: 764 ha (Agriculture – 4 ha.); Govt.: 645 Ha] The land is already in possession of MUNPL. Proposed expansion shall be done with in the existing premises. For development of Ash pond for the Stage-II additional land of 110 Ha. (Govt land) and 4 Ha (Pvt. land) for Railway siding shall be required for acquisition.	Land use: Existing Project: Industrial Proposed: open, barren land (Ash Pond), and Agriculture (Railway siding)																										
2.	Land use break up	<table border="1"> <thead> <tr> <th rowspan="2">Description</th> <th colspan="2">Existing Land Area (in Ha)</th> <th rowspan="2">Proposed Additional Land requirement for Stage-II (Ha)</th> </tr> <tr> <th>Land area for Stage-I as per EC/EIA</th> <th>Land area for Stage-II already taken with Stage-I</th> </tr> </thead> <tbody> <tr> <td>Main Plant</td> <td>144.2</td> <td>183.8</td> <td>0</td> </tr> <tr> <td>Ash Pond</td> <td>262</td> <td>Shared with Stage-I</td> <td>95</td> </tr> <tr> <td>Township</td> <td>85</td> <td>Shared with Stage-I</td> <td>0</td> </tr> <tr> <td>Railway Siding</td> <td>171</td> <td>Shared with Stage-I</td> <td>4</td> </tr> <tr> <td>Reservoir</td> <td>75</td> <td>Shared with Stage-I</td> <td>0</td> </tr> </tbody> </table>	Description	Existing Land Area (in Ha)		Proposed Additional Land requirement for Stage-II (Ha)	Land area for Stage-I as per EC/EIA	Land area for Stage-II already taken with Stage-I	Main Plant	144.2	183.8	0	Ash Pond	262	Shared with Stage-I	95	Township	85	Shared with Stage-I	0	Railway Siding	171	Shared with Stage-I	4	Reservoir	75	Shared with Stage-I	0	
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S. No.	Particulars	Details		Remarks
	Makeup water	5.22	Shared with Stage-I	0
	* Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0	0
	Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	15
	**Miscellaneous	95.36	Shared with Stage-I	0
	Sub-Total (Ha)	924.78	370.22	114
	Total (Ha): Existing and Proposed		1295	114
	Grand Total (Ha)		1409	
	<i>*In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76Ha, the greenbelt has been already developed within main plant, township & railway siding area thus total greenbelt in existing plant is 163 Ha.</i>			
	<i>**Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.</i>			
	Existing and Proposed Greenbelt Details			
	Description			Proposed Greenbelt area

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S. No.	Particulars	Details		Remarks
			Existing Greenbelt area (in Ha)	
		Green belt within Main Plant area	10	21.15
		Green belt within Ash Pond area	0	14.41
		Green belt within Township area	22	5.05
		Green belt within Railway Siding area	44	76
		Green belt within Reservoir area	0	0
		Green belt within Makeup water area	0	0
		Existing Green belt (along plant boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0
		Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	201.42 (186.42+15**)
		Miscellaneous	0	0
		TOTAL*	163	318.03
		Grand Total	481.03	
		% of Total Land (1409 Ha)	34.14 %	
		<p>Note: * Additional 271.5 Ha of land in degraded forest area (not to be acquired) under DFO-Prayagraj is identified for greenbelt development outside plant premises. ** After deliberation in the EAC meeting on 24.02.2025, the land for Stage-II Bottom Ash Dyke has been further reviewed and now reduced to 95 Ha and the balance land of 15 Ha shall be used for green belt development around proposed ash dyke in addition to 33.08% green belt already planned and mentioned in the previous correspondences.</p>		
3.	Land acquisition details as per MoEF&CC O.M. Dated 7/10/2014 & 20/02/2025	The existing 1,295 Ha of land is owned by M/s. Meja Urja Nigam Private Limited, and the acquisition of an additional 114 Ha is currently under process.		--
4.	Existence of	Project site: MUNPL, Kohdar		It will be framed as

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S. No.	Particulars	Details	Remarks																																																			
	Habitation & involvement of R&R, if any.	Study Area: 110 Ha for Ash Dyke in Salaiya Kala Village and 04 Ha for MGR Railway Siding in Amiliya Kala Village Total: 114 Ha <table border="1"> <thead> <tr> <th>Habitation</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>50 Houses in Ash Dyke Area</td> <td>Adjacent to the existing Ash Dyke</td> <td>South-West</td> </tr> </tbody> </table>	Habitation	Distance	Direction	50 Houses in Ash Dyke Area	Adjacent to the existing Ash Dyke	South-West	per the LARR 2013 and as per directions of the Appropriate Government.																																													
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6.	Elevation of the project site	The topography of the proposed site is slightly undulating. The site is already developed, and expansion is to be done within the existing premises. The elevation of the project area including ash pond ranges between 81 to 128 m above mean sea level.	--																																																			
7.	Involvement of Forest land if any.	As per the existing KML of Plant and Stage-I Environment Clearance, there is no reserved forest and/or protected forest within the existing plant area. Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the project area.	--																																																			

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S. No.	Particulars	Details	Remarks																								
		DFO Prayagraj vide letter dated 10.10.2011 has stated that no land of the Forest Department has been acquired in the land acquired for Meja Thermal Power Project by Meja Urja Nigam Pvt. Ltd. Further, letter issued by DFO Prayagraj, dated 24.12.2024, states that "No land of the Forest Department has been acquired in the village Mudpela situated in Tehsil Meja for the construction of railway line for Meja Thermal Power Project".																									
8.	Water body (Rivers, Lakes, Pond, Nala, Natural Drainage, Canal etc.) exists within the project site as well as study area	No water body within the Project site Study area 10 km form the project area. <table border="1"> <thead> <tr> <th>Water body</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>Tons River</td> <td>950 m</td> <td>WNW</td> </tr> </tbody> </table> According to the irrigation department letter dated 10.01.2025, the flood zone for this area has not been determined to date. However, the nearest Highest Flood Level (HFL) gauge to the Meja site is located at Meja Road, 23 km downstream of the site, with the highest recorded HFL at 87.17 m. The nearest upstream gauge is at the Tons Pump House, approximately 32 km from the project site, where the highest recorded HFL over the past 50 years was 98 m. Since Meja Urja Nigam Pvt. Ltd. (MUNPL) project site level will be maintained at 101 m to 104.5 m, both the upstream and downstream HFLs of the Tons River are below the project site level.	Water body	Distance	Direction	Tons River	950 m	WNW	Certificate received from Chief Engineer (Water Resources) Irrigation and Water Resources Department, Govt of UP, regarding HFL level of River Tones dated 10.01.2025.																		
Water body	Distance	Direction																									
Tons River	950 m	WNW																									
9.	Existence of ESZ/ ESA/ national park/ wildlife sanctuary/ biosphere reserve/ tiger reserve/ elephant reserve etc. if any within the study area	Study area: Nil Status of NBWL approval: Not Applicable List of Reserved and protected forests: <table border="1"> <thead> <tr> <th>S. No.</th> <th>Name</th> <th>Distance (in km)</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Badiha Reserved Forest</td> <td>7.00</td> <td>SW</td> </tr> <tr> <td>2</td> <td>Gadaria Reserved Forest</td> <td>5.00</td> <td>SW</td> </tr> <tr> <td>3</td> <td>Singhpur Khurd Reserved forest</td> <td>0.90</td> <td>SW</td> </tr> <tr> <td>4</td> <td>Salaiya Kalan Reserved Forest</td> <td>(Along Southern Boundary)</td> <td></td> </tr> <tr> <td>5</td> <td>Salaiya Khurd Reserved Forest</td> <td>(Along Southern Boundary)</td> <td></td> </tr> </tbody> </table>	S. No.	Name	Distance (in km)	Direction	1	Badiha Reserved Forest	7.00	SW	2	Gadaria Reserved Forest	5.00	SW	3	Singhpur Khurd Reserved forest	0.90	SW	4	Salaiya Kalan Reserved Forest	(Along Southern Boundary)		5	Salaiya Khurd Reserved Forest	(Along Southern Boundary)		-
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S. No.	Particulars	Details				Remarks
		6	Kohdar Forest	Reserved	(Along Eastern Boundary)	
		7	Murpela Forest	Reserved	2.70	East
		8	East Reserved Forest	Chandhs	8.00	East
		9	Sukh Protected Forest		8.50	East
10.	Archaeological sites monuments/ historical temples etc.	Not present in 10 km radius w.r.t TPP. Hence Not Applicable.				Not Applicable
11.	Facility envisaged in CRZ area	No				--
12.	Involvement of Critically Polluted Area/Severely Polluted area as per 2018 CEPI score	No				--

20.1.8: The unit configuration and capacity of existing and proposed project is given as below:

S. No.	Existing power plant configuration and capacity	Proposed power plant configuration and capacity	Total	Technology adopted
1.	1320 MW (2x660 MW) Stage-I	2400 MW (3x800 MW) Stage-II	3720 MW	Operational Stage-I: 2 x 660 MW (based on Supercritical Technology) Proposed Stage-II: 3 x 800 MW (based on Ultra Supercritical Technology)

20.1.9: The details of the fuel (coal/gas/LDO) requirement for the proposed project/ expansion cum proposed project along with its source and mode of transportation is given as below:

Details	Fuel requirement (Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
Existing TPP	Coal: 7.34 MTPA	NCL & CCL	250 (from NCL) 550 (from CCL)	By rail	Ash content in coal 34-43(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal	Agreement for NCL done on 3.02.2024 Agreement for CCL done on 05.02.2021

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Details	Fuel requirement (Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
					3000 Kcal/Kg (NCL) 3900 Kcal/Kg (CCL)	
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-
Proposed TPP	Coal: 9.94 MTPA	BCCL	650 (from BCCL)	By rail	Ash content in coal 40(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal 3900 Kcal/Kg	Coal linkage source is allocated from BCCL for Meja STPP Stage-II vide CIL letter dated 20.06.2024
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-

20.1.10: Water requirement: Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission vide letter no. 23/94/2006-PA(N)/2185-86 dated 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day (30 cusecs). 12,000 m³/day (5 cusec) shall be taken from surplus water from stage -I and balance 60,000 m³/day (25 cusec) of freshwater allocation from the River Ganga is under process.

The permission for drawl of surface water shall be obtained from Govt. of UP. In meeting of Chief Secretary (GoUP), dated 02.01.2025, directions were given to Irrigation & Water Resource Department, GoUP to issue letter for water allocation from UP share. The water will be transported to the plant site through pipeline. The specific water consumption for the power plant is 3 m³/MWhr.

20.1.11: Power requirement: The power requirement for the proposed construction project is estimated as 4 MW, will be obtained from the existing 2 No, 33 KV power line (Each having capacity to handle 4 MW) from Purvanchal Vidyut Vitran Nigam Limited.

20.1.12: Baseline Environmental Studies:

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
AAQ parameters at 10 Locations (min and max)	PM ₁₀ (µg/m ³)	42 – 94
	PM _{2.5} (µg/m ³)	17 – 54
	SO ₂ (µg/m ³)	5.4 – 13.9

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	NO ₂ (µg/m ³)	9.0 – 17.3
	CO (mg/m ³)	0.12 – 0.29
Incremental GLC level	<ul style="list-style-type: none"> • PM = 2.42 (µg/ m³) (Level at 0.5 km in W Direction) • SO₂ = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) • NO_x = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) <p>The Stage-II units (3x800 MW) will be designed to comply with the emission standards mandated by the Ministry of Environment, Forest and Climate Change (MoEF&CC) as specified in the notifications dated 07.12.2015 and its subsequent amendment on 26.06.2018. The design will incorporate the necessary systems to achieve these standards. To control the ash particles emission, high efficiency ESPs would be installed that would limit the particulate emission to 30 mg/Nm³. A chimney of suitable height, as per MoEF&CC Notification dated 28.06.2018, will be constructed to facilitate wider emissions, equipped with personal access for regular stack emission monitoring. One Twin Flue Chimney (220 m height) and one Single Flue Chimney (150 m height) is envisaged. A wet limestone-based Flue Gas Desulphurization (FGD) system will be installed behind ESP, at the tail end of the steam generator downstream in which SO₂ gas shall be captured in limestone slurry (to limit SO₂ emission below 100 mg/Nm³) to produce gypsum. The scrubber will be provided with a bypass system. The FGD System shall also include auxiliary equipment and systems like mills, cyclones, vacuum filters, belt conveyors, pumps, storage vessels, piping and fittings, etc. NO_x emission from the steam generator shall be controlled by low NO_x Burners/System and combustion staging. For the control of Fugitive dust emission in and around the coal handling plant, coal dust extraction and suppression systems would be provided. Dust Suppression System would be installed at all requisite points in CHP and coal stock yard and ash dykes.</p>	
Ground water quality at 12 locations	<p>pH: 6.89 to 7.78, Total Hardness: 148 to 544 mg/l, Chlorides: 40 to 311 mg/l, Fluoride: 0.32 to 0.68 mg/l, Heavy metals like were found below detection limit : Heavy metals like copper (as Cu)- < 0.01, Lead (as Pb)- <0.01, Cadmium(as Cd)- <0.003 ,Chromium (as Cr)-<0.05, Arsenic (as As)-<0.01 and Mercury(as Hg) :<0.001</p>	
Surface water quality at 6 locations	<p>pH: 7.40 to 7.92, DO: 4.4 to 6.6 mg/l, BOD: 2.7 to 8.2mg/l, COD from 12 to 48 mg/l, Heavy metals were found below detection Limit. Copper (as Cu)- <0.01, Lead (as Pb)- <0.01, Cadmium (as Cd)-<0.01, Chromium (as Cr)- <0.05, Arsenic (as As)- <0.025 and Mercury (as Hg) - <0.001</p>	

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)																				
Effluent generation details and its treatment	<p>Effluent generation from TPP: 2065 m³/hr.</p> <p>Mode of treatment & reuse: Proposed wastewater generated from various process is reused within the plant processes with and without treatment. Out of 2065 m³/hr of wastewater, only 150 m³/hr requires treatment through ETP before re-use. The ETP capacity is of 300 m³/hr which is adequate (Inadvertently the capacity of ETP was mentioned as 2500 m³). The proposed plant is based on Zero Liquid Discharge (ZLD).</p> <p>Domestic wastewater generation: 50 KLD Mode of treatment & reuse: MBBR technology based STP; Treated water is reused in plantation in the project premises.</p>																				
Noise levels Leq (Day and Night)	<p>43.2 dB(A) to 45.4 dB(A) for the Day time and 37.4 dB(A) to 39.6 dB(A) for the Night time.</p> <p>The baseline Noise levels monitoring data in the study area is 50.2 to 60.4 dB(A) for the daytime and 40.3 to 53.9 dB(A) for the Night-time.</p> <p>Additional noise monitoring was also carried out for the sensitive locations like school, college and hospital present near to the project site. The daytime noise levels vary between 43.2 dB(A) to 45.4 dB(A) while the night time noise level varied between 37.4dB(A) to 39.6 dB(A). The noise levels at these sensitive locations were found well within standard for silence zones for daytime 50 dB(A) and night time 40 dB(A).</p>																				
Traffic assessment study findings	<ul style="list-style-type: none"> Traffic study has been conducted at NH-135C which passes about 0.7 km, east of the plant site. Transportation of Coal will be done 100% by rail. Existing PCU is 84 PCU per hour (2019 PCU/day) NH-135C and existing level of service (LOS) is: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Existing V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>84 PCU</td> <td>1500 PCU/hour</td> <td>0.56</td> <td>A</td> </tr> </tbody> </table> <ul style="list-style-type: none"> PCU load after proposed project will be (84 Existing +70 additional)154 PCU/hr and level of service (LOS) will be: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Proposed V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>154</td> <td>1500</td> <td>0.102</td> <td>A</td> </tr> </tbody> </table> <p>* Note: Capacity as per IRC-64:1990 Guidelines for capacity for roads.</p> <p>Conclusion: The level of service (LOS) will be the same i.e. "A" after including additional traffic due to the proposed project</p>	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS	NH-135C	84 PCU	1500 PCU/hour	0.56	A	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS	NH-135C	154	1500	0.102	A
Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS																	
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Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS																	
NH-135C	154	1500	0.102	A																	
Soil Quality at 10 Locations	<p>pH range 7.38 to 7.89, Bulk density: 1.18 to 1.29 gm/cm³, Electrical conductivity (EC): 340 to 480 µmhos/cm, Calcium content: 1023 to 2085 mg/kg,</p>																				

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	Magnesium: 154.1 to 554.6 mg/kg, Potassium: 132 to 190 kg/ha, Nitrogen: 155 to 230 kg/ha, Phosphorous: 14.0 to 20.8 kg/ha, Cation Exchange Capacity (CEC): 9.5 to 16,1 meq/100gm, Organic carbon: 0.69 to 0.82 %	
Flora and fauna	Schedule-I species observed in the study area: Peafowl, Jungle Cat, Porcupine, Blackbuck, Hyaena, Rat Snake and Russel's Viper. Floristic Composition in the study area consists of 53 tree species, 26 shrub species, 21 herbs and 26 grasses, climber and weeds. For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same. DFO has provided Wildlife Conservation (WLC) plan on 23.08.2024. The same has been submitted to Principal Chief Conservator of Forests (PCCF), Wildlife, Lucknow for approval.	
Hydrogeology study	Recommendations of the Hydrogeology study: MUNPL-MEJA Project submit that NIH details of the Hydrogeology recommendations are complied in Chapter 4 at Section 4.4.9 of the EIA report. NIH Roorkee Hydrogeology Study recommendations/ remedial measures to protect the surface and ground water resource from contamination, in future, are as follows: a) Complete lining of drain carrying effluents for disposal to prevent leaching of heavy metals and groundwater contamination. All the effluent drains are constructed with RCC. Drains are connected to ETP's for treatment and reuse for transportation of ash to Ash Ponds. Ash shall be disposed to Ash pond in High Concentrated Slurry Disposal form which itself is impervious in nature. Further bottom of the Ash Pond shall be properly lined with appropriate impermeable media to prevent any leaching of heavy metals or ground water contamination. b) Creating plantations and irrigate them. As a part of conservation measure, extensive plantation along the plant boundary and along with their maintenance inside the plant and in the surrounding degraded forest areas is planned in a phased manner. A comprehensive action plan for plantation was developed by the Forestry Division Prayagraj and provided on 23.08.2024.	NIH Roorkee

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)
	<p>Further, a work order towards DFO Prayagraj for plantation of sapling in 31.5 Ha land for FY 2024-25 and subsequent maintenance for 3 year is already awarded to forest department.</p> <p>c) Continuous monitoring of the groundwater. Groundwater is being monitored regularly through IITR-Lucknow.</p> <p>d) Maximum recycle and reuse of the treated effluents in the plant.</p> <p>MUNPL-MEJA project submit that, the project's treatment system includes several components designed to ensure water quality throughout various stages of the process. These components consist of following:</p> <ol style="list-style-type: none"> 1. Ash Water Recirculating System (AWRS), 2. Coal Slurry Settling Ponds (CSSP), 3. Effluent Treatment Plant (ETP) and 4. Sewage Treatment Plant (STP). <p>Each of these plants serves a specific function to maximise recycle and reuse of the treated effluents, to maintain optimal operational conditions and environmental compliance.</p> <p>e) Public awareness raising programmes are also important for the preventive measures.</p> <p>Environment conservation and its awareness to the public are being carried in the surrounding villages on prominent environment days including World Water Day on 22nd March every year. On World Water Day emphasising about importance of water its conservation, and protection is carried through activities like</p> <ol style="list-style-type: none"> 1. Organising Nukkad natak in surrounding villages, schools and market areas. 2. Organised cycle rally campaign, quiz and drawing competitions in neighbouring schools. 3. Spreading awareness through banners at prominent locations. 4. Awareness on growing low water consuming species like Karanj and drought resistant species. 5. Mass plantation drive by MUNPL in local schools and village panchayath bhawans.

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	Communication is strengthened through coordination with local authorities and nearby communities to ensure they are aware and necessary preventive measures are taken at community level.	
Impact study on bio-diversity and aquatic ecology	<p>Recommendations of study:</p> <p>For the proposed power plant, intake screens or meshes shall be installed at the entry point of the water supply pipeline in conjunction with the construction of an intake well. This intake screens/meshes will prevent larger aquatic organisms such as fish and frogs from entering into water supply system, thereby aiding in maintaining the aquatic ecological balance of the River Ganga.</p> <ol style="list-style-type: none"> 1. The design and concept of the proposed power plant is based on Zero Liquid Discharge with AWRS, CSSP, ETP & STP. Hence there will be no impact on water bodies. 2. Two Water Reservoir of 29 lac cubic meter capacity are available at MUNPL, to meet the water requirement during the lean season, which is sufficient for 14 days water requirement of both stages, existing and proposed. Water drawl from the river shall be regulated as per the instruction of State Irrigation Dept. 3. The aquatic ecology will be sustainable, and project will not have any significant impact even after the operation of the proposed power plant. <p>For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same.</p>	--
Risk assessment study	LDO Tank of 2000 KL is envisaged, Dyke for LDO storage tank shall be provided. A quantitative risk assessment for LDO has been carried out and provided in Chapter 7 of the Final EIA/EMP report.	

20.1.13: The details of solid and hazardous waste generation along with its mode of treatment/disposal is furnished as below:

S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
Hazardous Waste						

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S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
1	Empty barrels/container / liners contaminated	Operation and Maintenance works (O&M works)	60 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
2	Spent Ion exchange resin containing toxic metals	Water treatment	2 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
3	Used or spent Oil	O&M works	100 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
4	Asbestos	O&M works	0.1 TPA	Stored in covered shed	Disposal through TSDF	-
5	Waste residue containing oil	O&M works	10 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
6	Insulation waste	(O&M works)	10 TPA	Stored in covered shed	Disposal through TSDF	-
Non-Hazardous Waste						
1	Fly Ash	TPP	3.024 MTPA	-	Sent to Cement Manufacturer/End users	
2	Bottom Ash	TPP	0.756 MTPA	-	Ash Pond	
3	Gypsum	TPP	4,34,250 TPA	-	Sent to end users	

20.1.14: Public Consultation:

Details of advertisement given	The advertisement for public hearing for Meja Stage-II (3x800 MW) was published in the local newspaper Amar Ujala & in the main edition of the national newspaper Hindustan Times, on 22.05.2024.
Date of public consultation	24.06.2024
Venue	Salai Kala Community Centre village Salai Kala, Tehsil Meja, District Prayagraj, UP
Presiding Officer	Additional District Magistrate, Prayagraj
Major issues raised	Issuance of PAP card for displace people

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	<p>Employment for project affected people The cases filed against the displaced people during the agitation should be withdrawn Provided basic infrastructure to local like hospital, light, education, play ground, maintenance and repair of village road and drains etc. Provided pollution control measures. Boundary wall along the shaft pond to control dust etc. Plantation etc.</p>
No. of people attended	More than 500 people attended, and 55 participants attended the public hearing

Action plan as per MoEF&CC O.M. dated 30/09/2020 to address the concerns of public consultation:

S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
Response to Written Representation submitted during Public hearing held on 24.06.2024 at Salaiya Kalan					
1	Santosh Kumar, Sanjay Kumar Yadav and others (Salaiya Kalan)	1.1 PAP cards should be given to the displaced people. 1.2 Displaced people should be given permanent jobs	1.1 PAP Card will be provided to the land oustees by MUNPL. 1.2 Meja Thermal Power Plant has been set up on the basis of state-of-the-art technology, hence employment opportunities in this project are very limited. In the past years, there has been a lot of change in the manpower requirement in the power generation industry and the requirement of executives and non-executives/workers has become very limited. Optimum utilization of manpower has become very important to maintain the long term financial capability and viability of the plant. The construction of 03 units proposed in the project will also be set up on the basis of super critical technology, hence there will be very limited employment opportunities in the project. However, efforts will be	- -	01 year -

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
			made to address employment issues as follows: (1) Efforts will be made to provide unskilled employment to claimants from the project affected families as far as possible in the contract agencies involved in construction and operation of MUNPL. (2) Skilled and semi-skilled categories in the construction and operation related agencies associated with MUNPL will be given priority as per their qualification and requirement.		
		1.3 The cases filed against the displaced people during the agitation should be withdrawn	1.3 Matters relating to action against displaced persons are related to law and order which falls within the jurisdiction of the State Government.	-	-
		1.4 A drain should be constructed for the drainage of water of the displaced people living near Triveni Road	1.4 Based on need based analysis report and consultation with stakeholders, construction of drains in public interest will be done under community development work.	10 Lakh	01 year from start of construction of Project Phase 2
		1.5 Free electricity facility should be provided to displaced people	1.5 MUNPL only generates electricity, as per rules, the work of electricity distribution is the responsibility of the State Government. Electricity distribution is beyond the scope of MUNPL	-	-

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		1.6 NTPC Meja should provide education facility to displaced children	1.6 St. Joseph School located in NTPC Meja Township is available for providing education to the children of nearby residents/displaced persons, in which school fees are charged at concessional rates for the children of displaced persons as per rules. In addition to the above, the primary school can be renovated in the public interest by conducting a need-based analysis report and engaging with stakeholders	100 Lakh	1-2 years from the commencement of the construction of Phase 2 of the project
		1.7 Hospitals should be built for the health care of displaced people and free facilities should be provided to the displaced people	1.7 The Township Hospital of the project provides OPD, IPD, Pathology, and X-Ray services, 24X7 emergency services to the displaced people at concessional rates. Apart from this, from time to time, rural medical camps (with medicine distribution), specialty camps (anemia identification, NCD screening, etc.), health awareness camps (common diseases, prevention of anemia, etc.), free TB testing (National TB Control Program), breast cancer awareness and screening, anemia identification and iron distribution camps, menstrual hygiene awareness and sanitary kit distribution are organized in the nearby villages. Also, cataract surgery camps are organized at Superspeciality Hospital Prayagraj. Apart from the above, Meja Urja Nigam is also going to install mobile health vans under community responsibility.	200 Lakh	1-5 years from the commencement of the construction of Phase 2 of the project.

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		1.8 A playground should be constructed for the children to play	1.8 Playgrounds can be constructed in public interest through need based analysis report and interaction with stakeholders.	40 Lakh	02 Years From beginning of construction of Project Phase 2
		1.9 water tank needs to be repaired	1.9 Whatever community development work is done by Meja Urja Nigam, it is transferred to the Gram Sabha as per the rehabilitation and resettlement policy of NTPC, after which the entire responsibility of maintenance and repair lies with the concerned Gram Sabha. However, in public interest, some important repairs of the infrastructure built by Meja Urja Nigam will be done once again on the basis of need.	10 Lakh	01 year from start of construction of Project Phase 2
		1.10 Drains and roads should be repaired	1.10 Whatever community development work is done by Meja Energy Corporation, it is transferred to the Gram Sabha as per the rehabilitation and resettlement policy of NTPC, after which the entire responsibility of maintenance and repair lies with the concerned Gram Sabha. However, in public interest, some important repairs of the infrastructure built by Meja Energy Corporation will be done once again on the basis of need.	10 Lakh	01 year from start of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		1.11 A boundary wall should be constructed around the Rakhad pond. Everyday stray cattles are falling into it and losing their lives.	1.11 Rakhad Dam is a restricted area where ash utilization and dam raising works are carried out from time to time, hence it is not possible to construct a boundary wall. However, the concerned contracting agencies have posted their guards to prevent the movement of stray animals	-	-
		1.12 Ash flying from the pond is making the surrounding lands unfertile. Arrangements should be made.	1.12 Meja Urja Nigam is very sensitive and serious about dust flying and every possible option is worked upon to stop it such as: (1) Our tireless efforts are to keep the Rakhad Dam submerged. (2) Water is sprinkled in Rakhad Dam through sprinkler system. (3) Apart from this, water is also sprinkled on the roads through water tankers. Therefore, the impact of Rakhad Dam on the environment is minimal and there is no possibility of air, water, soil pollution and cultivable land of the concerned villages being affected due to this.	-	-
		1.13 NTPC's small tenders should be given to displaced people	1.13 The committees established by the displaced persons are given contract work as per the rehabilitation and resettlement rules applicable in NTPC. Some works such as grass cutting, water sprinkling, deployment of tractors/tankers, etc. have been specifically identified to be executed through the committees established by displaced persons and are being done. Also, Meja Urja Nigam Limited encourages	-	-

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
			1.13 The committees established by the displaced persons are given contract work as per the rehabilitation and resettlement rules applicable in NTPC. Some works such as grass cutting, water sprinkling, deployment of tractors/tankers, etc. have been specifically identified to be executed through the committees established by displaced persons and are being done. Also, Meja Urja Nigam Limited encourages the formation of committees from time to time so that displaced persons can get maximum benefits. Apart from this, to provide regular income to PAP, Meja Urja Nigam Limited has also allotted 05 shops in the township under Rehabilitation and Resettlement Rules and 43 jeeps have been deployed through PAP under contract.		
2	Shri Siddheshwar Nath Pahari Mahadev Service Institute, Meja (Gadewara, Bhatauti, Mamoli) Prayagra	Our Seva Samiti is continuously serving Pahadi Mahadev. The boundary of Pahadi Mahadev starts from Mamoli entrance gate, extending for approximately 800 meters. I would like that Pahadi Mahadev is one of your displaced areas. The following works may be done at the earliest: • Installation of street lights from Mamoli entrance gate to Pahadi Mahadev's premises • Construction of entrance gate at the boundary of Pahadi Mahadev premises	As per the guidelines of the Government of India, any activity that promotes or supports religious causes, institutions, or sectarian interests is not considered a CER initiative under the Companies Act, 2013 and the CSR Rules. In light of this, we regret to inform that the proposed temple renovation activity does not fall within the purview of permissible CER activities and, therefore, cannot be considered under our CER initiatives.	Nil	Nil

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<ul style="list-style-type: none"> •Construction of Havan Kund in the premises • Installation of 4 nos. of high mast lights •Provision of accommodation for 50 Jogis and Shiva devotees who reside at the temple complex 24 hours a day Conducting the recital of Sundarkand at Pahadi Mahadev once a month by NTPC Meja 			
3	Vardhaman Seva Samiti, Secretary Ashwani Jain, Advocate	Vardhman Seva Samiti NGO Kohdar is doing social work since last many years. Join this committee and make them partners in social work. We'll be grateful to you.	Community development work is done in the respective villages as per the suggestions given in the meeting of Village Development Advisory Committee (VDAC). The concerned NGOs can give their suggestions to the Village Development Advisory Committee.	-	-
4	Brijesh Singh S/o Rajbali Singh Virendra Singh S/o Samarjit Singh Pankaj Singh S/o Ramsundar Singh Resident of Village Mai Khurd, Meja Prayagraj	Regarding the recruitment of other men in place of P.A.P. at Tons Pump. We, the applicants Brijesh Singh and Virendra Singh etc., on receiving the new tender, the contractor has removed the P.A.P. and has appointed an outsider and has fired us whereas we are the poor people affected by the project and have become unemployed. Hence, we humbly request the gentleman to please give jobs to the affected people again. We will be forever grateful to you.	The applicants were appointed by the contracting agency. The contractor has the right to keep or remove workers as per the requirement. But the contractors have been instructed to give priority to the land-displaced people in the contract work as per their eligibility, qualification and requirement.	-	-
5	Ram Khelawan S/o Ambika Prasad Brijesh	Subject: Regarding construction work of public road.	Public roads will be constructed in public interest based on need-based analysis	300 Lakh	02 Years From beginnin

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
	Pandey Vikash Kumar Yadav Lalita Prasad Yadav Ram sajivan Ambika Prasad Bhola Nath Vidyakant Resident Salaiya Khurd	People face a big problem in commuting from Gram Panchayat Salaiya Kalan to Dasauti main road. Small children face problems in studying. Vijay Degree College and Vijay Intercollege are located in Salaiya Kalan. Children face a lot of difficulty in commuting, so a public road should be made soon, the distance is about 1-2 kilometers.	report and consultation with stakeholders.		g of construct ion of Project Phase 2
6	Head of Village Jhadiahi Meja Prayagraj	MoU for expansion of Stage-II of Meja Urja Nigam Scheme I and my Gram Sabha give our consent for the expansion of Stage-II and I have no objection to it.	Village head Jhadiyahi Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-
7	Mohan Lal Shukla S/o Vishwanath Prasad Shukla	Subject: Pollution related gate no. 03 of NTPC Meja. It is requested that along with 7.1 Providing electricity 7.2 Water and roads 7.3 Irrigation facility 7.4 Facility of schools, 7.5 Facility of hospitals 7.6 Employment facilities, 7.7 Pollution should be controlled immediately so that crop damage can be prevented and people can live their full lives.	Electricity- As per answer of No. 1.5 7.2 Based on the need analysis report and consultation with the stakeholders, solar small drinking water and public road will be constructed in public interest. 7.3 As per rules, the work of irrigation is the responsibility of the State Government. This subject is beyond the scope of MUNPL. School- As per answer of number 1.6 Hospital- As per answer to No. 1.7 Employment- As per answer to no. 1.2 Control of Pollution- As per reply to Sr. No. 1.12. Additionally, Electrostatic Precipitators (ESPs) have been installed.	70 Lakh	03 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
			<p>PM emission is maintained within 30 MG/NM3. Installation and commissioning work of FGD has been completed, it will be run regularly from October 2024 as against the cut-off date December 2026 as per Gazette Notification GSR 628(E) dated 5th December 2022 of MOEF&CC. Low NOx Burners have been installed and are in use. Specific water consumption for FY 23-24 is 2.56 (Std. 3.0 m³/KWhr). All wastewater is treated and recycled for reuse. 4 Ambient Air Monitoring Stations and 01 Waste Water Quality Station have been installed. Online data is sent to Pollution Control Board. During normal operation of the plant all parameters are as per standards.</p>		
8	Gram Panchayat Gadevra Anil Kumar Shukla	<p>The village adjacent to your Urja Nigan is Gadewara, which is a very backward village where your kind attention is required.</p> <ul style="list-style-type: none"> • 10 nos. hand pump • 5 pieces high mast • 15 nos. street lights • 400 meter interlocking to connect tribal and Harijan settlements 	Based on need-based analysis report and interaction with stakeholders, hand pumps, high mast lights, street lights and public roads will be constructed in public interest.	50 Lakh	02 Year from beginning of construction of Project Phase 2
9	Village head – Devi Shankar Yadav Address- Salaiya Kalan Meja Prayagraj	<p>The details of hand pump reboring and new hand pumps in the displaced families of Gram Panchayat Salaiya Kalan (New Colony) are as follows new hand pump</p> <ul style="list-style-type: none"> • Hand pump work in front of Lal Bahadur 	Based on need based analysis report and discussion with stakeholders, hand pumps and hand pump reboring will be done in public interest.	30 Lakh	02 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>Yadav's house</p> <ul style="list-style-type: none"> • Hand pump work in front of Ram Babu Yadav's house • Hand pump work in front of Ram Shiromani Yadav's house • Hand pump work in front of Balgovind Yadav's house. • Hand pump work in front of Indrajit Yadav's house • Hand pump work in front of Nand Kumar Yadav's house • Hand pump work in front of Moolchand Yadav's house • Hand pump work in front of Gore Lal Yadav's house hand pump re boring • Mauji Lal Yadav • Uma Shankar Yadav • Munshi Lal Yadav 			
10	Village head-Devi Shankar Yadav Address-Salaiya Kalan Meja Prayagraj	<p>Repair work of roads and drains is very necessary for displaced families of village Salaiya Kalan (new colony).</p> <ul style="list-style-type: none"> • Road repair work • Repair work of drains • Solar panel and repair work in water corporation tank 	<p>Whatever community development work is done by Meja Urja Nigam, it is transferred to the Gram Sabha as per the NTPC policy, after which the entire responsibility of maintenance and repair lies with the concerned Gram Sabha. However, in public interest, some important repairs of the infrastructure built by Meja Urja Nigam will be done once again on the basis of need.</p>	50 Lakh	02 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
11	Village head-Devi Shankar Yadav Address-Salaiya Kalan Meja Prayagraj	It is very important to beautify Kotiya (Shankar Ji's temple) and construct a boundary wall in Gram Panchayat Salaiya Kalan (New Colony). This is a public temple. Fairs and festivals are always celebrated here, therefore it is very important to renovate this temple for betterment.	As per the guidelines of the Government of India, any activity that promotes or supports religious causes, institutions, or sectarian interests is not considered a CER initiative under the Companies Act, 2013 and the CSR Rules. In light of this, we regret to inform that the proposed temple renovation activity does not fall within the purview of permissible CER activities and, therefore, cannot be considered under our CER initiatives.	Nil	Nil
12	Village head-Devi Shankar Yadav Address-Salaiya Kalan Meja Prayagraj	Meja Urja Nigam Pvt. Ltd. The expansion of Stage II will provide sufficient electricity to the country, state and village. For this, Gram Sabha Salaiya Kalan is agreeing to the expansion of Stage II.	Village head Salaiya Kalan Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-
13	Village head-Devi Shankar Yadav Address-Salaiya Kalan Meja Prayagraj	The individual demand letter of the displaced family of Gram Panchayat Salaiya Kalan (New Colony) is as follows. <ul style="list-style-type: none"> • Establishment of Community Health Centre (Hospital) • Establishment of Girls Inter College • Employment to persons undergoing IITI (training) • One job per house for each displaced family • Security Guard Jobs For farmers' compensation dues 	13.1 Presently, health facilities are being provided through Project Hospital as per answer to No. 1.7. Apart from this, 01 Health ATM has also been donated to PHC-Meja by Meja Urja Nigam under community responsibility. -Community Health Center (CHC) can be constructed after talking to the district administration and stakeholders. But the district administration and the concerned Gram Sabha will have full responsibility for the maintenance and operation of the CHC. 13.2 Girls Inter College can be constructed after preparing a need based analysis report and after	100 Lakh 50 Lakh	03 Years From beginning of construction of Project Phase 2 1-3 Years from beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
			<p>discussing with the district administration and stakeholders. But the district administration and the concerned Gram Sabha will have full responsibility for the maintenance and operation of the school.</p> <p>Employment- As per answer to no. 1.2</p> <p>13.4 Security guards are engaged by the security agency empaneled with Directorate General of Resettlement (DGR) as per the qualification, eligibility of the person and as per DGR guidelines. Accordingly, at present 8 persons from project affected villages are employed by the security agency.</p> <p>13.5 Meja Urja Nigam has deposited the outstanding compensation of the farmers in the office of Special Land Acquisition Officer (SLAO), Prayagraj. Contact the said office regarding compensation.</p>		
14	Village head-Sunita Singh, Village Panchayat Maikala	MoU for expansion of Stage-II of Meja Urja Nigam Project	Village head Mai kala Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-
15	Village head-Sunita Singh, Village Panchayat Maikala	15.1 Lift canal pump through which the fields of farmers of Mai Kala, Mai Khurd, Patai Dandi, Isota, Shahpur Kala, Kohdar Ghat can be irrigated. 15.2 A permanent bathing ghat should be constructed on Mai Kala and Mai Khurd Tons river. 15.3 1200 m interlocking road and	Irrigation- As per answer to No. 7.3 15.2 Based on the need based analysis report and interaction with stakeholders, the possibility of bathing ghats on Mai Kala and Mai Khurd Tons river will be explored in consultation with Uttar Pradesh Irrigation Department in public interest. If feasible, it will be implemented through Irrigation Department.	330 Lakh	04 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>drain work in Gram Panchayat Mai Kala.</p> <p>15.4 15 hand pumps should be installed in the Gram Panchayat Mai Kala.</p> <p>15.5 30 solar lights should be installed in the Gram Panchayat Mai Kala.</p> <p>15.6 Tiles and infrastructure should be provided in Panchayat Bhawan and primary schools in Gram Panchayat Mai Kala.</p> <p>15.7 A big gate and straw boundary wall should be built in the cowshed in Gram Panchayat Mai Kala.</p> <p>15.8 05 tanks should be installed under small drinking water scheme in village Panchayat Mai Kala.</p> <p>15.9 05 Solar Himax should be installed in Gram Panchayat Mai Kala.</p> <p>Himax and solar pump should be installed in the cowshed in village panchayat Mai Kala.</p> <p>15.11 02 charhi sheds should be made in the cowshed in the Gram Panchayat Mai Kala.</p> <p>15.12 Trees should be planted along the road in Mai Kala village panchayat till Jhadiyahi.</p> <p>15.13 Blankets and mosquito nets should be distributed in the Gram Panchayat Mai Kala.</p> <p>15.14 A community hall should be constructed in the Gram Panchayat</p>	<p>15.3-15.15 Based on need analysis report and through dialogue with stakeholders, road construction, construction of Panchayat Bhawan, hand pump, solar light, renovation of primary school, Gaushala boundary wall, small drinking water scheme, solar high mast light, distribution of blankets and mosquito nets, and plantation of trees and distribution of fruit trees will be done in public interest.</p> <p>15.16 In the current project, around 230 PAPs (Project Affected Persons) and approximately 2,000 local people have been employed through contractors. Employment opportunities in the Meja Thermal Power Project will remain very limited. However, during the construction and operation of the proposed three units, PAPs and local people will be given priority for temporary employment through contractors, based on eligibility, qualifications, and requirements.</p>		

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>Mai Kala.</p> <p>15.15 Fruit trees should be given to farmers in the Gram Panchayat.</p> <p>15.16 25% of the workers in the project should be from the project affected villages.</p>			
16	Dashrath Nishad Head of Village Village Panchayat Bijaura	With the installation of 03 units of power plant, my village will develop even more, with which I completely agree and I give my full consent to your project and my Gram Panchayat completely agrees with it.	Village head Bijaura Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-
17	Neeta Nishad Head of Village Gram Panchayat Isauta	Public welfare works such as provision of drinking water, roads for transportation and interlocking roads, etc. have been arranged in my village. My village will benefit more from the expansion of Stage 02. Hence, I give my consent for the expansion of Meja Urja Nigam Private Limited Stage 02.	The Village Head, Gram Panchayat Isota, Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
18	Suresh Kumar Head of Village Gram Panchayat Salaiya Khurd	Meja Urja Nigam Kohdar has proved to be very useful for us, through it not only the whole country is getting electricity, but the people of the area are also being given employment and prosperity has also been achieved through CSR welfare works like road construction, education, drinking water. After this Meja Urja Nigam project is especially important for us, in this context, looking at the demand of electricity in the country, the supply of electricity will increase further with the construction of a new unit, along with this, the construction of the project will open up new opportunities for development along with increase in employment contract work in our area. Therefore, it is very important to expand Meja Urja Nigam Limited Stage 02 so that there can be further development in our area, for this I and our Gram Sabha give their consent for the expansion of Stage 02.	Village head Salaiya Khurd Meja Prayagraj has given his consent for the expansion of Stage-II.	-	-

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
19	Ramesh Kumar Head of Village Gram Panchayat Kohdar	With the advent of Project Stage 02, the supply of electricity will increase and there will also be benefits of village development, employment etc. Therefore, Kohdar Gram Sabha gives its consent for the expansion of Meja Energy Corporation Stage 02 and my villagers also agree.	Village head Kohdar Meja Prayagraj has given his consent for the expansion of Stage- II.	-	-
20	Ramesh Kumar Head of Village Gram Panchayat Kohdar	Gram Panchayat Kohdar is your project affected Gram Panchayat which is a very backward area, therefore it is very important to get the development work done. 20.1 1500 m of paver blocks have to be installed. 20.2 05 pieces of small drinking water scheme tanks should be installed. 2000 m paved drain 20 nos. hand pumps Beautification of Kohdar Bazar To fully develop Kohdar playground 20.7 Mass marriage hall in Kohdar bazaar Interlocking in Gaushala 20 Pieces Solar Lights 20.10 Provision of pure drinking water in Kohdar market 02 pieces	20.1-20.6, 20.8-20.10 Based on need based analysis report and discussion with stakeholders, interlocking road, solar small drinking water scheme, hand pump, beautification of market, playground, interlocking and solar lights will be constructed in cowshed in public interest. 20.7 Community hall at Kohdar Bazar has been constructed by MUNPL under Stage-I community development works, which can also be used as a mass marriage hall.	340 Lakh	01-04 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
21	Vandana Soni Area Panchayat Member Ward No. (52) Kohdar Meja	The village of the applicant is connected to a river, stream and hilly area. There is a need of solar lights in it. The applicant is in urgent need of 12 solar lights. Therefore Sir, it is my humble request and request that you kindly provide solar light to the applicant so that by making the facility provided by you accessible to people they can lead a happy life and it will be a great favour from you.	Solar lights will be installed in public interest by preparing need based analysis report and discussion with stakeholders.	30 Lakh	0 to 1 Year from beginning of construction of Project Phase 2
22	All the applicants Salaiya Kala (New Colony) meja prayagraj	Letter addressed to the MP 22.1 The land and house of the applicants were acquired. They were assured that drinking water would be arranged but after constructing a tank, the matter was closed and they have to crave for every drop of water. 22.2 Some people have been settled between the canal and the road, and some between the south and north of the canal. Rainwater enters the houses. There is no drainage system, although NTPC had promised to build it. 22.3. The hand pumps provided by NTPC are given by the Pradhan himself near his house or to his favourites. We displaced people are left deprived. Some people have to fetch water from a distance of 200-300	22.1 Arrangement of water tank- As per answer of no. 1.9 22.2 Drainage arrangement- As per answer of no. 1.4 22.3 The work of installing hand pumps is done as per the decision taken in the meeting of the Village Development Advisory Committee. 22.4 All contract labour employed in the project are paid wages as notified by the Government of Uttar Pradesh according to their skill category and work. Employment- As per answer to number 1.2 Point no. 6 is not related to MUNPL. 22.7 School - as per answer to number 1.6 and Hospital - as per answer to number 1.7 22.8 All contract workers employed in the project are paid wages as notified by the Government	50 Lakh	02 Years From beginning of construction of Project Phase 2

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>metres, such as Bal Govind, Indrajit, Ram Kailash, Lal Bahadur, Ram Janam, Ram Babu etc.</p> <p>22.4. Some people were given ITI by NTPC and after taking exam and training they were kept in the company. After four years they were thrown out. When the boys went to Honorable Kunwar Sahib they were kept on Rs. 13000/- per month whereas earlier they were paid Rs. 18000/-</p> <p>22.5 Some boys are not being given jobs even after getting them through ITI and apprenticeship. while the land and house have been acquired. They themselves get it distributed among their family members, their favourites and the people of Purva.</p> <p>22.6 Occasionally, NTPC provides blankets, bags, mosquito nets, and solar energy devices. However, instead of distributing them to the displaced persons, the village head distributes them to their own family members and favored individuals from other hamlets.</p> <p>22.7 In plot number 237 in which we have been settled, 5 bighas of land belonging to the village society remains. The Pradhan has given this land to Uma Shankar son of Sharda Din and Munna Nishad son of Sukhai after taking</p>	<p>of Uttar Pradesh according to their skill category and work. As per reply to case no. 1.3</p> <p>22.10 Toilets have been constructed in all the houses built for displaced persons in the rehabilitation colony. For other displaced persons, community toilets can be constructed in the second phase of the project by preparing a need-based analysis report and talking to stakeholders.</p> <p>22.11 MUNPL only produces electricity, as per rules, the work of electricity distribution is the responsibility of the state government. Electricity distribution is beyond the scope of MUNPL. Apart from the above, about 10 hand pumps and solar powered drinking water scheme have also been installed for drinking water.</p> <p>22.12 MUNPL only produces electricity, as per rules, the work of electricity distribution is the responsibility of the state government. Electricity distribution is beyond the scope of MUNPL. Apart from the above, about 10 hand pumps and solar powered drinking water scheme have also been installed for drinking water.</p> <p>22.13 The land acquisition for the ash pond is in accordance with the standards prescribed by the Government of India. During the construction and operation of the ash pond, measures will be implemented to ensure that</p>		

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>money. These people do farming on it and have also built houses after occupying it. The remaining displaced people do not even have place for their animals and barns.</p> <p>22.8 At the time of displacement, assurances were given to build a school and hospital in the village but nothing was done. Even the red cards of the displaced people have not been made yet.</p> <p>22.9 In the name of job, they are making people do hard duty of 8 hours in this scorching sun on the basis of daily wages of Rs. 300/-.</p> <p>The contractors used to come to us to get our work done without giving us compensation. We used to go to the spot to present our case for compensation and housing. In order to suppress the peaceful demands, dozens of fake cases have been registered against most of the people under harsh sections, while neither any fighting nor any vandalism took place. Therefore, the fake cases should be withdrawn..</p> <p>22.11 All displaced people were asked to be given a toilet each, but it was not given to everyone.</p> <p>22.12 Three of the displaced people, Dayashankar, Ram Ganesh and Devnath settled in Laltara. Ramkumar settled in his</p>	<p>there are no adverse impacts on health, grazing areas for livestock, wildlife, or neighboring agricultural land.</p>		

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>farm near the canal in the village itself. Electricity, water and transformer facilities have not been provided to these people till date.</p> <p>22.13 The land of Salaiya Kala is being re-acquired for the pond (ash). This will have adverse effects on health, animal grazing, wild animals and the nearby agricultural land. The land will become barren and the fruit trees will not bear fruits. There is still land left to build ten ponds in the land acquired by NTPC, so the acquisition should not be done again</p>			
23	Sanjay Kumar Yadav son of Shri Basant Yadav, Salaiya Kala, Meja Prayagraj	<p>PAP cards should be given to the displaced. Permanent jobs should be given to the displaced. The cases filed during the agitation should be withdrawn. Near Triveni Road Drains should be constructed for the drainage of water for the displaced people. Free electricity should be provided to the displaced children. NTPC Meja should provide facilities for studying to the displaced children. A hospital should be constructed for the health care of the displaced people and free facilities should be provided. A ground should be arranged for the children to play. The water tank should be repaired. The repair work of drains and</p>	<p>PAP Card- As per answer to Sl. No. 1.1</p> <p>Employment- As per answer to no. 1.2</p> <p>As per reply to case no. 1.3</p> <p>23.4 Based on the need analysis report and consultation with the stakeholders, the drain will be constructed in public interest under community development work.</p> <p>23.5 Electricity - As per answer to serial no. 1.5</p> <p>As per answer of school no. 1.6</p> <p>Hospital- As per answer of No. 1.7</p> <p>Playground - As per answer to no. 1.8</p> <p>23.9 Repair of water tank and drain - As per answer of no. 1.9 & 1.10</p> <p>23.10 Fencing around ash dam-As per answer to serial no. 1.11</p> <p>23.11 Ash Management-</p>	50 Lakh	Around 02 year from the beginning of Stage 2 construction activities.

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		roads should be done. Fencing should be done all around the ash pond so that stray cattle do not fall into it and lose their lives. The ash flying from the pond is making the surrounding lands infertile. Proper arrangement should be made for it. Small tenders should be given to the displaced people.	As per answer to No. 1.12 As per reply to Small Contract Work No. 1.13 for displaced people		
24	Ashwani Jain, son of Shri Ramu Jain, Village-Kodhar	Regarding the power project proposed by him, the view was expressed that there is a huge problem of flying ash from the power plant. There is only greenery inside the plant and the conditions outside are like a desert. Fruit trees should be planted. Through the project, street lights should be installed on one side till Kohdhar and on the other side till Laltara Bazaar. Fly ash should be disposed of properly and water should be sprinkled to control road dust. There are hundreds of schools and busy markets from Kohdar to Rampur. In such a situation, the movement of vehicles carrying fly ash should be restricted from 10:00 am to 10:00 pm. This creates the problem of traffic jam. Kohdar town should be beautified. Roads should be constructed as per the	24.1 Ash Management- As per answer to No. 7.7 Trees inside the plant have been planted under the notification issued from time to time by the Ministry of Environment, Forest and Climate Change, Government of India, and trees outside the plant have been planted with the help of the Forest Department. MUNPL- MEJA has planted about 374000 trees have been planted inside and outside the plant. MUNPL-MEJA will plant fruit trees with the help of Gram Sabha and Forest Department as per the availability of land. 24.3 Street lights have been installed by MUNPL-MEJA, on its land for lighting and security, which are maintained by MUNPL. Street lights can be installed in public interest at any other place by MUNPL after preparing a need-based analysis report and talking to stakeholders, but the entire responsibility of power supply, maintenance and operation of street lights lies with the department related to	30 Lakh	Around 01-02 year from the beginning of Stage 2 construction activities.

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
		<p>need.</p> <p>People's representatives should be included in the Gram Vikas Advisory Committee formed by NTPC. If work is done as per the suggestions given through the committee, it will help a lot in the development of the area.</p>	<p>the district administration and the concerned Gram Sabha.</p> <p>24.5 The ash from the plant is mainly used for cement production and road/national highway construction. In future, fly ash will also be used for production of ash bricks and its transportation will be done through rail. For various uses of ash, transportation of ash is necessary which is done by tarpaulin covered or closed container vehicles (bulklers). Water is regularly sprinkled on the haulage road by tankers so that there is no inconvenience in traffic. The timing of arrival and departure of vehicles carrying fly ash is decided by the administration.</p> <p>24.6 Based on the need based analysis report and discussion with the stakeholders, beautification of Kohdar and construction of roads will be done in public interest. Village Development Advisory</p> <p>24.2 Committee (VDAC)- As per answer to serial no. 3.0</p>		

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
25	Mr. Vimlesh Mishra, President, Labor Union, Village- Salaiya Kala, Meja Prayagraj	The temperature of the area has increased due to the installation of the plant. People of the area should have access to electricity 24 hours a day. There is a problem of unemployment. Local people should be given employment. The problem of dust persists due to the movement of open vehicles from Kohdhar to Naini and water is not sprinkled. Instead of giving employment to local people, people from other states are being given employment. Which is wrong. The check dam built in village Isota should be repaired and the surrounding roads should also be repaired. Lift canal facility should be provided for irrigation in the surrounding villages. He said that if the issue raised by me is not paid attention to by Meja Urja Nigam, then we will be forced to protest.	25.1 Electricity - As per answer to serial no. 1.5 Employment- As per answer to no. 1.2 25.3 Ash Management- As per answer to no. 24.5 25.4 In the current project, about 230 PAPs and about 2000 local people have been given employment through contract. Employment opportunities in Meja Thermal Power Project will be very limited. But even at the time of construction of the proposed 03 units, PAPs and local people will be given priority in temporary employment through the contractor as per eligibility, qualification and requirement. 25.5 Based on the need analysis report and consultation with the stakeholders, the check dam constructed in village Isota and the surrounding roads will be repaired in public interest. Irrigation- As per answer to No. 73	35 Lakh	Around 02 year from the beginning of Stage 2 construction activities.
26	Mr. Anil Shukla, Village- Gadewara Pradhan, Meja Prayagraj	In Shri Siddheshwar Nath Pahadi Mahadev Mandir, street lights should be installed from the entrance to the temple, the main gate should be constructed and the Pahadi Mahadev Mandir should be developed and arrangements for livelihood should be made for the Shiva devotees residing in the temple.	As per answer to serial no. 2.0	-	Around 02 year from the beginning of Stage 2 construction activities.

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S. No.	Name/Address	Reference/Subject	MUNPL's Reply / Commitment	Approx. Amount (CD Works) Lakh	Timeline
27	Shri Shailesh son of Shri Rajkumar, Village-Salaiya Kala	A water tank was constructed by Meja Urja Nigam which collapsed within a month and is not being repaired again. Being a hilly area, there is a water problem, this should be resolved immediately. As an alternative arrangement for water supply, water should be provided through tankers and the water tank should be repaired. Employment has not been provided to local people in the plant. Even the job of a guard has not been given to the local people in the plant.	27.1 Repair of water tank as per answer to no. 1.9 27.2 Based on the need analysis report and discussion with the stakeholders, solar small drinking water scheme and hand pumps will be installed in public interest. 27.3 Employment of local people: As per answer to Sr. No. 1.2. Employment of Security Guards: Security guards are engaged by security agency empanelled with Directorate General of Resettlement (DGR) as per qualification, eligibility of the person and as per DGR guidelines. Accordingly, at present 8 persons from project affected villages are employed by the security agency.	-	Around 02 year from the beginning of Stage 2 Construct on activities.
Total amount in lakhs				Rs. 1885	-

20.1.15: Cost of project: Existing capital cost of project was Rs. 13,093 Cr. The capital cost of the proposed Stage-II project is Rs 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,952.71 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs 58.45 Crores. The employment generation from the proposed project / expansion during construction and operation phase is 5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively. The details of cost for environmental protection measures are as follows:

S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(i).	Air Pollution Control	408.06	8.16	1472.40	29.29
(ii).	Noise Control				
(iii).	Water Pollution Control	10.00	0.20	31.87	0.63
(iv).	Ash Management	322.80	6.46	1319.75	26.12

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S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(v).	Environmental Monitoring and wildlife Management	0.50	0.01	38.72	0.61
(vi).	Green Belt Development	2.00	0.04	55.42	1.11
(vii).	CER Budget	35.03	0.70	34.55	0.69
** Addressal of Public Consultation issues		Separate fund			
Total		778.39	15.57	2,952.71	58.45

** Separate budget of Rs. 41.35 Cr. has been earmarked for Addressal of Public Consultation issues

20.1.16: Green belt development: Existing green belt has been developed in 163.1 Ha area. For the proposed expansion, MUNPL plans to establish an additional 318.03 hectares of dense greenbelt within the premises, bringing the total greenbelt area to 481 hectares i.e. 31.14% of the total land area of 1409 Ha.

Beside that over and above the greenbelt, as carbon sink, additional plantation shall be done in 271 Ha of degraded forest area in consultation with DFO Prayagraj. Native species of trees shall be planted in consultation with DFO, Social forestry department. MUNPL consulted Divisional Forest Officer-Prayagraj for assistance in plantation within MUNPL premises and in the surrounding degraded forest land under DFO-Prayagraj. MUNPL has proposed planting in degraded forest areas, a total of 271 Ha of plantation has been identified by MUNPL in consultation with the Forestry Division Prayagraj.

A comprehensive action plan for this external plantation has been developed and approved by the Forestry Division Prayagraj.

MUNPL has earmarked a total budget of Rs. 56.87 Cr for greenbelt development. Out of this, Rs. 38.72 Cr has already been approved by DFO Prayagraj. Additionally, MUNPL has allocated an extra budget of Rs.18.15 Cr for greenbelt development, which is pending approval from DFO.

Revised action plan for green belt development					
S. No.	Year	Within MUNPL Land		Outside MUNPL Land (forest land)	
		Area (Ha)	Earmarked Budget (Cr.)	Area (Ha)	Earmarked Budget (Cr.)
1	2024-2025	40	4.03	21.5	1.92
2	2025-2026	50	5.00	30	2.68
3	2026-2027	45	4.49	30	2.68
4	2027-2028	40	4.00	30	2.68
5	2028-2029	40	4.15	20	1.79

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6	2029-2030	35	3.52	30	2.68
7	2030-2031	23	2.51	20	1.79
8	2031-2032	15	1.59	30	2.68
9	2032-2033	15	1.67	30	2.68
10	2033-2034	15	1.67	30	2.68
Total		318*	32.62*	271.5	24.25

Remarks:

1. Plantation in MUNPL land of 215 Ha (67.61% of planned green belt area of 318 Ha) shall be carried out in first 5 years.
2. Balance land of 103 Ha (32.39 % of planned green belt area of 318 Ha) marked for storage and pre-assembly works of Stage - II to be used by vendor shall be cleared in phase wise manner after five years, hence the same shall be developed as green belt within next 5 years. However, 85.85% of planned greenbelt is planned to be completed within 7 years.
3. Plantation in forest area: follow up with DFO, social forestry shall be carried out to reduce timeline of plantation from 10 years to 7 years.

Description about total green belt of MUNPL Meja

Area of the land already developed as green belt	163 Ha
Area of future plantation planned on MUNPL acquired land (budget)	318 Ha (32.62 cr.)
Total Green belt within MUNPL Land	481 Ha
Total area of MUNPL Land (1295 Ha available+ 114 Ha proposed)	1409 Ha
Percentage of Green Belt (Existing and Proposed) to total project land	31.14 % (481 Ha/ 1409 ha)
Area of future plantation planned - Outside MUNPL (budget)	271.5 Ha (24.25 cr.)
Total Area of Greenbelt -within MUNPL land and outside (budget)	752.5 Ha (56.87 Cr.)
Percentage of Green Belt within MUNPL and Outside Land	53.40 % (752.5 Ha / 1409 Ha)
*Proposed Ash dyke land requirement has been reduced by 15 Ha (from 110 Ha to 95 Ha) and the same shall utilised for Green Belt development. Accordingly Green Belt shall increase to 34.14% from 33.08 % and budget for the same has increased to 56.87 cr. from 55.42 cr.	

20.1.17: Ash management: Ash management for last three years (For the existing project):

Year	Quantity Generated (LMT)	Quantity utilized (LMT)	% of Utilization	Balance Quantity (LMTP)	No of storage silos with capacity
FY 2021-22	18.23	13.21	72.46	5.02	HCSD Silos: 03 (each of capacity 525)
FY 2022-23	15.73	9.82	62.39	5.91	
FY 2023-24	17.85	12.63	70.78	5.22	

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Year	Quantity Generated (LMT)	Quantity utilized (LMT)	% of Utilization	Balance Quantity (LMTP)	No of storage silos with capacity
					MT) Fly ash silos: 04 (each capacity 1200 MT)

A. Fly ash details in last 3 years = 33,77,339 MTPA

S. No.	Activity (as applicable)	Quantity (MTPA)	Percentage %	Remarks (Prior approval of SPCB details to be mentioned)
1.	Fly ash-based products (bricks or blocks or tiles or fiber cement sheets or pipes or boards or panels)	268.7	0.007956	-
2.	Cement manufacturing	2618957	77.55	-
3.	Construction of roads, road and fly over embankment	753678	22.32	-
4.	Filling up of low lying area	4435	0.13	-
	Total	33,77,339		

B. Bottom ash details in last 3 years = Ash in lagoon 2 & 3 are not utilized yet

C. Legacy ash details = NIL

D. Ash pond details:

S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
1.	Status of ash pond (Active Exhausted (yet to be reclaimed). Reclaimed)	Active	Active	Active	N.A.
2.	Area HA	101.2	80.9	72.8	254.9
3.	Dyke height (m)RL/ Max / Avg height from ground (m)	97.0 / 9.50 / 4.75	110.0 / 20.0 / 10.0	110.0 / 17.5 / 8.75	N.A.
4.	Volume m ³	23.47 Lakh	29.79 Lakh	16.25 Lakh	69.51 Lakh
5.	Quantity of ash disposed (Metric Tons)	16.26 Lakh	0.51 Lakh	8.75 Lakh	25.52 lakh
6.	Available volume in percentage (per cent) and quantity of ash can be	27.2 % 7.21 Lakh	96.8 % 29.28 Lakh	46.9 % 7.54 Lakh	44.03 Lakh

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S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
	further disposed (Metric Tons)				
7.	Expected life of ash pond (number of years and months)	Volumetric capacity of HCSD dyke will be sufficient for 2 Years and the same of bottom ash dyke will be sufficient for 16 Years.			N.A.
8.	Type lining carried in ash pond: HDPE lining of LDPE Inning or clay Inning or No lining	High Concentrated Slurry Lining. Bentonite lining provided in OFL.			N.A.
9.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	HCSD	LCSD	LCSD	N.A.
10.	Ratio of ash:water in slurry	3:2	1:4	1:4	N.A.
11.	Ash water recycling system (AWRS) installed and functioning : Yes or No	NA	Yes	Yes	N.A.
12.	Quantity of waste water from ash pond discharged into land or water body (m3)	Nil	Nil	Nil	N.A.
13.	Last date when the dyke stability study was conducted and name of organization who conducted the study:	Ash Dyke stability carried on 25.11.2021 by IIT Roorkee.			N.A.
14.	Last date when the audit was conducted and name of the organization who conducted the audit:	Audit carried on 25.04.2024 by Motilal Nehru National Institute of Technology, Allahabad.			N.A.

E. Proposed ash utilization plan for expansion project:

MUNPL-MEJA Project submits that Ash Utilization (AU) shall be done as per MoEF&CC notification dated 31.12.2021 and its amendments.

The proposed MUNPL-MEJA STAGE-II project to commission one of its proposed 3 unit's of 800MW in FY 2030-2031 and other two units in FY 2031-2032.

Details	Existing Generation (MTPA)	Proposed Generation (MTPA)	Total	Utilization (MTPA)	% of Utilization	Balancing Quantity	No of storage silos with capacity
AU details with Operation of Stage-I : 2x660MW (Stg-I)							
2028-29	25.55	0	25.55	35.77	140.0	0	
2029-30	25.55	0	25.55	20.44	101.2	5.11	HCSD Silos: 03

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AU details with Operation of Stage-I and Commissioning and Operation of one unit of 800MW in Stage-II : 2x660 MW(Stg-I) + 1x800 MW (Stg-II)							(each of capacity 525 MT) Fly ash silos: 04
2030-31	25.55	15.49	41.04	32.83	80	8.21	
AU details with Operation of Stage-I and Commissioning and Operation of all 3 units in Stage-II : 2x660 MW(Stg-I) + 3x800 MW (Stg-II)							(each capacity 1200 MT)
,2031-32	25.55	46.46	72.01	85.33	118.5	0	

Ash pond details: New ash pond details is provided as below:

S. No.	Details of Ash Pond	Ash Pond
1.	Area (Ha)	110
2.	Dyke height (m)	16 m (Avg. height)
3.	Volume (m ³)	10 Million m ³
4.	Quantity of ash to be disposed (Metric Tons)	10 Million Metric Tons
5.	Expected life of ash pond (number of years and months)	2 Years 01 Months (Considering 90% PLF)
6.	Type lining carried in ash pond: HDPE lining of LDPE lining or clay lining or No lining	Suitable impervious lining as per actual site conditions meeting the imperviousness requirements as per "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".
7.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	LCSD
8.	Ratio of ash: water in slurry mix	1:4
9.	Ash water recycling system (AWRS):	Yes
10.	Quantity of wastewater from ash pond to be discharged into land or water body (m ³)	NIL
11.	Details regarding dyke stability study and name of the organization who conducted the study.	As already done in all past ash dyke stability design, this will also be done by NTPC, (in-house design) in line with "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".

**After deliberation in the EAC meeting on 24.02.2025, the land for Stage-II Bottom Ash Dyke has been further reviewed and now reduced to 95 Ha and the balance land of 15 Ha shall be used for green belt development around proposed ash dyke in addition to 33.08 % green belt already planned and mentioned in the previous correspondences.*

20.1.18: Summary of violation under EIA, 2006/court case/show cause/direction if any, related to the project under consideration shall be furnished.

A. Summary of court cases

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There are a total of 73 cases pending against MUNPL, there is only one environment related case. Moreover, for the pending environment case before NGT-Principal Bench Delhi where apprehensions regarding water usage from Ganges at Sangam and its impact on water availability thereof have been raised. The grievance is on the account of such withdrawal of water, water scarcity is created in River Yamuna and River Ganga in Prayagraj as a result of which, the very organisation of Kumbh mela and Magh mela will be difficult in next 20 years. By virtue of the notice received from NGT, MUNPL has submitted vide an affidavit that MUNPL is drawing water 40kms downstream of Sangam and within the permitted allocated usage, therefore submitting that "MUNPL is not using water which is beyond the limits or criteria and laws established by MoEF&CC."

Segregation of Cases

S. No.	Case Type	Number
1.	Arbitration, Adjudication, and ESC	5
2.	Insolvency	3
3.	Environment (NGT)	1
4.	Criminal	1
5.	Labour	27
6.	Land	36
Total		73

A Brief about NGT Case

Case No./ Title	Name of the Court	Brief Summary of the case	Last date of hearing	Next date of hearing	Direction/Action taken by PP
Kamlesh Singh Versus State of UP & Ors.	National Green Tribunal, Delhi	By way of a letter petition wherein a grievance has been raised that Kishanpur Canal is extracting 420 cusec water from River Yamuna for irrigation purpose and 96 cusec water is utilized by Bara Thermal Power Plant, 80 MLD water by Nagar Nigam, Meja & Karchana 54 MLD and NTPC Meja 90 cusec water. The plea made by the appellant wrt NTPC MEJA is not factual.	February 11, 2025	March 3, 2025	MUNPL has filed the response by pressing an affidavit.

B. Summary of Show Cause Notices: None

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C. Summary of violation: PP reported that no any violation case pertaining to the Environmental Protection Act, 1986; Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Wildlife (Protection) Act, 1972 are pending against the proposed project.

ADS Information in chronology [Only for ADS cases]

20.1.19: The proposal was initially considered in 16th EAC meeting of Reconstituted EAC (Thermal) held on 12/12/2024. Proposal was deferred for want of following additional information. Proponent uploaded the additional information on 05/02/2025 and the proposal was placed before the EAC for consideration in its 20th meeting held on 24/02/2025. Point-wise reply to the additional information sought is given as below:

S. No.	ADS Point	Reply/Response of PP
1	<p>Total land requirement of the project is 1409 Ha. Out of 1409 Ha, 1295 Ha is reported to be under the possession of the PP and 114 Ha is under acquisition process. However, PP has not made available the relevant records pertaining to the acquisition of 114 Ha land as per the MoEF&CC O.M. dated 7/10/2014.</p>	<p>For the proposed project total land for the construction of main plant is available with MUNPL. Out of the total requirement of 114 Ha land, 110 Ha (Govt land) is needed for the additional Ash Dyke and balance 4 Ha (Pvt. Land) is needed for Railway Siding augmentation.</p> <p>Regarding resumption of Govt. land for additional Ash Dyke near Salaiya Kalan, proposal is under process. Tehsildar Meja, Prayagraj vide their communication dated 11.12.2024, indicated that the resumption proposal wrt required land is under process and thereafter the land may be provided to MUNPL Stage-II. The proposal has been agreed by the Land Management Committee of the village for handing over the land to MUNPL. In this regard, relevant letter dt 19.12.2024 issued by the Chief Revenue Officer, Prayagraj and letter dated 11.12.2024 issued by Tehsildar, Meja are attached.</p> <p>Regarding Railway Siding near Amiliya Kala, proposal is under process. Letter submitted to Special Land Acquisition Officer (SLAO) vide letter dt:25.11.2024. Copy of the letter is submitted.</p>
2	<p>A village Mai Khurd and one School/college is located very near to the project site, and there will be significant environmental impact of the proposed expansion project on the residents, students and staff PP needs to submit the mitigation measures for the same.</p>	<p>Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary.</p> <p>Existing mitigation measures are as follows:</p> <ol style="list-style-type: none"> 1. FGD of both the units are in operation.

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S. No.	ADS Point	Reply/Response of PP
		<p>2. Dry fly ash is being transported through Closed wagon rakes of railways which has further reduced the vehicular emission.</p> <p>3. Ash pond Lagoon-II and Lagoon-III are water covered.</p> <p>4. In Ash Pond, 30 nos of water sprinklers are provided to suppress fugitive dust.</p> <p>5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township.</p> <p>6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust.</p> <p>7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service.</p> <p>8. In Coal yard 88 nos of water sprinklers are installed and in service.</p> <p>9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors.</p> <p>Proposed Mitigation measures are as follows:</p> <p>1.State-of-the-art “Ultra Super Critical Technology” with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units).</p> <p>2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission.</p> <p>3. Use of Low NOx burner will reduce NOx emission.</p> <p>4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ as per MoEF&CC norms.</p> <p>5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions.</p> <p>6. As a mitigation measure, MUNPL has already undertaken plantation activities in nearby settlements close to the project boundary. Additionally, as part of the proposed expansion project, a dense greenbelt will be developed within the project area and around the ash dyke. Out of the total 303 Ha., approximately 70 Ha. of land has been identified by MUNPL, prioritizing the Mai Khurd village & Vijay Degree College,</p>

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S. No.	ADS Point	Reply/Response of PP										
		which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.										
3	As per the DSS available on Parivesh, there is a presence of Reserved/Protected Forest within the project site. In this regard, PP informed that there is no reserved forest and/or protected forest within the existing plant area. However, proponent has not submitted the credible document from DFO regarding no involvement of forest land despite the EDS raised by the Ministry.	Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the Project Area. DFO Prayagraj vide letter dated 10-10-2011 has stated that no land of the Forest Department has been acquired in the land acquired for Meja Thermal Power Project by Meja Urja Nigam Pvt. Ltd. Further, letter dated 24.12.2024 from DFO Prayagraj, states that "No land of the Forest Department has been acquired in the village Mudpela situated in Tehsil Meja for the construction of railway line for Meja Thermal Power Project". Relevant documents from DFO dt 10.10.2011 and 24.12.2024 are submitted.										
4	HFL data of the Tons River located at a distance of 0.95 km from the project site has not been submitted. Further, certificate from state irrigation department stating plant facilities are not located in the flood plain of Tons river has also not been submitted by the proponent as per MoEF&CC OM dated 14/02/2022 despite the EDS raised by the Ministry.	Certificate received from Chief Engineer (Water Resources) Irrigation and Water Resources Department, Govt of UP, regarding HFL level of River Tons dt.10.01.2025 is submitted.										
5	Committee noted that contradicting statements have been made by the proponent in the Common Application Form (CAF), presentation made before the EAC and in the brief summary with respect to the area requirement for the project. For instance, in the ATR submitted to Regional office the area of green belt is 293 Ha whereas in the under the land break up for the project the area of green belt is mentioned as 217 Ha. Project proponent to revisit the area requirement for the project and	<p>MUNPL submits that a typographical error in green belt area in Common Application Form (CAF) is regretted. As per direction of EAC in ADS query point no f, and during site visit, MUNPL has increase the green belt area from 293 Ha. to 466.03 Ha. within the project area i.e. 33% of total project are (1409 Ha.). Revised land-use breakup is given below table.</p> <p style="text-align: center;">Plant Land use</p> <table border="1" data-bbox="664 1645 1282 1886"> <thead> <tr> <th data-bbox="664 1645 874 1886" rowspan="2">Description</th> <th colspan="2" data-bbox="874 1645 1125 1683">Existing Land Area</th> <th data-bbox="1125 1645 1282 1886" rowspan="2">Proposed Additional Land requirement for Stage-II (Ha)</th> </tr> <tr> <th data-bbox="874 1683 992 1886">Land area for Stage-I as per EC/EIA (Ha)</th> <th data-bbox="992 1683 1125 1886">Land area for Stage-II already taken with</th> </tr> </thead> <tbody> <tr> <td data-bbox="664 1886 874 1897"></td> <td data-bbox="874 1886 992 1897"></td> <td data-bbox="992 1886 1125 1897"></td> <td data-bbox="1125 1886 1282 1897"></td> </tr> </tbody> </table>	Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (Ha)	Land area for Stage-I as per EC/EIA (Ha)	Land area for Stage-II already taken with				
Description	Existing Land Area			Proposed Additional Land requirement for Stage-II (Ha)								
	Land area for Stage-I as per EC/EIA (Ha)	Land area for Stage-II already taken with										

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S. No.	ADS Point	Reply/Response of PP			
	the factual data on the land requirement for the existing and expansion project needs to be submitted.			Stage-I (Ha)	
		Main Plant	144.2	183.8	0
		Ash Pond	262	Shared with Stage-I	110
		Township	85	Shared with Stage-I	0
		Railway Siding	171	Shared with Stage-I	4
		Reservoir	75	Shared with Stage-I	0
		Makeup water	5.22	Shared with Stage-I	0
		* Existing Green belt (along plant boundary, Township boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0	0
		Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	0

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S. No.	ADS Point	Reply/Response of PP												
				**Miscellaneous	95.36	Shared with Stage-I	0							
		Sub-Total (Ha)	924.78	370.22	114									
		Total (Ha): Existing and Proposed	1295		114									
		Grand Total (Ha)	1409											
		*In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76Ha. greenbelt has been already developed within main plant, township & railway siding area thus total greenbelt in existing plant is 163 Ha. (Details of total 466 Ha. green belt is provided at point 6.2 under Environment site setting)												
		**Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.												
6	Total land is 1409 Ha. Out of 1409 Ha, green belt is proposed only in 217 Ha within the project site which is worked out to be only 15.41% of the total area. It has been proposed that the remaining green belt will be carried out outside the plant site in an area of 271.5Ha of land of degraded forest area (not to be acquired) under DFO-Prayagraj, which is not acceptable as it will not help in mitigating the environmental impact of the project. Project proponent shall revisit the green belt development action plan and submit the revised plan for development of 33% of total project area under green cover.	<p>MUNPL submits that a typographical error in green belt area in Common Application Form (CAF) is regretted. As per direction of EAC in ADS query point no e, and during site visit, MUNPL has increase the green belt area from 293 Ha. to 466.03 Ha. within the project area i.e. 33% of total project are (1409 Ha.). Over and above the greenbelt, as carbon sink, additional planation shall be done in 271 Ha of degraded forest area. MUNPL has earmarked a total budget of Rs.55.42 Cr for greenbelt development. Out of this, an action plan for development of green belt in 401 Ha. land with estimated cost of Rs. 38.72 Cr has already been provided by DFO Prayagraj. Additionally, MUNPL has allocated an extra budget of Rs.16.7 Cr for greenbelt development, which shall be carried out through Social Forestry Department, Prayagraj and internal resources is pending approval from DFO. Revised green belt details is given below table:</p> <p style="text-align: center;">Details of green belt</p> <table border="1"> <thead> <tr> <th>Description</th> <th>Existing Greenbelt area (in Ha)</th> <th>Proposed Greenbelt area (in Ha)</th> </tr> </thead> <tbody> <tr> <td>Green belt within Main Plant area</td> <td>10</td> <td>21.15</td> </tr> <tr> <td>Green belt within Ash Pond area</td> <td>0</td> <td>14.41</td> </tr> </tbody> </table>				Description	Existing Greenbelt area (in Ha)	Proposed Greenbelt area (in Ha)	Green belt within Main Plant area	10	21.15	Green belt within Ash Pond area	0	14.41
Description	Existing Greenbelt area (in Ha)	Proposed Greenbelt area (in Ha)												
Green belt within Main Plant area	10	21.15												
Green belt within Ash Pond area	0	14.41												

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S. No.	ADS Point	Reply/Response of PP		
		Green belt within Township area	22	5.05
		Green belt within Railway Siding area	44	76
		Green belt within Reservoir area	0	0
		Green belt within Makeup water area	0	0
		Existing Green belt (along plant boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0
		Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	201.42 (186.42+15**)
		Miscellaneous	0	0
		TOTAL*	163	318.03
		Grand Total	481.03	
		% of Total Land (1409 Ha)	34.14 %	
		Drawing showing existing and proposed green cover is submitted.		
7	The Committee deliberated on the certified compliance report of Regional Office and observed that serious non-conformities have been reported by RO with respect to the existing EC conditions namely land requirement of project, break up of land requirement, area earmarked for the green belt development, cycles of concentration of cooling water, compliance to the conditions with respect to change of coal source and filing ash utilization returns etc. The committee opined to obtain the closure	IRO submitted the observation on ATR of MUNPL Meja on 16.12.2024. MUNPL submitted ATR dt 10.01.2025 on IRO observation dt 16.12.2024 and it was submitted.		

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S. No.	ADS Point	Reply/Response of PP
	report from RO on the observed nonconformities.	
8	Approval from the Competent Authority for withdrawal of water of 72,000 KLD from River Ganga is yet to be obtained.	<ul style="list-style-type: none"> • Total water requirement for Stage-II is 30 Cusecs (72,000 KLD). • Water quantity of 05 Cusecs (12,000 KLD) will be made available from existing stage-I. • Water Requirement is of 25 Cusecs (60,000 KLD). <p>In meeting of Chief Secretary (GoUP), dated 02.01.25, directions were given to Irrigation & Water Resource Department, GoUP to issue letter for water allocation from UP share.</p>
9	The concentrations of different pollutants in existing ambient air quality levels are relatively high and suggested the PP to calculate the predictions of annual average ambient air quality data at various locations for existing unit. The predicted values of air pollutant concentrations arising out of air quality modeling after additional 3 X 800 MW plant shall also be rechecked as there should be substantial increase in concentrations of different pollutants after the proposed expansion. Action plan for controlling the AAQ level through pollution control systems shall be submitted. Additional air pollution control measures for existing unit be mentioned.	<p>The prediction of annual average ambient air quality data from October 2023 to September 2024 is calculated and submitted.</p> <p>The model has been rechecked, and the predicted values are found increased from the base line values. Whereas SO₂ and NO_x values are well within the permissible limits, PM values are slightly above the annual standard. Wet FGD of both units of stage -I is commissioned and put in use which will further mitigate the impacts of pollutants on ambient air quality. Further, following measures shall be taken to mitigate the impact on ambient air due to the proposed expansion project (3x800 MW).</p> <p>Proposed Mitigation measures are as follows:</p> <ul style="list-style-type: none"> i. State-of-the-art "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units). ii. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission. iii. Use of Low NO_x burner will reduce NO_x emission. iv. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ as per MoEF&CC norms. v. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions.

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S. No.	ADS Point		Reply/Response of PP												
			vi. Additional plantation on 303 Ha land shall be developed on MUNPL land.												
Ambient Air Quality Locations		Maximum Annual Average Baseline ($\mu\text{g}/\text{m}^3$)				Maximum Incremental Concentration ($\mu\text{g}/\text{m}^3$)			Maximum Resultant Concentration ($\mu\text{g}/\text{m}^3$)			Annual Average NAAQS Standards ($\mu\text{g}/\text{m}^3$)			
Monitoring location	Distance (Km)	Direction	PM ₁₀	SO ₂	NO _x	PM ₁₀	SO ₂	NO _x	PM ₁₀	SO ₂	NO _x	PM ₁₀	SO ₂	NO _x	
AAQ1	Project site	–	74	10.7	14.6	2.4	8.0	8.0	76.4	18.7	22.6	60	50	40	
AAQ2	0.7	SW	72	9.9	13.4	1.1	3.6	3.6	73.1	13.5	17.0	60	50	40	
AAQ3	1.5	NE	68	8.7	12.1	2.0	6.7	6.7	70.0	15.4	18.8	60	50	40	
AAQ4	5.2	NE	70	8.4	11.2	1.2	4.0	4.0	71.2	12.4	15.2	60	50	40	
AAQ5	9.4	E	72	9.1	12.4	1.4	4.8	4.8	73.4	13.9	17.2	60	50	40	
AAQ6	2.0	S	65	8.3	11	1.0	3.3	3.3	66.0	11.6	14.3	60	50	40	
AAQ7	3.5	NE	67	8.1	11.5	1.8	6	6	68.8	14.1	17.5	60	50	40	
AAQ8	2.1	W	67	7.9	11.1	2.3	7.6	7.6	69.3	15.5	18.7	60	50	40	
AAQ9	0.9	E	70	8.7	12	1.9	6.5	6.5	71.9	15.2	18.5	60	50	40	
AAQ10	7.0	NE	67	7.8	11.4	1.5	5.1	5.1	68.5	12.9	16.5	60	50	40	
10	Action plan to control the PM2.5 levels below the NAAQS shall be submitted as the same is exceeding the NAAQS norms. Further, the monitored values of PM2.5 is reported to be more than PM10 which is not correct and needs to be revisited.		<p>MUNPL-MEJA submits that the baseline monitoring was carried from October to December 2023 by M/s. EQMS GLOBAL PVT. LTD. (NABET Accredited EIA Consultant, MoEF&CC) Certificate No.: NABET/EIA/2225/RA 0303 (Valid up to Nov 23, 2025). Ten air samples were collected and analysed.</p> <p>i. Particulate Matter PM10 and PM2.5 levels in all the monitoring locations are within the standard i.e. NAAQMS level 100 $\mu\text{g}/\text{m}^3$ and 60 $\mu\text{g}/\text{m}^3$ respectively.</p>												

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S. No.	ADS Point	Reply/Response of PP							
		ii. The monitored values of PM _{2.5} is less than PM ₁₀ . EIA baseline readings of PM ₁₀ and PM 2.5 are presented below table:							
Location Code	Location	PM ₁₀ (µg/m ³)				PM _{2.5} (µg/m ³)			
		Max	Min	Mean	98 %tile	Max	Min	Mean	98 %tile
AAQ-1	Project Site (Meja TPP Main Entry Gate)	94	51	75	93	54	23	42	54
AAQ-2	Salaya Kala near Ash Pond	88	46	70	88	51	20	39	51
AAQ-3	Patai Dandi Village	82	44	67	81	50	18	37	49
AAQ-4	Rithaiya Village	84	42	69	83	49	17	36	48
AAQ-5	Sukath near meja tehsil	90	45	72	90	52	21	40	52
AAQ-6	Son Barsi	80	42	65	79	48	17	35	47
AAQ-7	Gadeva Village	81	44	67	81	47	18	35	47
AAQ-8	Piprau Village	83	42	65	81	50	17	36	49
AAQ-9	Korhar Village	85	46	70	84	51	20	38	50
AAQ-10	Bhendewara Village	82	43	67	81	44	18	34	44
NAAQ Standard		100				60			
1	Effluent generation is reported to be 2065m ³ /hr whereas proposed ETP capacity is mentioned as 2500 m ³ only which appears to be inadequate. PP shall revise the ETP capacity and submitted the same along with the treatment details with flow diagram. Details of water quality both at the inlet and outlet needs to be submitted.	Proposed wastewater generated from various process is reused within the plant processes with and without treatment. Out of 2065 m ³ /hr of wastewater, only 150 m ³ /hr requires treatment through ETP before re-use. The ETP capacity is of 300 m ³ /hr which is adequate. (Inadvertently the capacity of ETP was mentioned as 2500 m ³). Water quality of ETP inlet and outlet is submitted.							
1 2	Wildlife conservation (WLC) plan for conservation of schedule I species is yet to be approved by the CWLW of the state.	DFO has provided Wildlife Conservation (WLC) plan on 23.08.2024. The same has been submitted to Principal Chief Conservator of Forests (PCCF), Wildlife, Lucknow for approval.							

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S. No.	ADS Point	Reply/Response of PP
1 3	<p>Recommendations of the hydrogeology study and the time bound action plan for complying with the recommendations of the study report has not been furnished.</p>	<p>Detailed hydrogeological study of the project site and surrounding 10 km study was conducted by National Institute of Hydrology (NIH), Roorkee, Uttarakhand. All recommendations have been complied as follows:</p> <p><u>Recommendations of the Hydrogeology study:</u></p> <p>1.0 Complete lining of drain carrying effluents for disposal to prevent leaching of heavy metals and groundwater contamination.</p> <p>All the effluent drains are constructed with RCC. All effluent drains are connected to ETP's for treatment.</p> <p>2.0 Creating plantations and irrigate them.</p> <p>As a part of conservation measure, extensive plantation along the plant boundary and along with their maintenance inside the plant and in the surrounding degraded forest areas is planned in a phased manner.</p> <p>As on date, 3,68,000 no's plants have been planted and certified by DFO corresponding to 163 Ha Land within acquired land of MUNPL.</p> <p>A comprehensive action plan of 10 Years for plantation along with maintenance was developed by the Forestry Division Prayagraj on 23.08.2024 for plantation outside of plant boundary i.e. 130 Ha of MUNPL Land and 271 Ha of degraded Forest land.</p> <p>Further, 173 Ha additional land has been identified for green belt development within MUNPL land as per direction in the ADS dt 23.12.2024 to comply the 33% green belt requirement within project area.</p> <p>3.0 Continuous monitoring of the groundwater conditions using piezometers.</p> <p>Regular monitoring of ground water quality is being carried out through IITR-Lucknow. Further, ground water level (open well) monitoring in surrounding 14 villages was carried through M/s. Prakriti Consultants Services-Lucknow. Photographs of monitoring are submitted.</p> <p>4.0 Maximum recycle and reuse of the treated effluents in the plant.</p> <p>MUNPL submits that, it is a Zero Liquid Discharge (ZLD) compliant Plant. The project's wastewater treatment system includes several components designed to ensure complete utilization throughout various stages of the process.</p>

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		<p>Following Systems are in service :</p> <ol style="list-style-type: none"> 1. Ash Water Recirculating System (AWRS) for utilization in Ash Transfer to Dyke, 2. Coal Slurry Settling Ponds (CSSP) for spraying in coal yard, 3. Waste Service Water System (WSWS) to transfer it to ETP after oil skimming and ash separation, 4. Effluent Treatment Plant (ETP) for use as service water 5. Sewage Treatment Plant (STP) for use in Horticulture <p>5.0 Public awareness raising programme are also important for the preventive measures.</p> <p>Environment conservation and its awareness to the public are being carried in the surrounding villages on regular intervals through the year (including World Water Day on 22nd March). On World Water Day emphasizing about importance of water its conservation, and protection is carried through activities like</p> <ol style="list-style-type: none"> 1. Organizing Nukkad natak in surrounding villages, schools and market areas. 2. Organized cycle rally campaign, quiz and drawing competitions in neighbouring schools. 3. Spreading awareness through banners at prominent locations. 4. Awareness on growing low water consuming species like Karanj and drought resistant species. 5. Mass plantation drive by MUNPL in local schools and village panchayath bhawans.
14	<p>Details of the bio-diversity assessment study carried out and impact on aquatic flora & fauna, recommendations of the study report along the time bound action plan for complying with the recommendations of the study report has not been furnished. The aquatic ecosystem services of existing water bodies with detail flora and fauna which are making their habitat on these ecosystems shall</p>	<p>The biodiversity study has been conducted covering Flora and Fauna in the study area. Floristic Composition in the study area consists of 53 tree species, 26 shrub species, 21 herbs and 26 grasses, climber and weeds. Details are submitted.</p> <p>Floristic Survey was carried out to record the Phyto-sociological characters of plant species (trees, shrubs and herbs) in reserved forest of Singhpur Khurd, Mudpela and Salaiya Kalan during the baseline survey from October to December 2023. Primary Ethnobotanical survey detailing importance of plant species in study area for the people was carried out. Agricultural crop details are provided after a thorough primary and secondary data analysis.</p>

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	also be worked out and submitted.	<p>There are no national park, biosphere reserve, wildlife sanctuary, important bird area, wetland present in the study area. However, Faunal Diversity survey was carried and identified 14 mammal species, spotted 47 birds and 10 herpetofauna (amphibians, snakes and lizards).</p> <p>An action plan ie., Wildlife Conservation Plan for 7 numbers of species (Black buck, Porcupine, Jungle Cat, Hyena, Rat Snake, Russell's Viper and Peafowl) identified under Schedule-I is provided in consultation with DFO-Prayagraj. The Wildlife Conservation Plan of 10yrs for wildlife habitat management and its preservation was furnished by DFO-Prayagraj with budget provision of Rs. 3.51 Crore.</p> <p>Aquatic Ecology Study was carried on two water bodies River Tons and River Ganga covering their upstream and downstream. Surface water samples were collected and classified into Phytoplankton (18 species), Zooplanktons (16 species) and identified 12 fish varieties.</p> <p>Recommendations:</p> <p>For the proposed power plant, intake screens or meshes shall be installed at the entry point of the water supply pipeline in conjunction with the construction of an intake well. These intake screens/meshes will prevent larger aquatic organisms such as fish and frogs from entering water supply system, thereby aiding in maintaining the aquatic ecological balance of the River Ganga.</p> <ul style="list-style-type: none"> • The design and concept of the proposed power plant is based on Zero Liquid Discharge with AWRS, CSSP, ETP & STP. Hence there will be no impact on water bodies. • Two Water Reservoir of 29 lakh cubic meter capacity are available at MUNPL, to meet the water requirement during the lean season, which is sufficient for 14 days water requirement of both stages, existing and proposed. Water drawl from the river shall be regulated as per the instruction of State Irrigation Dept. • The aquatic ecology will be sustainable, and project will not have any significant impact even after the operation of the proposed power plant.
15	On perusal of the videography of the public hearing, participants have pointed out serious environmental issues, mainly pertaining to fly ash/ air pollution w.r.t existing unit	<p>The public hearing was carried on 24.06.2024. Issues raised during PH as well as updated time bound action plan is provided.</p> <p>Actions taken to mitigate air pollution due to fugitive ash are as below:</p>

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	<p>which have not been neither addressed in the EIA report nor in the action plan submitted by the proponent. These issues should have been addressed for the existing unit as well. PP shall furnish the issues raised during public hearing as well as in the written representations in verbatim along with the time bound action plan for addressing PH issues as per the MoEF&CC OM dated 30/09/2020.</p>	<ul style="list-style-type: none"> • Fly ash transportation through closed wagon Railway Rakes has commenced from 02.12.2024, which has largely mitigated the problem. • 30 nos of water sprinklers are provided to suppress fugitive dust. • Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township. • Fog Cannon is deployed to suppress fugitive dust. • Bottom Ash Lagoon-II and Bottom Ash Lagoon-III are water submerged. • 3,68,000 nos. plants have been planted and certified by DFO corresponding to 163 Ha MUNPL land. • Tree plantation is being carried out in the available /empty land in and around MUNPL Plant boundary & Ash dykes which will improve the ambient air quality as well as reduce the noise pollution. • A comprehensive action plan of 10 Years for plantation along with maintenance was developed by the Forestry Division Prayagraj on 23.08.2024 for plantation i.e. 130 Ha of MUNPL Land and 271 Ha of degraded Forest land. • Further, 173 Ha additional land has been identified for green belt development within MUNPL land.
1 6	<p>Action plan submitted by the proponent to address the issues raised during public hearing is very sketchy and not in conformity to the actual issues raised during public hearing.</p>	<p>PH action plan and CER details are submitted by PP.</p>
1 7	<p>It appears from the Public Hearing that people have concerns about ash transportation, and ambient air quality. PP is requested to submit the action taken regarding the same.</p>	<p>Existing and proposed mitigation measures to control fugitive dust around ash pond and due to ash transportation, are as follows:</p> <p>Existing mitigation measures:</p> <ol style="list-style-type: none"> 1. FGD of both the units are in operation. 2. Ash pond Lagoon-II and Lagoon-III are water covered. 3. Dry fly ash is being transported through Closed wagon rakes of railways which will further reduce the vehicular emission. 4. In Ash pond 30 nos. of water sprinklers are provided to suppress fugitive dust.

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		<p>5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township.</p> <p>6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust.</p> <p>7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service.</p> <p>8. In Coal yard 88 nos of water sprinklers are installed and in service.</p> <p>9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors.</p> <p>Proposed Mitigation measures:</p> <ol style="list-style-type: none"> 1. State of Art Technology "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units). 2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission. 3. Use of Low NOx burner will reduce NOx emission. 4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ of MoEF & CC norms. 5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, thus improve climatic conditions. 6. Additional plantation on 303 Ha land shall be developed on MUNPL land. <p>Plantation activities shall be completed progressively in consultation with Social Forestry Dept and in-house resources.</p>
18	Existing green belt for the present unit is developed is only in 12.59% of the project area. Project proponent may kindly explain the reasons for not developing green belt in 33% of	<p>In STAGE-I, Environment Clearance was obtained on 10.01.2011 with all the conditions for greenbelt development have been complied.</p> <p>As per directions of EAC Committee in ADS and during site visit, MUNPL Meja has identified area for green cover of</p>

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	<p>the project area shall be submitted. Further, PP is misleading the Committee by projecting 271.5 Ha situated outside the project area as a green belt area for the expansion project which is totally unacceptable as it will not help in mitigating the environmental impact of the project.</p>	<p>33.08% within acquired land and details of which are given below:</p> <ol style="list-style-type: none"> 1. Existing green belt: 163 Ha 2. Proposed green belt: 303 Ha, 3. Total area of green belt: 466 Ha (33.08% of 1409 Ha.) <table border="1" data-bbox="647 630 1266 1705"> <thead> <tr> <th data-bbox="647 630 921 758">Description</th> <th data-bbox="921 630 1091 758">Existing Greenbelt area (in Ha)</th> <th data-bbox="1091 630 1266 758">Proposed Greenbelt area (in Ha)</th> </tr> </thead> <tbody> <tr> <td data-bbox="647 758 921 816">Green belt within Main Plant area</td> <td data-bbox="921 758 1091 816">10</td> <td data-bbox="1091 758 1266 816">21.15</td> </tr> <tr> <td data-bbox="647 816 921 873">Green belt within Ash Pond area</td> <td data-bbox="921 816 1091 873">0</td> <td data-bbox="1091 816 1266 873">14.41</td> </tr> <tr> <td data-bbox="647 873 921 931">Green belt within Township area</td> <td data-bbox="921 873 1091 931">22</td> <td data-bbox="1091 873 1266 931">5.05</td> </tr> <tr> <td data-bbox="647 931 921 988">Green belt within Railway Siding area</td> <td data-bbox="921 931 1091 988">44</td> <td data-bbox="1091 931 1266 988">76</td> </tr> <tr> <td data-bbox="647 988 921 1046">Green belt within Reservoir area</td> <td data-bbox="921 988 1091 1046">0</td> <td data-bbox="1091 988 1266 1046">0</td> </tr> <tr> <td data-bbox="647 1046 921 1103">Green belt within Makeup water area</td> <td data-bbox="921 1046 1091 1103">0</td> <td data-bbox="1091 1046 1266 1103">0</td> </tr> <tr> <td data-bbox="647 1103 921 1278">Existing Green belt (along plant boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)</td> <td data-bbox="921 1103 1091 1278">87</td> <td data-bbox="1091 1103 1266 1278">0</td> </tr> <tr> <td data-bbox="647 1278 921 1537">Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)</td> <td data-bbox="921 1278 1091 1537">0</td> <td data-bbox="1091 1278 1266 1537">186.42</td> </tr> <tr> <td data-bbox="647 1537 921 1572">Miscellaneous</td> <td data-bbox="921 1537 1091 1572">0</td> <td data-bbox="1091 1537 1266 1572">0</td> </tr> <tr> <td data-bbox="647 1572 921 1608">TOTAL*</td> <td data-bbox="921 1572 1091 1608">163</td> <td data-bbox="1091 1572 1266 1608">303.03</td> </tr> <tr> <td data-bbox="647 1608 921 1643">Grand Total</td> <td data-bbox="921 1608 1091 1643">466.03</td> <td data-bbox="1091 1608 1266 1643"></td> </tr> <tr> <td data-bbox="647 1643 921 1705">% of Total Land (1409 Ha)</td> <td data-bbox="921 1643 1091 1705">33.08 %</td> <td data-bbox="1091 1643 1266 1705"></td> </tr> </tbody> </table>	Description	Existing Greenbelt area (in Ha)	Proposed Greenbelt area (in Ha)	Green belt within Main Plant area	10	21.15	Green belt within Ash Pond area	0	14.41	Green belt within Township area	22	5.05	Green belt within Railway Siding area	44	76	Green belt within Reservoir area	0	0	Green belt within Makeup water area	0	0	Existing Green belt (along plant boundary, reservoir boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	87	0	Proposed Greenbelt (unutilised/vacant area along plant boundary, Township boundary, reservoir boundary, ash dyke boundary, between reservoir and ash dyke, ash silo etc., area protected/marked)	0	186.42	Miscellaneous	0	0	TOTAL*	163	303.03	Grand Total	466.03		% of Total Land (1409 Ha)	33.08 %	
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19	<p>As the part of proposed expansion, PP is proposing a new ash pond in an area of 110 Ha. This needs to be revisited and the area for new ash pond shall be</p>	<p>For the proposed expansion</p> <ul style="list-style-type: none"> • Existing Stage-I HCSD lagoon can be used for HCSD disposal of Stage-II. • However, 110 Ha additional land will be required for Bottom Ash lagoon of Stage-II because the available Bottom Ash 																																							

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	<p>done away with by evacuating ash in the existing ash dyke. Proper ash utilization of the legacy ash and ash of existing unit will free the space in the existing ash pond. Action plan in this regard shall be submitted by the proponent.</p>	<p>lagoon is not adequate for for proper sedimentation & decantation of slurry from all the five units (2x660MW+3x800MW) and for storage of decanted water in Overflow Lagoon for re-use.</p> <p>Further, there is a restriction in movement of Ash trucks/bulkers by the District Administration due to which ash utilization is severely restricted. As a case in point for the FY 23-24, out of 365 days, only 229 days were available for ash transportation and for FY 24-25, only 245 days are expected to be available for transportation of ash. Latest few communications are submitted.</p> <p>In addition to this, ash bulker movement is allowed in night only after 11 PM to next day morning 5 AM.</p> <p>Consequently, there is a need for buffer storage capacity for ash for sustainable plant operation.</p> <p>MUNPL-MEJA current Ash utilization in existing project (Stage-I) of MUNPL for FY 2024-25 is around 84% till December 2024.</p>																														
20	<p>Ash utilization for the existing unit is very poor and reported to be only 62.39% for the year 2023-24. Revised time bound ash management plans shall be submitted. The plan shall inter-alia include ash pond details, infrastructure facilities, ash generation and utilization as per the ash utilization notification dated 31/12/2021 and its subsequent amendments as well as legacy ash utilization if any</p>	<p>As per the Ash notification dt 31.12.2021, the 4yr cycle for Ash Utilization plan shall start from 2022-23 to 2025-26.</p> <p>Ash generation details and its revised ash utilization plan is given below:</p> <table border="1" data-bbox="639 1207 1241 1676"> <thead> <tr> <th>Financial Year</th> <th>Ash Production (LMT)</th> <th>Total AU (LMT)</th> <th>Total AU (%)</th> </tr> </thead> <tbody> <tr> <td>FY 2022-23</td> <td>15.73</td> <td>9.82</td> <td>62.39</td> </tr> <tr> <td>FY 2023-24</td> <td>17.85</td> <td>12.63</td> <td>70.78</td> </tr> <tr> <td>FY 2024-25 up to Dec'24</td> <td>15.24</td> <td>12.86</td> <td>84.00</td> </tr> <tr> <td>FY 24-25 Jan to Mar'25 (Projected)</td> <td>3.81</td> <td>3.05</td> <td>80.00</td> </tr> <tr> <td>FY 25-26 (Projected)</td> <td>25.55</td> <td>39.82</td> <td>155.85</td> </tr> </tbody> </table> <p>Avenue wise fly ash utilization for FY 25-26 is given below:</p> <table border="1" data-bbox="639 1734 1251 1866"> <thead> <tr> <th>Ash Utilization Avenues</th> <th>Quantity(MT)</th> </tr> </thead> <tbody> <tr> <td>Cement industries</td> <td>16.35</td> </tr> <tr> <td>Fly ash supply to MSMEs</td> <td>4.04</td> </tr> </tbody> </table>	Financial Year	Ash Production (LMT)	Total AU (LMT)	Total AU (%)	FY 2022-23	15.73	9.82	62.39	FY 2023-24	17.85	12.63	70.78	FY 2024-25 up to Dec'24	15.24	12.86	84.00	FY 24-25 Jan to Mar'25 (Projected)	3.81	3.05	80.00	FY 25-26 (Projected)	25.55	39.82	155.85	Ash Utilization Avenues	Quantity(MT)	Cement industries	16.35	Fly ash supply to MSMEs	4.04
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		Pond ash supply to NHAI Prayagraj Package 2	7.5																																								
		Pond ash supply to NHAI Prayagraj Package 3	1.5																																								
		Pond ash supply to Ram Gaman Path Package 4	2.0																																								
		Pond ash supply to NHAI Raebareli	1.52																																								
		Pond ash supply to upcoming MORTH/NHAI projects (with in radial distance of 300 km)	6.91																																								
		Total	39.82																																								
2 1	Ash pond calculation with respect to life of lagoon 1 to 3 and proposed ash pond shall be revisited as the life of the ash pond is mentioned as 1 year to 2 years only.	<p>MUNPL has an Ash Pond which is divided into 3 lagoons. In Lagoon-1, fly ash is disposed in high concentrated slurry form. In Lagoon 2 and 3, bottom ash is disposed in lean slurry form.</p> <p>Existing ash pond status is as follows:</p> <table border="1"> <thead> <tr> <th>Ash Pond</th> <th>Lagoon Capacity (LCM)</th> <th>Ash available in dyke (LCM)</th> <th>Balance capacity for Ash disposal (LCM)</th> </tr> </thead> <tbody> <tr> <td>Lagoon-1</td> <td>23.47</td> <td>16.26</td> <td>7.21</td> </tr> <tr> <td>Lagoon-2</td> <td>29.79</td> <td>0.51</td> <td>29.28</td> </tr> <tr> <td>Lagoon-3</td> <td>16.25</td> <td>8.75</td> <td>7.54</td> </tr> <tr> <td>Total LCM</td> <td>69.51</td> <td>25.52</td> <td>44.03</td> </tr> </tbody> </table> <p>However, existing ash pond calculation with respect to capacity and balance life of each lagoon is given below.</p> <p>Capacity and Ash Utilization of HCS D Dyke for Dry Fly ash (Lagoon 1)</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Details</th> <th>Value</th> <th>Unit</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>HCS D Ash Dyke total capacity</td> <td>23.47</td> <td>LCM</td> </tr> <tr> <td>2</td> <td>Stage-I yearly Dry fly ash generation</td> <td>20.44</td> <td>LMT</td> </tr> <tr> <td>3</td> <td>Stage-I & II yearly Dry fly ash generation (from FY 31-32)</td> <td>57.61</td> <td>LMT</td> </tr> <tr> <td>4</td> <td>Present Ash Utilisation %</td> <td>80</td> <td>%</td> </tr> </tbody> </table>		Ash Pond	Lagoon Capacity (LCM)	Ash available in dyke (LCM)	Balance capacity for Ash disposal (LCM)	Lagoon-1	23.47	16.26	7.21	Lagoon-2	29.79	0.51	29.28	Lagoon-3	16.25	8.75	7.54	Total LCM	69.51	25.52	44.03	S. No.	Details	Value	Unit	1	HCS D Ash Dyke total capacity	23.47	LCM	2	Stage-I yearly Dry fly ash generation	20.44	LMT	3	Stage-I & II yearly Dry fly ash generation (from FY 31-32)	57.61	LMT	4	Present Ash Utilisation %	80	%
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S. No.	ADS Point	Reply/Response of PP			
5		Yearly Ash Utilization Stage-I only	16.35	LMT	
6		Yearly Ash Utilization Stage -I & II only (from FY 31-32)	46.09	LMT	
7		Yearly Legacy Dry fly ash with Stage -I	4.09	LMT	
8		Yearly Legacy Dry fly ash with Stage -I & II (from FY 31-32)	11.52	LMT	
9		Balance ash of compliance cycle FY 22-23 to FY 25-26 (till FY 24-25 end)	10.45	LMT	
		<i>Note: Station PLF – 85%, Ash content – 40%, Specific coal consumption – 0.65 kg/kWh</i>			
		<i>Considering 100% ash utilization in 1st compliance cycle of 4 yrs and subsequent compliance cycle of 3 yrs cycle as per MoEF & CC Ash Notification.</i>			
		<i>Foot Note: 1) Considering Stage-II Unit 1 in operation in FY 2030-31 and balance 2 Units in FY 2031-32.</i>			
		Capacity and Ash Utilization of Bottom Ash Dyke (Lagoon-2 & 3).			
S.No.	Details	Value	Unit		
1	Bottom ash dyke total capacity	46.08	LCM		
2	Stage-I yearly bottom ash generation	5.11	LMT		
3	Stage-I & II yearly bottom ash generation (from FY 31-32)	14.40	LMT		
4	Present ash Utilisation %	80	%		
5	Yearly bottom ash Utilisation Stage-I only	4.09	LMT		
6	Yearly bottom ash Utilisation Stage -I & II only (from FY 31-32)	11.52	LMT		
7	Yearly Legacy bottom ash with Stage -I	1.02	LMT		
8	Yearly Legacy bottom ash with Stage -I & II (from FY 31-32)	2.88	LMT		
9	Balance ash of compliance cycle FY 22-23 to FY 25-26 (till FY 24-25 end)	3.14	LMT		

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S. No.	ADS Point	Reply/Response of PP					
		<p>Note: Station PLF – 85%, Ash content – 40%, Specific coal consumption – 0.65 kg/kWh</p>					
		<p>Capacity and Ash Utilization of Bottom Ash Dyke (Lagoon-2 & 3).</p>					
		<p align="center">Bottom Ash Utilization and balance life of Bottom Ash Dyke (Lagoon 2 & 3)</p>					
		FY	Yearly Bottom Ash Generation LMT	Bottom Ash Utilization LMT	Balance Ash LMT	Cumulative Legacy ash LMT	Ash Dyke balance life with 3 year compliance cycle
		25-26	5.11	8.98	0.00	0.00	45.08
		26-27	5.11	4.09	1.02	1.02	44.09
		27-28	5.11	4.09	1.02	2.04	43.09
		28-29	5.11	7.15	0.00	0.00	45.08
		29-30	5.11	4.09	1.02	1.02	44.09
		30-31	8.21	6.57	1.64	2.66	26.44
		31-32	14.40	17.07	0.00	0.00	16.00
		<p>Considering 100% ash utilization in 1st compliance cycle of 4 yrs and subsequent compliance cycle of 3 yrs cycle as per MoEF & CC Ash Notification.</p>					
		<p>Foot Note: 1) Considering Stage-II Unit 1 in operation in FY 2030-31 and balance 2 Units in FY 2031-32.</p>					
		<p>MUNPL submission:</p>					
		<p>Capacity of Bottom Ash Dyke (Lagoon-2 & 3) is sustainable for Stage-I.</p>					
		<p>However, after operation of 3 units of Stage-II from FY 2031-32, for proper sedimentation and decantation of ash water and storage of decanted water in overflow lagoon for reuse, additional ash dyke for Stage-II bottom ash is required.</p>					

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S. No.	ADS Point	Reply/Response of PP
		Hence, an additional land of 110 Ha is proposed for Stage-II Bottom Ash.
2 2	EAC suggested that Carbon emissions need to be assessed and brief plan for carbon emission mitigation shall be submitted by the PP.	<p>MUNPL-MEJA Response :</p> <p>Following measures for carbon emission mitigation and its impact adopted:</p> <ol style="list-style-type: none"> 1. In Stage-I, boilers are designed for Super critical technology. CO₂ generation is approx. 843.03 gm/kWh. In Stage-II, Ultra Supercritical Technology boilers will be installed. Due to which, CO₂ generation will be approx. 830.47 gm/kWh. 2. Creating extensive plantation: In and around the project, an area of 466 Ha (existing green belt 163 Ha and proposed green belt 303 ha) of green cover shall be developed within project area out of total land of 1409 Ha. <p>Over and above the greenbelt, as carbon sink, additional planation shall be done in 271 Ha of degraded forest area. Native species of trees shall be planted in consultation with DFO, Social Forestry Department.</p>
2 3	Total 73 cases are pending in various courts against Meja Stage –I project. PP shall clarify the cases which are related to the environmental issues of the existing power plant. There is also a case pertaining to water drawl by the project. The up-to-date status be submitted.	<p>Of the 73 cases pending against MUNPL, there is only one environment related case. Moreover, for the pending environment case before NGT-Principal Bench Delhi where apprehensions regarding water usage from Ganges at Sangam and its impact on water availability thereof have been raised.</p> <p>By virtue of the notice received from NGT, MUNPL has submitted vide an affidavit that MUNPL is drawing water 40kms downstream of Sangam and within the permitted allocated usage, therefore submitting that “MUNPL is not using water which is beyond the limits or criteria and laws established by MoEF&CC.”</p> <p>Next hearing is scheduled on 3rd March’25. The details of case is submitted.</p>
2 4	Action plan for setting up of in-house Environmental lab with an environmental specialist having day to day monitoring instruments such as portable analysers for SO _x ,NO _x ,CO,CH ₄ ,O ₃ ,VOCs, decibel level and water parameters shall be submitted. The environmental lab shall also	<p>Environmental Lab is available with following facilities:</p> <ol style="list-style-type: none"> 1. Water testing facility 2. Offline Stack monitoring instrument for PM, SO₂, NO_x are available. 3. Noise measuring instrument.

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S. No.	ADS Point	Reply/Response of PP
	<p>be equipped with portable Automatic Weather Monitoring stations in and around vicinity of the plant for regular weather variations monitoring.</p>	<p>4. Online measuring instruments like humidity, Wind speed, Wind direction, Max/Min temperature, Solar radiation and rain gauge available and in service.</p> <p>5. Continuous Emission Monitoring Systems are available for both the units for PM, SO₂, NO_x.</p> <p>6. Environmental lab is managed by 2 specialist in Chemistry and 2 in Environmental Science.</p> <p>Further, to strengthen environment lab, portable analysers for SO_x, NO_x, CO, CH₄, O₃, VOCs & portable automatic weather monitoring station in the vicinity of the plant will be made available within 9 months, for which action has been initiated.</p> <p>Organization chart of Environment Lab is submitted.</p>
2 5	<p>Action plan for diversion of 500 m road which can reduce the heavy pollution load due to coal transport and congestion in local market area having dense population and settlements eg schools, hospitals, Tehsil etc shall be submitted along with the budgetary provisions.</p>	<p>MUNPL submits the following:</p> <ol style="list-style-type: none"> 1. In order to reduce pollution on road due to transportation of ash by ash-bulkers, transportation of ash through closed wagon railway rakes has already been started. 2. NIT for widening and strengthening of Kohdar-Meja-Khiri road by PWD-Prayagraj has been issued on 09.12.2024. 3. Approx. 100 m long approach road to ash dyke for diversion of ash bulkers shall be constructed matching with the construction of Kohdar-Meja-Khiri road. A budget provision of Rs. 1 Crore has been made.
2 6	<p>Land use changes in the study area for the past 15yr-10yr-5yr-latest shall be submitted along with satellite image containing details of vegetation cover, water bodies and settlements.</p>	<p>Land use change detection has been conducted over the past 10 years (as per the data available from NRSA) using data from Bhuvan NRSA for the years 2015, 2018, and the most recent data from 2023. Land use analysis was carried out using remote sensing data. Interpretation approach based on systematic digital imaging was used for delineating the land use classes. The demarcation of boundaries falling under different land use/land cover units is done using different colours assigned to different land use/land cover units of satellite imagery.</p> <p>Land use within 10 km study Area: Satellite imagery from different years shows that the dominant land use in the study area has consistently been agricultural. There has been no significant change in land use overall. However, a slight increase in settlement area from 7.57% in 2015 to 11.57% in 2023 has been observed, while other land use categories have remained largely</p>

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		<p>unchanged. Land use and land cover map of year 2015, 2018 and 2023.</p> <p>Land change detection in Study Area (10 km area).</p> <table border="1"> <thead> <tr> <th rowspan="2">Land use Class</th> <th colspan="2">Year 2015</th> <th colspan="2">Year 2018</th> <th colspan="2">Year 2023</th> </tr> <tr> <th>Area (Sq km)</th> <th>Percent age (%)</th> <th>Area (Sq km)</th> <th>Percent age (%)</th> <th>Area (Sq km)</th> <th>Percent age (%)</th> </tr> </thead> <tbody> <tr> <td>Agricultural Land</td> <td>274.5</td> <td>60.83</td> <td>272.15</td> <td>60.31</td> <td>267.15</td> <td>59.20</td> </tr> <tr> <td>Open Shrub Land</td> <td>89.29</td> <td>19.79</td> <td>81.2</td> <td>17.99</td> <td>82.1</td> <td>18.19</td> </tr> <tr> <td>Settlement</td> <td>34.17</td> <td>7.57</td> <td>48.22</td> <td>10.69</td> <td>52.22</td> <td>11.57</td> </tr> <tr> <td>Waterbody</td> <td>12.23</td> <td>2.71</td> <td>12.37</td> <td>2.74</td> <td>11.47</td> <td>2.54</td> </tr> <tr> <td>Vegetation</td> <td>41.09</td> <td>9.11</td> <td>37.34</td> <td>8.27</td> <td>38.34</td> <td>8.50</td> </tr> <tr> <td>Total</td> <td>451.28</td> <td>100</td> <td>451.28</td> <td>100.00</td> <td>451.28</td> <td>100.00</td> </tr> </tbody> </table>	Land use Class	Year 2015		Year 2018		Year 2023		Area (Sq km)	Percent age (%)	Area (Sq km)	Percent age (%)	Area (Sq km)	Percent age (%)	Agricultural Land	274.5	60.83	272.15	60.31	267.15	59.20	Open Shrub Land	89.29	19.79	81.2	17.99	82.1	18.19	Settlement	34.17	7.57	48.22	10.69	52.22	11.57	Waterbody	12.23	2.71	12.37	2.74	11.47	2.54	Vegetation	41.09	9.11	37.34	8.27	38.34	8.50	Total	451.28	100	451.28	100.00	451.28	100.00
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27		<p>In addition to the above, EAC noted that one public representation is received on the instant proposal stating the following issues. EAC opined that project proponent shall submit the point wise response on the same.</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Public Representation</th> <th>Meja Response</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>A map of eco-sensitive areas, including the distance and location of reserved forests within the study area, has not been provided; only a list is included.</td> <td>The study area does not contain any National Parks, Wildlife Sanctuaries, Biosphere Reserves, or wetlands that meet national or international standards. However, there are some forest patches within 10 km of the study area. A topographic map showing the forests and other sensitive features in the study area was presented in the EIA report. However, a map displaying Eco sensitive areas within the 10 km radius.</td> </tr> <tr> <td>2</td> <td>The watershed action plan is overly basic and lacks the necessary components to qualify as a comprehensive action plan. It must include</td> <td>Detailed Water Shed action plan shall be prepared through NIH-Roorkee. However detailed study shall be carried out through NIH-Roorkee/MNIT Prayagraj and report shall be submitted by 31.12.2025.</td> </tr> </tbody> </table>	S. No.	Public Representation	Meja Response	1	A map of eco-sensitive areas, including the distance and location of reserved forests within the study area, has not been provided; only a list is included.	The study area does not contain any National Parks, Wildlife Sanctuaries, Biosphere Reserves, or wetlands that meet national or international standards. However, there are some forest patches within 10 km of the study area. A topographic map showing the forests and other sensitive features in the study area was presented in the EIA report. However, a map displaying Eco sensitive areas within the 10 km radius.	2	The watershed action plan is overly basic and lacks the necessary components to qualify as a comprehensive action plan. It must include	Detailed Water Shed action plan shall be prepared through NIH-Roorkee. However detailed study shall be carried out through NIH-Roorkee/MNIT Prayagraj and report shall be submitted by 31.12.2025.																																														
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	<p>detailed aspects such as soil erosivity factors, an erosion-prone Area map, and other relevant calculations. It should also include detailed site-specific interventions along with estimated cost. Measures for protection and development of water bodies in the surrounding villages be also included.</p>	
3	<p>In contrast, a proper watershed action plan provides a thorough analysis of critical factors, including erosion, rainfall, geology, slope, elevation, vegetation cover, wasteland, and soil quality. It also includes the origination, execution, and finalization of the action plan in alignment with the new guidelines.</p>	
4	<p>Additionally, the justification for the intervention sites for watershed development plan is inadequate and not justified by field visit photographs.</p>	
5	<p>The flora and fauna list, authenticated by the Divisional Forest Officer (DFO), is not attached in the annexure.</p>	<p>As per the ToR conditions, a flora and fauna list authenticated by the Divisional Forest Officer (DFO) was not mentioned. However, a request letter has been submitted to DFO Prayagraj on 04.01.2025 for authentication. Certificate is awaited.</p>

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S. No.	ADS Point	Reply/Response of PP
6	There are no photographs of field survey ecology at all.	Ecology study photographs are submitted.
7	No habitation map is provided in the socio-economic part.	A topographic map of the study area, showing all the settlement/ habitations, is provided in EIA report. Additionally, a separate map depicting the settlements within the study area.
8	In some places which year Census data used is not specified.	Methodology primarily involved reviewing published secondary data (District Census Statistical Handbooks for 2011 and Primary Census Abstracts for 2001 and 2011) related to population, density, household size, sex ratio, social stratification, literacy rate, occupational structure, and other basic amenities within the 10 km radius of the study area.
9	No photographs for field socioeconomic survey are in the report.	The Socio-economic survey was carried out in the following villages of Kohdar, Salaiya Khurd, Jhadiyahi, Mai Khurd, Patai Dandi and Piprau. Photographs of Socio-economic survey are submitted.
10	No sample size or the list of the villages surveyed are mentioned.	The sample size represents approx. 5 to 6% of the total population. The socio-economic survey was conducted in the villages of Kohdar, Salaiya Khurd, Jhadiyahi, Mai Khurd, Patai Dandi and Piprau along with six nearby villages surrounding the project site. In each village, 5 to 10 individuals were consulted for the availability of basic amenities present in the villages, pollution related issues in the villages and basic facilities being provided by MUNPL to the villages. Informal consultations with local residents were held, and an assessment of basic amenities and utilities was also carried out. A questionnaire and office notebook were used to record all collected data.
11	No clear bifurcation between primary and secondary data in socio-economic study.	Primary and secondary data bifurcation provided in Social section of the EIA report.
12	DEM (Digital Elevation Map) although it has been mentioned that 10 mts. Resolution map is to be	Digital Elevation Map (DEM) was not included as a condition in TOR. However, DEM map was created using the 30m resolution SRTM NASA Earth data to assess the elevation of the project site and study area.

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S. No.	ADS Point	Reply/Response of PP
	shown but it is not of 10 m resolution..	
13	Some of the maps are scanned with no proper demarcation of the project site. The project site is instead depicted by a star mark.	It is a large-scale map in which the site boundary cannot be marked properly. Hence an indicative mark has been provided.
14	In noise monitoring silence zone is not considered and only commercial, industrial and residential areas are considered as per NABET guidelines.	Additional noise monitoring was also carried out for the sensitive locations like school, college and hospital present near to the project site. The daytime noise levels vary between 43.2 dB(A) to 45.4 dB(A) while the nighttime noise level varied between 37.4dB(A) to 39.6 dB(A). The noise levels at these sensitive locations were found well within standard for silence zones for daytime 50 dB(A) and nighttime 40 dB(A). The details are submitted.
15	No field monitoring (air, water, soil, noise) geo tagged photographs of sample collection are shown in the report.	All photographs given in the EIA report are provided as Annexure. However, all the Geotagged photographs are submitted.
16	<p>Following standards referred are incorrect on Page No. 129 in Table 3.9:</p> <p>a. Standard of PM2.5</p> <p>b. In EIA report NH3 test method is mentioned as APHA 401 whereas, in the lab report in annexure it is mentioned IS 5182 (Part 25).</p> <p>c. The standards of Benzene (C6H6), Benzo(a)pyrene and metals are not mentioned.</p>	<p>a. Sampling methodology for PM2.5 is corrected as IS:5182(Part-IV) and the same is submitted.</p> <p>b. It has been corrected as per test report as IS 5182 (Part 25).</p> <p>c. Standard for the Benzene (C6H6), Benzo(a)pyrene and metals is submitted.</p>

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17	On page no. 134 NAAQ Standard for Nickel in ambient air is incorrect.	It is a typo error. The Standard for Nickel (Ni) is 20 ng/m ³
18	On Page No. 152 the tolerance limit is given as per IS 2296 which is now withdrawn by BIS.	Yes, it is acknowledged that IS 2296 has been withdrawn by BIS. However, since no new standard has been issued as a replacement, the old standard was mentioned. Nevertheless, we have assessed the surface water quality based on the Best Designated Use Criteria set by the Central Pollution Control Board (CPCB) and same is submitted.

Observations and deliberation of the EAC

20.1.20: The Committee observed and noted the following:

- i. Instant proposal is for expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660) to 3720 MW (with 3x800 MW- Stage II) by M/s. Meja Urja Nigam Private Limited located at Tehsil Meja, District Prayagraj, Uttar Pradesh.
- ii. The committee noted the following discrepancies in the proposal:
 - a. As per the revised closure report dated 24/02/2025 received from Regional Office, the proponent is still not complying with the following prescribed EC conditions with respect to the existing project:
 - As per the specific, condition no. III "land requirement shall be restricted to 1100 acre (including ash pond)". However it has come to notice that PA's have acquired around 2762.63 acre of land, which is 1762.63 acre more as mentioned in the EC.
 - As per the land breakup submitted by PP, it has been observed that the total land area acquired for Stage I is 1295 ha. (3200.015 Acre), which is still more than the land mentioned in the EC condition.
 - PAs have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required as per the Ministry Office Memorandum no. J13012/8/2009-IA.II (T) dated 11.11.2020.
 - It has been found that the PAs have yet not submitted fly ash returns to this office. It is required to submit fly ash returns to this office regularly.

The Committee asked the proponent to submit an action taken report on the above points.

- b. The land break up of 1409 ha as given at para no. 20.1.7 is observed to be quite confusing and there is no clarity on the area earmarked for the existing and proposed green belt details. The land break up given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit and correct the same in totality.

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- c. The proposal involves acquisition of additional land of 114 ha (Govt land: 110 Ha & Private land: 4 Ha) for the project. As per the MoEF&CC O.M. dated 7/10/2014 as amended on 20/02/2025, proponent is required to submit a confirmation from the State Government (or) authorized agency indicating their intent to acquire land for the project as indicated in the EIA report of the project for the Government land. With respect to private land, the proponent is required to submit consent obtained from the landowners. No document has been made available by the project proponent in this regard.
- d. Action plan prepared to address the issues raised during public hearing is as furnished in the EIA report and presentation made before the EAC found to be not in consistent with each other. PP was advised to revisit the same.
- e. The area earmarked for the existing and proposed green belt details as given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit the same. Revised green belt action plan shall be submitted.
- f. The area earmarked for the proposed ash pond was 110 Ha and the same got optimized to 95 Ha. However, the ash pond details for the revised area of 95 Ha has not been made available.
- g. Compliance to the recommendations of the site visit report of EAC Sub-Committee have not been submitted.
- h. Assessment of Carbon emissions and brief plan for Carbon emission mitigation has not been submitted.
- iii. The proponent shall revisit the entire data submitted for the instant proposal in totality and all the requisite documents such as EIA/EMP report and presentation etc., shall be revised to ensure the consistency of the data.

Recommendations of the Committee:

20.1.21: In view of the foregoing and after detailed deliberations, the EAC *deferred* the proposal cited above and sought for additional information on the points as mentioned under s.no. ii & iii of the observations as mentioned above for further consideration of the proposal.

Agenda No 20.2

20.2 Expansion of existing 1340 MW to 2660 MW by addition of 1320 MW [2x660 MW] TPP Super Critical Units by M/s. Chhattisgarh State Power Generation Company Limited (CSPGCL) located at village Darri, District Korba, Chhattisgarh – Reconsideration for Environmental Clearance based on ADS reply – reg.

[Proposal No. IA/CG/THE/493977/2024; F. No. J-13012/24/2004-IA.II (T)]

20.2.1: M/s. Chhattisgarh State Power Generation Company Limited (CSPGCL) has made an online application vide proposal no. IA/CG/THE/493977/2024 dated 26/08/2024 along with copy of EIA/EMP report, CAF (Part A, B & C) and Certified compliance report seeking Environment Clearance (EC) under the provisions of the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) under Category “A” of the schedule of the EIA Notification, 2006 and appraised at the Central level.

20th EAC Meeting (Thermal) held during 24/02/2025

Page 81 of 141

(SUNDAR RAMANATHAN)
 वैज्ञानिक 'एफ' / Scientist 'F'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min. of Environment, Forest and Climate Change
 भारत, सरकार, नई दिल्ली
 Govt. of India, New Delhi

Page 235 of 295



ADS Reply

Colly AB

Query : ADS

Query Description : It is to inform that Ministry is in receipt of representation regarding the instant proposal. It is requested to submit point wise reply to the attached representation for placing it before the EAC.

Query Document : meja project representation.pdf [Preview](#)

Query Raised On : 17/03/2025

Reply : Dear Sir,

The proposal for Environment Clearance (EC) for Meja Thermal Power Project, Stage- II (3 x 800 MW) was discussed in EAC Meeting held on 24.02.2025. ADS was raised on 17.03.2025.

In this regard, MUNPL reply to the ADS is being submitted for your kind consideration and perusal of the accord of Environment Clearance as Annexure- A.

Thanks & Regards

MUNPL

Reply Document Name : Reply to ADS dated 17.03.25

Reply Document : reply to ads dated 17.03.25.pdf [Preview](#)

Replied On : 24/03/2025

2037



MEJA URJA NIGAM (P) LIMITED
(A JV of NTPC Ltd & UPRVUN Ltd)



एनटीपीसी
NTPC

Ref: MUNPL/ 2025/EMG/EC/Stg-II

Date: 22.03.2025

To,

The Director (IA-Division),
Thermal Ministry of Environment & Forests and Climate Change,
2nd floor, Vayu Block, Indira Paryavaran Bhavan,
Jor bagh Road, Aliganj, New Delhi — 110003

Sub.: Submission of additional details for Environment Clearance for Meja Thermal Power Project Stage- II (3 x800 MW) at Village- Kohdar, Mai Khurd & Patai Dandi Tehsil- Meja, District- Prayagraj, State-Uttar Pradesh

Ref : Proposal no. IA/UP/THE/495375/2024, File no. : 13012/03/2008- IA. (T)

Dear Sir,

The proposal for Environment Clearance (EC) for Meja Thermal Power Project, Stage- II (3 x 800 MW) was discussed in EAC Meeting held on 24.02.2025. ADS was raised on 17.03.2025.

In this regard, MUNPL reply to the ADS is being submitted for your kind consideration and perusal of the accord of Environment Clearance as **Annexure-A**.

MUNPL is committed to fulfill the energy needs of the country, while ensuring prevention and control of pollution and making its best efforts for the wellbeing of the surrounding communities.

Thanking You,

Yours faithfully

Anil Kumar
22/03/25
(Anil Kumar)

अनिल कुमार / Anil Kumar
अवर महासंचालक (पर्यावरण प्रबंधन समूह) (AEC) (IA-Division Management Group)
मेजा ऊर्जा निगम (प्रा) लि, प्रयागराज
MEJA URJA NIGAM (P) Ltd, Prayagraj
(एनटीपीसी लिमिटेड एवं यूपीएन लिमिटेड का संयुक्त उपक्रम)
(A Joint Venture of NTPC Ltd. & UPRVUN Ltd.)

Project Office: Meja Thermal Power Project, PO: Kohdar, Tehsil: Meja, Distt: Prayagraj (UP)
7, Institutional Area, Lodhi Road, New Delhi-110003.
Corporate Identification No: U74900DL2008PTC176247

Annexure-A

ADS Reply dt 17.03.2025

S.No	ADS Point	MUNPL Reply
1	<p>The Ministry of Environment, Forest, and Climate Change (IA Division) granted Terms of Reference (ToR) on 14.12.2023, to M/s Meja Urja Nigam Private Limited (MUNPL), located at 5th Floor, Sangam Place, Civil Lines, Allahabad, Prayagraj, Uttar Pradesh – 212301, for the "Expansion of Meja Coal-Based Thermal Power Project from 1320 MW (2×660 MW) to 3720 MW (with 3×800 MW – Stage II) at Tehsil Meja, District Prayagraj, Uttar Pradesh". The Common Application also categorizes this as an "Expansion." Similarly, the Minutes of Meeting (MoM) ID: EC/MOM/EAC/982110/2/2025, dated 06.03.2025, explicitly mentions it as an Expansion. However, upon checking the proposal status on the PARIVESH portal, the first page classifies it as a "Fresh EC" instead</p>	<p>MUNPL has applied EC application in PARIVESH 2.0 as Expansion proposal. As the earlier EC was issued in 2011, which was not linked in PARIVESH 2.0, hence, as default in PARIVESH 2.0 portal, it is considering as Fresh EC.</p> <p>MUNPL submits that in all its correspondences it has clearly mentioned its proposal as "Expansion of Meja Coal-Based Thermal Power Project from 1320 MW (2×660 MW) to 3720 MW (with 3×800 MW – Stage II) at Tehsil Meja, District Prayagraj, Uttar Pradesh" and not as Fresh EC proposal.</p>
2	<p>The Terms of Reference (ToR) was granted on 14.12.2023, whereas baseline data generation and related monitoring began earlier, in October 2023. Test reports issued by Advance Environmental Testing and Research Lab P. Ltd., Gwalior, Madhya Pradesh, indicate that monitoring started on 03.10.2023.</p>	<p>MoEF&CC guidelines and OM dated 8th June 2022 (F. No. IA3-22/10/2022-IA.III [E 177258] states that the baseline data used for preparation of EIA/EMP reports may be collected at any stage, irrespective of the request for ToR or the issue thereof. Further, it was already intimated to EAC during the ToR presentation.</p>
3	<p>As per Meja's letter dated 04.02.2025, the Expert Appraisal Committee (EAC) observed that the concentrations of various pollutants in the existing</p>	<p>ToR was issued to MUNPL on 14.12.2023. Ammonia is not a mandated test parameter in ambient air monitoring as per ToR issued to MUNPL. NAAQS for Ammonia is 400 µg/m³. At all the 10 air monitoring locations, the concentration of Ammonia was well within the standard.</p>

	<p>ambient air quality were relatively high. However, Ammonia was reported to be less than 20 $\mu\text{g}/\text{m}^3$ throughout the monitoring period, except on three occasions:</p> <ul style="list-style-type: none"> • 23.06.2024 – 24 $\mu\text{g}/\text{m}^3$ • 23.09.2024 – 28 $\mu\text{g}/\text{m}^3$ • 24.09.2024 – 24 $\mu\text{g}/\text{m}^3$ 	<p>There are no sources of ammonia or industrial facilities within the 10 km of the study area. However, on certain isolated days, NH_3 value was recorded as 24 and 28 $\mu\text{g}/\text{m}^3$.</p>
4	<p>Additionally, the report states that the minimum and maximum values recorded were 0 $\mu\text{g}/\text{m}^3$, which raises concerns about data consistency.</p> <p>Although Ammonia is not a mandated test parameter in ambient air monitoring, it is a common and prevalent pollutant in the atmosphere. Annexure AA-7 of the 04.02.2025 letter outlines the sampling methodology, citing IS 5182 Part 25 as the reference testing method for Ammonia. However, this contradicts the "Final EIA Report for Meja Thermal Power Project Stage-II (3 × 800 MW)", released on 29.10.2024, which states in Table 3.9 that Ammonia was tested using APHA 401. The same table also mentions that Ammonia sampling was conducted on a 24-hour basis, whereas IS 5182 Part 25 (Section 10.1) prescribes only 1-hour sampling.</p> <p>Furthermore, IS 5182 Part 25 (Section 13) explicitly states: <i>"It has been observed that if the collected liquid samples are stored for 2 days, the precision of the method is lowered significantly."</i></p> <p>This inconsistency casts serious doubt on the reliability of the reported Ammonia concentrations,</p>	<p>Ammonia is not a mandated test parameter in ambient air monitoring as per ToR issued to MUNPL. Since the Ammonia concentrations were consistently below 20 $\mu\text{g}/\text{m}^3$ throughout all seasons, except on three occasions mentioned at point no. 3, we sincerely acknowledge that a printing error occurred in the test report stating minimum and maximum values as 0 $\mu\text{g}/\text{m}^3$.</p> <p>The Test Report generated by the lab indicates that the sampling methodology for NH_3 follows as per the IS 5182 Part 25. The methodology was incorrectly stated in the EIA Report dt 04.02.2025, which was latter updated in EIA Report dt 10.03.2025.</p> <p>Samples analysed were compared with NAAQS 24 hr average for Ammonia, which is 400 $\mu\text{g}/\text{m}^3$. At all the 10 air monitoring locations, the concentration of Ammonia was well within the standard.</p> <p>Since there are no sources of ammonia within the 10 km radius of the study area, the ammonia readings are found well within the standard.</p>

	<p>making them appear absurd and impractical. Moreover, due to the absence of chain-of-custody data or sample trailing records, the time gap between sample collection and testing remains unclear.</p> <p>Given these discrepancies, the ambient air quality baseline data should be rejected.</p>	
5	<p>The air quality monitoring data, comprising 104 observations per year for relevant parameters, does not include Mercury, despite it being a mandatory requirement under the Terms of Reference (ToR). This omission further justifies the rejection of the ambient air quality baseline data.</p>	<p>As per ToR Sl. no 4.1, PM_{2.5}, PM₁₀, SO₂, NO_x, CO and Hg was monitored. As per the gazette notification dated 18th Nov 2009 published by CPCB, there is no NAAQS specified for Hg in ambient air. However, the Hg was analysed in ambient air for all three seasons and found to be below the detectable limit of the instruments i.e. <0.001 µg/m³. The metals results including Hg for additional two seasons are attached as Annexure-I.</p> <p>Since Hg was not detected in ambient air hence for 104 observations, parameters for only PM_{2.5}, PM₁₀, SO₂, NO_x, NH₃, and CO was provided in EIA report.</p>
6	<p>The Test Report Number RAK2119104 dated 25.06.2024 issued by Advance Environmental Testing and Research Lab P. Ltd., Gwalior, Madhya Pradesh, reports 0.0600 mg/g Nickel in the coal sample. According to Domain Expert, Ni in coal is available in the form of NiO. Ni acts as an inhibitor for coal burning to achieve better combustion thus reducing emission for Carbon and Nitrogen. Whatever is left in the form of oxide available in fly ash and bottom ash. Part of fly ash is trapped in the first chamber of the air pollution control device and rest unused goes along with bottom ash to the ash pond. So, there is a need for material balance of Ni to find out the exact quantum of Ni that goes out as emission. Again, if the coal burnt gas is passed through FGD, because</p>	<p>As a part of AAQ monitoring, Nickel has been monitored at all the 10 locations within the study area.</p>

	<p>Ni reacts with wet lime and thus further reduced in emission. As Ni is considered to be a trace element, there is a probability of availability in the emission in traces. So, the sampling and analysis methods count a lot. Therefore, non-inclusion of Nickel as Ni in the AAQ monitoring by the EAC approved ToR needs a review. and, the data needs a serious review.</p>	
7	<p>The comparative baseline study was conducted to assess ambient air quality changes between the Stage I baseline (April-July 2008) and the proposed expansion baseline (October-December 2023). While the 2023-24 study considered 10 locations, only two (Son Barsi and Kohdar Village) matched the 2008 study's four locations, enabling a direct comparison for PM10, SO2, and NOx, as ozone and mercury were not detected in either period. Results indicate a slight increase in PM10 concentrations in the 2023 study, potentially due to increased traffic and plant operations, with mean NOx and SOx levels meeting current ambient air quality standards, despite maximum values being slightly higher in the 2008 study. However, the crucial question is whether the air pollutant concentrations are as predicted in 2008.</p>	<p>For the comparative analysis of ambient air quality, 10 locations were considered in the year 2023-24, while only 4 locations were assessed by the consultant in 2008. Out of these, 2 locations (Kohdar Village, Sonbarsi village) are matching with the earlier study. Hence comparative analysis of the season was done for these two locations only. Ozone and mercury were not detected during the study period of 2008. Only PM₁₀, SO₂, and NO_x were assessed during 2008 hence only these three parameters were considered for the comparison.</p> <p>Conclusion: The concentration of PM₁₀ in the air has slightly increased in current study that might be due to increase in traffic and other commercial activities. The average levels of NO_x and SO_x are largely in line with the current ambient air quality standards. However, the maximum levels reported during the earlier study were slightly higher, possibly due to the extensive use of cow dung, firewood, and coal for cooking prevalent at the time.</p>
8	<p>The ambient air quality monitoring photograph of the project site shows the samplers are placed at inadequate distance from each other. Also, the background shows some structures as disturbances for free flow of air. In other</p>	<p>According to paragraph 8.1.3 of the IS 5182 (Part 14): 2000 as well CPCB guideline of AAQ monitoring there is no such guideline for 2 m distance between two instruments. However, a minimum distance of 1 meter was maintained to prevent interference between samplers and ensure accurate, independent measurements of PM₁₀ and PM_{2.5} concentrations.</p>

	<p>sampling locations, only one sampler is found to be used for monitoring. In the Piprau Village monitoring location, the sampler has not been placed at appropriate height from the ground. According to paragraph 8.1.3 of the IS 5182 (Part 14): 2000, <i>"The sampler should be located 4 to 12 meters above ground level. No permanent physical obstacles like buildings or trees should be wholly or partially situated within the space bounded by the right circular cone with its vertex at the collector and opening upwards at a 120° angle. The collector should be located at least 1 meter above its supporting surface."</i> Further, as per Section 6.0 of the Guidelines for determination of PM in ambient air (Gravimetric Method) within the Guidelines for the Measurement of Ambient Air Pollutants Volume-I, published by the Central Pollution Control Board, clearly specify that the height of the inlet must be 3 - 10 m above the ground level. If collocated sampling has to be performed the minimum distance between two Samplers should be 2 m. The photographs also show permanent physical obstacles, such as buildings and trees, which contradict the requirements of IS 5182.</p>	<p>At project site two instruments were used for the monitoring of PM_{2.5} and PM₁₀. For other locations combo PM samplers were used for the monitoring. In most of the sampling locations, the minimum height was maintained for ambient air quality samples with all required clearances. In the case of Piprau village, at ideal locations either the house owners did not permit to install the AAQ instrument on their roof top. Since this was one of the downwind locations, it was essential to obtain the AAQ of the area. Due to unavailability of suitable location, this site was selected. However, the height of the suction inlet was around 2 m above the ground. The airflow radius within 2 meters around the sampler was maintained.</p> <p>For other locations, it was ensured that there are no physical structures in its vicinity (up to 4-10 m).</p>
9	<p>As declared in the EIA report section 3.9 page 130 of the Final EIA report released on 29.10.2024 whether there is any evidence to support the claims of using EPM 2000 and the sample testing documents with reference to section 7.4 and 7.5 of ISO/IEC 17025:2017 such as peaks, and graphs</p>	<p>Advance Environmental Testing and Research Lab P. Ltd. (AETRL) is approved by MoEF&CC and National Accreditation Board for Testing and Calibration. Its certificate is already attached in the main EIA report. The laboratory has an inhouse standard operation procedures for monitoring the validity of results, which included, use of CRM, use of alternative instrument/ method, intermediate check of the instrument, use of working standards and</p>

	obtained from sample testing? If the filter papers were used for testing of parameters besides PM10 how can the laboratory ensure the validity of results as per section 7.7.1 (g) and (i) of ISO/IEC 17025:2017.	interlaboratory comparison as per the laboratory standard protocols.
10	In the water sample test reports, the concentration of Phosphate as PO ₄ has been reported as <0.5 mg/l, while the acceptable limit is 0.03 mg/l and permissible limit 0.2 mg/l, both far less than the reported value. This does not help to assess the water quality. Interestingly, the Test Reports for Surface Water issued on 12.01.2024 includes Phosphate as P in the range of 0.19 - 0.42 mg/l.	As per IS: 10500 there are no standard limits for phosphate. The limit of 0.03 mg/l mentioned in the limit section was a typographical error, and we regret for this mistake.
11	The test reports issued by Advance Environmental Testing and Research Lab P. Ltd. mention "Hexa-Chromium (as Cr-6)". The permissible limit for Hexa-Chromium has been given as "Absent/100ml". At some instances the laboratory has reported "Chromium (as Cr-6)" and left the acceptable and permissible limits vacant. The EAC has also failed to review these data.	We sincerely acknowledge that a printing error occurred in the test report.
12	Cadmium (as Cd) has been reported to be <0.01 mg/l, while the acceptable limit is reported to be 0.003 mg/l. Lead (as Pb) and Arsenic (as As) reported to be <0.1 mg/l, while the acceptable limit is reported to be 0.01 mg/l. Mercury (as Hg) reported to be <0.1 mg/l, while the acceptable limit is reported to be 0.001 mg/l.	The results were below detectable limits. The lab by mistake printed below datable limit values of the instrument wrongly. The lab has issued the corrected version of test report and attached as Annexure-II . We have also undertaken other three season data where report where no such mistake is there. We are inclosing the other one season data for ready reference as Annexure -III .
13	This clearly demonstrates that Advance Environmental Testing and Research Lab P. Ltd., Gwalior, Madhya Pradesh, lacks the capability to conduct	Advance Environment Testing and Research Lab Pvt. Ltd. is a laboratory recognized by MoEF&CC and National Accreditation Board for Testing and Calibration Laboratories (NABL), equipped with state-of-the-art facilities. Baseline study for the

	testing at the required standards necessary for an accurate impact assessment. Hence, the baseline data should be rejected.	project has been carried out for all the three seasons.																								
14	Continuous monitoring of the groundwater conditions using piezometers: As per Meja's letter dated 04.02.2025 (page 12), regular groundwater quality monitoring is being conducted by IITR-Lucknow, while groundwater level (open well) monitoring in 14 surrounding villages has been initiated through M/s Prakriti Consultants Services, Lucknow, which has also submitted photographs of the latest monitoring activities. However, there is no data available on the continuous monitoring of groundwater conditions using piezometers, which is crucial for a comprehensive assessment.	<p>Hydrogeology study was carried through NIH Roorkee and one of the recommendations is groundwater level monitoring. The objective was to maintain scientific data by capturing the seasonal variation in groundwater levels.</p> <p>Hence, as a part of compliance, M/s Prakriti Consultants Services, Lucknow conducted groundwater level monitoring using Ruler Tape Piezometer in pre-monsoon season of 2025. Further, the seasonal variations in groundwater level will be carried out in both pre-monsoon and post-monsoon seasons.</p>																								
15	The test report, on "Radiological Testing", dated 18.06.2024 issued by Saturn Quality Certifications Pvt. Ltd., Bahadurgarh, does not bear any accreditation or recognition. The test report does not mention test methods followed for testing of coal samples. Additionally, the report does not specify the test methods followed for testing coal samples. Similarly, Test Report Number RAK2119104, dated 25.06.2024, issued by Advance Environmental Testing and Research Lab P. Ltd., also fails to mention the test methods used for coal sample testing. As per Section 7.8.2 of ISO/IEC 17025:2017, one of the fundamental requirements for test reports is "(f) identification of the method used." The absence of this essential	<p>Saturn Quality Certifications Pvt. Ltd. is a NABL-accredited Radioactivity Testing Laboratory. The test methods were not mentioned in the report, as it is the laboratory's discretion. However, whenever a client requests the inclusion of test methods, we ensure they are specified in the report. The following test methods were used for "Radiological Testing" of coal sample:</p> <table border="1"> <thead> <tr> <th>Parameters</th> <th>Ra-226 Bq/Kg</th> <th>Ra-228 Bq/Kg</th> <th>Uranium Bq/Kg</th> <th>Th- 232 Bq/Kg</th> <th>Pb-210 Bq/Kg</th> <th>K-40 Bq/Kg</th> <th>Cs-137 Bq/Kg</th> </tr> </thead> <tbody> <tr> <td>Results</td> <td>≤ 0.21 (MDL)</td> <td>≤ 7.21 (MDL)</td> <td>≤ 0.24 (MDL)</td> <td>34.75</td> <td>≤ 1.60 (MDL)</td> <td>≤ 3.61 (MDL)</td> <td>≤ 10.95 (MDL)</td> </tr> <tr> <td>Test Method</td> <td>Alpha Counting System</td> <td>Beta Counting System</td> <td>Alpha Counting System</td> <td>Gamma Spectrometry</td> <td>Beta Counting System</td> <td>Beta Counting System</td> <td>Gamma Spectrometry</td> </tr> </tbody> </table> <p>Similarly for test of trace elements in coal sample, common method Atomic Absorption Spectrometry (AAS), Inductively Coupled Plasma optical emission spectrometry (ICP-OES) method were used.</p>	Parameters	Ra-226 Bq/Kg	Ra-228 Bq/Kg	Uranium Bq/Kg	Th- 232 Bq/Kg	Pb-210 Bq/Kg	K-40 Bq/Kg	Cs-137 Bq/Kg	Results	≤ 0.21 (MDL)	≤ 7.21 (MDL)	≤ 0.24 (MDL)	34.75	≤ 1.60 (MDL)	≤ 3.61 (MDL)	≤ 10.95 (MDL)	Test Method	Alpha Counting System	Beta Counting System	Alpha Counting System	Gamma Spectrometry	Beta Counting System	Beta Counting System	Gamma Spectrometry
Parameters	Ra-226 Bq/Kg	Ra-228 Bq/Kg	Uranium Bq/Kg	Th- 232 Bq/Kg	Pb-210 Bq/Kg	K-40 Bq/Kg	Cs-137 Bq/Kg																			
Results	≤ 0.21 (MDL)	≤ 7.21 (MDL)	≤ 0.24 (MDL)	34.75	≤ 1.60 (MDL)	≤ 3.61 (MDL)	≤ 10.95 (MDL)																			
Test Method	Alpha Counting System	Beta Counting System	Alpha Counting System	Gamma Spectrometry	Beta Counting System	Beta Counting System	Gamma Spectrometry																			

	information raises serious concerns about the validity and reliability of the test results.	
16	With respect to Point 7.7 regarding the assessment of occupational health and endemic diseases of environmental origin in the study area, the EIA states that there are no endemic diseases of environmental origin. However, it is unclear what sources of information or data were used to reach this conclusion. Was the data collected specifically for this assessment, or does it relate to the pre-Meja phase? The lack of clarity on data sources raises concerns about the validity of this claim and whether a comprehensive study was conducted.	As per State Action Plan for Climate Change & Human Health-Uttar Pradesh, Malaria, Filariasis and Kala Azar are the endemic diseases to Uttar Pradesh for 2022-2027, whereas, in Prayagraj district no Malaria and Kala Azar have been reported in 2023. Further local hospitals were also consulted during the study for environmental origin diseases and didn't find any of such diseases.
17	According to the reply dated 04.02.2025 submitted by MUNPL, over the period from 2015 to 2023 within the 10 km study area, while the total land area remained constant at 451.28 sq km, significant land use changes occurred: agricultural land, the dominant class, decreased from 274.5 sq km (60.83%) to 267.15 sq km (59.20%); open shrub land fluctuated, initially decreasing from 89.29 sq km (19.79%) to 81.2 sq km (17.99%) before slightly rising to 82.1 sq km (18.19%); settlement areas expanded substantially from 34.17 sq km (7.57%) to 52.22 sq km (11.57%); waterbody areas experienced minor fluctuations, from 12.23 sq km (2.71%) to 12.37 sq km (2.74%) then decreasing to 11.47 sq km (2.54%); and vegetation areas also fluctuated, decreasing from 41.09 sq km (9.11%) to 37.34 sq km (8.27%) before	As per the data, it is evident that the Meja Power Plant has been developed entirely within the approved boundary, adhering to all government rules and regulations. The observed changes in agricultural land use in the 10 km study area are likely due to other factors, such as the expansion of settlements etc. The region, including Prayagraj, has undergone significant development over the past 15 years, driven by urbanization, industrialization, and infrastructure growth, which may have contributed to the observed changes.

<p>rising to 38.34 sq km (8.50%), highlighting a trend of agricultural land loss and settlement expansion amidst dynamic changes in other land cover types. Considering the observed decrease in agricultural land and the simultaneous expansion of settlements within the study area, a critical question arises: how will these land use changes collectively impact local food security through reduced agricultural production and access, affect the environment by altering biodiversity and water resources, and influence socio-economic status via livelihood shifts and economic opportunities, ultimately posing challenges to the community's overall sustainability and equity?</p>	
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ANNEXURE -I

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Lab Code	ERDC240401-01		
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

Test Result

S.No.	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
1	ProjectSite(Meja TPP Main Entry Gate)	10.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
2	SalayaKalanear Ash Pond	10.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
3	PataiDandiVillage	10.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
4	RithaiyaVillage	10.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
5	SukathNearMeja Tehsil	13.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
6	SonBarsi	13.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001



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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center-II

Gwalior-474 011 M.P., India

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
7	Gadeva Village	13.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
8	Piprau Village	17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
9	Korhar Village	17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
10	Bhendewara Village	17.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.01.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
NAAQSLimits			5 ug/m ³	1 ng/m ³	1 ug/m ³	20ng/m ³	6 ng/m ³	-



 AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

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Gwallior-474 011 M.P., India

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-01	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	February 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

Test Result

S.No.	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
1	ProjectSite(Meja TPP Main Entry Gate)	10.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
2	SalayaKalanear Ash Pond	10.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
3	PataiDandiVillage	10.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
4	RithaiyaVillage	10.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
5	SukathNearMeja Tehsil	13.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
6	SonBarsi	13.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001

[Signature]
AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	February 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

TEST RESULT

S.No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
7	Gadeva Village	13.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
8	Piprau Village	17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
9	Korhar Village	27.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
10	Bhendewara Village	26.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.02.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
NAAQLimits			5 ug/m ³	1 ng/m ³	1 ug/m ³	20ng/m ³	6 ng/m ³	-



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2052 Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352 GSTIN : 23AAECA9188L1Z8
 Approved : by Occupational Health & Safety Management (ISO 45001:2018)
 Approved : by National Accreditation Board for Testing and Calibration Laboratories
 Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)
 Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II
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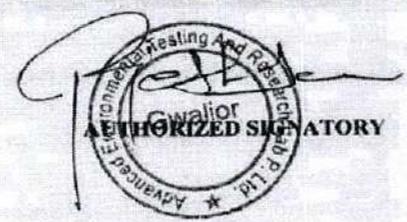


TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Lab Code	ERDC240401-01		
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

Test Result

S.No.	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyren e(ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
1	ProjectSite(Meja TPP Main Entry Gate)	12-03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
2	SalayaKalanear Ash Pond	11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
3	PataiDandiVillage	10.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
4	RithaiyaVillage	10.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
5	SukathNearMeja Tehsil	13.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
6	SonBarsi	13.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001



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2053 Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352 GSTIN : 23AAECA9188L1Z8
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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Lab Code	ERDC240401-01		
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

TEST RESULT

S.No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
7	Gadeva Village	11.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
8	Piprau Village	16.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		25.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
9	Korhar Village	17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		19.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
10	Bhendewara Village	17.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.03.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
NAAQSLimits			5 ug/m ³	1 ng/m ³	1 ug/m ³	20ng/m ³	6 ng/m ³	-

AUTHORIZED SIGNATORY

2054 Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/05/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Lab Code	ERDC240401-01		
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	April 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

Test Result

S.No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
1	Project Site (Meja TPP Main Entry Gate)	12.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
2	Salaya Kalanear Ash Pond	11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
3	Patai Dandi Village	10.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
4	Rithaiya Village	10.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
5	Sukath Near Meja Tehsil	13.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
6	Son Barsi	13.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L178

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/05/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Lab Code	ERDC240401-01		
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	April 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

TEST RESULT

S.No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
7	Gadeva Village	11.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
8	Piprau Village	16.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		25.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		27.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
9	Korhar Village	17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		19.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
10	Bhendewara Village	27.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.04.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
NAAQSLimits			5 ug/m ³	1 ng/m ³	1 ug/m ³	20ng/m ³	6 ng/m ³	-

Environmental Testing And Research Lab P. Ltd.

 Gwallior

 AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	15/06/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	May 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

TEST RESULT

S. No	Sample Location	Monitoring Date	Benzene (ug/m ³)	Benzo(a)Pyrene (ng/m ³)	Lead (ug/m ³)	Nickel (ng/m ³)	Arsenic (ng/m ³)	Mercury (ug/m ³)
7	Gadeva Village	11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
8	Piprau Village	16.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		25.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
9	Korhar Village	17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		19.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
10	Bhendewara Village	27.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		26.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
NAAQSLimits			5 ug/m ³	1 ng/m ³	1 ug/m ³	20ng/m ³	6 ng/m ³	-


 Environmental Testing And Research Lab
 Gwalior
 AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	15/06/2024
Lab Code	ERDC240401-01	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	May 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

Test Result

S.No.	Sample Location	Monitoring Date	Benzene (ug/m3)	Benzo(a)Pyrene (ng/m3)	Lead (ug/m3)	Nickel (ng/m3)	Arsenic (ng/m3)	Mercury (ug/m3)
1	ProjectSite(Meja TPP Main Entry Gate)	12.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
2	SalayaKalanear Ash Pond	11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
3	PataiDandiVillage	10.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		18.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		20.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
4	RithaiyaVillage	10.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		11.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		17.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
5	SukathNearMeja Tehsil	13.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
6	SonBarsi	13.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		14.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		23.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001
		24.05.2024	ND(<1.0)	ND(<1.0)	ND(<0.5)	ND(<15)	ND(<5.0)	<0.001

AUTHORIZED SIGNATORY

ANNEXURE -II

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-01	Sample Location	Project Site (Meja TPP Main Entry Gate)
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NO2 ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO(mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	03.10.2023	81	53	10	16.2	<20	0.33	21.3
2	06.10.2023	65	33.1	13.9	12.3	<20	0.18	17.4
3	10.10.2023	75	35	11.4	15.2	<20	0.28	20.3
4	11.10.2023	51	23	7.7	10.8	<20	0.14	15.9
5	17.10.2023	58	25.1	9.7	11.9	<20	0.16	17
6	18.10.2023	66	36	10.3	11.2	<20	0.15	16.3
7	24.10.2023	72	51	9	16.9	<20	0.31	22
8	25.10.2023	80	52	11.2	14.1	<20	0.33	19.2
9	01.11.2023	58	24.7	8.7	11.2	<20	0.21	16.3
10	02.11.2023	91	50	13.1	14.9	<20	0.35	23.4
11	08.11.2023	74	38	12.2	16.7	<20	0.35	21.8
12	09.11.2023	80	41	10.7	13.2	<20	0.40	18.3
13	15.11.2023	93	48	10.1	14.4	<20	0.41	19.5
14	16.11.2023	75	35	9.4	15.7	<20	0.34	20.8
15	22.11.2023	87	51	12	16.9	<20	0.39	22
16	23.11.2023	71	45	11.5	15.9	<20	0.29	21
17	02.12.2023	93	52	10.7	16.2	<20	0.41	21.3
18	03.12.2023	65	28	12.2	10.9	<20	0.15	16
19	09.12.2023	80	49	10.4	16.1	<20	0.14	21.2
20	10.12.2023	71	54	11.5	17	<20	0.16	22.1

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352
 GSTIN : 23AAECA9188L1Z8
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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-01	Sample Location	Project Site (Meja TPP Main Entry Gate)
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.12.2023	77	43	10	15.2	<20	0.29	20.3
22	17.12.2023	90	51	12.1	14.2	<20	0.35	19.3
23	23.12.2023	94	54	13.9	17.3	<20	0.41	22.4
24	24.12.2023	69	42	11.4	11.2	<20	0.28	16.3
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-02	Sample Location	Safaya Kala near Ash Pond
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO ₂ ($\mu\text{g}/\text{m}^3$)	NO ₂ ($\mu\text{g}/\text{m}^3$)	NH ₃ ($\mu\text{g}/\text{m}^3$)	CO(mg/m ³)	Ozone (O ₃) ($\mu\text{g}/\text{m}^3$)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	03.10.2023	76	50	9.2	15.1	<20	0.32	19.8
2	04.10.2023	60	30.1	7.8	11.2	<20	0.17	15.9
3	10.10.2023	70	32	10.6	14.1	<20	0.27	18.8
4	11.10.2023	46	20	6.9	9.7	<20	0.13	14.4
5	17.10.2023	53	22.1	8.9	10.8	<20	0.15	15.5
6	18.10.2023	61	33	9.5	10.1	<20	0.14	14.8
7	24.10.2023	67	48	8.2	13.2	<20	0.19	17.9
8	25.10.2023	75	49	10.4	13	<20	0.32	17.7
9	01.11.2023	53	21.7	7.9	10.1	<20	0.20	14.8
10	02.11.2023	86	47	12.1	13.8	<20	0.34	18.5
11	08.11.2023	69	35	11.4	11.2	<20	0.14	15.9
12	09.11.2023	75	38	9.9	12.1	<20	0.21	16.8
13	15.11.2023	88	45	9.3	13.3	<20	0.29	18
14	16.11.2023	70	32	8.6	14.6	<20	0.33	19.3
15	22.11.2023	82	48	11.2	14.9	<20	0.31	19.6
16	23.11.2023	66	42	10.7	14.8	<20	0.28	19.5
17	02.12.2023	88	49	9.9	15.1	<20	0.31	19.8
18	03.12.2023	60	25	11.4	9.8	<20	0.14	14.5
19	09.12.2023	75	46	9.6	15	<20	0.13	19.7
20	10.12.2023	66	51	10.7	14.2	<20	0.15	18.9


 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

2062

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352
 GSTIN : 23AAECA9188L1Z8
 Approved : by Occupational Health & Safety Management (ISO 45001:2018)
 Approved : by National Accreditation Board for Testing and Calibration Laboratories
 Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)
 Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II
 Gwallior-474 011 M.P., India
 Ph.: 0751 - 311 1424, 223 2177
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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-02	Sample Location	Salaya Kafa near Ash Pond
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.12.2023	72	40	9.2	14.1	<20	0.28	18.8
22	17.12.2023	85	48	11.3	13.1	<20	0.29	17.8
23	23.12.2023	88	51	12.2	15.5	24.0	0.34	20.2
24	24.12.2023	64	39	10.6	10.1	<20	0.27	14.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-03	Sample Location	Patai Dandi Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO2 (µg/m ³)	NO2 (µg/m ³)	NH3 (µg/m ³)	CO(mg/m ³)	Ozone (O ₃) (µg/m ³)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	05.10.2023	74	48	8.3	11.2	<20	0.19	15.3
2	07.10.2023	58	28.1	6.9	10.2	<20	0.14	14.3
3	10.10.2023	68	30	7.8	9.8	<20	0.14	13.9
4	11.10.2023	44	18	6	9.2	<20	0.10	13.3
5	17.10.2023	51	20.1	8	10.8	<20	0.12	14.9
6	18.10.2023	59	31	8.6	10.1	<20	0.11	14.2
7	24.10.2023	65	46	7.3	10.2	<20	0.16	14.3
8	25.10.2023	73	47	9.1	13	<20	0.21	17.1
9	01.11.2023	51	19.7	7	10.1	<20	0.17	14.2
10	02.11.2023	80	45	8.9	12.1	<20	0.22	16.2
11	08.11.2023	67	33	8.1	11.2	<20	0.11	15.3
12	09.11.2023	73	36	9	12.1	<20	0.22	16.2
13	15.11.2023	81	43	8.4	12.8	<20	0.16	16.9
14	16.11.2023	68	30	7.7	11.5	<20	0.17	15.6
15	22.11.2023	80	46	8.6	11.1	<20	0.18	15.2
16	23.11.2023	64	40	7.9	10.6	<20	0.15	14.7
17	02.12.2023	79	47	9	13.1	<20	0.20	17.2
18	03.12.2023	58	23	7.5	10.2	<20	0.11	14.3
19	09.12.2023	73	44	8.7	12.1	<20	0.10	16.2
20	10.12.2023	64	49	8.1	9.3	<20	0.12	13.4


 AUTHORIZED SIGNATORY
 Environmental Testing And Research Lab
 Gwalior
 M.P.

Advanced Environmental Testing And Research Lab P. Ltd.



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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-03	Sample Location	Patai Dandi Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.12.2023	70	38	8.3	9.9	<20	0.19	14
22	17.12.2023	81	46	8.9	13.1	<20	0.21	17.2
23	23.12.2023	82	50	9.6	13.2	<20	0.23	17.3
24	24.12.2023	62	37	8.7	10.1	<20	0.18	14.2
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 $\mu\text{g}/\text{m}^3$	60 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	400 $\mu\text{g}/\text{m}^3$	2 mg/m^3	100 $\mu\text{g}/\text{m}^3$

*** End of Report***


 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-04	Sample Location	Rithaiya Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NO2 ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO(mg/m3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	04.10.2023	76	47	8.7	11	<20	0.15	14.5
2	06.10.2023	60	27.1	7.3	10	<20	0.12	13.5
3	12.10.2023	70	29	8.2	9.6	<20	0.13	13.1
4	13.10.2023	42	17	6.4	9	<20	0.10	12.5
5	19.10.2023	53	19.1	8.4	10.6	<20	0.11	14.1
6	20.10.2023	61	30	9	9.9	<20	0.10	13.4
7	26.10.2023	67	45	7.7	10	<20	0.15	13.5
8	27.10.2023	75	46	9.5	12.8	<20	0.17	16.3
9	03.11.2023	53	18.7	7.4	9.9	<20	0.16	13.4
10	04.11.2023	82	44	9.3	11.9	<20	0.17	15.4
11	10.11.2023	69	32	8.5	11	<20	0.10	14.5
12	11.11.2023	75	35	9.4	11.9	<20	0.13	15.4
13	17.11.2023	83	42	8.8	12.6	<20	0.15	16.1
14	18.11.2023	70	29	8.1	11.3	<20	0.16	14.8
15	24.11.2023	82	45	9	10.9	<20	0.17	14.4
16	25.11.2023	66	39	8.3	10.4	<20	0.14	13.9
17	05.12.2023	81	46	9.4	12.4	<20	0.16	15.9
18	06.12.2023	60	22	7.9	10	<20	0.10	13.5
19	12.12.2023	75	43	9.1	11.9	<20	0.11	15.4
20	13.12.2023	66	48	8.5	9.1	<20	0.11	12.6


 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352
 GSTIN : 23AAECA9188L1Z8
 Approved : by Occupational Health & Safety Management (ISO 45001:2018)
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 Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)
 Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II
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 Ph.: 0751 - 311 1424, 223 2177
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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-04	Sample Location	Rithaiya Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	19.12.2023	72	37	8.7	9.7	<20	0.18	13.2
22	20.12.2023	83	45	9.3	12.6	<20	0.17	16.1
23	26.12.2023	84	49	10.3	12.8	<20	0.18	18.4
24	27.12.2023	64	37	9.1	9.9	<20	0.17	13.4
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

[Signature]
 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-05	Sample Location	Sukath near Meja Tehsil
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NO2 ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO(mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	05.10.2023	78	51	8.5	14.1	<20	0.20	15.8
2	06.10.2023	62	31.1	7.1	10.2	<20	0.15	11.9
3	12.10.2023	72	33	9.9	13.1	<20	0.12	14.8
4	13.10.2023	45	21	6.2	9.4	<20	0.11	11.1
5	19.10.2023	55	23.1	8.2	9.8	<20	0.13	11.5
6	20.10.2023	63	34	8.8	9.5	<20	0.12	11.2
7	26.10.2023	69	49	7.5	12.2	<20	0.17	13.9
8	27.10.2023	77	50	9.7	12	<20	0.16	13.7
9	03.11.2023	55	22.7	7.2	9.5	<20	0.18	11.2
10	04.11.2023	88	48	11.4	12.8	<20	0.12	14.5
11	10.11.2023	71	36	10.7	10.2	<20	0.12	11.9
12	11.11.2023	77	39	9.2	11.1	<20	0.19	12.8
13	17.11.2023	90	46	8.6	12.3	<20	0.17	14
14	18.11.2023	72	33	7.9	13.6	<20	0.13	15.3
15	24.11.2023	84	49	10.5	13.9	<20	0.12	15.6
16	25.11.2023	68	43	10	13.8	<20	0.16	15.5
17	05.12.2023	90	50	9.2	14.1	<20	0.18	15.8
18	06.12.2023	62	26	10.7	9.5	<20	0.12	11.2
19	12.12.2023	77	47	8.9	14	<20	0.11	15.7
20	13.12.2023	68	52	10	13.2	<20	0.13	14.9

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd. ²⁰⁶⁸



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-05	Sample Location	Meja
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	19.12.2023	74	41	8.5	13.1	<20	0.18	14.8
22	20.12.2023	87	49	10.6	12.1	<20	0.21	13.8
23	26.12.2023	90	52	11.9	14.5	<20	0.22	16.2
24	27.12.2023	66	40	9.9	9.6	<20	0.18	11.3
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

[Signature]
 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-06	Sample Location	Son Barsi
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	NH ₃ (µg/m ³)	CO(mg/m ³)	Ozone (O ₃) (µg/m ³)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	07.10.2023	72	46	8.5	11.4	<20	0.15	11.3
2	08.10.2023	56	26.1	7.1	10.4	<20	0.10	10.3
3	12.10.2023	66	28	8	10	<20	0.10	9.9
4	13.10.2023	42	17	6	9	<20	0.08	8.9
5	19.10.2023	49	18.1	8.2	11	<20	0.08	10.9
6	20.10.2023	57	29	8.8	10.3	<20	0.10	10.2
7	26.10.2023	63	44	7.5	10.4	<20	0.12	10.3
8	27.10.2023	71	45	9.3	13.2	<20	0.17	13.1
9	03.11.2023	49	17.7	7.2	10.3	<20	0.13	10.2
10	04.11.2023	78	43	9.1	12.3	<20	0.18	12.2
11	10.11.2023	65	31	8.3	11.4	<20	0.11	11.3
12	11.11.2023	71	34	9.2	12.3	<20	0.18	12.2
13	17.11.2023	79	41	8.6	13	<20	0.12	12.9
14	18.11.2023	66	28	7.9	11.7	<20	0.13	11.6
15	24.11.2023	78	44	8.8	11.3	<20	0.14	11.2
16	25.11.2023	62	38	8.1	10.8	<20	0.11	10.7
17	05.12.2023	77	45	9.2	13.3	<20	0.16	13.2
18	06.12.2023	56	21	7.7	10.4	<20	0.13	10.3
19	12.12.2023	71	42	8.9	12.3	<20	0.09	12.2
20	13.12.2023	62	47	8.3	9.5	<20	0.08	9.4

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kallash Vihar, Near Income Tax Office, City Center-II

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-06	Sample Location	Son Barsi
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	19.12.2023	68	36	8.5	10.1	<20	0.15	10
22	20.12.2023	79	44	9.1	13.3	<20	0.17	13.2
23	26.12.2023	80	48	9.8	13.4	<20	0.19	13.3
24	27.12.2023	60	35	8.9	10.3	<20	0.14	10.2
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-07	Sample Location	Gadeva Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	NH ₃ (µg/m ³)	CO(mg/m ³)	Ozone (O ₃) (µg/m ³)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	07.10.2023	74	47	8.3	11.2	<20	0.13	12.7
2	08.10.2023	58	27.1	6.9	10.2	<20	0.11	11.7
3	14.10.2023	68	29	7.8	9.8	<20	0.12	11.3
4	15.10.2023	44	18	5.8	9.3	<20	0.10	10.8
5	21.10.2023	51	19.1	8	10.8	<20	0.14	12.3
6	22.10.2023	59	30	8.6	10.1	<20	0.12	11.6
7	28.10.2023	65	45	7.3	10.2	<20	0.10	11.7
8	29.10.2023	73	46	9.1	13	<20	0.15	14.5
9	07.11.2023	51	18.7	7	10.1	<20	0.11	11.6
10	08.11.2023	80	44	8.9	12.1	<20	0.11	13.6
11	14.11.2023	67	32	8.1	11.2	<20	0.13	12.7
12	15.11.2023	73	35	9	12.1	<20	0.13	13.6
13	21.11.2023	81	42	8.4	12.8	<20	0.10	14.3
14	22.11.2023	68	29	7.7	11.5	<20	0.11	13
15	28.11.2023	80	45	8.6	11.1	<20	0.12	12.6
16	29.11.2023	64	39	7.9	10.6	<20	0.10	12.1
17	07.12.2023	79	46	9	13.1	<20	0.14	14.6
18	08.12.2023	58	22	7.5	10.2	<20	0.11	11.7
19	14.12.2023	73	43	8.7	12.1	<20	0.11	13.6
20	15.12.2023	64	38	8.1	9.3	<20	0.12	10.8



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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-07	Sample Location	Gadeva Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	21.12.2023	70	37	8.3	9.9	<20	0.13	11.4
22	22.12.2023	80	45	8.9	13.1	<20	0.15	14.6
23	28.12.2023	81	47	9.6	13.2	<20	0.15	14.7
24	29.12.2023	62	36	8.7	10.1	<20	0.12	11.6
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12789

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-08	Sample Location	Piprau Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	NH ₃ (µg/m ³)	CO(mg/m ³)	Ozone (O ₃) (µg/m ³)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	07.10.2023	72	47	8	10.8	<20	0.14	13.3
2	08.10.2023	56	27.1	6.6	9.8	<20	0.12	12.3
3	14.10.2023	66	29	7.5	9.4	<20	0.13	11.9
4	15.10.2023	42	17	5.4	9.1	<20	0.09	11.6
5	21.10.2023	49	19.1	7.7	10.4	<20	0.15	12.9
6	22.10.2023	57	30	8.3	9.7	<20	0.13	12.2
7	28.10.2023	63	45	7	9.8	<20	0.11	12.3
8	29.10.2023	71	46	8.8	12.6	<20	0.16	15.1
9	07.11.2023	49	18.7	6.7	9.7	<20	0.12	12.2
10	08.11.2023	78	44	8.6	11.7	<20	0.12	14.2
11	14.11.2023	65	32	7.8	10.8	<20	0.14	13.3
12	15.11.2023	71	35	8.7	11.7	<20	0.14	14.2
13	21.11.2023	79	42	8.1	12.4	<20	0.11	14.9
14	22.11.2023	66	29	7.4	11.1	<20	0.12	13.6
15	28.11.2023	78	45	8.3	10.7	<20	0.13	13.2
16	29.11.2023	62	39	7.6	10.2	<20	0.11	12.7
17	07.12.2023	77	46	8.7	12.7	<20	0.15	15.2
18	08.12.2023	56	22	7.2	9.8	<20	0.12	12.3
19	14.12.2023	71	43	8.4	11.7	<20	0.12	14.2
20	15.12.2023	62	48	7.8	9.5	<20	0.13	12

AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center-II

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-08	Sample Location	Piprau Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	21.12.2023	68	37	8	9.6	<20	0.14	12.1
22	22.12.2023	79	45	8.6	12.7	<20	0.16	15.2
23	28.12.2023	83	50	9.3	12.8	<20	0.16	15.3
24	29.12.2023	60	36	8.4	9.7	<20	0.13	12.2
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-09	Sample Location	Korhar Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NO2 ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO(mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	07.10.2023	77	49	8.9	11.7	<20	0.09	14.3
2	08.10.2023	61	29.1	7.5	10.7	<20	0.11	13.3
3	14.10.2023	71	31	8.4	10.6	<20	0.10	13.2
4	15.10.2023	46	20	6	10.3	<20	0.08	12.9
5	21.10.2023	54	21.1	8.6	11.3	<20	0.12	13.9
6	22.10.2023	62	32	9.2	10.6	<20	0.11	13.2
7	28.10.2023	68	47	7.9	10.7	<20	0.09	13.3
8	29.10.2023	76	48	9.7	13.5	<20	0.11	16.1
9	07.11.2023	54	20.7	7.6	10.6	<20	0.10	13.2
10	08.11.2023	83	46	9.5	12.6	<20	0.11	15.2
11	14.11.2023	70	34	8.7	11.7	<20	0.12	14.3
12	15.11.2023	76	37	9.6	12.6	<20	0.10	15.2
13	21.11.2023	84	44	9	13.3	<20	0.09	15.9
14	22.11.2023	71	31	8.3	12.0	<20	0.10	14.6
15	28.11.2023	83	47	9.2	11.6	<20	0.11	14.2
16	29.11.2023	67	41	8.5	11.1	<20	0.08	13.7
17	07.12.2023	82	48	9.6	13.1	<20	0.10	15.7
18	08.12.2023	61	24	8.1	10.7	<20	0.11	13.3
19	14.12.2023	76	45	9.3	12.6	<20	0.09	15.2
20	15.12.2023	67	50	8.7	9.8	<20	0.11	12.4

AUTHORIZED SIGNATORY

2076

Advanced Environmental Testing And Research Lab P. Ltd.



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GSTIN : 23AAECA9188L1Z8

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-09	Sample Location	Korhar Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	21.12.2023	73	39	8.9	10.4	<20	0.12	13.0
22	22.12.2023	84	47	9.5	13.3	<20	0.11	15.9
23	28.12.2023	85	51	10.5	13.5	<20	0.12	16.1
24	29.12.2023	65	39	9.3	10.6	<20	0.11	13.2
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 $\mu\text{g}/\text{m}^3$	60 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	400 $\mu\text{g}/\text{m}^3$	2 mg/m^3	100 $\mu\text{g}/\text{m}^3$

*** End of Report***



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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-10	Sample Location	Bhendewara Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Monitoring Date	PM10 (µg/m3)	PM2.5 (µg/m3)	SO2 (µg/m3)	NO2 (µg/m3)	NH3 (µg/m3)	CO(mg/m3)	Ozone (O3) (µg/m ³)
		IS :5182(Part-23)	IS :5182(Part-24)	IS :5182(Part-2)	IS :5182(Part-6)	IS :5182(Part-25)	IS :5182(Part-10)	IS :5182(Part-09)
1	07.10.2023	74	42	8.3	10.9	<20	0.12	13.1
2	08.10.2023	58	27.1	6.9	9.9	<20	0.14	12.1
3	14.10.2023	68	29	7.8	10.1	<20	0.13	12.3
4	15.10.2023	43	18	5.9	9.9	<20	0.08	12.1
5	21.10.2023	51	19.1	8	10.5	<20	0.15	12.7
6	22.10.2023	59	30	8.6	10.2	<20	0.14	12.4
7	28.10.2023	65	39	7.3	9.9	<20	0.12	12.1
8	29.10.2023	73	41	9.1	12.7	<20	0.14	14.9
9	07.11.2023	51	18.7	7	9.9	<20	0.13	12.1
10	08.11.2023	80	44	8.9	11.8	<20	0.14	14.0
11	14.11.2023	67	32	8.1	10.9	<20	0.15	13.1
12	15.11.2023	73	35	9	11.8	<20	0.13	14.0
13	21.11.2023	81	42	8.4	12.5	<20	0.12	14.7
14	22.11.2023	68	29	7.7	11.2	<20	0.13	13.4
15	28.11.2023	80	44	8.6	10.8	<20	0.14	13.0
16	29.11.2023	64	39	7.9	10.3	<20	0.11	12.5
17	07.12.2023	79	36	9	12.3	<20	0.13	14.5
18	08.12.2023	58	22	7.5	9.9	<20	0.14	12.1
19	14.12.2023	73	43	8.7	11.8	<20	0.12	14.0
20	15.12.2023	64	38	8.1	9.9	<20	0.14	12.1



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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

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Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

Gwalior-474 011 M.P., India

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231029-10	Sample Location	Korhar Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	October 2023 to December 2023	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	21.12.2023	70	37	8.3	10.2	<20	0.15	12.4
22	22.12.2023	81	43	8.9	12.5	<20	0.14	14.7
23	28.12.2023	82	44	9.9	12.7	<20	0.15	14.9
24	29.12.2023	62	37	8.7	10.2	<20	0.14	12.4
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 $\mu\text{g}/\text{m}^3$	60 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	80 $\mu\text{g}/\text{m}^3$	400 $\mu\text{g}/\text{m}^3$	2 mg/m^3	100 $\mu\text{g}/\text{m}^3$

*** End of Report***

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/12/2023
		Date of Issue	12/01/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
Lab Code	ERDC231217-03	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	16/12/2023
Analysis Period	December 2023		

TEST RESULT

S.N o.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Project Site near Plant Boundary	Salaya Kala near Ashpond	Patai Dandi village Near Primary school Sulamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
1	pH value	-	6.5-8.5	-	6.92	7.43	7.54	7.29	7.57	7.78
2	Temperature	°C			21.1	21.5	22.2	21.4	22.4	20.5
3	Conductivity	µmhos/cm			490	543	1305	958	564	881
4	Total dissolve solid (TDS)	mg/l	500	2000	328	364	874	642	378	590
5	Total Suspended solids (TSS)	mg/l			<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	198	156	544	418	173	277
7	Alkalinity (asCaCO ₃)	mg/l	200	600	56	137	255	228	245	257
8	Chloride (as Cl)	mg/l	250	1000	67	53	64	273	133	157
9	Calcium (as Ca)	mg/l	75	200	47.5	37	14	77.5	44	42.6
10	Magnesium (as Mg)	mg/l	30	100	19.1	16	53	32	18	16.8
11	Fluoride (as F)	mg/l	1	1.5	0.58	0.64	0.67	0.65	0.53	0.49
12	Sulphate (as SO ₄)	mg/l	200	400	21.5	18.9	45	40	35.6	36.4
13	Iron (as Fe)	mg/l	0.3	NR	0.16	0.14	0.11	0.14	0.29	0.13
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27° C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	39.8	27.3	51.2	27.9	52.1	152.1
21	Potassium (as K)	mg/l	-	-	3.8	11.4	0.39		1.71	0.66
22	Nitrate (as NO ₃)	mg/l	45	NR	5.9	8.9	4.4	7.9	6.9	5.1

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/12/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231217-03	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	December 2023	Date of Sample Collection	16/12/2023

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent


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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/12/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231217-03	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	December 2023	Date of Sample Collection	16/12/2023

TEST RESULT

S.N o.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Piprau Village	Piprau Village near clementor y school	Son Barsi village near school	Dasauti village near primary school Panasi	Rithaiya village	Gadeva Village
1	pH value	-	6.5-8.5	-	7.15	7.38	6.95	7.5	7.31	7.13
2	Temperature	o C	-	-	22.1	22.4	21.4	21.6	22.5	21.8
3	Conductivity	µmhos/cm	-	-	1066	391	484	567	807	504
4	Total dissolve solid (TDS)	mg/l	500	2000	714	262	324	380	541	338
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	348	149	194	178	318	186
7	Alkalinity (asCaCO ₃)	mg/l	200	600	284	144	63	246	247	157
8	Chloride (as Cl)	mg/l	250	1000	311	42	69	133	172	73
9	Calcium (as Ca)	mg/l	75	200	51.2	36	46.8	43.8	75.6	44.6
10	Magnesium (as Mg)	mg/l	30	100	21	14.6	19.7	16.8	30.8	18.7
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.33	0.58	0.53	0.63	0.56
12	Sulphate (as SO ₄)	mg/l	200	400	47	16	20.8	36.4	37.5	28.6
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.13	0.15	0.49	0.14	0.15
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27° C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	131.6	22.4	38.1	52.0	138.8	22.1
21	Potassium (as K)	mg/l	-	-	0.59	9.69	3.6	1.63	1.14	2.9
22	Nitrate (as NO ₃)	mg/l	45	NR	5.1	5.1	5.4	6.7	7.2	6.8

AUTHORIZED SIGNATORY
 Environmental Testing And Research Lab
 Gwalior

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

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Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center-II
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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/12/2023
		Date of Issue	12/01/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
Lab Code	ERDC231217-03	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	16/12/2023
Analysis Period	December 2023		

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C6H5OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/11/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231117-02	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	November 2023	Date of Sample Collection	16/11/2023

TEST RESULT

S.No.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Project Site near Plant Boundary	Salaya Kala near Ashpond	Patai Dandi village Near Primary school Sulamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
1	pH value	-	6.5-8.5	-	6.91	7.44	7.53	7.28	7.58	7.77
2	Temperature	°C			22.5	21.8	22.5	22.4	23.5	22.4
3	Conductivity	µmhos/cm			486	391	1300	955	562	877
4	Total dissolve solid (TDS)	mg/l	500	2000	326	262	871	640	376	588
5	Total Suspended solids (TSS)	mg/l			<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	198	154	542	417	172	276
7	Alkalinity (asCaCO ₃)	mg/l	200	600	57	138	254	226	244	256
8	Chloride (as Cl)	mg/l	250	1000	66.5	52.5	64	272	132	156
9	Calcium (as Ca)	mg/l	75	200	47	36.5	13.5	77.1	43.8	42
10	Magnesium (as Mg)	mg/l	30	100	19.1	15.3	52.5	31.5	17.8	16.4
11	Fluoride (as F)	mg/l	1	1.5	0.58	0.62	0.67	0.65	0.52	0.49
12	Sulphate (as SO ₄)	mg/l	200	400	21.2	18.5	44.1	39.1	35.5	36.4
13	Iron (as Fe)	mg/l	0.3	NR	0.16	0.14	0.11	0.14	0.29	0.13
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	39.1	26.1	50.8	27.1	51.5	151.2
21	Potassium (as K)	mg/l	-	-	3.5	11.2	0.38	3.4	1.69	0.64
22	Nitrate (as NO ₃)	mg/l	45	NR	5.9	8.9	4.4	7.9	6.9	5.1

AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/11/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231117-02	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	November 2023	Date of Sample Collection	16/11/2023

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent

AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L128

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TC-12789

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/11/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
Lab Code	ERDC231117-02	Qty. of Sample	5 Liter
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	November 2023	Date of Sample Collection	16/11/2023

TEST RESULT

S.N o.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Piprau Village	Piprau Village near elementory school	Son Barsi village near school	Dasauti village near primary school Panasi	Rithaiya village	Gadeva Villge
1	pH value	-	6.5-8.5	-	7.14	7.39	6.92	7.49	7.3	7.12
2	Temperature	o C	-	-	22.2	23.1	22.8	22.5	23.1	22.2
3	Conductivity	umhos/cm	-	-	1062	388	481	565	809	503
4	Total dissolve solid (TDS)	mg/l	500	2000	712	260	322	379	540	337
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO3)	mg/l	200	600	346	149	193	177	317	185
7	Alkalinity (asCaCO3)	mg/l	200	600	285	143	62.5	245	246	156
8	Chloride (as Cl)	mg/l	250	1000	310	41	68.4	133	171	72.4
9	Calcium (as Ca)	mg/l	75	200	51	35.6	46.2	43.5	75.2	44.2
10	Magnesium (as Mg)	mg/l	30	100	20.5	14.2	19.2	16.8	30.5	18.4
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.33	0.57	0.52	0.62	0.56
12	Sulphate (as SO4)	mg/l	200	400	46.1	15.5	20.8	36.2	37.5	28.4
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.13	0.15	0.49	0.14	0.15
14	Phosphate (as PO4)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (Sio2)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	130.6	20.8	37.9	52.8	128.4	34.8
21	Potassium (as K)	mg/l	-	-	0.58	9.53	3.4	1.61	1.13	2.8
22	Nitrate (as NO3)	mg/l	45	NR	5.1	5.1	5.3	6.7	7.2	6.7

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center-II

Gwalior-474 011 M.P., India

Ph.: 0751 - 311 1424, 223 2177

Email. aelgwalior@gmail.com, aetrlgwalior@gmail.com, aetrlcenter@gmail.com, aetrl2016@gmail.com, www.aetri.com



TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	17/11/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231117-02	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	November 2023	Date of Sample Collection	16/11/2023

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C6H5OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent


 AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	15/10/2023
		Date of Issue	12/01/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
Lab Code	ERDC231015-01	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	14/10/2023
Analysis Period	October 2023		

TEST RESULT

S.N	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Project Site near Plant Boundary	Salaya Kala near Ashpond	Patai Dandi village Near Primary school Sulamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
1	pH value	-	6.5-8.5	-	6.89	7.43	7.52	7.26	7.58	7.76
2	Temperature	°C			25.2	24.8	24.6	24.1	23.8	26.2
3	Conductivity	µmhos/cm			483	388	1298	952	555	874
4	Total dissolve solid (TDS)	mg/l	500	2000	324	260	870	638	372	586
5	Total Suspended solids (TSS)	mg/l			<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	192	152	540	416	170	275
7	Alkalinity (asCaCO ₃)	mg/l	200	600	56	138	252	225	245	254
8	Chloride (as Cl)	mg/l	250	1000	66	52	63	270	130	155
9	Calcium (as Ca)	mg/l	75	200	47	36	130	77	43	41
10	Magnesium (as Mg)	mg/l	30	100	19	15	52	31	17	16
11	Fluoride (as F)	mg/l	1	1.5	0.56	0.61	0.68	0.66	0.51	0.48
12	Sulphate (as SO ₄)	mg/l	200	400	21	18	44	38	34	36
13	Iron (as Fe)	mg/l	0.3	NR	0.15	0.13	0.1	0.14	0.48	0.12
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3Days 27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	38.1	25	50.1	20.0	50.2	130.2
21	Potassium (as K)	mg/l	-	-	3.2	11	0.38	3.1	1.68	0.62
22	Nitrate (as NO ₃)	mg/l	45	NR	5.8	8.9	4.4	7.9	6.8	5.1

AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	15/10/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231015-01	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	October 2023	Date of Sample Collection	14/10/2023

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN/100ml	Absent/100ml	NR	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN/100ml	Absent/100ml	NR	Absent	Absent	Absent	Absent	Absent	Absent


 AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)
 Approved : by National Accreditation Board for Testing and Calibration Laboratories
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Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II
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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	15/10/2023
		Date of Issue	12/01/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
Lab Code	ERDC231015-01	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	14/10/2023
Analysis Period	October 2023		

TEST RESULT

S.N o.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Piprau Village	Piprau Village near elementory school	Son Barsi village near school	Dasauti village near primary school Panasi	Rithaiya village	Gadeva Village
1	pH value	-	6.5-8.5	-	7.13	7.38	6.91	7.48	7.29	7.11
2	Temperature	o C	-	-	24.6	24.8	24.2	24.6	24.0	24.7
3	Conductivity	µmhos/cm	-	-	1056	385	477	564	803	501
4	Total dissolve solid (TDS)	mg/l	500	2000	708	258	320	378	538	336
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO3)	mg/l	200	600	344	148	192	176	316	184
7	Alkalinity (asCaCO3)	mg/l	200	600	284	142	62	248	245	155
8	Chloride (as Cl)	mg/l	250	1000	309	40	68	132	170	72
9	Calcium (as Ca)	mg/l	75	200	50	35	46	43	75	44
10	Magnesium (as Mg)	mg/l	30	100	20	14	19	16.8	30	18
11	Fluoride (as F)	mg/l	1	1.5	0.56	0.32	0.56	0.51	0.61	0.56
12	Sulphate (as SO4)	mg/l	200	400	46	15	20.5	36	35	28
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.12	0.15	0.49	0.14	0.14
14	Phosphate (as PO4)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (Sio2)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands(for3Days27° C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	130.1	20.1	37.5	52.1	138.1	34.2
21	Potassium (as K)	mg/l	-	-	0.57	9.52	3.1	1.58	1.12	2.8
22	Nitrate (as NO3)	mg/l	45	NR	5.1	5.2	5.2	6.8	7.1	6.6

(Signature)
AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	15/10/2023
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	12/01/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC231015-01	Sample Description	Ground Water
Sample Collected by	Lab Representative		
Analysis Period	October 2023	Date of Sample Collection	14/10/2023

TEST RESULT

23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C6H5OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN/100ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN/100ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent

AUTHORIZED SIGNATORY

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Annexure-III: Test Report Jan 2024 to March 2024

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-01	Sample Location	Project site(meja TPP main entry Gate)
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

TEST RESULT

S.No.	Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO (mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
1	03.01.2024	83	47	10.5	17.2	<20	0.34	20.4
2	06.01.2024	67	38	14.4	13.3	<20	0.19	18.4
3	01.01.2024	77	44	11.9	16.2	<20	0.29	18
4	11.01.2024	53	30	8.2	11.8	<20	0.15	15.2
5	17.01.2024	60	34	10.2	12.9	<20	0.17	19
6	18.01.2024	68	39	10.8	12.2	<20	0.16	18.3
7	24.01.2024	74	42	9.5	17.9	<20	0.32	18.4
8	25.01.2024	82	47	11.7	15.1	<20	0.34	21.2
9	01.02.2024	60	34	9.2	12.2	<20	0.22	18.3
10	02.02.2024	93	53	13.6	15.9	<20	0.36	20.3
11	08.02.2024	76	43	12.7	17.7	<20	0.36	19.4
12	09.02.2024	82	47	11.2	14.2	<20	0.41	20.3
13	15.02.2024	95	54	10.6	15.4	<20	0.42	21
14	16.02.2024	77	44	9.9	16.7	<20	0.35	19.7
15	22.02.2024	89	51	12.5	17.9	<20	0.40	19.3
16	23.02.2024	73	42	12	16.9	<20	0.30	18.8
17	02.03.2024	95	54	11.2	17.2	<20	0.42	21.3
18	03.03.2024	67	38	12.7	11.9	<20	0.16	18.4
19	09.03.2024	82	47	10.9	17.1	<20	0.15	20.3
20	10.03.2024	73	42	12	18	<20	0.17	17.5

Environmental Testing And Research Lab P. Ltd.

 Gwalior

 AUTHORIZED SIGNATORY

Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-01	Sample Location	Project site(meja TPP main entry Gate)
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	79	45	10.5	16.2	<20	0.30	18.1
22	17.03.2024	92	52	12.6	15.2	<20	0.36	21.3
23	23.03.2024	96	55	14.4	18.3	<20	0.42	24.6
24	24.03.2024	71	40	11.9	12.2	<20	0.29	18.3
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***


 AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Salaya kala near Ashpond
		Lab Code	ERDC240401-02
Lab Code	ERDC240401-02	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO2 (µg/m ³)	NOx (µg/m ³)	NH3 (µg/m ³)	CO(mg/ m ³)	Ozone (O3) (µg/m ³)
1	03.01.2024	80	46	9.7	16.1	<20	0.33	19.9
2	06.01.2024	64	36	8.3	12.2	<20	0.18	17.9
3	01.01.2024	74	42	11.1	15.1	<20	0.28	17.5
4	11.01.2024	50	29	7.4	10.7	<20	0.14	14.8
5	17.01.2024	57	32	9.4	11.8	<20	0.16	18.5
6	18.01.2024	65	37	10	11.1	<20	0.15	17.8
7	24.01.2024	71	40	8.7	14.2	<20	0.20	17.9
8	25.01.2024	79	45	10.9	14	<20	0.33	20.7
9	01.02.2024	57	32	8.4	11.1	<20	0.21	17.8
10	02.02.2024	90	51	12.6	14.8	<20	0.35	19.8
11	08.02.2024	73	42	11.9	12.2	<20	0.15	18.9
12	09.02.2024	79	45	10.4	13.1	<20	0.22	19.8
13	15.02.2024	92	52	9.8	14.3	<20	0.30	20.5
14	16.02.2024	74	42	9.1	15.6	<20	0.34	19.2
15	22.02.2024	86	49	11.7	15.9	<20	0.32	18.8
16	23.02.2024	70	40	11.2	15.8	<20	0.29	18.3
17	02.03.2024	92	52	10.4	16.1	<20	0.32	20.8
18	03.03.2024	64	36	11.9	10.8	<20	0.15	17.9
19	09.03.2024	79	45	10.1	16	<20	0.14	19.8
20	10.03.2024	70	40	11.2	15.2	<20	0.16	17

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Salaya kala near Ashpond
		Lab Code	ERDC240401-02
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	76	43	9.7	15.1	<20	0.29	17.6
22	17.03.2024	89	51	11.8	14.1	<20	0.30	20.8
23	23.03.2024	92	52	12.7	16.5	<20	0.35	21.4
24	24.03.2024	68	39	11.1	11.1	<20	0.28	17.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-03	Sample Location	Patai Dandi village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO (mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
1	03.01.2024	76	43.2	8.8	12.2	<20	0.19	16.9
2	06.01.2024	60	34.1	7.4	11.2	<20	0.14	14.9
3	01.01.2024	70	39.8	8.3	10.8	<20	0.14	14.5
4	11.01.2024	46	26.1	6.5	10.2	<20	0.10	13.2
5	17.01.2024	53	30.1	8.5	11.8	<20	0.12	15.5
6	18.01.2024	61	34.7	9.1	11.1	<20	0.11	14.8
7	24.01.2024	67	38.1	7.8	11.2	<20	0.16	14.9
8	25.01.2024	75	42.6	9.6	14	<20	0.21	17.7
9	01.02.2024	53	30.1	7.5	11.1	<20	0.17	14.8
10	02.02.2024	82	46.6	9.4	13.1	<20	0.22	16.8
11	08.02.2024	69	39.2	8.6	12.2	<20	0.11	15.9
12	09.02.2024	75	42.6	9.5	13.1	<20	0.22	16.8
13	15.02.2024	83	47.2	8.9	13.8	<20	0.16	17.5
14	16.02.2024	70	39.8	8.2	12.5	<20	0.17	16.2
15	22.02.2024	82	46.6	9.1	12.1	<20	0.18	15.8
16	23.02.2024	66	37.5	8.4	11.6	<20	0.15	15.3
17	02.03.2024	81	46.1	9.5	14.1	<20	0.20	17.8
18	03.03.2024	60	34.1	8	11.2	<20	0.11	14.9
19	09.03.2024	75	42.6	9.2	13.1	<20	0.10	16.8
20	10.03.2024	66	37.5	8.6	10.3	<20	0.12	14

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Advanced Environmental Testing And Research Lab P. Ltd.



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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-03	Sample Location	Patai Dandi village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	72	40.9	8.8	10.9	<20	0.19	14.6
22	17.03.2024	83	47.2	9.4	14.1	<20	0.21	17.8
23	23.03.2024	84	47.8	10.1	14.2	<20	0.23	18.4
24	24.03.2024	64	36.4	9.2	11.1	<20	0.18	14.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-04	Sample Location	Rithaiya Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO2 (µg/m ³)	NOx (µg/m ³)	NH3 (µg/m ³)	CO (mg/m ³)	Ozone (O ₃) (µg/m ³)
1	03.01.2024	78	44	9.2	12	<20	0.16	15.9
2	06.01.2024	62	35	7.8	11	<20	0.13	13.9
3	01.01.2024	72	41	8.7	10.6	<20	0.14	13.5
4	11.01.2024	44	25	6.9	10	<20	0.11	12.2
5	17.01.2024	55	31	8.9	11.6	<20	0.12	14.5
6	18.01.2024	63	36	9.5	10.9	<20	0.11	13.8
7	24.01.2024	69	39	8.2	11	<20	0.16	13.9
8	25.01.2024	77	44	10	13.8	<20	0.18	16.7
9	01.02.2024	55	31	7.9	10.9	<20	0.17	13.8
10	02.02.2024	84	48	9.8	12.9	<20	0.18	15.8
11	08.02.2024	71	40	9	12	<20	0.11	14.9
12	09.02.2024	77	44	9.9	12.9	<20	0.14	15.8
13	15.02.2024	85	48	9.3	13.6	<20	0.16	16.5
14	16.02.2024	72	41	8.6	12.3	<20	0.17	15.2
15	22.02.2024	84	48	9.5	11.9	<20	0.18	14.8
16	23.02.2024	68	39	8.8	11.4	<20	0.15	14.3
17	02.03.2024	83	47	9.9	13.4	<20	0.17	16.8
18	03.03.2024	62	35	8.4	11	<20	0.11	13.9
19	09.03.2024	77	44	9.6	12.9	<20	0.12	15.8
20	10.03.2024	68	39	9	10.1	<20	0.12	13

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Rithaiya Village
		Lab Code	ERDC240401-04
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	74	42	9.2	10.7	<20	0.19	13.6
22	17.03.2024	85	48	9.8	13.6	<20	0.18	16.8
23	23.03.2024	86	49	10.8	13.8	<20	0.19	17.4
24	24.03.2024	66	38	9.6	10.9	<20	0.18	13.8
NAAQS For 24 hourly monitoring (except CO for 8 hour		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Meja
		Lab Code	ERDC240401-05
Lab Code	ERDC240401-05	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO (mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
1	03.01.2024	80	46	9	15.1	<20	0.21	14.9
2	06.01.2024	64	36	7.6	11.2	<20	0.16	12.9
3	01.01.2024	74	42	10.4	14.1	<20	0.13	12.5
4	11.01.2024	47	27	6.7	10.4	<20	0.12	11.2
5	17.01.2024	57	32	8.7	10.8	<20	0.14	13.5
6	18.01.2024	65	37	9.3	10.5	<20	0.13	12.8
7	24.01.2024	71	40	8	13.2	<20	0.18	12.9
8	25.01.2024	79	45	10.2	13	<20	0.17	15.7
9	01.02.2024	57	32	7.7	10.5	<20	0.19	12.8
10	02.02.2024	90	51	11.9	13.8	<20	0.13	14.8
11	08.02.2024	73	42	11.2	11.2	<20	0.13	13.9
12	09.02.2024	79	45	9.7	12.1	<20	0.20	14.8
13	15.02.2024	92	52	9.1	13.3	<20	0.18	15.5
14	16.02.2024	74	42	8.4	14.6	<20	0.14	14.2
15	22.02.2024	86	49	11	14.9	<20	0.13	13.8
16	23.02.2024	70	40	10.5	14.8	<20	0.17	13.3
17	02.03.2024	92	52	9.7	15.1	<20	0.19	15.8
18	03.03.2024	64	36	11.2	10.5	<20	0.13	12.9
19	09.03.2024	79	45	9.4	15	<20	0.12	14.8
20	10.03.2024	70	40	10.5	14.2	<20	0.14	12

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CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L128

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Meja
		Lab Code	ERDC240401-05
Lab Code	ERDC240401-05	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	76	43	9	14.1	<20	0.19	12.6
22	17.03.2024	89	51	11.1	13.1	<20	0.22	15.8
23	23.03.2024	92	52	12.4	15.5	<20	0.23	16.4
24	24.03.2024	68	39	10.4	10.6	<20	0.19	12.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-06	Sample Location	Son Barsi
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO _x (µg/m ³)	NH ₃ (µg/m ³)	CO (mg/m ³)	Ozone (O ₃) (µg/m ³)
1	03.01.2024	74	42	9.1	12.4	<20	0.16	13.9
2	06.01.2024	58	33	7.6	10.4	<20	0.11	11.9
3	01.01.2024	68	39	8.5	10	<20	0.11	11.5
4	11.01.2024	44	25	6.5	9	<20	0.09	10.2
5	17.01.2024	51	29	8.7	11	<20	0.09	12.5
6	18.01.2024	59	34	9.3	10.3	<20	0.11	11.8
7	24.01.2024	65	37	8	10.4	<20	0.13	11.9
8	25.01.2024	73	42	9.8	13.2	<20	0.18	14.7
9	01.02.2024	51	29	7.7	10.3	<20	0.14	11.8
10	02.02.2024	80	46	9.6	12.3	<20	0.19	13.8
11	08.02.2024	67	38	8.8	11.4	<20	0.12	12.9
12	09.02.2024	73	42	9.7	12.3	<20	0.19	13.8
13	15.02.2024	81	46	9.1	13	<20	0.13	14.5
14	16.02.2024	68	39	8.4	11.7	<20	0.14	13.2
15	22.02.2024	80	46	9.3	11.3	<20	0.15	12.8
16	23.02.2024	64	36	8.6	10.8	<20	0.12	12.3
17	02.03.2024	79	45	9.7	13.3	<20	0.17	14.8
18	03.03.2024	58	33	8.2	10.4	<20	0.14	11.9
19	09.03.2024	73	42	9.4	12.3	<20	0.10	13.8
20	10.03.2024	64	36	8.8	9.5	<20	0.09	11

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing ²¹⁰³ And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Son Barsi
		Lab Code	ERDC240401-06
Lab Code	ERDC240401-06	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	70	40	9	10.1	<20	0.16	11.6
22	17.03.2024	81	46	9.6	13.3	<20	0.18	14.8
23	23.03.2024	82	47	10.3	13.4	<20	0.20	13.6
24	24.03.2024	62	35	9.4	10.3	<20	0.15	11.8
NAAQS For 24 hourly monitoring (except CO for 8 hour		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

Environmental Testing And Research Lab
Gwalior
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Advanced Environmental Testing And Research Lab P. Ltd.



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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-07	Sample Location	Gadeva Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO _x (µg/m ³)	NH ₃ (µg/m ³)	CO (mg/m ³)	Ozone (O ₃) (µg/m ³)
1	03.01.2024	76	43	8.8	12.2	<20	0.14	14.9
2	06.01.2024	60	34	7.4	11.2	<20	0.12	12.9
3	01.01.2024	70	40	8.3	10.8	<20	0.13	12.5
4	11.01.2024	46	26	6.3	10.3	<20	0.11	11.2
5	17.01.2024	53	30	8.5	11.8	<20	0.15	13.5
6	18.01.2024	61	35	9.1	11.1	<20	0.13	12.8
7	24.01.2024	67	38	7.8	11.2	<20	0.11	12.9
8	25.01.2024	75	43	9.6	14	<20	0.16	15.7
9	01.02.2024	53	30	7.5	11.1	<20	0.12	12.8
10	02.02.2024	82	47	9.4	13.1	<20	0.12	14.8
11	08.02.2024	69	39	8.6	12.2	<20	0.14	13.9
12	09.02.2024	75	43	9.5	13.1	<20	0.14	14.8
13	15.02.2024	83	47	8.9	13.8	<20	0.11	15.5
14	16.02.2024	70	40	8.2	12.5	<20	0.12	14.2
15	22.02.2024	82	47	9.1	12.1	<20	0.13	13.8
16	23.02.2024	66	38	8.4	11.6	<20	0.11	13.3
17	02.03.2024	81	46	9.5	14.1	<20	0.15	15.8
18	03.03.2024	60	34	8	11.2	<20	0.12	12.9
19	09.03.2024	75	43	9.2	13.1	<20	0.12	14.8
20	10.03.2024	66	38	8.6	10.3	<20	0.13	12


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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-07	Sample Location	Gadeva Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	72	41	8.8	10.9	<20	0.14	12.6
22	17.03.2024	82	47	9.4	14.1	<20	0.16	15.8
23	23.03.2024	83	47	10.1	14.2	<20	0.16	14.6
24	24.03.2024	64	36	9.2	11.1	<20	0.13	12.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

Gwalior

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	piprau village
Lab Code	ERDC240401-08	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO (mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
1	03.01.2024	76	43	8.5	11.8	<20	0.15	15.9
2	06.01.2024	60	34	7.1	10.8	<20	0.13	13.9
3	01.01.2024	70	40	8	10.4	<20	0.14	13.5
4	11.01.2024	46	26	5.9	10.1	<20	0.10	12.2
5	17.01.2024	53	30	8.2	11.4	<20	0.16	14.5
6	18.01.2024	61	35	8.8	10.7	<20	0.14	13.8
7	24.01.2024	67	38	7.5	10.8	<20	0.12	13.9
8	25.01.2024	75	43	9.3	13.6	<20	0.17	16.7
9	01.02.2024	53	30	7.2	10.7	<20	0.13	13.8
10	02.02.2024	82	47	9.1	12.7	<20	0.13	15.8
11	08.02.2024	69	39	8.3	11.8	<20	0.15	14.9
12	09.02.2024	75	43	9.2	12.7	<20	0.15	15.8
13	15.02.2024	83	47	8.6	13.4	<20	0.12	16.5
14	16.02.2024	70	40	7.9	12.1	<20	0.13	15.2
15	22.02.2024	82	47	8.8	11.7	<20	0.14	14.8
16	23.02.2024	66	38	8.1	11.2	<20	0.12	14.3
17	02.03.2024	81	46	9.2	13.7	<20	0.16	16.8
18	03.03.2024	60	34	7.7	10.8	<20	0.13	13.9
19	09.03.2024	75	43	8.9	12.7	<20	0.13	15.8
20	10.03.2024	66	38	8.3	10.5	<20	0.14	13

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TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	piprau village
		Lab Code	ERDC240401-08
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	72	41	8.5	10.6	<20	0.15	13.6
22	17.03.2024	83	47	9.1	13.7	<20	0.17	16.8
23	23.03.2024	87	50	9.8	13.8	<20	0.17	15.6
24	24.03.2024	64	36	8.9	10.7	<20	0.14	13.8
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***


 Environmental Testing And Research Lab P. Ltd.
 Gwalior
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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-09	Sample Location	Kohrar Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 ($\mu\text{g}/\text{m}^3$)	PM2.5 ($\mu\text{g}/\text{m}^3$)	SO2 ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)	NH3 ($\mu\text{g}/\text{m}^3$)	CO (mg/m^3)	Ozone (O3) ($\mu\text{g}/\text{m}^3$)
1	03.01.2024	79	45	9.4	12.7	<20	0.15	16.7
2	06.01.2024	63	36	8	11.7	<20	0.12	14.7
3	01.01.2024	73	41	8.9	11.6	<20	0.11	14.3
4	11.01.2024	48	27	6.5	11.3	<20	0.09	13
5	17.01.2024	56	32	9.1	12.3	<20	0.13	15.3
6	18.01.2024	64	36	9.7	11.6	<20	0.12	14.6
7	24.01.2024	70	40	8.4	11.7	<20	0.10	14.7
8	25.01.2024	78	44	10.2	14.5	<20	0.12	17.5
9	01.02.2024	56	32	8.1	11.6	<20	0.11	14.6
10	02.02.2024	85	48	10	13.6	<20	0.12	16.6
11	08.02.2024	72	41	9.2	12.7	<20	0.13	15.7
12	09.02.2024	78	44	10.1	13.6	<20	0.11	16.6
13	15.02.2024	86	49	9.5	14.3	<20	0.10	17.3
14	16.02.2024	73	41	8.8	13.0	<20	0.11	16
15	22.02.2024	85	48	9.7	12.6	<20	0.12	15.6
16	23.02.2024	69	39	9	12.1	<20	0.09	15.1
17	02.03.2024	84	48	10.1	14.1	<20	0.11	17.6
18	03.03.2024	63	36	8.6	11.7	<20	0.12	14.7
19	09.03.2024	78	44	9.8	13.6	<20	0.10	16.6
20	10.03.2024	69	39	9.2	10.8	<20	0.12	13.8

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Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	16/04/2024
Lab Code	ERDC240401-09	Sample Location	Kohrar Village
Sample Collected by	Lab Representative	Protocol Used	CPCB Guidelines
Monitoring period	January 2024 to March 2024	Sampling plan & Procedure	SOP-EQMS/01
		Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	75	43	9.4	11.4	<20	0.13	14.4
22	17.03.2024	86	49	10	14.3	<20	0.12	17.6
23	23.03.2024	87	49	11	14.5	<20	0.13	18.2
24	24.03.2024	67	38	9.8	11.6	<20	0.12	14.6
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

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Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Bhendewara Village
Lab Code	ERDC240401-10	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

S.No.	Date	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO _x (µg/m ³)	NH ₃ (µg/m ³)	CO (mg/m ³)	Ozone (O ₃) (µg/m ³)
1	03.01.2024	79	45	9.4	12.7	<20	0.15	15.6
2	06.01.2024	63	36	8	11.7	<20	0.12	13.6
3	01.01.2024	73	41	8.9	11.6	<20	0.11	13.2
4	11.01.2024	48	27	6.5	11.3	<20	0.09	11.9
5	17.01.2024	56	32	9.1	12.3	<20	0.13	14.2
6	18.01.2024	64	36	9.7	11.6	<20	0.12	13.5
7	24.01.2024	70	40	8.4	11.7	<20	0.10	13.6
8	25.01.2024	78	44	10.2	14.5	<20	0.12	16.4
9	01.02.2024	56	32	8.1	11.6	<20	0.11	13.5
10	02.02.2024	85	48	10	13.6	<20	0.12	15.5
11	08.02.2024	72	41	9.2	12.7	<20	0.13	14.6
12	09.02.2024	78	44	10.1	13.6	<20	0.11	15.5
13	15.02.2024	86	49	9.5	14.3	<20	0.10	16.2
14	16.02.2024	73	41	8.8	13.0	<20	0.11	14.9
15	22.02.2024	85	48	9.7	12.6	<20	0.12	14.5
16	23.02.2024	69	39	9	12.1	<20	0.09	14
17	02.03.2024	84	48	10.1	14.1	<20	0.11	16.5
18	03.03.2024	63	36	8.6	11.7	<20	0.12	13.6
19	09.03.2024	78	44	9.8	13.6	<20	0.10	15.5
20	10.03.2024	69	39	9.2	10.8	<20	0.12	12.7



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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT AMBIENT AIR QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report	Ambient Air Quality
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample Location	Bhendewara Village
		Lab Code	ERDC240401-10
Lab Code	ERDC240401-10	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/01
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	RDS (PM ₁₀) & FPS (PM _{2.5})

21	16.03.2024	75	43	9.4	11.4	<20	0.13	13.3
22	17.03.2024	86	49	10	14.3	<20	0.12	16.5
23	23.03.2024	87	49	11	14.5	<20	0.13	15.3
24	24.03.2024	67	38	9.8	11.6	<20	0.12	13.5
NAAQS For 24 hourly monitoring (except CO for 8 hour)		100 µg/m ³	60 µg/m ³	80 µg/m ³	80 µg/m ³	400 µg/m ³	2 mg/m ³	100 µg/m ³

*** End of Report***

Gwalior
 AUTHORIZED SIGNATORY

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2112 Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/01/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
Lab Code	ERDC240401-01	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	27/01/2024
Analysis Period	January 2024		

TEST RESULT

S.no	Parameter	Unit	Requirement IS: 10500		Project Site (Meja TPP Main Entry Gate)	Salaya Kala near Ashpond	Patai Dandi village Near Primary school sulamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
			Acceptabl e Limit	Permissib le Limit						
1	pH value	-	6.5-8.5	-	6.91	7.45	7.54	7.28	7.6	7.78
2	Temperature	°C	-	-	25.2	24.8	24.6	24.1	23.8	26.2
3	Conductivity	µmhos/cm	-	-	483	388	1298	952	555	874
4	Total dissolve solid (TDS)	mg/l	500	2000	326	262	872	640	374	588
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	198	154	418	172	277	418
7	Alkalinity (asCaCO ₃)	mg/l	200	600	57	139	226	246	255	226
8	Chloride (as Cl)	mg/l	250	1000	67	53	271	131	156	271
9	Calcium (as Ca)	mg/l	75	200	48	37	100	41	66	100
10	Magnesium (as Mg)	mg/l	30	100	19	15	31	17	16	31
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.62	0.67	0.52	0.49	0.67
12	Sulphate (as SO ₄)	mg/l	200	400	21.5	18.5	38.5	34.5	36.5	38.5
13	Iron (as Fe)	mg/l	0.3	NR	0.16	0.13	0.14	0.49	0.12	0.14
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands(for3Days27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA

AUTHORIZED SIGNATORY
 Gwalior

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/01/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	January 2024	Date of Sample Collection	27/01/2024

TEST RESULT

Sr No	Parameter	Unit	Observed	Standard	Remarks	1	2	3	4	5
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	130.1	20.1	37.5	52.1	138.1	34.2
21	Potassium (as K)	mg/l	-	-	0.57	9.52	3.1	1.58	1.12	2.8
22	Nitrate (as NO ₃)	mg/l	45	NR	5.1	5.1	10.9	6.8	7.1	10.8
23	Selenium (as Se)	mg/l	0.01	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.17	0.15	0.15	0.17	0.16	0.15
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.004	<0.004	<0.004	<0.004	<0.004	<0.004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN/1 00ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Total Coliform	MPN/1 00ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent

AUTHORIZED SIGNATORY

2114 Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

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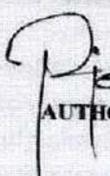
TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/01/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	January 2024	Date of Sample Collection	27/01/2024

TEST RESULT

S.no.	Parameter	Unit	Requirement (Acceptable Limit)	Permi ssible Limit	Piprau Village	Piprau Village near elementor y school	Son Barsi village near school	Dasauti village near primary school panasi	Rithaiya village	Gadeva Village
1	pH value	-	6.5-8.5	-	7.15	7.4	6.93	7.5	7.31	7.13
2	Temperature	° C	-	-	24.6	24.8	24.2	24.6	24.0	24.7
3	Conductivity	µmhos/ cm	-	-	1056	385	477	564	803	501
4	Total dissolve solid (TDS)	mg/l	500	2000	710	260	322	380	540	338
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	346	150	194	178	318	186
7	Alkalinity (asCaCO ₃)	mg/l	200	600	285	143	63	249	246	156
8	Chloride (as Cl)	mg/l	250	1000	310	41	69	133	171	73
9	Calcium (as Ca)	mg/l	75	200	83	36	47	43	76	45
10	Magnesium (as Mg)	mg/l	30	100	20	14	19	16.8	30	18
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.33	0.57	0.52	0.62	0.57
12	Sulphate (as SO ₄)	mg/l	200	400	46.5	15.5	21	36.5	36.5	28.5
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.12	0.15	0.49	0.14	0.14
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27° C)	mg/l	-	-	NA	NA	NA	NA	NA	NA


 P. Reddy
 Gwalior
 AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/01/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	January 2024	Date of Sample Collection	27/01/2024

TEST RESULT

Sl. No.	Parameter	Unit	Observed	Standard	Result	Limit	Limit	Limit	Limit	Limit
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	38.1	25	50.1	26.6	50.2	150.2
21	Potassium (as K)	mg/l	-	-	3.2	11	0.38	3.1	1.68	0.62
22	Nitrate (as NO ₃)	mg/l	45	NR	11	8.9	4.4	7.9	12	5.1
23	Selenium (as Se)	mg/l	0.01	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
24	Copper (as Cu)	Mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent	Absent

Environmental Testing And Research Lab P. Ltd.

 Gwalior

 AUTHORIZED SIGNATORY

2116

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12788

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	24/02/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	February 2024	Date of Sample Collection	23/02/2024

TEST RESULT

S.no	Parameter	Unit	Requirement IS: 10500		Project Site (Meja TPP Main Entry Gate)	Salaya Kala near Ashpond	Patai Dandi village Near Primary school salamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
			Acceptabl e Limit	Permissib le Limit						
1	pH value	-	6.5-8.5	-	6.92	7.46	7.55	7.29	7.61	7.79
2	Temperature	°C	-	-	22.5	21.8	22.5	22.4	23.5	22.4
3	Conductivity	µmhos/ cm	-	-	486	391	1300	955	562	877
4	Total dissolve solid (TDS)	mg/l	500	2000	326	262	872	640	374	588
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	198	154	542	418	172	277
7	Alkalinity (asCaCO ₃)	mg/l	200	600	58	140	254	227	247	256
8	Chloride (as Cl)	mg/l	250	1000	67	53	64	271	131	156
9	Calcium (as Ca)	mg/l	75	200	48	37	130	100	41	66
10	Magnesium (as Mg)	mg/l	30	100	19	15	52	31	17	16
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.62	0.69	0.67	0.52	0.49
12	Sulphate (as SO ₄)	mg/l	200	400	21.5	18.5	44.5	38.5	34.5	36.5
13	Iron (as Fe)	mg/l	0.3	NR	0.16	0.13	0.12	0.14	0.49	0.12
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands(for3Days27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA

AUTHORIZED SIGNATORY
 Advanced Environmental Testing And Research Lab P. Ltd.
 Gwallor

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	24/02/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	February 2024	Date of Sample Collection	23/02/2024

TEST RESULT

Sr No	Parameter	Unit	Observed	Standard	Result	Result	Result	Result	Result	Result
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	130.9	20.8	37.9	52.8	138.4	34.8
21	Potassium (as K)	mg/l	-	-	0.58	9.53	3.4	1.61	1.13	2.8
22	Nitrate (as NO ₃)	mg/l	45	NR	5.1	5.1	10.9	6.8	7.1	10.8
23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN/100 ml	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN/100 ml	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent	Absent

AUTHORIZED SIGNATORY

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2118

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L128

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

Gwalior-474 011 M.P., India

Ph.: 0751 - 311 1424, 223 2177

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	24/02/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	February 2024	Date of Sample Collection	23/02/2024

TEST RESULT

S.no.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Piprau Village	Piprau Village near element ary school	Son Barsi village near school	Dasauti village near primary school panasi	Rithaiya village	Gadeva Village
1	pH value	-	6.5-8.5	-	7.16	7.41	6.94	7.51	7.32	7.14
2	Temperature	°C	-	-	22.2	23.1	22.8	22.5	23.1	22.2
3	Conductivity	µmhos/cm	-	-	1062	388	481	565	809	503
4	Total dissolve solid (TDS)	mg/l	500	2000	710	260	322	380	540	338
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	346	150	194	178	318	186
7	Alkalinity (asCaCO ₃)	mg/l	200	600	286	144	64	250	247	157
8	Chloride (as Cl)	mg/l	250	1000	310	41	69	133	171	73
9	Calcium (as Ca)	mg/l	75	200	83	36	47	43	76	45
10	Magnesium (as Mg)	mg/l	30	100	20	14	19	16.8	30	18
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.33	0.57	0.52	0.62	0.57
12	Sulphate (as SO ₄)	mg/l	200	400	46.5	15.5	21	36.5	36.5	28.5
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.12	0.15	0.49	0.14	0.14
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3Days 27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

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Registered office: 63/1 Kallash Vihar, Near Income Tax Office, City Center -II

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	24/02/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	February 2024	Date of Sample Collection	23/02/2024

TEST RESULT

Sr No	Parameter	Unit	Observed	Standard	Remarks	Remarks	Remarks	Remarks	Remarks	Remarks
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	130.9	20.8	37.9	52.8	138.4	34.8
21	Potassium (as K)	mg/l	-	-	0.58	9.53	3.4	1.61	1.13	2.8
22	Nitrate (as NO ₃)	mg/l	45	NR	5.1	5.1	10.9	6.8	7.1	10.8
23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.15	0.47	0.09	0.08	0.17	0.11
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
32	Total Coliform	MPN/1 00ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Total Coliform	MPN/1 00ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent



 Environmental Testing And Research Lab P. Ltd.

 Gwallor

 AUTHORIZED SIGNATORY

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Advanced Environmental Testing And Research Lab P. Ltd.



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GSTIN : 23AAECA9188L1Z8

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
		Date of Issue	16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	March 2024	Date of Sample Collection	27/03/2024

TEST RESULT

S.no	Parameter	Unit	Requirement IS: 10500		Project Site (Meja TPP Main Entry Gate)	Salaya Kala near Ashpond	Patai Dandi village Near Primary school sulamai	Primary School Mai Khurd	Kohrar near st joseph school	Son Barsi
			Acceptable Limit	Permissible Limit						
1	pH value	-	6.5-8.5	-	6.93	7.47	7.56	7.3	7.62	7.8
2	Temperature	°C	-	-	21.1	21.5	22.2	21.4	22.4	20.5
3	Conductivity	µmhos/cm	-	-	490	543	1305	958	564	881
4	Total dissolve solid (TDS)	mg/l	500	2000	327	263	873	641	375	589
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	199	155	543	419	173	278
7	Alkalinity (asCaCO ₃)	mg/l	200	600	59	141	255	228	248	257
8	Chloride (as Cl)	mg/l	250	1000	68	54	65	272	132	157
9	Calcium (as Ca)	mg/l	75	200	48	37	130	101	42	67
10	Magnesium (as Mg)	mg/l	30	100	19	15	52	31	17	16
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.62	0.69	0.67	0.52	0.49
12	Sulphate (as SO ₄)	mg/l	200	400	21.5	18.5	44.5	38.5	34.5	36.5
13	Iron (as Fe)	mg/l	0.3	NR	0.16	0.13	0.12	0.14	0.49	0.12
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands (for 3 Days 27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
		Date of Issue	15/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	March 2024	Date of Sample Collection	27/03/2024

TEST RESULT

19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	39.8	27.3	51.2	27.9	52.1	152.1
21	Potassium (as K)	mg/l	-	-	3.8	11.4	0.39	3.8	1.71	0.66
22	Nitrate (as NO ₃)	mg/l	45	NR	11	8.9	4.4	7.9	12	5.1
23	Selenium (as Se)	mg/l	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	Mg/l	mg/	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	mg/l	5.0	15	0.17	0.15	0.15	0.17	0.16
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	mg/l	0.05	NR	<0.05	<0.05	<0.05	<0.05	<0.05
32	Total Coliform	MPN	MPN/100 ml	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent
33	Fecal Coliform	MPN	MPN/100 ml	Absent/10 0ml	-	Absent	Absent	Absent	Absent	Absent

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Date of Issue	15/04/2024
		Qty. of Sample	5 Liter
Lab Code	ERDC240401-01	Sample Description	Ground Water
Sample Collected by	Lab Representative	Date of Sample Collection	27/03/2024
Analysis Period	March 2024		

TEST RESULT

S.no.	Parameter	Unit	Requirement (Acceptable Limit)	Permissible Limit	Piprau Village	Piprau Village near elementory school	Son Barsi village near school	Dasauti village near primary school panasi	Rithaiya village	Gadeva Village
1	pH value	-	6.5-8.5	-	7.17	7.42	6.95	7.52	7.33	7.15
2	Temperature	°C	-	-	22.1	22.4	21.4	21.6	22.5	21.8
3	Conductivity	µmhos/cm	-	-	1066	391	484	567	807	504
4	Total dissolve solid (TDS)	mg/l	500	2000	711	261	323	381	541	339
5	Total Suspended solids (TSS)	mg/l	-	-	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
6	Total Hardness (as CaCO ₃)	mg/l	200	600	347	151	195	179	319	187
7	Alkalinity (asCaCO ₃)	mg/l	200	600	287	145	65	251	248	158
8	Chloride (as Cl)	mg/l	250	1000	311	42	70	134	172	74
9	Calcium (as Ca)	mg/l	75	200	83	36	47	43	77	45
10	Magnesium (as Mg)	mg/l	30	100	20	14	19	16.8	30	18
11	Fluoride (as F)	mg/l	1	1.5	0.57	0.33	0.57	0.52	0.62	0.57
12	Sulphate (as SO ₄)	mg/l	200	400	46.5	15.5	21	36.5	36.5	28.5
13	Iron (as Fe)	mg/l	0.3	NR	0.12	0.12	0.15	0.49	0.14	0.14
14	Phosphate (as PO ₄)	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
15	Silica (SiO ₂)	mg/l	-	-	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
16	Chemical Oxygen Demand	mg/l	-	-	NA	NA	NA	NA	NA	NA
17	Bio- Chemical Oxygen Demands(for3Days27°C)	mg/l	-	-	NA	NA	NA	NA	NA	NA

AUTHORIZED SIGNATORY

Subject to terms & Condition Overleaf

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352 GSTIN : 23AAECA9188L1Z8
 Approved : by Occupational Health & Safety Management (ISO 45001:2018)
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 Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)
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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
		Date of Issue	15/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Qty. of Sample	5 Liter
		Lab Code	ERDC240401-01
Sample Collected by	Lab Representative	Sample Description	Ground Water
Analysis Period	March 2024	Date of Sample Collection	27/03/2024

TEST RESULT

Sr No	Parameter	Unit	Observed	Standard	Remarks	NA	NA	NA	NA	NA
18	Dissolve Oxygen	mg/l	-	-	NA	NA	NA	NA	NA	NA
19	Oil & Grease	mg/l	-	-	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
20	Sodium (as Na)	mg/l	-	-	131.6	22.4	38.1	52.9	138.8	35.1
21	Potassium (as K)	mg/l	-	-	0.59	9.69	3.6	1.63	1.14	2.9
22	Nitrate (as NO ₃)	mg/l	45	NR	5.1	5.1	10.9	6.8	7.1	10.8
23	Selenium (as Se)	mg/l	0.01	NR	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
24	Copper (as Cu)	mg/l	0.05	1.5	<0.02	<0.02	<0.02	<0.02	<0.02	<0.02
25	Zinc (as Zn)	mg/l	5.0	15	0.17	0.15	0.15	0.17	0.16	0.15
26	Phenolic Compound as (C ₆ H ₅ OH)	mg/l	0.001	0.002	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
27	Cadmium (as Cd)	mg/l	0.003	NR	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
28	Lead (as Pb)	mg/l	0.01	NR	<0.007	<0.007	<0.007	<0.007	<0.007	<0.007
29	Mercury (as Hg)	mg/l	0.001	NR	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004	<0.0004
30	Arsenic (as As)	mg/l	0.01	0.05	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008	<0.0008
31	Total Chromium (as Cr)	mg/l	0.05	NR	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
32	Total Coliform	MPN/10 0ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent
33	Total Coliform	MPN/10 0ml	Absent/100ml	-	Absent	Absent	Absent	Absent	Absent	Absent


 AUTHORIZED SIGNATORY
 Environmental Testing And Research Lab P. Ltd.
 Gwalior

2124

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
Project Name	M/s Synthimed Labs Pvt. Ltd Barwala Road, Village Bhagwanpura, Tehsil-Derabassi, SAS Nagar, Punjab	Date of Issue	16/04/2024
		Qty. of Sample	2 K.g
Lab Code	ERDC240401-01	Sample Description	Soil
Sample Collected by	Lab Representative	Date of Sample Collection	27/03/2024
Analysis Period	January 2024 to March 2024		

TEST RESULT

S. no.	Parameters	Unit	Location's					
			Project Site (Meja TPP Main Entry Gate)	Salaya Kala near Ash pond	Patai Dandi village	Rithaiya village	Sukath Near Meja	
1	pH	-	7.69	7.97	7.88	7.71	7.74	
2	Electrical Conductivity at 25°C (1:5suspension.)	µmhos/cm	342	391	442	474	362	
3	Sodium (as Na)	(mg/kg)	128	119	157	147	125	
4	Water holding capacity	(%) by mass	29.8	27.9	30.2	28.28	29	
5	Potassium (as K)	(kg/ha)	180	167	178	182	167	
6	Texture		Sandy clay loam	Sandy clay loam	Sandy clay loam	Sandy clay loam	Sandy clay loam	
7	Grain Size	Sand	(%) by mass	57.6	56.6	57	55.3	56.3
8		Clay	(%) by mass	27.2	28.2	28.6	27.2	29.9
9		Silt	(%) by mass	15.2	15.2	14.4	17.5	13.8
10	Calcium (as Ca)	(mg/kg)	1456	1482	1882	1431.9	1091	
11	Magnesium (as Mg)	(mg/kg)	156	400	523	504.2	422.1	



Subject to terms & Condition Overleaf

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Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TC-12780

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
Project Name	M/s Synthimed Labs Pvt. Ltd Barwala Road, Village Bhagwanpura, Tehsil- Derabassi, SAS Nagar, Punjab	Date of Issue	16/04/2024
		Qty. of Sample	2 K.g
Lab Code	ERDC240401-01	Sample Description	Soil
Sample Collected by	Lab Representative	Date of Sample Collection	27/03/2024
Analysis Period	January 2024 to March 2024		

TEST RESULT

Sr No	Parameter	Unit	Result 1	Result 2	Result 3	Result 4	Result 5
12	Sodium Absorption Ration (SAR)	-	0.60	0.50	0.58	0.60	0.58
13	Cation Exchange Capacity (CEC)	(meq/100gm)	9.6	11.7	14.9	12.5	9.9
14	Available Phosphorus (as P)	Kg/ha	20	14.8	15.5	19	21.6
15	Organic carbon	(%) by mass	0.79	0.83	0.85	0.73	0.82
17	Porosity	(% by mass)	35.7	34.6	38.6	33.1	38.7
18	Bulk Density	(g/cm ³)	1.27	1.28	1.3	1.31	1.24
19	Nitrogen	Kg/ha	246	176	224	138	198
20	Zinc (as Zn)	mg/kg	8.9	8	10.67	9.22	9.6
21	Manganese (as Mn)	mg/kg	15.8	17	19.5	23.25	21
22	Chromium (Cr+6)	mg/kg	<0.1	<0.1	<0.5	<0.1	<0.1
23	Lead (as Pb)	mg/kg	3.3	1.6	1.3	1.24	1.31
24	Cadmium (as Cd)	mg/kg	<0.1	<0.05	<0.1	<0.1	<0.05
25	Copper (as Cu)	mg/kg	29.2	19	18.1	33.2	24
26	Mercury (Hg)	mg/kg	<0.05	<0.05	<0.05	<0.05	<0.05

AUTHORIZED SIGNATORY

2126

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

GSTIN : 23AAECA9188L1Z8

Approved : by Occupational Health & Safety Management (ISO 45001:2018)

Approved : by National Accreditation Board for Testing and Calibration Laboratories

Approved : by Ministry of Environment, Forest and Climate Change (MOEF&CC)

Registered office: 63/1 Kailash Vihar, Near Income Tax Office, City Center -II

Gwalior-474 011 M.P., India

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TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
Project Name	M/s Synthimed Labs Pvt. Ltd Barwala Road, Village Bhagwanpura, Tehsil-Derabassi, SAS Nagar, Punjab	Date of Issue	16/04/2024
		Qty. of Sample	2 K.g
Lab Code	ERDC240401-01	Sample Description	Soil
Sample Collected by	Lab Representative	Date of Sample Collection	27/03/2024
Analysis Period	January 2024 to March 2024		

TEST RESULT

S. no.	Parameters	Unit	Location's					
			Son Barsi	Gadeva Village	Piprau village	Kohrar village	Maikhurd Village	
1	pH	-	7.84	7.99	7.66	7.48	7.95	
2	Electrical Conductivity at 25°C (1:5suspension.)	µmhos/cm	482	357	382	392	414	
3	Sodium (as Na)	(mg/kg)	121	126	131	133	141	
4	Water holding capacity	(%) by mass	30.8	32.8	28.9	30.2	31.5	
5	Potassium (as K)	(kg/ha)	134	192	172	187	167	
6	Texture		Sandy clay loam					
7	Grain Size	Sand	(%) by mass)	55.5	56.6	55.3	54.2	54.6
8		Clay	(%) by mass)	27.9	28	29.6	28.2	29.5
9		Silt	(%) by mass)	16.6	15.4	15.1	17.6	15.9
10	Calcium (as Ca)	(mg/kg)	1028	2090	2160	2090	2050	
11	Magnesium (as Mg)	(mg/kg)	504	556.6	582	516	533	

AUTHORIZED SIGNATORY

2127

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TC-12798

TEST REPORT

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Date of receipt	28/03/2024
Project Name	M/s Synthimed Labs Pvt. Ltd Barwala Road, Village Bhagwanpura, Tehsil-Derabassi, SAS Nagar, Punjab	Date of Issue	16/04/2024
		Qty. of Sample	2 K.g
Lab Code	ERDC240401-01	Sample Description	Soil
Sample Collected by	Lab Representative	Date of Sample Collection	27/03/2024
Analysis Period	January 2024 to March 2024		

TEST RESULT

12	Sodium Absorption Ration (SAR)	-	0.55	0.45	0.46	0.48	0.51
13	Cation Exchange Capacity (CEC)	(meq/100gm)	10.2	16.1	17.1	14.2	15.2
14	Available Phosphorus (as P)	Kg/ha	19.6	20.9	19.4	20.3	18.6
15	Organic carbon	(%) by mass	0.86	0.83	0.85	0.76	0.79
17	Porosity	(% by mass)	35.1	36.5	38.5	31.7	35
18	Bulk Density	(g/cm ³)	1.22	1.21	1.2	1.23	1.24
19	Nitrogen	Kg/ha	157	304	253	152.5	170
20	Zinc (as Zn)	mg/kg	9.3	4.3	9.4	8.7	9.2
21	Manganese (as Mn)	mg/kg	24	19.3	21.8	21.1	23.1
22	Chromium (Cr+6)	mg/kg	<0.1	<0.1	<0.1	<0.1	<0.1
23	Lead (as Pb)	mg/kg	1.29	1.12	2.12	2.23	2.54
24	Cadmium (as Cd)	mg/kg	<0.1	<0.05	<0.05	<0.05	<0.05
25	Copper (as Cu)	mg/kg	26	22	15	17	17.2
26	Mercury (Hg)	mg/kg	<0.05	<0.05	<0.05	<0.05	<0.05

AUTHORIZED SIGNATORY

2128

Advanced Environmental Testing And Research Lab P. Ltd.



CIN : U73100MP2002PTC015352

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TC-12780

TEST REPORT AMBIENT NOISE QUALITY ANALYSIS

Issue of test report	EQMS India Global Pvt. Ltd. United Plaza, No. 305, 3rd Floor, Plot No. 16, Rishabh Corporate Towers, Delhi, 110092	Test Report Date of Issue	Ambient Noise Quality 16/04/2024
Project Name	M/s Meja Urja Nigam Private Limited Village- Kohdar, Mai Khurd & Patai Dandi Tehsil-Meja, District-Prayagraj, State-Uttar Pradesh	Sample	Noise
Lab Code	ERDC240401-01	Protocol Used	CPCB Guidelines
Sample Collected by	Lab Representative	Sampling plan & Procedure	SOP-EQMS/02
Monitoring period	January 2024 to March 2024	Sampling Instrument Used	Noise Meter

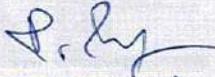
Test result

Location Name	Category	Day time Leq dB(A)	Standard Day time Leq; dB(A)	Night time Leq; dB(A)	Standard Night time Leq; dB(A)
Project Site	Industrial	60.2	75	55.3	70
Salaya Kala near Ash pond	Industrial	55.2	75	45.1	70
Patai Dandi village	Residential	53.1	55	42.1	45
NTPC Meja Road	Commercial	59.5	65	50.9	55
Pura Salaiya	Residential	52.8	55	42.1	45
Son Barsi	Residential	50.9	55	40.2	45
SH-135 C Kohdarghat Road	Commercial	62.1	65	53.1	55
Piprau village	Residential	52.1	55	39.1	45
Kohrar village	Residential	51.0	55	41.1	45
Maikhurd Village	Residential	51.1	55	40.3	45

*** End of Report***

Note:- *Day Time mean 6 A.M to 10 P.M

**Day Time mean 10 P.M to 6 A.M


 (सुन्दर रामनाथन)
 (SUNDAR RAMANATHAN)
 वैज्ञानिक 'एन' / Scientist 'F'
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Min. of Environment, Forest and Climate Change
 भारत, सरकार, नई दिल्ली
 Govt. of India, New Delhi



Subject to terms & Condition Overleaf

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

**Ministry of Environment, Forest and Climate Change
Impact Assessment Division
(Thermal sector)**

Date of zero draft MoM sent to Chairman: 11/04/2025

Approval by Chairman: 15/04/2025

Uploading on PARIVESH: 15/04/2025

SUMMARY RECORD OF THE TWENTY-THIRD (23RD) MEETING OF EXPERT APPRAISAL COMMITTEE (EAC) HELD ON 04TH APRIL 2025 FOR ENVIRONMENT APPRAISAL OF THERMAL SECTOR PROJECTS THROUGH VIRTUAL MODE.

04TH APRIL, 2025 [FRIDAY]

At the outset, Shri. Inder Pal Singh Matharu (I.F.S Retd.), Chairman, Expert Appraisal Committee (Thermal Power & Coal Mining) welcomed the Expert members & other participants and requested to start the proceeding as per the agenda listed for this meeting. The list of members who participated in the meeting is at **Annexure – I**. The Standard/Generic ToR conditions shall be system generated through the PARIVESH Portal.

Confirmation of the minutes of the 22nd meeting of the EAC (Thermal): The minutes of the 22nd meeting of the EAC (Thermal) held during 19/03/2025 has been confirmed by the EAC.

Agenda No 23.1

23.1 Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) by **M/s. Meja Urja Nigam Private Limited** located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, **District Prayagraj, Uttar Pradesh – Reconsideration for grant of Environmental Clearance based on ADS reply – regarding.**

[Proposal No: IA/UP/THE/495375/2024; F.No. J-13012/03/2008- IA.II (T)]

23.1.1: M/s. Meja Urja Nigam Private Limited (MUNPL) has made an online application vide proposal no. IA/UP/THE/495375/2024 dated 05/11/2024 along with copy of EIA/EMP report, CAF (Part A, B & C) and Certified compliance report seeking Environment Clearance (EC) under the provisions of the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) Under Category “A” of the schedule of the EIA Notification, 2006 and appraised at the Central level.

Name of the EIA consultant: M/s. EQMS Global Pvt Limited [NABET Certificate No.: NABET/EIA/2225/RA 0303, valid up to 23/11/2025].

The above project was earlier considered by the EAC – Thermal in its 16th meeting held 12.12.2024 and the proposal was deferred for want of additional information. The proponent uploaded the ADS reply through PARIVESH portal on 05.02.2025 and the same was considered by the EAC in its 20th meeting held on 24.02.2025. The proposal was again deferred by the EAC for want of

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

additional information. Proponent uploaded the ADS reply through PARIVESH on 12.03.2025 and 24.03.2025, the proposal was again listed for consideration before the EAC in its 23rd meeting held on 04.04.2025.

Details of the proposal, as ascertained from the proposal documents and as revealed from the discussions held during the meeting, are given as under:

23.1.2: The proposed project of M/s. Meja Urja Nigam Private Limited (MUNPL) located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil-Meja, District-Prayagraj, Uttar Pradesh State is for enhancement of power generation capacity from 1320 MW (2x660 MW Stage-I) to 3720 MW (with addition of 3x800 MW- Stage-II).

23.1.3: The detail of the Terms of Reference (ToRs) obtained for the expansion project for undertaking EIA/EMP study is furnished as below:

Proposal No with date	Consideration	Details	Date of accord	ToR Validity
IA/UP/THE/449702/2023 Date- 20.10.2023	2 nd EAC (Thermal Projects) meeting dated. 31.10.2023	J-13012/03/2008- IA.II (T) dated 14.12.2023	14.12.2023	13.12.20 27 (4 years)

23.1.4: The existing project 1320 MW (2x660 MW Stage-I) was accorded environmental clearance vide letter No J-13012/03/2008-IA.II (T) dated 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. The latest Consent to Operate for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board vide Letter No. 224743/Uppcb/Allahabad(Uppcbro)/CTO/both/Prayagraj/2024 dated 31.12.2024 and is valid up to 31.12.2026.

S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
1	2x660 MW Meja Thermal Power Plant Stage-I, Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	10.01.2011
2	Amendment in Environmental Clearance, temporary permission for transportation of coal by road	MoEF&CC	J.13012/03/2008-IA.II (T)	21.07.2017
3	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.01.2018
4	Temporary permission for transportation of coal by road and Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	28.03.2019

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
5	Extension of validity and amendment in Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.08.2019
6	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	25.09.2020
7	Consent to Establishment (CTE-NOC) for Stage-I	UPPCB	F92464/C-9/NOC-15/ii dated 19.09.2011	19.09.2011
8	Consolidated Consent to Operate (CTO) under Water Act, Air Act and Hazardous Waste Authorization.	UPPCB	224743/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2024	31.12.2024. Valid up to 31.12.2026.

23.1.5: The implementation status of the existing EC is given below:

Capacity (MW) as per EC dated 10/01/2011 & its subsequent amendment dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019, 25.09.2020	Implementation Status as on 15/10/2024	Production as per CTO
1320 MW (2x660 MW) Stage-I	Both the units are in operation	1320 MW

23.1.6: **Certified compliance report from Regional Office:** The Status of compliance of earlier EC was obtained from MoEF&CC Regional Office, Lucknow vide letter no. IV/ENV/UP/TH-41/319/2010/248, dated 04.09.2024. The Action Taken Report (ATR) regarding the partially/non-complied conditions was submitted to Regional Office, MoEF&CC, vide email dated 14.09.2024. Further, a request e-mail was submitted on 27.11.2024 to RO for the observations / closure report on submitted ATR of Stage- I EC compliance. Further, RO submitted the observation on ATR of MUNPL on 16.12.2024. MUNPL submitted ATR dated 10.01.2025 against RO observation dated 16.12.2024. Thereafter, Regional Office issued a revised closure letter on 24.02.2025. Regional Office submitted the observation on ATR of MUNPL Meja on 16.12.2024 & 24.02.2025. The observations of Regional Office, Action Taken report of the proponent and the present status as reported in the recent closure report dated 24/02/2025 are as below:

S. No.	Details	IRO Observation dated 24.02.2025	Response by PP
i	As per the specific condition no. III "land requirement shall be restricted to 1100 acre (including ash pond).	As per the submitted reply, it has been observed that the PP's have acquired land for both the stages, which has also mentioned in the EIA report, not in the	The land break-up table earlier submitted on 27.11.24 is area under possession (1295 Ha i.e. 3200.015 Acres) for both Stage-I & II envisaged at the time of acquiring land. The break-up of existing land under possession and additional land requirement for proposed Stage-II is given in Table 1 below: <u>Table 1: Land break-up of existing under possession (Stage-I & II) and Additional land requirement for Stage-II</u>

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

S. No.	Details	IRO Observation dated 24.02.2025	Response by PP				
			Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (Ha)	Remark
			Land area for Stage-I as per EC/EIA (Ha)	Land area for Stage-II already taken with Stage-I (Ha)			
	However, it has come to notice that PA's have acquired around 2762.63 acre of land, which is 1762.63 acre more as mentioned in the EC.	preamble/condition of EC date 2011. Besides, as per the submitted breakup of land for Stage I & II, it has been observed that the total land area acquired for Stage-I is 1295 Ha (3200.015 Acre), which is still more than the land mentioned in the EC condition i.e., 1100 Acres (445.45 Ha).					
			Main Plant	144.2	183.8	0	
			Ash Pond	262	Shared with Stage-I	89	Additional ash pond area reduced from 110 Ha to 89 Ha
			Township	85	Shared with Stage-I	0	-
			Railway Siding	171	Shared with Stage-I	0	-
			Reservoir	75	Shared with Stage-I	0	-
			Makeup water	5.22	Shared with Stage-I	0	-
			Existing Green belt (other area within Project Land)	87	0	0	Please see Footnote no. 1
			Proposed Greenbelt (other area within Project Land)	0	186.42	21	Additional 21 Ha land proposed for green belt
			Miscellaneous	95.36	Shared with Stage-I	0	Please see Footnote no. 2
			Sub-Total (Ha)	924.78	370.22	110	-
			Total (Ha): Existing and Proposed	1295		110	-

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

S. No.	Details	IRO Observation dated 24.02.2025	Response by PP																																													
			<table border="1"> <tr> <td>Grand Total (Ha)</td> <td>1405</td> <td>-</td> </tr> <tr> <td colspan="3"><i>Footnote no. 1. In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76 Ha. greenbelt has been already developed within main plant, township & railway siding area thus total greenbelt in existing plant is 163 Ha.</i></td> </tr> <tr> <td colspan="3"><i>Footnote no. 2. Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.</i></td> </tr> </table> <p>Greenbelt details within the Total Project Land is given in Table 2.</p> <p>Table 2 : Greenbelt area details within Total Project Land</p> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Description (A)</th> <th>Existing Greenbelt area in Ha (B)</th> <th>Proposed Greenbelt area in Ha (C)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Plant area</td> <td>10</td> <td>21.15</td> </tr> <tr> <td>2</td> <td>Ash Pond area</td> <td>0</td> <td>14.41</td> </tr> <tr> <td>3</td> <td>Township area</td> <td>22</td> <td>5.05</td> </tr> <tr> <td>4</td> <td>Railway Siding area</td> <td>44</td> <td>76</td> </tr> <tr> <td>5</td> <td>Existing Green belt (other area within Project Land)</td> <td>87</td> <td>0</td> </tr> <tr> <td>6</td> <td>Proposed Greenbelt (other area within Project Land)</td> <td>0</td> <td>207.42 (186.42+21)</td> </tr> <tr> <td>7</td> <td>Total (Sum of Sl. No. 1 to 6)</td> <td>163</td> <td>324</td> </tr> <tr> <td colspan="2">Grand Total (B7+ C7)</td> <td colspan="2">487 Ha</td> </tr> </tbody> </table> <p>Total Project Land: 1405 Ha. Percentage of Green Belt area w.r.t. Total Project Land (487x100/1405) is 34.66%</p>	Grand Total (Ha)	1405	-	<i>Footnote no. 1. In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76 Ha. greenbelt has been already developed within main plant, township & railway siding area thus total greenbelt in existing plant is 163 Ha.</i>			<i>Footnote no. 2. Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.</i>			Sl. No.	Description (A)	Existing Greenbelt area in Ha (B)	Proposed Greenbelt area in Ha (C)	1	Plant area	10	21.15	2	Ash Pond area	0	14.41	3	Township area	22	5.05	4	Railway Siding area	44	76	5	Existing Green belt (other area within Project Land)	87	0	6	Proposed Greenbelt (other area within Project Land)	0	207.42 (186.42+21)	7	Total (Sum of Sl. No. 1 to 6)	163	324	Grand Total (B7+ C7)		487 Ha	
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MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

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iii	<p>PAs have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required as per the Ministry Office Memorandum no. J13012/8/2009-IA.II (T) dated 11.11.2020.</p>	<p>Based on the submitted document, it has been observed that the Ministry issued OM vide letter no. J-13012/8/2009-IA.II (T) dt 11.11.2020 with six additional conditions. However, PA have change coal sources in the year 2021, further, the Ministry issued OM vide letter no. J-13012/8/2009-IA.II (T) dt 06.12.2023 gives cushion to such thermal powers who have changed their sources with the same additional condition, imposed vide OM dt 11.11.2020, including modified conditions as "Project shall achieve 100% fly ash utilization within four years of the commissioning of the plant", which is not comply by this project so far.</p> <p>Besides, PA's have also submitted future projections of the fly ash utilization for the financial year 24-25 (Jan-March 25) and financial year 25-26, which shows fly ash</p>	<p>As per MoEF&CC notification dated 31.12.2021, first ash compliance cycle for stations (for MUNPL, Meja) is 04 years i.e., from 01.04.2022 to 31.03.2026 (since Ash Utilization is ranging between 60% to 80%) and accordingly the station to comply 100% ash utilization by FY2025-26.</p> <p>Table 3 : Ash Utilization for first compliance cycle of 4yrs</p> <table border="1"> <thead> <tr> <th>Financial Year</th> <th>Ash Production (LMT)</th> <th>Total AU (LMT)</th> <th>Total AU (%)</th> </tr> </thead> <tbody> <tr> <td>FY 2022-23</td> <td>15.73</td> <td>9.82</td> <td>62.39</td> </tr> <tr> <td>FY 2023-24</td> <td>17.85</td> <td>12.63</td> <td>70.78</td> </tr> <tr> <td>FY 2024-25 up to Dec'24</td> <td>15.24</td> <td>12.86</td> <td>84.00</td> </tr> <tr> <td>FY 24-25 Jan to Mar'25 (Projected)</td> <td>3.81</td> <td>3.05</td> <td>80.00</td> </tr> <tr> <td>FY 25-26 (Projected)</td> <td>25.55</td> <td>39.82</td> <td>155.85</td> </tr> <tr> <td>Total (In first compliance cycle of 4yrs)</td> <td>78.18</td> <td>78.18</td> <td>100</td> </tr> </tbody> </table> <p>During the compliance period station has to achieve average ash utilization of 100% at the end of compliance cycle i.e 31.03.2026.</p>	Financial Year	Ash Production (LMT)	Total AU (LMT)	Total AU (%)	FY 2022-23	15.73	9.82	62.39	FY 2023-24	17.85	12.63	70.78	FY 2024-25 up to Dec'24	15.24	12.86	84.00	FY 24-25 Jan to Mar'25 (Projected)	3.81	3.05	80.00	FY 25-26 (Projected)	25.55	39.82	155.85	Total (In first compliance cycle of 4yrs)	78.18	78.18	100
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iv	It has been found that the PAs have yet not submitted fly ash returns to this office. It is required to submit fly ash returns to this office regularly.	<p>It has been found that the PAs have yet not submitted fly ash return to this office. It is required to submit fly ash returns to this office regularly.</p> <p>Based on the submitted document, it has been observed that the Ministry issued OM vide letter no. J- 13012/8/2009-IA .II (T) dt 11.11.2020 with six additional conditions. However, PA have change coal sources in the year 2021, further, the Ministry issued OM vide letter no. J- 13012/8/2009-IA .II (T) dt 06.12.2023 gives cushion to such thermal powers who have changed their sources with the same additional condition, imposed vide OM dt 11.11.2020, including modified conditions as "Project shall achieve 100% fly ash utilization within four years of the commissioning of the plant", which is not comply by this project so far.</p>	<p>The monthly report regarding generation, ash utilization and disposal of fly ash is being submitted to CPCB every month regularly. Further, Fly ash return to MoEF&CC and its regional office for FY 23-24 was submitted on 07.09.2024 and submission of the same shall be ensured on regular basis.</p> <p>As per MoEF&CC notification dated 31.12.2021, first ash compliance cycle for stations (for MUNPL, Meja) is 04 years i.e. from 01.04.2022 to 31.03.2026 (since Ash Utilization is ranging between 60 % to 80%) and accordingly the station to comply 100% ash utilization by FY2025-26. Ash Utilization for first compliance cycle of 4yrs is reproduced in Table 3 given below:</p> <p><u>Table 3: Ash Utilization for first compliance cycle of 4yrs</u></p> <table border="1"> <thead> <tr> <th>Financial Year</th> <th>Ash Production (LMT)</th> <th>Total AU (LMT)</th> <th>Total AU (%)</th> </tr> </thead> <tbody> <tr> <td>FY 2022-23</td> <td>15.73</td> <td>9.82</td> <td>62.39</td> </tr> <tr> <td>FY 2023-24</td> <td>17.85</td> <td>12.63</td> <td>70.78</td> </tr> <tr> <td>FY 2024-25 up to Dec'24</td> <td>15.24</td> <td>12.86</td> <td>84.00</td> </tr> <tr> <td>FY 24-25 Jan to Mar'25 (Projected)</td> <td>3.81</td> <td>3.05</td> <td>80.00</td> </tr> <tr> <td>FY 25-26 (Projected)</td> <td>25.55</td> <td>39.82</td> <td>155.85</td> </tr> <tr> <td>Total (In first compliance cycle of 4yrs)</td> <td>78.18</td> <td>78.18</td> <td>100</td> </tr> </tbody> </table> <p><i>During the compliance period station has to achieve average ash utilization of 100% at the end of compliance cycle i.e 31.03.2026.</i></p>	Financial Year	Ash Production (LMT)	Total AU (LMT)	Total AU (%)	FY 2022-23	15.73	9.82	62.39	FY 2023-24	17.85	12.63	70.78	FY 2024-25 up to Dec'24	15.24	12.86	84.00	FY 24-25 Jan to Mar'25 (Projected)	3.81	3.05	80.00	FY 25-26 (Projected)	25.55	39.82	155.85	Total (In first compliance cycle of 4yrs)	78.18	78.18	100
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		Besides, PA's have also submitted future projections of the fly ash utilization for the financial year 24-25 (Jan-March, 25) and financial year 25-26, which shows fly ash utilization up to 100% at the end of the compliance cycle.	

In addition to the above, status of installation of Flue Gas Desulphurization is furnished as per the MoEF&CC Notification dated 05/09/2022:

1. MUNPL-MEJA Project submits that as per the MoEF&CC notification dated 05.09.2022; MEJA Project falls in Category C. The timeline for compliance w.r.t. SO₂ emission is up to 31st December 2026.
2. MEJA Stage-I, erection & commissioning works of both units of Flue Gas Desulphurization (FGD) are completed. Trail run done in January-February 2024.
3. The utility has been put in to regular services with effect from 28.02.2025.

23.1.7: Environmental site settings:

S. No.	Particulars	Details	Remarks
1.	Total land	1405 Ha [Private: 760 Ha; Govt.: 645 Ha] The land is already in possession of MUNPL. Proposed expansion shall be done with in the existing premises. For Stage-II additional land of 110 Ha. Govt land, consists of Ash Pond (95 Ha) and Greenbelt (15 Ha), shall be acquired.	Land use: Existing Project: Industrial Proposed: open, barren land (Ash Pond), and Agriculture (Railway siding)

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S. No.	Particulars	Details	Remarks																																																									
2.	Land use break up	<p>The break-up of existing land under possession and additional land requirement for proposed Stage-II is given below:</p> <p>The land break-up table earlier submitted on 27.11.24 is area under possession (1295 Ha i.e. 3200.015 Acres) for both Stage-I & II envisaged at the time of acquiring land. The break-up of existing land under possession and additional land requirement for proposed Stage-II is given in Table 1 below:</p> <p>Table 1: Land break-up of existing under possession (Stage-I & II) and Additional land requirement for Stage-II</p> <table border="1"> <thead> <tr> <th rowspan="2">Description</th> <th colspan="2">Existing Land Area</th> <th rowspan="2">Proposed Additional Land requirement for Stage-II (Ha)</th> <th rowspan="2">Remark</th> </tr> <tr> <th>Land area for Stage-I as per EC/EIA (Ha)</th> <th>Land area for Stage-II already taken with Stage-I (Ha)</th> </tr> </thead> <tbody> <tr> <td>Main Plant</td> <td>144.2</td> <td>183.8</td> <td>0</td> <td></td> </tr> <tr> <td>Ash Pond</td> <td>262</td> <td>Shared with Stage-I</td> <td>89</td> <td>Additional ash pond area reduced from 110 Ha to 89 Ha</td> </tr> <tr> <td>Township</td> <td>85</td> <td>Shared with Stage-I</td> <td>0</td> <td>-</td> </tr> <tr> <td>Railway Siding</td> <td>171</td> <td>Shared with Stage-I</td> <td>0</td> <td>-</td> </tr> <tr> <td>Reservoir</td> <td>75</td> <td>Shared with Stage-I</td> <td>0</td> <td>-</td> </tr> <tr> <td>Makeup water</td> <td>5.22</td> <td>Shared with Stage-I</td> <td>0</td> <td>-</td> </tr> <tr> <td>Existing Green belt (other area within Project Land)</td> <td>87</td> <td>0</td> <td>0</td> <td>Please see Footnote no. 1</td> </tr> <tr> <td>Proposed Greenbelt (other area within Project Land)</td> <td>0</td> <td>186.42</td> <td>21</td> <td>Additional 21 Ha land proposed for green belt</td> </tr> <tr> <td>Miscellaneous</td> <td>95.36</td> <td>Shared with Stage-I</td> <td>0</td> <td>Please see Footnote no. 2</td> </tr> <tr> <td>Sub-Total (Ha)</td> <td>924.78</td> <td>370.22</td> <td>110</td> <td>-</td> </tr> </tbody> </table>	Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (Ha)	Remark	Land area for Stage-I as per EC/EIA (Ha)	Land area for Stage-II already taken with Stage-I (Ha)	Main Plant	144.2	183.8	0		Ash Pond	262	Shared with Stage-I	89	Additional ash pond area reduced from 110 Ha to 89 Ha	Township	85	Shared with Stage-I	0	-	Railway Siding	171	Shared with Stage-I	0	-	Reservoir	75	Shared with Stage-I	0	-	Makeup water	5.22	Shared with Stage-I	0	-	Existing Green belt (other area within Project Land)	87	0	0	Please see Footnote no. 1	Proposed Greenbelt (other area within Project Land)	0	186.42	21	Additional 21 Ha land proposed for green belt	Miscellaneous	95.36	Shared with Stage-I	0	Please see Footnote no. 2	Sub-Total (Ha)	924.78	370.22	110	-	
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S. No.	Particulars	Details		Remarks	
		Total (Ha): Existing and Proposed	1295	110	-
		Grand Total (Ha)	1405		-
		<i>Footnote no. 1. In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76 Ha. greenbelt has been already developed within main plant, township & railway siding area thus total greenbelt in existing plant is 163 Ha.</i>			
		<i>Footnote no. 2. Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.</i>			
		Greenbelt details within the Total Project Land is given in Table 2 .			
		Sl. No.	Description (A)	Existing Greenbelt area in Ha (B)	Proposed Greenbelt area in Ha (C)
		1	Plant area	10	21.15
		2	Ash Pond area	0	14.41
		3	Township area	22	5.05
		4	Railway Siding area	44	76
		5	Existing Green belt (other area within Project Land)	87	0
		6	Proposed Greenbelt (other area within Project Land)	0	207.42 (186.42+21)
		7	Total (Sum of Sl. No. 1 to 6)	163	324
		Grand Total (B7+ C7)		487 Ha	
		Total Project Land: 1405 Ha. Percentage of Green Belt area w.r.t. Total Project Land (487x100/1405) is 34.66%.			
3.	Land acquisition details as per MoEF&CC O.M. Dated 7/10/2014 & 20/02/2025	The existing 1,295 Ha of land is owned by M/s Meja Urja Nigam Private Limited, and the acquisition of an additional 110 Ha comprising of Ash Dyke (95 Ha) and Tree plantation (15 Ha) is currently under process. As the 110 Ha land is government-owned, the District Administration of Prayagraj is processing its resumption instead of following the acquisition route under the LARR Act, 2013. The Chief Revenue Officer, Prayagraj, in their letter dated 19.12.2024, forwarded communications from the SDM and Tehsildar Meja (dated 11.12.2024), indicating that the resumption proposal is currently in process, after which the land may be allocated to MUNPL. As a part of resumption process, on 19.12.2024, the Land Management Committee of the village has approved the proposal for resumption and hand over the land to MUNPL.			

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		The District Magistrate, Prayagraj, vide letter dated 27.03.2025, has issued a demand notice for the land identified for Ash dyke in Village Salaiya Kala. The requisite payment of Rs. 106.95 crores by MUNPL is under process.																																																				
4.	Existence of Habitation & involvement of R&R, if any.	<p>Project site: MUNPL, Kohdar Study Area: 110 Ha comprising of Ash Dyke (95 Ha) and Tree plantation (15 Ha) in Salaiya Kala Village Total: 110 Ha</p> <table border="1"> <thead> <tr> <th>Habitation</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>50 Houses in Ash Dyke Area</td> <td>Adjacent to the existing Ash Dyke</td> <td>South-West</td> </tr> </tbody> </table>	Habitation	Distance	Direction	50 Houses in Ash Dyke Area	Adjacent to the existing Ash Dyke	South-West	R&R for Project Affected Families (PAFs) shall be as per the LARR 2013 and as per directions of the State Government.																																													
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5.	Latitude and Longitude of all corners of the project site.	<p>A. Existing Plant site</p> <table border="1"> <thead> <tr> <th>Point</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>A</td> <td>25° 9'9.74"N</td> <td>81°56'35.07"E</td> </tr> <tr> <td>B</td> <td>25° 8'30.08"N</td> <td>81°58'37.91"E</td> </tr> <tr> <td>C</td> <td>25° 7'56.61"N</td> <td>81°57'11.21"E</td> </tr> <tr> <td>D</td> <td>25° 6'41.43"N</td> <td>81°55'42.74"E</td> </tr> <tr> <td>E</td> <td>25° 7'52.27"N</td> <td>81°55'42.74"E</td> </tr> <tr> <td>F</td> <td>25° 7'52.27"N</td> <td>81°55'13.10"E</td> </tr> </tbody> </table> <p>B. Existing Ash Pond</p> <table border="1"> <thead> <tr> <th>Point</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>25° 8'1.03"N</td> <td>81°55'41.51"E</td> </tr> <tr> <td>2</td> <td>25° 7'47.12"N</td> <td>81°56'23.92"E</td> </tr> <tr> <td>3</td> <td>25° 6'58.24"N</td> <td>81°55'46.90"E</td> </tr> <tr> <td>4</td> <td>25° 7'25.45"N</td> <td>81°55'10.34"E</td> </tr> </tbody> </table> <p>C. Proposed Ash pond with Green Belt</p> <table border="1"> <thead> <tr> <th>Point</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>25° 6'45.99"N</td> <td>81°55'1.42"E</td> </tr> <tr> <td>2</td> <td>25° 6'54.23"N</td> <td>81°53'52.67"E</td> </tr> <tr> <td>3</td> <td>25° 7'3.48"N</td> <td>81°53'51.70"E</td> </tr> <tr> <td>4</td> <td>25° 7'24.83"N</td> <td>81°54'43.69"E</td> </tr> </tbody> </table>	Point	Latitude	Longitude	A	25° 9'9.74"N	81°56'35.07"E	B	25° 8'30.08"N	81°58'37.91"E	C	25° 7'56.61"N	81°57'11.21"E	D	25° 6'41.43"N	81°55'42.74"E	E	25° 7'52.27"N	81°55'42.74"E	F	25° 7'52.27"N	81°55'13.10"E	Point	Latitude	Longitude	1	25° 8'1.03"N	81°55'41.51"E	2	25° 7'47.12"N	81°56'23.92"E	3	25° 6'58.24"N	81°55'46.90"E	4	25° 7'25.45"N	81°55'10.34"E	Point	Latitude	Longitude	1	25° 6'45.99"N	81°55'1.42"E	2	25° 6'54.23"N	81°53'52.67"E	3	25° 7'3.48"N	81°53'51.70"E	4	25° 7'24.83"N	81°54'43.69"E	--
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6.	Elevation of the project site	The topography of the proposed site is slightly undulating. The site is already developed, and expansion is to be done within the existing premises. The finished ground level of project site varies between 101 m to 104.5 m above mean sea level.	--																																																			
7.	Involvement of Forest land if any.	Nil. As per the existing KML of Plant and Stage-I Environment Clearance, there is no reserved forest and/or protected forest within the existing plant area. Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked	Nil																																																			

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		<p>and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the project area.</p> <p>DFO Prayagraj vide letter dated 10.10.2011 has stated that no land of the Forest Department has been acquired in the land acquired for Meja Thermal Power Project by Meja Urja Nigam Pvt. Ltd. Further, DFO Prayagraj, vide another letter dated 24.12.2024 stated that "No land of the Forest Department has been acquired in the village Mudpela situated in Tehsil Meja for the construction of railway line for Meja Thermal Power Project".</p>																									
8.	Water body (Rivers, Lakes, Pond, Nala, Natural Drainage, Canal etc.) exists within the project site as well as study area	<p>No water body within the Project site Study area 10 km form the project area.</p> <table border="1"> <thead> <tr> <th>Water body</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>Tons River</td> <td>950 m</td> <td>WNW</td> </tr> </tbody> </table> <p>According to the irrigation department letter dated 10.01.2025, the flood zone for this area has not been determined to date. However, the nearest Highest Flood Level (HFL) gauge to the Meja site is located at Meja Road, 23 km downstream of the site, with the highest recorded HFL at 87.17 m. The nearest upstream gauge is at the Tons Pump House, approximately 32 km from the project site, where the highest recorded HFL over the past 50 years was 98 m. Since Meja Urja Nigam Pvt. Ltd. (MUNPL) project site level will be maintained at 101 m to 104.5 m, both the upstream and downstream HFLs of the Tons River are below the project site level.</p>	Water body	Distance	Direction	Tons River	950 m	WNW	<p>Certificate received from Chief Engineer (Water Resources) Irrigation and Water Resources Department, Govt of UP, regarding HFL level of River Tones dated 10.01.2025.</p>																		
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9.	Existence of ESZ/ ESA/ national park/ wildlife sanctuary/ biosphere reserve/ tiger reserve/ elephant reserve etc. if any within the study area	<p>Study area: Nil</p> <p>Status of NBWL approval: Not Applicable</p> <p>List of Reserved and protected forests:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Name</th> <th>Distance (in km)</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Badiha Reserved Forest</td> <td>7.00</td> <td>SW</td> </tr> <tr> <td>2</td> <td>Gadaria Reserved Forest</td> <td>5.00</td> <td>SW</td> </tr> <tr> <td>3</td> <td>Singhpur Khurd Reserved forest</td> <td>0.90</td> <td>SW</td> </tr> <tr> <td>4</td> <td>Salaiya Kalan Reserved Forest</td> <td colspan="2">(Along Southern Boundary)</td> </tr> <tr> <td>5</td> <td>Salaiya Khurd Reserved Forest</td> <td colspan="2">(Along Southern Boundary)</td> </tr> </tbody> </table>	S. No.	Name	Distance (in km)	Direction	1	Badiha Reserved Forest	7.00	SW	2	Gadaria Reserved Forest	5.00	SW	3	Singhpur Khurd Reserved forest	0.90	SW	4	Salaiya Kalan Reserved Forest	(Along Southern Boundary)		5	Salaiya Khurd Reserved Forest	(Along Southern Boundary)		-
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5	Salaiya Khurd Reserved Forest	(Along Southern Boundary)																									

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S. No.	Particulars	Details				Remarks
		6	Kohdar Forest	Reserved	(Along Eastern Boundary)	
		7	Murpela Forest	Reserved	2.70	East
		8	East Reserved Forest	Chandhs	8.00	East
		9	Sukh Protected Forest		8.50	East
10.	Archaeological sites monuments/ historical temples etc.	Not present in 10 km radius w.r.t TPP. Hence Not Applicable.				Not Applicable
11.	Facility envisaged in CRZ area	No				--
12.	Involvement of Critically Polluted Area/Severely Polluted area as per 2018 CEPI score	No				--

23.1.8: The unit configuration and capacity of existing and proposed project is given as below:

S. No.	Existing power plant configuration and capacity	Proposed power plant configuration and capacity	Total	Technology adopted
1.	1320 MW (2x660 MW) Stage-I	2400 MW (3x800 MW) Stage-II	3720 MW	Operational Stage-I: 2 x 660 MW (based on Supercritical Technology) Proposed Stage-II: 3 x 800 MW (based on Ultra Supercritical Technology)

23.1.9: The details of the fuel (coal/gas/LDO) requirement for the proposed project/ expansion cum proposed project along with its source and mode of transportation is given as below:

Details	Fuel requirement (Million Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
Existing TPP	Coal: 7.34 MMTPA	NCL & CCL	250 (from NCL) 550 (from CCL)	By rail	Ash content in coal 34-43(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%)	Agreement for NCL done on 3.02.2024

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Details	Fuel requirement (Million Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage document
					GCV in coal 3000 Kcal/Kg (NCL) 3900 Kcal/Kg (CCL)	Agreement for CCL done on 05.02.2021
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-
Proposed TPP	Coal: 9.94 MMTPA	BCCL	650 (from BCCL)	By rail	Ash content in coal 40(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal 3900 Kcal/Kg	Coal linkage source is allocated from BCCL for Meja STPP Stage-II vide CIL letter dated 20.06.2024
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-

23.1.10: Water requirement: Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day) (44 cusec), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission vide letter no. 23/94/2006-PA(N)/2185-86 dated 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day (30 cusecs). 12,000 m³/day (5 cusec) shall be taken from surplus water from stage -I and balance 60,000 m³/day (25 cusec) of freshwater allocation from the River Ganga is under process.

The permission for drawl of surface water shall be obtained from Govt. of UP. In meeting of Chief Secretary (GoUP), dated 02.01.2025, directions were given to Irrigation & Water Resource Department, GoUP to issue letter for water allocation from UP share. The water will be transported to the plant site through pipeline. The specific water consumption for the power plant is 3 m³/MWhr.

23.1.11: Power requirement: The power requirement for the proposed construction project is estimated as 4 MW, will be obtained from the existing 2 No, 33 KV power line (Each having capacity to handle 4 MW) from Purvanchal Vidyut Vitran Nigam Limited.

23.1.12: Baseline Environmental Studies:

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
AAQ parameters at 10 Locations (min and max)	PM ₁₀ (µg/m ³)	42 – 94
	PM _{2.5} (µg/m ³)	17 – 54

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	SO ₂ (µg/m ³)	5.4 – 13.9
	NO ₂ (µg/m ³)	9.0 – 17.3
	CO (mg/m ³)	0.12 – 0.29
Incremental GLC level	<ul style="list-style-type: none"> PM = 2.42 (µg/ m³) (Level at 0.5 km in W Direction) SO₂ = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) NOx = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) <p>The Stage-II units (3x800 MW) will be designed to comply with the emission standards mandated by the Ministry of Environment, Forest and Climate Change (MoEF&CC) as specified in the notifications dated 07.12.2015 and its subsequent amendment on 26.06.2018. The design will incorporate the necessary systems to achieve these standards. To control the ash particles emission, high efficiency ESPs would be installed that would limit the particulate emission to 30 mg/Nm³. A chimney of suitable height, as per MoEF&CC Notification dated 28.06.2018, will be constructed to facilitate wider emissions, equipped with personal access for regular stack emission monitoring. One Twin Flue Chimney (220 m height for 2x800 MW) and one Single Flue Chimney (150 m height for 1x800 MW) is envisaged. A wet limestone-based Flue Gas Desulphurization (FGD) system will be installed behind ESP, at the tail end of the steam generator downstream in which SO₂ gas shall be captured in limestone slurry (to limit SO₂ emission below 100 mg/Nm³) to produce gypsum. The scrubber will be provided with a bypass system. The FGD System shall also include auxiliary equipment and systems like mills, cyclones, vacuum filters, belt conveyors, pumps, storage vessels, piping and fittings, etc. NOx emission from the steam generator shall be controlled by low NOx Burners/System and combustion staging. For the control of Fugitive dust emission in and around the coal handling plant, coal dust extraction and suppression systems would be provided. Dust Suppression System would be installed at all requisite points in CHP and coal stock yard and ash dykes.</p>	
Ground water quality at 12 locations	pH: 6.89 to 7.78, Total Hardness: 148 to 544 mg/l, Chlorides: 40 to 311 mg/l, Fluoride: 0.32 to 0.68 mg/l, Heavy metals like were found below detection limit : Heavy metals like copper (as Cu)- < 0.01, Lead (as Pb)- <0.01, Cadmium(as Cd)- <0.003 ,Chromium (as Cr)-<0.05, Arsenic (as As)-<0.01 and Mercury(as Hg) :<0.001	
Surface water quality at 6 locations	pH: 7.40 to 7.92, DO: 4.4 to 6.6 mg/l, BOD: 2.7 to 8.2mg/l, COD from 12 to 48 mg/l, Heavy metals were found below detection Limit. Copper (as Cu)- <0.01, Lead (as Pb)- <0.01, Cadmium (as Cd)-<0.01, Chromium (as Cr)- <0.05, Arsenic (as As)- <0.025 and Mercury (as Hg) - <0.001	

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)																				
Effluent generation details and its treatment	<p>Effluent generation from TPP: 2065 m³/hr.</p> <p>Meja Stage-II has been envisaged with Air Cooled Condenser (ACC) technolog.</p> <p>Mode of treatment & reuse: Proposed wastewater generated from various process is reused within the plant processes with and without treatment. Out of 2065 m³/hr of wastewater, only 150 m³/hr requires treatment through ETP before re-use. The ETP capacity is of 300 m³/hr which is adequate. The proposed plant is based on Zero Liquid Discharge (ZLD).</p> <p>Domestic wastewater generation: 50 KLD</p> <p>Mode of treatment & reuse: MBBR technology based STP; Treated water will be reused in plantation in the project premises.</p>																				
Noise levels Leq (Day and Night)	<p>43.2 dB(A) to 45.4 dB(A) for the Day time and 37.4 dB(A) to 39.6 dB(A) for the Night time.</p> <p>The baseline Noise levels monitoring data in the study area is 50.2 to 60.4 dB(A) for the daytime and 40.3 to 53.9 dB(A) for the Night- time.</p> <p>Additional noise monitoring was also carried out for the sensitive locations like school, college and hospital present near to the project site. The daytime noise levels vary between 43.2 dB(A) to 45.4 dB(A) while the night time noise level varied between 37.4dB(A) to 39.6 dB(A). The noise levels at these sensitive locations were found well within standard for silence zones for daytime 50 dB(A) and night time 40 dB(A).</p>																				
Traffic assessment study findings	<ul style="list-style-type: none"> Traffic study has been conducted at NH-135C which passes about 0.7 km, east of the plant site. Transportation of Coal will be done 100% by rail. Existing PCU is 84 PCU per hour (2019 PCU/day) NH-135C and existing level of service (LOS) is: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Existing V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>84 PCU</td> <td>1500 PCU/hour</td> <td>0.56</td> <td>A</td> </tr> </tbody> </table> <ul style="list-style-type: none"> PCU load after proposed project will be (84 Existing +70 additional)154 PCU/hr and level of service (LOS) will be: <table border="1"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Proposed V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>154</td> <td>1500</td> <td>0.102</td> <td>A</td> </tr> </tbody> </table> <p>* <i>Note: Capacity as per IRC-64:1990 Guidelines for capacity for roads.</i></p> <p>Conclusion: The level of service (LOS) will be the same i.e. "A" after including additional traffic due to the proposed project</p>	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS	NH-135C	84 PCU	1500 PCU/hour	0.56	A	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS	NH-135C	154	1500	0.102	A
Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS																	
NH-135C	84 PCU	1500 PCU/hour	0.56	A																	
Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C Ratio	LOS																	
NH-135C	154	1500	0.102	A																	
Soil Quality at 10 Locations	<p>pH range:7.38 to 7.89,</p> <p>Bulk density: 1.18 to 1.29 gm/cm³,</p> <p>Electrical conductivity (EC): 340 to 480 μmhos/cm,</p>																				

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	Calcium content: 1023 to 2085 mg/kg, Magnesium: 154.1 to 554.6 mg/kg, Potassium: 132 to 190 kg/ha, Nitrogen: 155 to 230 kg/ha, Phosphorous: 14.0 to 20.8 kg/ha, Cation Exchange Capacity (CEC): 9.5 to 16,1 meq/100gm, Organic carbon: 0.69 to 0.82 %	
Flora and fauna	Schedule-I species observed in the study area: Peafowl, Jungle Cat, Porcupine, Blackbuck, Hyaena, Rat Snake and Russel's Viper. Floristic Composition in the study area consists of 53 tree species, 26 shrub species, 21 herbs and 26 grasses, climber and weeds. For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same. DFO has provided Wildlife Conservation (WLC) plan on 23.08.2024. The same has been submitted to Principal Chief Conservator of Forests (PCCF), Wildlife, Lucknow for approval.	
Hydrogeology study	Recommendations of the Hydrogeology study: MUNPL-MEJA Project submit that NIH details of the Hydrogeology recommendations are complied in Chapter 4 at Section 4.4.9 of the EIA report. NIH Roorkee Hydrogeology Study recommendations/ remedial measures to protect the surface and ground water resource from contamination, in future, are as follows: a) Complete lining of drain carrying effluents for disposal to prevent leaching of heavy metals and groundwater contamination. All the effluent drains are constructed with RCC. Drains are connected to ETP's for treatment and reuse for transportation of ash to Ash Ponds. Ash shall be disposed to Ash pond in High Concentrated Slurry Disposal form which itself is impervious in nature. Further bottom of the Ash Pond shall be properly lined with appropriate impermeable media to prevent any leaching of heavy metals or ground water contamination. b) Creating plantations and irrigate them. As a part of conservation measure, extensive plantation along the plant boundary and along with their maintenance inside the plant and in the surrounding degraded forest areas is planned in a phased manner. A comprehensive action plan for plantation was developed by the Forestry Division Prayagraj and provided on 23.08.2024.	NIH Roorkee

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	Area of the land already developed as green belt	163 Ha
	Area of future plantation planned on MUNPL acquired land (budget)	318 Ha (Rs.32.62 Cr.)
	Total Green belt within MUNPL Land	481 Ha
	Total area of MUNPL Land (1295 Ha available+ 110 Ha proposed)	1405 Ha
	Percentage of Green Belt (Existing and Proposed) to total project land	34.24 % (481 Ha/ 1405 Ha)
	<p>c) Continuous monitoring of the groundwater.</p> <p>Regular monitoring of Ground water quality in nearby villages and around ash pond is being carried out through CSIR-IITR, Lucknow. Further, ground water level (open well) monitoring in surrounding 14 villages has been done through an accredited third party (M/s Prakriti Consultant Services, Lucknow) and the report has been submitted to Integrated Regional office, MoEF&CC, Lucknow on 03.02.2025. The activities shall be carried out on regular basis.</p> <p>d) Maximum recycle and reuse of the treated effluents in the plant.</p> <p>MUNPL-MEJA project submit that, the project's treatment system includes several components designed to ensure water quality throughout various stages of the process. These components consist of following:</p> <ol style="list-style-type: none"> 1. Ash Water Recirculating System (AWRS), 2. Coal Slurry Settling Ponds (CSSP), 3. Effluent Treatment Plant (ETP) and 4. Sewage Treatment Plant (STP). <p>Each of these plants serves a specific function to maximise recycle and reuse of the treated effluents, to maintain optimal operational conditions and environmental compliance.</p> <p>e) Public awareness raising programmes are also important for the preventive measures.</p> <p>Environment conservation and its awareness to the public are being carried in the surrounding villages on</p>	

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	<p>prominent environment days including World Water Day on 22nd March every year. On World Water Day emphasising about importance of water its conservation, and protection is carried through activities like</p> <ol style="list-style-type: none"> 1. Organising Nukkad natak in surrounding villages, schools and market areas. 2. Organised cycle rally campaign, quiz and drawing competitions in neighbouring schools. 3. Spreading awareness through banners at prominent locations. 4. Awareness on growing low water consuming species like Karanj and drought resistant species. 5. Mass plantation drive by MUNPL in local schools and village panchayath bhawans. <p>Communication is strengthened through coordination with local authorities and nearby communities to ensure they are aware and necessary preventive measures are taken at community level.</p>	
Impact study on bio-diversity and aquatic ecology	<p>Recommendations of study:</p> <p>For the proposed power plant, intake screens or meshes shall be installed at the entry point of the water supply pipeline in conjunction with the construction of an intake well. This intake screens/meshes will prevent larger aquatic organisms such as fish and frogs from entering into water supply system, thereby aiding in maintaining the aquatic ecological balance of the River Ganga.</p> <ol style="list-style-type: none"> 1. The design and concept of the proposed power plant is based on Zero Liquid Discharge with AWRS, CSSP, ETP & STP. Hence there will be no impact on water bodies. 2. Two Water Reservoir of 29 lac cubic meter capacity are available at MUNPL, to meet the water requirement during the lean season, which is sufficient for 14 days water requirement of both stages, existing and proposed. Water drawl from the river shall be regulated as per the instruction of State Irrigation Dept. 3. The aquatic ecology will be sustainable, and project will not have any significant impact even after the operation of the proposed power plant. <p>For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs.</p>	

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Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	3.51 Crores has been earmarked for the same.	
Risk assessment study	LDO Tank of 2000 KL is envisaged, Dyke for LDO storage tank shall be provided. A quantitative risk assessment for LDO has been carried out and provided in Chapter 7 of the Final EIA/EMP report.	

23.1.13: The details of solid and hazardous waste generation along with its mode of treatment/disposal is furnished as below:

S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
Hazardous Waste						
1	Empty barrels/container / liners contaminated	Operation and Maintenance works (O&M works)	60 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
2	Spent Ion exchange resin containing toxic metals	Water treatment	2 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
3	Used or spent Oil	O&M works	100 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
4	Asbestos	O&M works	0.1 TPA	Stored in covered shed	Disposal through TSDF	-
5	Waste residue containing oil	O&M works	10 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
6	Insulation waste	(O&M works)	10 TPA	Stored in covered shed	Disposal through TSDF	-
Non-Hazardous Waste						
1	Fly Ash	TPP	3.024 MTPA (Million Tons Per Annum)	-	Sent to Cement Manufacturer/End users	
2	Bottom Ash	TPP	0.756 MTPA	-	Ash Pond	

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S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
3	Gypsum	TPP	4,34,250 TPA	-	Sent to end users	

23.1.14: Public Consultation:

Details of advertisement given	The advertisement for public hearing for Meja Stage-II (3x800 MW) was published in the local newspaper Amar Ujala & in the main edition of the national newspaper Hindustan Times, on 22.05.2024.
Date of public consultation	24.06.2024
Venue	Salai Kala Community Centre village Salai Kala, Tehsil Meja, District Prayagraj, UP
Presiding Officer	Additional District Magistrate, Prayagraj
Major issues raised	<ol style="list-style-type: none"> Issuance of PAP card for displace people Employment for project affected people Cases filed against the displaced people during the agitation should be withdrawn Provided basic infrastructure to local like hospital, light, education, play ground, maintenance and repair of village road and drains etc. Provided pollution control measures. Boundary wall along the ash pond to control dust etc. Plantation etc.
No. of people attended	More than 500 people attended and 55 participants attended the public hearing

Action plan as per MoEF&CC O.M. dated 30/09/2020 to address the concerns of public consultation:

Public Hearing Action Plan

S. No.	Proposed CER works to address the issues raised during Public Hearing	Total Estimated Cost (Rs. Crores)	Estimated Timelines
1	Installation of 10 hand pump, 05 solar high mast light, 15 solar streetlights, and construction of public road in village Gadewara (400 m)	1.25	01-02 Year
2	Repair of roads (500 mtr.), drains and water tank in (New Basti), construction of public roads (3000 mtr.), construction of drain for drainage near Triveni Road (500 mtr.), construction of 01 playground for children, providing hand pumps (08) and reboring (03) etc. in village Salaiya Kala and mobile health clinic (for all villages including Salaiya Kala)	7.15	02-05 Year
3	Renovation of primary school, construction of public roads (1200 mtr.), installations of hand pumps (15), solar high mast lights (05), solar streetlights (30) and construction of bathing ghat, solar powered mini water scheme (05), cattle shed (02) etc. in Village Mai Kala	4.00	02-05 Year

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S. No.	Proposed CER works to address the issues raised during Public Hearing	Total Estimated Cost (Rs. Crores)	Estimated Timelines
4	Construction of interlocking road (1500 mtr.), mini solar water scheme (07), hand pumps (20), solar streetlights (32), beautification of market, development of playground, interlocking in cowshed (gaushala), construction of paved drains (2000 mtr.) etc. in village Kohdar	4.90	02-05 Year
5	Renovation of primary school, construction of interlocking road (2000 mtr.), mini solar water scheme (03), hand pumps (20), solar streetlights (40) etc. in village Salaiya Khurd	3.00	02-04 Year
6	Construction of inter-locking road (2000 mtr.), hand pumps (10), solar streetlights (40), repair of overhead water tank and renovation of primary school etc. in village Jhariyahi	2.00	02-04 Year
7	Construction of inter-locking road (2000 mtr.), hand pump (20), solar streetlights (35), and renovation of primary school etc. in village Isota	2.00	02-04 Year
8	Construction of interlocking road and drain (1000 mtr.), mini solar water scheme (02), hand pump (10), community toilet, Anganwadi Centre, solar streetlights (30) and renovation of primary school etc. in village Bijaura	2.00	02-04 Year
9	Other Miscellaneous Work: Women Empowerment through skill development and Job oriented skill development trainings to youth such as CIPET, CRISP, CIDC and other implementation partners	3.25	01-05 Year
10	Provisioning for CD Works in village Amiliya Kala	5.00	01-05 Year
11	Rejuvenation of ponds in surrounding villages (100 Lakh), construction of new 4 ponds (254 Lakh), Environmental Lab (2.50 Lakh).	3.56	01-05 Year
12	Dust suppression measures: Additional 4 Fog cannon (56 Lakh), Truck mounted Sprinkling & mechanized truck mounted sweeping machine (125 Lakh), Wheel Washing System (17.85 Lakh)	0.99	01-02 Year
13	Approx. 100 m long approach road to ash dyke for diversion of ash bulkers shall be constructed matching with the construction of Kohdar-Meja-Khiri road	1.00	01-02 Year
Total		40.10*	
<p><i>Note: * Additional budget of Rs.56.87 Cr is earmarked for development of green belt and incorporated in EMP budget</i></p>			

Note: i. Finalization of Village wise CD works shall be done through stakeholder consultation and Need Assessment Survey (under process). ii. Infrastructure development under Community Development (CD) works shall be executed after the allotment of Govt. Land

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Theme wise breakup of proposed works

S. No.	Proposed works to address the issues raised during Public Hearing and written demands given by Gram Pradhans & individuals	Estimated Cost (Rs Crore)	Estimated time	Remarks
1	Infrastructure Development - Construction of roads in project affected villages, community development works, solar high mast light, solar streetlights, beautification of market, interlocking in Gaushala, Anganwadi Centre etc.	16.55	01-05 Year	-
2	Cleanliness - Construction/Repair of drains, toilets and related infrastructure etc.	4.00	01-05 Year	-
3	Water - Repair of overhead tanks and construction of related infrastructure facilities etc.	3.00	01-05 Year	-
4	Health - Development of health infrastructure, conducting medical camps etc.	3.50	01-05 Year	-
5	Education - Renovation of schools, provision of playgrounds, smart classes, furniture, and renovation of infrastructure etc.	3.50	01-05 Year	-
6	Skill Development and Job Oriented Trainings - to increase employability	4.00	01-05 Year	-
7	Environment related works (Dust suppression, Alternate route for ash transport, Environment lab and rejuvenation pond)	5.55	01 -05 Year	-
TOTAL		40.10*		

* Additional budget of Rs.56.87 Cr is earmarked for development of green belt and plantation for carbon sink and incorporated in EMP budget.

23.1.15: Cost of project: Existing capital cost of project was Rs. 13,093 Cr. The capital cost of the proposed Stage-II project is Rs 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,952.71 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs 58.45 Crores. The employment generation from the proposed project / expansion during construction and operation phase is 5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively. The details of cost for environmental protection measures are as follows:

S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(i).	Air Pollution Control	408.06	8.16	1472.40	29.29
(ii).	Noise Control				
(iii).	Water Pollution Control	10.00	0.20	31.87	0.63

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S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(iv).	Ash Management	322.80	6.46	1319.75	26.12
(v).	Environmental Monitoring and wildlife Management	0.50	0.01	38.72	0.61
(vi).	Green Belt Development	2.00	0.04	55.42	1.11
(vii).	CER Budget	35.03	0.70	34.55	0.69
** Addressal of Public Consultation issues		Separate fund			
	Total	778.39	15.57	2,952.71	58.45

23.1.16: Green belt development: Existing green belt has been developed in 163 Ha area. For the proposed expansion, MUNPL plans to establish an additional 324 Ha of dense greenbelt within the premises, bringing the total greenbelt area to 487 Ha i.e. 34.66% of the total land area of 1405 Ha. Besides over and above the greenbelt, as carbon sink, additional plantation shall be done in 271 Ha of degraded forest area in consultation with DFO Prayagraj. Native species of trees shall be planted in consultation with DFO, Social forestry department. MUNPL consulted Divisional Forest Officer-Prayagraj for assistance in plantation within MUNPL premises and in the surrounding degraded forest land under DFO-Prayagraj. MUNPL has proposed planting in degraded forest areas, a total of 271 Ha of plantation has been identified by MUNPL in consultation with the Forestry Division Prayagraj. A comprehensive action plan for this external plantation has been developed and approved by the Forestry Division Prayagraj.

Action Plan for Greenbelt development

S. No.	Description	Area (Ha)	Time Period	Budget	Remarks
1	Area of the land already developed as green belt	163	Already done	Already done	
2	Area of future plantation planned on MUNPL acquired land	261	From FY 2025-26 to FY 2029-30	Rs 26.78 Crore	Plantation in MUNPL land of 261 Ha (80.55% of planned green belt area of 324 Ha) shall be carried out in first 5 years.
3	Area of future plantation planned	63	From	Rs. 6.46 Crore	Plantation in MUNPL land of 63 Ha (19.45 % of planned green belt area

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S. No.	Description	Area (Ha)	Time Period	Budget	Remarks
	on MUNPL acquired land		FY 2030-31 to FY 2032-33		of 324 Ha), planned to be used as Laydown/Pre-assembly area, shall be carried out in next 3 years after completion of plant erection.
Total Green belt (Existing & Proposed) within MUNPL Land		487	2025 to 2033	Rs. 33.24 Crore	487 Ha is 34.66% of total land of 1405 Ha

Note: In addition to the development of Greenbelt with a budget of Rs. 33.24 Crore, Carbon sink through plantation in nearby forest land will be done with a budget of Rs. 24.25 Crore. Total Budget for Green Belt development and Carbon Sink plantation shall be Rs. 57.49 Crore.

Remarks:

1. Plantation in MUNPL land of 261 Ha (80.55% of planned green belt area of 324 Ha) shall be carried out in first 5 years.
2. Balance land of 63 Ha (19.45 % of planned green belt area of 324 Ha) marked for storage and pre-assembly works of Stage - II to be used by vendor shall be cleared in phase wise manner after five years, hence the same shall be developed as green belt within next 3 years after completion of plant erection.

Year Wise Plan of Green belt development within MUNPL land

S. No	Year	Within MUNPL Land	
		Area (Ha)	Earmarked Budget (Rs. Cr.)
1	2025-2026	50	5.13
2	2026-2027	55	5.64
3	2027-2028	50	5.13
4	2028-2029	50	5.13
5	2029-2030	56	5.75
6	2030-2031	25	2.57
7	2031-2032	25	2.57
8	2032-2033	13	1.325
Total		324	33.24

Note: Budget of plantation is prepared based on the Scheduled of Rate (SoR) of forest department, Uttar Pradesh, which is provided to MUNPL during consultation taken from DFO, Social forestry, Prayagraj. The budget shall be increased, based on increment in SoR of forest department, Uttar Pradesh.

23.1.17: Ash management: Ash management for last three years (For the existing project):

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Year	Quantity Generated (LMT)	Quantity utilized (LMT)	% of Utilization	Balance Quantity (LMTP)	No of storage silos with capacity
FY 2021-22	18.23	13.21	72.46	5.02	HCSD Silos: 03 (each of capacity 525 MT) Fly ash silos: 04 (each capacity 1200 MT)
FY 2022-23	15.73	9.82	62.39	5.91	
FY 2023-24	17.85	12.63	70.78	5.22	

A. Ash pond details:

S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
1.	Status of ash pond (Active Exhausted (yet to be reclaimed). Reclaimed)	Active	Active	Active	N.A.
2.	Area HA	101.2	80.9	72.8	254.9
3.	Dyke height (m)RL/ Max / Avg height from ground (m)	97.0 / 9.50 / 4.75	110.0 / 20.0 / 10.0	110.0 / 17.5 / 8.75	N.A.
4.	Volume m3	23.47 Lakh	29.79 Lakh	16.25 Lakh	69.51 Lakh
5.	Quantity of ash disposed (Metric Tons)	16.26 Lakh	0.51 Lakh	8.75 Lakh	25.52 lakh
6.	Available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons)	27.2 % 7.21 Lakh	96.8 % 29.28 Lakh	46.9 % 7.54 Lakh	44.03 Lakh
7.	Expected life of ash pond (number of years and months)	Volumetric capacity of HCSD dyke will be sufficient for 2 Years and the same of bottom ash dyke will be sufficient for 16 Years.			N.A.
8.	Type lining carried in ash pond: HDPE lining of LDPE Inning or clay Inning or No lining	High Concentrated Slurry Lining. Bentonite lining provided in OFL.			N.A.
9.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	HCSD	LCSD	LCSD	N.A.
10.	Ratio of ash:water in slurry	3:2	1:4	1:4	N.A.
11.	Ash water recycling system (AWRS) installed and functioning : Yes or No	NA	Yes	Yes	N.A.
12.	Quantity of waste water from ash pond discharged into land or water body (m3)	Nil	Nil	Nil	N.A.
13.	Last date when the dyke stability study was conducted and name of organization who conducted the study:	Ash Dyke stability carried on 25.11.2021 by IIT Roorkee.			N.A.

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S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
14.	Last date when the audit was conducted and name of the organization who conducted the audit:	Audit carried on 25.04.2024 by Motilal Nehru National Institute of Technology, Allahabad.			N.A.

B. Proposed ash utilization plan for expansion project:

MUNPL-MEJA Project submits that Ash Utilization (AU) shall be done as per MoEF&CC notification dated 31.12.2021 and its amendments.

The proposed MUNPL-MEJA STAGE-II project to commission one of its proposed 3 units of 800MW in FY 2030-2031 and other two units in FY 2031-2032.

Details	Existing Generation (MTPA)	Proposed Generation (MTPA)	Total	Utilization (MTPA)	% of Utilization	Balancing Quantity	No of storage silos with capacity
AU details with Operation of Stage-I : 2x660MW (Stg-I)							
2028-29	25.55	0	25.55	35.77	140.0	0	
2029-30	25.55	0	25.55	20.44	101.2	5.11	HCS D Silos: 03 (each of capacity 525 MT) Fly ash silos: 04 (each capacity 1200 MT)
AU details with Operation of Stage-I and Commissioning and Operation of one unit of 800MW in Stage-II : 2x660 MW(Stg-I) + 1x800 MW (Stg-II)							
2030-31	25.55	15.49	41.04	32.83	80	8.21	
AU details with Operation of Stage-I and Commissioning and Operation of all 3 units in Stage-II : 2x660 MW(Stg-I) + 3x800 MW (Stg-II)							
2031-32	25.55	46.46	72.01	85.33	118.5	0	

Ash pond details: New ash pond details is provided as below:

S. No.	Details of Ash Pond	Earlier	Optimised
1.	Area (Ha)	110	89
2.	Dyke height (m)	16 m (Avg height)	16 m (Avg height)
3.	Volume (m ³)	10 Million m ³	8.75 Million m ³
4.	Quantity of ash to be disposed (Metric Tons)	10 Million Metric Tons	8.75 Million Metric Tons
5.	Expected life of ash pond (number of years and months)	2 Years 01 Months	1 Years 9 months (w.r.t. total ash generation of Stage-II)

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S. No.	Details of Ash Pond	Earlier	Optimised
		(w.r.t. total ash generation of Stage-II)	
6.	Type lining carried in ash pond: HDPE lining of LDPE lining or clay lining or No lining	Suitable impervious lining as per actual site conditions meeting the imperviousness requirements as per "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".	
7.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	LCSD	
8.	Ratio of ash: water in slurry mix	1:4	
9.	Ash water recycling system (AWRS):	Yes	
10.	Quantity of wastewater from ash pond to be discharged into land or water body (m ³)	NIL	
11.	Details regarding dyke stability study and name of the organization who conducted the study.	As already done in all past ash dyke stability design, this will also be done by NTPC, (in-house design) in line with "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".	

23.1.18: Summary of violation under EIA, 2006/court case/show cause/direction if any, related to the project under consideration shall be furnished.

A. Summary of court cases:

There are a total of 73 cases pending against MUNPL, there is only one environment related case. Moreover, for the pending environment case before NGT-Principal Bench Delhi where apprehensions regarding water usage from Ganges at Sangam and its impact on water availability thereof have been raised. The grievance is on the account of such withdrawal of water, water scarcity is created in River Yamuna and River Ganga in Prayagraj as a result of which, the very organisation of Kumbh mela and Magh mela will be difficult in next 20 years. By virtue of the notice received from NGT, MUNPL has submitted vide an affidavit that MUNPL is drawing water 40kms downstream of Sangam and within the permitted allocated usage, therefore submitting that "MUNPL is not using water which is beyond the limits or criteria and laws established by MoEF&CC."

Segregation of Cases

S. No.	Case Type	Number
1.	Arbitration, Adjudication, and ESC	5
2.	Insolvency	3
3.	Environment (NGT)	1

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S. No.	Case Type	Number
4.	Criminal	1
5.	Labour	27
6.	Land	36
Total		73

A Brief about NGT Case

Case No./ Title	Name of the Court	Brief Summary of the case	Last date of hearing	PRESENT STATUS
Original Application No. 203/2022 Kamlesh Singh Versus State of UP & Ors.	National Green Tribunal, Delhi	By way of a letter petition wherein a grievance has been raised that Kishanpur Canal is extracting 420 cusec water from River Yamuna for irrigation purpose and 96 cusec water is utilized by Bara Thermal Power Plant, 80 MLD water by Nagar Nigam, Meja & Karchana 54 MLD and NTPC Meja 90 cusac water. The plea made by the appellants wrt NTPC MEJA is not factual.	February 11, 2025	Disposed on March 3, 2025 with a direction to the authorities to ensure that the E-flow in river Ganga is maintained in terms of the notification dated 09.10.2018.

B. Summary of Show Cause Notices: Nil

C. Summary of violation: PP reported that no any violation case pertaining to the Environmental Protection Act, 1986; Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Wildlife (Protection) Act, 1972 are pending against the proposed project.

23.1.19: Compliance to the observations of sub-committee site visit report – EAC Subcommittee visited on 15th to 19th Jan 2025. Action Plan in response to report of the site visit by EAC Subcommittee is given below:

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S.N	Description	Action Plan
1	PP should make plantation in more than 33% area as green belt development requirement in the available land only. For this PP can use the vacant area lying around the ash dykes, internal roads, residential colony, and gap area.	Revised greenbelt action plan has been submitted as mentioned above.
2	PP should ensure 100% ash utilization and proper maintenance and management of the ash pond/dyke including its lining, as per the guidelines issued by the CPCB/CEA.	Revised ash utilization plan has been submitted as mentioned above.
3	Construction of bund, demarcation, proper fencing, signboards, and plantation all around the boundary of ash ponds be ensured.	Rakhad Dam is a restricted area where Ash utilization and Dam raising works are carried out from time to time, hence it is not possible to construct fencing. However, the concerned contract agencies have posted their guards to prevent the movement of stray animals. Also, sign boards showing restricted area are placed around the boundary. Plantation in 85 Ha land around Ash pond shall be carried out as per plan.
4	Provision of Wheel Washing System at the entry and exit to the plant and Ash Pond should be made.	Proposal for procurement and installation of Wheel Washing System with an estimated cost of Rs. 17.85 lacs has been initiated on 22.02.2025. The system shall be in place by Oct 2025.
5	Regular monitoring system to check groundwater quality in surrounding areas and also at ash ponds be ensured.	Regular monitoring of Ground water quality in nearby villages and around ash pond is being carried out through CSIR-IITR, Lucknow. Further, ground water level (open well) monitoring in surrounding 14 villages has been done through an accredited third party (M/s Prakriti Consultant Services, Lucknow) and the report has been submitted to Regional Office, MoEF&CC, Lucknow on 03.02.2025. The activities shall be carried out on regular basis.
6	Approach road to the Ash Pond shall be concreted and regular spraying of water through fog canons/fixed sprinklers to check the re-suspension of dust during transportation.	Ash Pond approach road concreting work is under progress. Target of completion of the work is May 2025. In Ash Pond, 30 nos. of water sprinklers have been provided which are under operation. Water sprinkling along the internal roads in Ash Pond is being carried out on daily basis. Also, 1 no. Fog Water Cannon machine has been deployed in Ash Pond to suppress fugitive dust. Additionally, station has taken action for procurement of 4 nos. Fog Cannon machines with an estimated cost of Rs. 56 lacs. The supply of these machines is expected by Oct 2025.
7	Adequate environmental safety measures must be planned for the health and safety of the school children and villagers located in Buffer Zone.	Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary. Existing mitigation measures are as follows: 1. FGD of both the units are in operation. 2. Dry fly ash is being transported through Closed wagon rakes of railways which has further reduced the vehicular emission. 3. Ash pond Lagoon-II and Lagoon-III are water covered.

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S.N	Description	Action Plan
		<p>4. In Ash Pond, 30 nos of water sprinklers are provided to suppress fugitive dust.</p> <p>5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos. water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township.</p> <p>6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust.</p> <p>7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service.</p> <p>8. In Coal yard 88 nos. of water sprinklers are installed and in service.</p> <p>9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors.</p> <p>Proposed Mitigation measures are as follows:</p> <p>1. State-of-the-art "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units).</p> <p>2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission.</p> <p>3. Use of Low NOx burner will reduce NOx emission.</p> <p>4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ as per MoEF&CC norms.</p> <p>5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions.</p> <p>6. As a mitigation measure, MUNPL has already undertaken plantation activities in nearby settlements close to the project boundary. Additionally, as part of the proposed expansion project, a dense greenbelt will be developed within the project area and around the ash dyke. Out of the total 303 Ha., approximately 70 Ha. of land has been identified by MUNPL, prioritizing the Mai Khurd village & Vijay Degree College, which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.</p>
8	PP should install solar panels on the plant buildings and provide solar street lights in the nearby villages.	<p>The project of 3.5 MW capacity for rooftop solar is in progress under existing Stage-I and the target for completion of the same is March '26. Additionally, installation of 1.5 MW rooftop solar panel within plant buildings has been included in the scope of Stage-II EPC package. MUNPL has demonstrated its commitment to sustainability and corporate social responsibility by executing several solar-powered projects over the last three years. Below is a summary of the projects along with their respective contract values:</p> <p>i. Installation works of 01 Off grid Solar Power System (5 KW) at Women Degree College, Kaithwal, Ladiyari. The contract value was Rs. 7.84 Lakh.</p> <p>ii. Installation of 294 Nos. Solar Powered Street Lights in the nearby villages of MUNPL. The contract value was Rs. 60.90 Lakh.</p> <p>iii. Installation of 20 Nos. Solar Powered High Mast in the nearby villages of MUNPL. The contract value was Rs. 25.53 Lakh.</p> <p>Grand Total: Rs. 94.27 Lakh</p> <p>The above initiatives highlight MUNPL's efforts to promote renewable energy, improve community infrastructure, and support education and public welfare through sustainable solutions.</p> <p>Further, MUNPL has outlined its future plans for solar-powered projects under its Corporate Social Responsibility (CSR) initiatives for the fiscal year 2025-26. The proposed projects are as follows:</p>

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S.N	Description	Action Plan
		<p>i. Installation of 200 Nos. Solar Powered Street Lights in the nearby villages of MUNPL. The contract value is Rs. 42.19 Lakh.</p> <p>ii. Installation of 15 Nos. Solar Powered High Mast in the nearby villages of MUNPL. The contract value is Rs. 19.14 Lakh.</p> <p>Grand Total: Rs. 61.33 Lakh (Proposed)</p> <p>These planned initiatives further underscore MUNPL's commitment to leveraging solar energy for sustainable development, enhancing community infrastructure, and improving the quality of life in nearby villages.</p>
9	<p>The sub-committee also visited the Environmental Lab of the project. A few more environmental monitoring instruments are required to be added in the Lab.</p> <p>An environmental management cell Head should be deputed with Environmental Science/ Environmental Engineering qualification for proper environmental management of the plant.</p>	<p>a) SOx, NOx, Methane, CO, VOCs measuring instruments are available at site.</p> <p>b) Ozone kit is under procurement with an estimated cost of ₹ 2.50 lacs. Target for supply is June 2025.</p> <p>c) Orders for procurement of Water testing kit and RADON meter have been placed with a value of ₹ 20,702/-. Target for supply is March 2025.</p> <p>d) SPM portable monitoring instruments is under procurement with estimated value of ₹ 60000/-. Target for supply is September 2025.</p> <p>Further, Environmental Management cell is headed by Senior Executive and report directly to CEO and is supported by 2 specialists in Chemistry (for environment lab) and 2 specialists in Environmental Science (for environmental management of the plant).</p>
10	The tractor-mounted water sprinkling system should be replaced by the truck-mounted system.	Contract proposal has been processed for deployment of Truck mounted Sprinkling system with an estimated cost of ₹ 10.85 lacs per annum and is expected to be awarded by July 2025.
11	There is only one Fog cannon machine available in the plant. Four (4) additional Fog Cannon machines should be deployed.	Station has taken action for procurement of additional 4 nos. Fog Cannon Machines with an estimated cost of ₹ 56 lacs. The supply of these machines is expected by October 2025.
12	Truck-mounted Road sweeping machine should also be deployed to minimize road dust in sensitive areas like fly ash silos. Coal yards etc.	Biennial contract proposal has been processed for deployment of mechanised truck mounted sweeping machine with an estimated cost of ₹ 1.25 crore and is expected to be awarded by July 2025.
13	An additional alternate route for ash transport by road to reduce the pollution load on the existing road transport which passes through populated areas shall be constructed. This can be achieved by construction of approx. 300m long road to ash dyke for diversion of ash bulkers matching with Kohdar-Meja-Khiri road.	<p>NIT for widening of Kohdar-Khiri Road has been done by PWD.</p> <p>Construction of approx. 100 m connecting road on land will be done by MUNPL for which a budget provision of ₹ 1 Crore has been made.</p>

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S.N	Description	Action Plan
14	Water harvesting system should be strengthened in and around the plant with conserving the existing waterbodies.	For strengthening water harvesting system, 4 nos. of water ponds shall be constructed in and around the plant with approx. 41,700 m ³ water holding capacity. Budget provision of ₹ 2.54 Crore for the same has been made. Out of these 4 water ponds, 1 water pond shall be made ready by October 2025 and other 3 water ponds will be ready by March 2026.

ADS Information in chronology:

23.1.20: The proposal was initially considered in 16th EAC meeting of Reconstituted EAC (Thermal) held on 12/12/2024. Proposal was deferred for want of following additional information. Proponent uploaded the additional information on 05/02/2025. Point-wise reply to the additional information sought is furnished as below:

S. No.	ADS Point	Reply/Response of PP
1	Total land requirement of the project is 1409 Ha. Out of 1409 Ha, 1295 Ha is reported to be under the possession of the PP and 114 Ha is under acquisition process. However, PP has not made available the relevant records pertaining to the acquisition of 114 Ha land as per the MoEF&CC O.M. dated 7/10/2014.	For the proposed project total land for the construction of main plant is available with MUNPL. Out of the total requirement of 114 Ha land, 110 Ha (Govt land) is needed for the additional Ash Dyke and balance 4 Ha (Pvt. Land) is needed for Railway Siding augmentation. Regarding resumption of Govt. land for additional Ash Dyke near Salaiya Kalan, proposal is under process. Tehsildar Meja, Prayagraj vide their communication dated 11.12.2024, indicated that the resumption proposal wrt required land is under process and thereafter the land may be provided to MUNPL Stage-II. The proposal has been agreed by the Land Management Committee of the village for handing over the land to MUNPL. In this regard, relevant letter dt 19.12.2024 issued by the Chief Revenue Officer, Prayagraj and letter dated 11.12.2024 issued by Tehsildar, Meja are attached. Regarding Railway Siding near Amiliya Kala, proposal is under process. Letter submitted to Special Land Acquisition Officer (SLAO) vide letter dt:25.11.2024. Copy of the letter is submitted.
2	A village Mai Khurd and one School/college is located very near to the project site, and there will be significant environmental impact of the proposed expansion project on the residents, students and staff PP needs to submit the mitigation measures for the same.	Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary. Existing mitigation measures are as follows: 1. FGD of both the units are in operation. 2. Dry fly ash is being transported through Closed wagon rakes of railways which has further reduced the vehicular emission. 3. Ash pond Lagoon-II and Lagoon-III are water covered.

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S. No.	ADS Point	Reply/Response of PP
		<p>4. In Ash Pond, 30 nos of water sprinklers are provided to suppress fugitive dust.</p> <p>5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township.</p> <p>6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust.</p> <p>7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service.</p> <p>8. In Coal yard 88 nos of water sprinklers are installed and in service.</p> <p>9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors.</p> <p>Proposed Mitigation measures are as follows:</p> <p>1. State-of-the-art "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units).</p> <p>2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission.</p> <p>3. Use of Low NO_x burner will reduce NO_x emission.</p> <p>4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ as per MoEF&CC norms.</p> <p>5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions.</p> <p>6. As a mitigation measure, MUNPL has already undertaken plantation activities in nearby settlements close to the project boundary. Additionally, as part of the proposed expansion project, a dense greenbelt will be developed within the project area and around the ash dyke. Out of the total 303 Ha., approximately 70 Ha. of land has been identified by MUNPL, prioritizing the Mai Khurd village & Vijay Degree College, which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.</p>
3	<p>As per the DSS available on Parivesh, there is a presence of Reserved/Protected Forest within the project site. In this regard, PP informed that there is no reserved forest and/or protected forest within the existing plant area. However, proponent has not submitted the credible document from DFO regarding no involvement of forest land despite the EDS raised by the Ministry.</p>	<p>Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the Project Area. DFO Prayagraj vide letter dated 10-10-2011 has stated that no land of the Forest Department has been acquired in the land acquired for Meja Thermal Power Project by Meja Urja Nigam Pvt. Ltd. Further, letter dated 24.12.2024 from DFO Prayagraj, states that "No land of the Forest Department has been acquired in the village Mudpela situated in Tehsil Meja for the construction of</p>

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S. No.	ADS Point	Reply/Response of PP
		railway line for Meja Thermal Power Project". Relevant documents from DFO dt 10.10.2011 and 24.12.2024 are submitted.
4	HFL data of the Tons River located at a distance of 0.95 km from the project site has not been submitted. Further, certificate from state irrigation department stating plant facilities are not located in the flood plain of Tons river has also not been submitted by the proponent as per MoEF&CC OM dated 14/02/2022 despite the EDS raised by the Ministry.	Certificate received from Chief Engineer (Water Resources) Irrigation and Water Resources Department, Govt of UP, regarding HFL level of River Tons dt.10.01.2025 is submitted.
5	Committee noted that contradicting statements have been made by the proponent in the Common Application Form (CAF), presentation made before the EAC and in the brief summary with respect to the area requirement for the project. For instance, in the ATR submitted to Regional office the area of green belt is 293 Ha whereas in the under the land break up for the project the area of green belt is mentioned as 217 Ha. Project proponent to revisit the area requirement for the project and the factual data on the land requirement for the existing and expansion project needs to be submitted.	MUNPL submits that a typographical error in green belt area in Common Application Form (CAF) is regretted. As per direction of EAC in ADS query point no f, and during site visit, MUNPL has increase the green belt area from 293 Ha. to 466.03 Ha. within the project area i.e. 33% of total project are (1409 Ha.). Revised land-use breakup has been submitted.
6	Total land is 1409 Ha. Out of 1409 Ha, green belt is proposed only in 217 Ha within the project site which is worked out to be only 15.41% of the total area. It has been proposed that the remaining green belt will be carried out outside the plant site in an area of 271.5Ha of land of degraded forest area (not to be acquired) under DFO-Prayagraj, which is not acceptable as it will not help in mitigating the environmental impact of the project. Project proponent shall revisit the green belt development action plan and submit the revised plan for development of 33% of total project area under green cover.	MUNPL submits that a typographical error in green belt area in Common Application Form (CAF) is regretted. As per direction of EAC in ADS query point no e, and during site visit, MUNPL has increase the green belt area from 293 Ha. to 466.03 Ha. within the project area i.e. 33% of total project are (1409 Ha.). Over and above the greenbelt, as carbon sink, additional planation shall be done in 271 Ha of degraded forest area. MUNPL has earmarked a total budget of Rs.55.42 Cr for greenbelt development. Out of this, an action plan for development of green belt in 401 Ha. land with estimated cost of Rs. 38.72 Cr has already been provided by DFO Prayagraj. Additionally, MUNPL has allocated an extra budget of Rs.16.7 Cr for greenbelt development, which shall be carried out through Social Forestry Department, Prayagraj and internal resources is pending approval from DFO. Revised green belt details has been submitted.
7	The Committee deliberated on the certified compliance report of Regional Office and observed that serious non-conformities have been reported by RO with respect to the existing EC conditions namely land requirement of project, break up of land requirement, area earmarked for the green belt development, cycles of concentration of cooling water, compliance to the conditions with respect to change of coal source and filing ash utilization returns etc. The committee opined to obtain the closure report from RO on the observed nonconformities.	IRO submitted the observation on ATR of MUNPL Meja on 16.12.2024. MUNPL submitted ATR dt 10.01.2025 on IRO observation dt 16.12.2024 and it was submitted.

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S. No.	ADS Point	Reply/Response of PP																																													
8	Approval from the Competent Authority for withdrawal of water of 72,000 KLD from River Ganga is yet to be obtained.	<ul style="list-style-type: none"> Total water requirement for Stage-II is 30 Cusecs (72,000 KLD). Water quantity of 05 Cusecs (12,000 KLD) will be made available from existing stage-I. Water Requirement is of 25 Cusecs (60,000 KLD). <p>In meeting of Chief Secretary (GoUP), dated 02.01.25, directions were given to Irrigation & Water Resource Department, GoUP to issue letter for water allocation from UP share.</p>																																													
9	The concentrations of different pollutants in existing ambient air quality levels are relatively high and suggested the PP to calculate the predictions of annual average ambient air quality data at various locations for existing unit. The predicted values of air pollutant concentrations arising out of air quality modeling after additional 3 X 800 MW plant shall also be rechecked as there should be substantial increase in concentrations of different pollutants after the proposed expansion. Action plan for controlling the AAQ level through pollution control systems shall be submitted. Additional air pollution control measures for existing unit be mentioned.	<p>The prediction of annual average ambient air quality data from October 2023 to September 2024 is calculated and submitted.</p> <p>The model has been rechecked, and the predicted values are found increased from the base line values. Whereas SO₂ and NO_x values are well within the permissible limits, PM values are slightly above the annual standard. Wet FGD of both units of stage -I is commissioned and put in use which will further mitigate the impacts of pollutants on ambient air quality. Further, following measures shall be taken to mitigate the impact on ambient air due to the proposed expansion project (3x800 MW).</p> <p>Proposed Mitigation measures are as follows:</p> <ol style="list-style-type: none"> State-of-the-art "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units). Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission. Use of Low NO_x burner will reduce NO_x emission. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ as per MoEF&CC norms. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions. Additional plantation on 303 Ha land shall be developed on MUNPL land. 																																													
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S. No.	ADS Point						Reply/Response of PP								
	AAQ	Value	Dir	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
	AAQ2	0.7	SW	72	9.9	13.4	1.1	3.66	3.66	73.1	13.56	17.06	60	50	40
	AAQ3	1.5	NE	68	8.7	12.1	2.01	6.71	6.71	70.01	15.41	18.81	60	50	40
	AAQ4	5.2	NE	70	8.4	11.2	1.21	4.02	4.02	71.21	12.42	15.22	60	50	40
	AAQ5	9.4	E	72	9.1	12.4	1.44	4.8	4.8	73.44	13.9	17.2	60	50	40
	AAQ6	2.0	S	65	8.3	11	1.02	3.39	3.39	66.02	11.69	14.39	60	50	40
	AAQ7	3.5	NE	67	8.1	11.5	1.8	6	6	68.8	14.1	17.5	60	50	40
	AAQ8	2.1	W	67	7.9	11.1	2.3	7.68	7.68	69.3	15.58	18.78	60	50	40
	AAQ9	0.9	E	70	8.7	12	1.96	6.55	6.55	71.96	15.25	18.55	60	50	40
	AAQ10	7.0	NE	67	7.8	11.4	1.55	5.17	5.17	68.55	12.97	16.57	60	50	40
10	Action plan to control the PM _{2.5} levels below the NAAQS shall be submitted as the same is exceeding the NAAQS norms. Further, the monitored values of PM _{2.5} is reported to be more than PM ₁₀ which is not correct and needs to be revisited.						MUNPL-MEJA submits that the baseline monitoring was carried from October to December 2023 by M/s. EQMS GLOBAL PVT. LTD. (NABET Accredited EIA Consultant, MoEF&CC) Certificate No.: NABET/EIA/2225/RA 0303 (Valid up to Nov 23, 2025). Ten air samples were collected and analysed. i. Particulate Matter PM ₁₀ and PM _{2.5} levels in all the monitoring locations are within the standard i.e. NAAQMS level 100 µg/m ³ and 60 µg/m ³ respectively. ii. The monitored values of PM _{2.5} is less than PM ₁₀ . EIA baseline readings of PM ₁₀ and PM _{2.5} are presented below table:								
	Location Code	Location	PM₁₀ (µg/m³)				PM_{2.5} (µg/m³)								
			Max	Min	Mean	98 %tile	Max	Min	Mean	98 %tile					
	AAQ-1	Project Site (Meja TPP Main Entry Gate)	94	51	75	93	54	23	42	54					
	AAQ-2	Salaya Kala near Ash Pond	88	46	70	88	51	20	39	51					
	AAQ-3	Patai Dandi Village	82	44	67	81	50	18	37	49					
	AAQ-4	Rithaiya Village	84	42	69	83	49	17	36	48					

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	AAQ-5	Sukath near meja tehsil	90	45	72	90	52	21	40	52
	AAQ-6	Son Barsi	80	42	65	79	48	17	35	47
	AAQ-7	Gadeva Village	81	44	67	81	47	18	35	47
	AAQ-8	Piprau Village	83	42	65	81	50	17	36	49
	AAQ-9	Korhar Village	85	46	70	84	51	20	38	50
	AAQ-10	Bhendewara Village	82	43	67	81	44	18	34	44
	NAAQ Standard		100			60				
1	Effluent generation is reported to be 2065m ³ /hr whereas proposed ETP capacity is mentioned as 2500 m ³ only which appears to be inadequate. PP shall revise the ETP capacity and submitted the same along with the treatment details with flow diagram. Details of water quality both at the inlet and outlet needs to be submitted.				Proposed wastewater generated from various process is reused within the plant processes with and without treatment. Out of 2065 m ³ /hr of wastewater, only 150 m ³ /hr requires treatment through ETP before re-use. The ETP capacity is of 300 m ³ /hr which is adequate. (Inadvertently the capacity of ETP was mentioned as 2500 m ³). Water quality of ETP inlet and outlet is submitted.					
1 2	Wildlife conservation (WLC) plan for conservation of schedule I species is yet to be approved by the CWLW of the state.				DFO has provided Wildlife Conservation (WLC) plan on 23.08.2024. The same has been submitted to Principal Chief Conservator of Forests (PCCF), Wildlife, Lucknow for approval.					
1 3	Recommendations of the hydrogeology study and the time bound action plan for complying with the recommendations of the study report has not been furnished.				Detailed hydrogeological study of the project site and surrounding 10 km study was conducted by National Institute of Hydrology (NIH), Roorkee, Uttarakhand.					
1 4	Details of the bio-diversity assessment study carried out and impact on aquatic flora & fauna, recommendations of the study report along the time bound action plan for complying with the recommendations of the study report has not been furnished. The aquatic ecosystem services of existing water bodies with detail flora and fauna which are making their habitat on these ecosystems shall also be worked out and submitted.				<p>The biodiversity study has been conducted covering Flora and Fauna in the study area. Floristic Composition in the study area consists of 53 tree species, 26 shrub species, 21 herbs and 26 grasses, climber and weeds. Details are submitted.</p> <p>Floristic Survey was carried out to record the Phyto-sociological characters of plant species (trees, shrubs and herbs) in reserved forest of Singhpur Khurd, Mudpela and Salaiya Kalan during the baseline survey from October to December 2023. Primary Ethnobotanical survey detailing importance of plant species in study area for the people was carried out. Agricultural crop details are provided after a thorough primary and secondary data analysis.</p> <p>There are no national park, biosphere reserve, wildlife sanctuary, important bird area, wetland present in the study area. However, Faunal Diversity survey was carried and identified 14 mammal species, spotted 47 birds and 10 herpetofauna (amphibians, snakes and lizards).</p> <p>An action plan ie., Wildlife Conservation Plan for 7 numbers of species (Black buck, Porcupine, Jungle Cat, Hyena, Rat Snake, Russell's Viper and Peafowl) identified under Schedule-I is</p>					

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		<p>provided in consultation with DFO-Prayagraj. The Wildlife Conservation Plan of 10yrs for wildlife habitat management and its preservation was furnished by DFO-Prayagraj with budget provision of Rs. 3.51 Crore.</p> <p>Aquatic Ecology Study was carried on two water bodies River Tons and River Ganga covering their upstream and downstream. Surface water samples were collected and classified into Phytoplankton (18 species), Zooplanktons (16 species) and identified 12 fish varieties.</p> <p>Recommendations:</p> <p>For the proposed power plant, intake screens or meshes shall be installed at the entry point of the water supply pipeline in conjunction with the construction of an intake well. These intake screens/meshes will prevent larger aquatic organisms such as fish and frogs from entering water supply system, thereby aiding in maintaining the aquatic ecological balance of the River Ganga.</p> <ul style="list-style-type: none"> • The design and concept of the proposed power plant is based on Zero Liquid Discharge with AWRS, CSSP, ETP & STP. Hence there will be no impact on water bodies. • Two Water Reservoir of 29 lakh cubic meter capacity are available at MUNPL, to meet the water requirement during the lean season, which is sufficient for 14 days water requirement of both stages, existing and proposed. Water drawn from the river shall be regulated as per the instruction of State Irrigation Dept. • The aquatic ecology will be sustainable, and project will not have any significant impact even after the operation of the proposed power plant.
15	<p>On perusal of the videography of the public hearing, participants have pointed out serious environmental issues, mainly pertaining to fly ash/ air pollution w.r.t existing unit which have not been neither addressed in the EIA report nor in the action plan submitted by the proponent. These issues should have been addressed for the existing unit as well. PP shall furnish the issues raised during public hearing as well as in the written representations in verbatim along with the time bound action plan for addressing PH issues as per the MoEF&CC OM dated 30/09/2020.</p>	<p>The public hearing was carried on 24.06.2024. Issues raised during PH as well as updated time bound action plan is provided.</p> <p>Actions taken to mitigate air pollution due to fugitive ash are as below:</p> <ul style="list-style-type: none"> • Fly ash transportation through closed wagon Railway Rakes has commenced from 02.12.2024, which has largely mitigated the problem. • 30 nos of water sprinklers are provided to suppress fugitive dust. • Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township. • Fog Cannon is deployed to suppress fugitive dust. • Bottom Ash Lagoon-II and Bottom Ash Lagoon-III are water submerged. • 3,68,000 nos. plants have been planted and certified by DFO corresponding to 163 Ha MUNPL land. • Tree plantation is being carried out in the available /empty land in and around MUNPL Plant boundary & Ash dykes

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		<p>which will improve the ambient air quality as well as reduce the noise pollution.</p> <ul style="list-style-type: none"> • A comprehensive action plan of 10 Years for plantation along with maintenance was developed by the Forestry Division Prayagraj on 23.08.2024 for plantation i.e. 130 Ha of MUNPL Land and 271 Ha of degraded Forest land. • Further, 173 Ha additional land has been identified for green belt development within MUNPL land.
1 6	Action plan submitted by the proponent to address the issues raised during public hearing is very sketchy and not in conformity to the actual issues raised during public hearing.	PH action plan and CER details are submitted by PP.
1 7	It appears from the Public Hearing that people have concerns about ash transportation, and ambient air quality. PP is requested to submit the action taken regarding the same.	<p>Existing and proposed mitigation measures to control fugitive dust around ash pond and due to ash transportation, are as follows:</p> <p>Existing mitigation measures:</p> <ol style="list-style-type: none"> 1. FGD of both the units are in operation. 2. Ash pond Lagoon-II and Lagoon-III are water covered. 3. Dry fly ash is being transported through Closed wagon rakes of railways which will further reduce the vehicular emission. 4. In Ash pond 30 nos. of water sprinklers are provided to suppress fugitive dust. 5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township. 6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust. 7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service. 8. In Coal yard 88 nos of water sprinklers are installed and in service. 9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors. <p>Proposed Mitigation measures:</p> <ol style="list-style-type: none"> 1. State of Art Technology "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO₂ (12-13 % less with respect to sub critical units). 2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission. 3. Use of Low NO_x burner will reduce NO_x emission. 4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm³ of MoEF & CC norms.

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		<p>5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO₂ emission as well as low flue gas exit temperature, thus improve climatic conditions.</p> <p>6. Additional plantation on 303 Ha land shall be developed on MUNPL land.</p> <p>Plantation activities shall be completed progressively in consultation with Social Forestry Dept and in-house resources.</p>
18	<p>Existing green belt for the present unit is developed is only in 12.59% of the project area. Project proponent may kindly explain the reasons for not developing green belt in 33% of the project area shall be submitted. Further, PP is misleading the Committee by projecting 271.5 Ha situated outside the project area as a green belt area for the expansion project which is totally unacceptable as it will not help in mitigating the environmental impact of the project.</p>	<p>In STAGE-I, Environment Clearance was obtained on 10.01.2011 with all the conditions for greenbelt development have been complied.</p> <p>As per directions of EAC Committee in ADS and during site visit, MUNPL Meja has identified area for green cover of 33.08% within acquired land and details of which are given below:</p> <ol style="list-style-type: none"> 1. Existing green belt: 163 Ha 2. Proposed green belt: 303 Ha, 3. Total area of green belt: 466 Ha (33.08% of 1409 Ha.)
19	<p>As the part of proposed expansion, PP is proposing a new ash pond in an area of 110 Ha. This needs to be revisited and the area for new ash pond shall be done away with by evacuating ash in the existing ash dyke. Proper ash utilization of the legacy ash and ash of existing unit will free the space in the existing ash pond. Action plan in this regard shall be submitted by the proponent.</p>	<p>For the proposed expansion</p> <ul style="list-style-type: none"> • Existing Stage-I HCSD lagoon can be used for HCSD disposal of Stage-II. • However, 110 Ha additional land will be required for Bottom Ash lagoon of Stage-II because the available Bottom Ash lagoon is not adequate for for proper sedimentation & decantation of slurry from all the five units (2x660MW+3x800MW) and for storage of decanted water in Overflow Lagoon for re-use. <p>Further, there is a restriction in movement of Ash trucks/bulkers by the District Administration due to which ash utilization is severely restricted. As a case in point for the FY 23-24, out of 365 days, only 229 days were available for ash transportation and for FY 24-25, only 245 days are expected to be available for transportation of ash. Latest few communications are submitted.</p> <p>In addition to this, ash bulker movement is allowed in night only after 11 PM to next day morning 5 AM.</p> <p>Consequently, there is a need for buffer storage capacity for ash for sustainable plant operation.</p> <p>MUNPL-MEJA current Ash utilization in existing project (Stage-I) of MUNPL for FY 2024-25 is around 84% till December 2024.</p>
20	<p>Ash utilization for the existing unit is very poor and reported to be only 62.39% for the year 2023-24. Revised time bound ash management plans shall be submitted. The plan shall inter-alia include ash pond details, infrastructure facilities, ash generation and utilization as per the ash utilization notification dated</p>	<p>As per the Ash notification dt 31.12.2021, the 4yr cycle for Ash Utilization plan shall start from 2022-23 to 2025-26. Ash utilization plan has been submitted.</p>

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S. No.	ADS Point	Reply/Response of PP
	31/12/2021 and its subsequent amendments as well as legacy ash utilization if any	
2 1	Ash pond calculation with respect to life of lagoon 1 to 3 and proposed ash pond shall be revisited as the life of the ash pond is mentioned as 1 year to 2 years only.	Ash pond calculation has been submitted.
2 2	EAC suggested that Carbon emissions need to be assessed and brief plan for carbon emission mitigation shall be submitted by the PP.	<p>MUNPL-MEJA Response :</p> <p>Following measures for carbon emission mitigation and its impact adopted:</p> <ol style="list-style-type: none"> 1. In Stage-I, boilers are designed for Super critical technology. CO₂ generation is approx. 843.03 gm/kWh. In Stage-II, Ultra Supercritical Technology boilers will be installed. Due to which, CO₂ generation will be approx. 830.47 gm/kWh. 2. Creating extensive plantation: In and around the project, an area of 466 Ha (existing green belt 163 Ha and proposed green belt 303 ha) of green cover shall be developed within project area out of total land of 1409 Ha. Over and above the greenbelt, as carbon sink, additional plantation shall be done in 271 Ha of degraded forest area. Native species of trees shall be planted in consultation with DFO, Social Forestry Department.
2 3	Total 73 cases are pending in various courts against Meja Stage –I project. PP shall clarify the cases which are related to the environmental issues of the existing power plant. There is also a case pertaining to water drawl by the project. The up-to-date status be submitted.	<p>Of the 73 cases pending against MUNPL, there is only one environment related case. Moreover, for the pending environment case before NGT-Principal Bench Delhi where apprehensions regarding water usage from Ganges at Sangam and its impact on water availability thereof have been raised.</p> <p>By virtue of the notice received from NGT, MUNPL has submitted vide an affidavit that MUNPL is drawing water 40kms downstream of Sangam and within the permitted allocated usage, therefore submitting that "MUNPL is not using water which is beyond the limits or criteria and laws established by MoEF&CC."</p> <p>Next hearing is scheduled on 3rd March '25. The details of case is submitted.</p>
2 4	Action plan for setting up of in-house Environmental lab with an environmental specialist having day to day monitoring instruments such as portable analysers for SO _x ,NO _x ,CO,CH ₄ ,O ₃ ,VOCs, decibel level and water parameters shall be submitted. The environmental lab shall also be equipped with portable Automatic Weather Monitoring stations in and around vicinity of the plant for regular weather variations monitoring.	<p>Environmental Lab is available with following facilities:</p> <ol style="list-style-type: none"> 1. Water testing facility 2. Offline Stack monitoring instrument for PM, SO₂, NO_x are available. 3. Noise measuring instrument. 4. Online measuring instruments like humidity, Wind speed, Wind direction, Max/Min temperature, Solar radiation and rain gauge available and in service. 5. Continuous Emission Monitoring Systems are available for both the units for PM, SO₂, NO_x.

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		<p>6. Environmental lab is managed by 2 specialist in Chemistry and 2 in Environmental Science.</p> <p>Further, to strengthen environment lab, portable analysers for SOx, NOx, CO, CH4, O3, VOCs & portable automatic weather monitoring station in the vicinity of the plant will be made available within 9 months, for which action has been initiated.</p> <p>Organization chart of Environment Lab is submitted.</p>									
2 5	Action plan for diversion of 500 m road which can reduce the heavy pollution load due to coal transport and congestion in local market area having dense population and settlements eg schools, hospitals, Tehsil etc shall be submitted along with the budgetary provisions.	<p>MUNPL submits the following:</p> <ol style="list-style-type: none"> In order to reduce pollution on road due to transportation of ash by ash-bulkers, transportation of ash through closed wagon railway rakes has already been started. NIT for widening and strengthening of Kohdar-Meja-Khiri road by PWD-Prayagraj has been issued on 09.12.2024. Approx. 100 m long approach road to ash dyke for diversion of ash bulkers shall be constructed matching with the construction of Kohdar-Meja-Khiri road. A budget provision of Rs. 1 Crore has been made. 									
2 6	Land use changes in the study area for the past 15yr-10yr-5yr-latest shall be submitted along with satellite image containing details of vegetation cover, water bodies and settlements.	Land use change detection has been conducted over the past 10 years (as per the data available from NRSA) using data from Bhuvan NRSA for the years 2015, 2018, and the most recent data from 2023. Land use analysis was carried out using remote sensing data and submitted.									
2 7	In addition to the above, EAC noted that one public representation is received on the instant proposal stating the following issues. EAC opined that project proponent shall submit the point wise response on the same.	<table border="1"> <thead> <tr> <th>S. No.</th> <th>Public Representation</th> <th>Meja Response</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>A map of eco-sensitive areas, including the distance and location of reserved forests within the study area, has not been provided; only a list is included.</td> <td>The study area does not contain any National Parks, Wildlife Sanctuaries, Biosphere Reserves, or wetlands that meet national or international standards. However, there are some forest patches within 10 km of the study area. A topographic map showing the forests and other sensitive features in the study area was presented in the EIA report. However, a map displaying Eco sensitive areas within the 10 km radius.</td> </tr> <tr> <td>2</td> <td>The watershed action plan is overly basic and lacks the necessary components to qualify as a comprehensive action plan. It must include detailed aspects such as soil erosivity factors, an erosion-prone Area map, and other relevant calculations. It should also include detailed site-specific interventions along with estimated cost. Measures for protection and development of water bodies in the surrounding villages be also included.</td> <td>Detailed Water Shed action plan shall be prepared through NIH-Roorkee. However detailed study shall be carried out through NIH-Roorkee/MNIT Prayagraj and report shall be submitted by 31.12.2025.</td> </tr> </tbody> </table>	S. No.	Public Representation	Meja Response	1	A map of eco-sensitive areas, including the distance and location of reserved forests within the study area, has not been provided; only a list is included.	The study area does not contain any National Parks, Wildlife Sanctuaries, Biosphere Reserves, or wetlands that meet national or international standards. However, there are some forest patches within 10 km of the study area. A topographic map showing the forests and other sensitive features in the study area was presented in the EIA report. However, a map displaying Eco sensitive areas within the 10 km radius.	2	The watershed action plan is overly basic and lacks the necessary components to qualify as a comprehensive action plan. It must include detailed aspects such as soil erosivity factors, an erosion-prone Area map, and other relevant calculations. It should also include detailed site-specific interventions along with estimated cost. Measures for protection and development of water bodies in the surrounding villages be also included.	Detailed Water Shed action plan shall be prepared through NIH-Roorkee. However detailed study shall be carried out through NIH-Roorkee/MNIT Prayagraj and report shall be submitted by 31.12.2025.
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S. No.	ADS Point	Reply/Response of PP
3	In contrast, a proper watershed action plan provides a thorough analysis of critical factors, including erosion, rainfall, geology, slope, elevation, vegetation cover, wasteland, and soil quality. It also includes the origination, execution, and finalization of the action plan in alignment with the new guidelines.	
4	Additionally, the justification for the intervention sites for watershed development plan is inadequate and not justified by field visit photographs.	
5	The flora and fauna list, authenticated by the Divisional Forest Officer (DFO), is not attached in the annexure.	As per the ToR conditions, a flora and fauna list authenticated by the Divisional Forest Officer (DFO) was not mentioned. However, a request letter has been submitted to DFO Prayagraj on 04.01.2025 for authentication. Certificate is awaited.
6	There are no photographs of field survey ecology at all.	Ecology study photographs are submitted.
7	No habitation map is provided in the socio-economic part.	A topographic map of the study area, showing all the settlement/habitations, is provided in EIA report. Additionally, a separate map depicting the settlements within the study area.
8	In some places which year Census data used is not specified.	Methodology primarily involved reviewing published secondary data (District Census Statistical Handbooks for 2011 and Primary Census Abstracts for 2001 and 2011) related to population, density, household size, sex ratio, social stratification, literacy rate, occupational structure, and other basic amenities within the 10 km radius of the study area.
9	No photographs for field socioeconomic survey are in the report.	The Socio-economic survey was carried out in the following villages of Kohdar, Salaiya Khurd, Jhadiyahi, Mai Khurd, Patai Dandi and Piprau. Photographs of Socio-economic survey are submitted.
10	No sample size or the list of the villages surveyed are mentioned.	The sample size represents approx. 5 to 6% of the total population. The socio-economic survey was conducted in the villages of Kohdar, Salaiya Khurd, Jhadiyahi, Mai Khurd, Patai Dandi and Piprau along with six nearby villages surrounding the project site. In each village, 5 to 10 individuals were consulted for the availability of basic amenities present in the villages, pollution related issues in the villages and basic facilities being provided by MUNPL to the villages. Informal consultations with local residents were held, and an assessment of basic amenities and utilities was also carried out. A questionnaire and office notebook were used to record all collected data.
11	No clear bifurcation between primary and secondary data in socio-economic study.	Primary and secondary data bifurcation provided in Social section of the EIA report.
12	DEM (Digital Elevation Map) although it has been mentioned that 10 mts. Resolution map is to be shown but it is not of 10 m resolution..	Digital Elevation Map (DEM) was not included as a condition in TOR. However, DEM map was created using the 30m resolution SRTM NASA Earth data to assess the elevation of the project site and study area.
13	Some of the maps are scanned with no proper demarcation of the project site. The project site is instead depicted by a star mark.	It is a large-scale map in which the site boundary cannot be marked properly. Hence an indicative mark has been provided.

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S. No.	ADS Point	Reply/Response of PP
14	In noise monitoring silence zone is not considered and only commercial, industrial and residential areas are considered as per NABET guidelines.	Additional noise monitoring was also carried out for the sensitive locations like school, college and hospital present near to the project site. The daytime noise levels vary between 43.2 dB(A) to 45.4 dB(A) while the nighttime noise level varied between 37.4dB(A) to 39.6 dB(A). The noise levels at these sensitive locations were found well within standard for silence zones for daytime 50 dB(A) and nighttime 40 dB(A). The details are submitted.
15	No field monitoring (air, water, soil, noise) geo tagged photographs of sample collection are shown in the report.	All photographs given in the EIA report are provided as Annexure. However, all the Geotagged photographs are submitted.
16	Following standards referred are incorrect on Page No. 129 in Table 3.9: a. Standard of PM2.5 b. In EIA report NH3 test method is mentioned as APHA 401 whereas, in the lab report in annexure it is mentioned IS 5182 (Part 25). c. The standards of Benzene (C6H6), Benzo(a)pyrene and metals are not mentioned.	a. Sampling methodology for PM2.5 is corrected as IS:5182(Part-IV) and the same is submitted. b. It has been corrected as per test report as IS 5182 (Part 25). c. Standard for the Benzene (C6H6), Benzo(a)pyrene and metals is submitted.
17	On page no. 134 NAAQ Standard for Nickel in ambient air is incorrect.	It is a typo error. The Standard for Nickel (Ni) is 20 ng/m3
18	On Page No. 152 the tolerance limit is given as per IS 2296 which is now withdrawn by BIS.	Yes, it is acknowledged that IS 2296 has been withdrawn by BIS. However, since no new standard has been issued as a replacement, the old standard was mentioned. Nevertheless, we have assessed the surface water quality based on the Best Designated Use Criteria set by the Central Pollution Control Board (CPCB) and same is submitted.

23.1.21: The above additional information was deliberated by the EAC in its 20th meeting held on 24.02.2025. The proposal was again deferred by the EAC for want of following additional information. Proponent uploaded the ADS reply through PARIVESH on 12.03.2025.

- a. As per the revised closure report dated 24/02/2025 received from Regional Office, the proponent is still not complying with the following prescribed EC conditions with respect to the existing project:
- As per the specific, condition no. III "land requirement shall be restricted to 1100 acre (including ash pond) [445.34 Ha]". However it has come to notice that PA's have acquired around 2762.63 acre (1118.47 Ha) of land, which is 1762.63 acre (713.61 Ha) more as mentioned in the EC.
 - As per the land breakup submitted by PP, it has been observed that the total land area acquired for Stage I is 1295 ha. (3200.015 Acre), which is still more than the land mentioned in the EC condition.
 - PA's have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required as per the Ministry Office Memorandum no. J13012/8/2009-IA.II (T) dated 11.11.2020.

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- It has been found that the PAs have yet not submitted fly ash returns to this office. It is required to submit fly ash returns to this office regularly.

The Committee asked the proponent to submit an action taken report on the above points.

- b. The land break up of 1409 ha is observed to be quite confusing and there is no clarity on the area earmarked for the existing and proposed green belt details. The land break up given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit and correct the same in totality.
- c. The proposal involves acquisition of additional land of 114 ha (Govt land: 110 Ha & Private land: 4 Ha) for the project. As per the MoEF&CC O.M. dated 7/10/2014 as amended on 20/02/2025, proponent is required to submit a confirmation from the State Government (or) authorized agency indicating their intent to acquire land for the project as indicated in the EIA report of the project for the Government land. With respect to private land, the proponent is required to submit consent obtained from the landowners. No document has been made available by the project proponent in this regard.
- d. Action plan prepared to address the issues raised during public hearing is as furnished in the EIA report and presentation made before the EAC found to be not in consistent with each other. PP was advised to revisit the same.
- e. The area earmarked for the existing and proposed green belt details as given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit the same. Revised green belt action plan shall be submitted.
- f. The area earmarked for the proposed ash pond was 110 Ha and the same got optimized to 95 Ha. However, the ash pond details for the revised area of 95 Ha has not been made available.
- g. Compliance to the recommendations of the site visit report of EAC Sub-Committee have not been submitted.
- h. Assessment of Carbon emissions and brief plan for Carbon emission mitigation has not been submitted.
- i. The proponent shall revisit the entire data submitted for the instant proposal in totality and all the requisite documents such as EIA/EMP report and presentation etc., shall be revised to ensure the consistency of the data.

In addition to the above, Ministry was in receipt of representation regarding the instant project. Proponent submitted point-wise reply to the said representation through Parivesh on 24/03/2025. The additional information submitted by the proponent on 12/03/2025 and 24/03/2025 was deliberated in the 23rd EAC meeting held on 04/04/2025.

23.1.22: Written submissions:

Project proponent submitted the following written submissions during the meeting:

- i. Revised action plan for Greenbelt development.

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- ii. Hon'ble NGT Order dated 03/03/2025 in Original Application No. 203/2022 Kamlesh Singh Versus State of UP & Ors.
- iii. Carbon Sequestration Through Existing Plantation
- iv. Exemption n given by MoP to Meja TPS from linking with STP vide Office Memorandum dated 10.01.23
- v. Revised land details
- vi. Review of proposed Ash dyke Land: The proposed ash dyke land has been further reviewed and reduced from 95 Ha to 89 Ha, which is the technical minimum requirement. The remaining 6 Ha (95 Ha-89 Ha) land shall also be used for Greenbelt development. Hence, out of 110 Ha additional land proposed for Stage-II, 89 Ha is proposed to be used for Ash dyke purpose and 21 Ha is proposed to be used for Greenbelt development. The Ash Pond details and area calculation has also been submitted.

Observations and deliberation of the EAC

23.1.23: The Committee observed and noted the following:

- i. Instant proposal is for Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) by M/s. Meja Urja Nigam Private Limited located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh.
- ii. The existing project 1320 MW (2x660 MW Stage-I) was accorded environmental clearance on 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. Project has been implemented and the unit is under operation. Consent to Operate renewal for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board on 31.12.2024 and is valid up to 31.12.2026.
- iii. Committee deliberated on the certified compliance report of the existing unit including the closure report dated 24/02/2025 along with the action taken of the proponent and found it satisfactory.
- iv. ToR for the proposed expansion project was obtained on 14/12/2023.
- v. Total land under possession of M/s. Meja Urja Nigam Private Limited is 1295 Ha including existing unit. A total area of 370.220 Ha will be required for the proposed expansion, which is within the existing project boundary of 1295 Ha. In addition to this, additional land requirement for the proposed expansion is 110 Ha.
- vi. With respect to land acquisition of 110 Ha, the District Magistrate, Prayagraj, vide letter dated 27.03.2025, has issued a demand notice. The requisite payment of Rs. 106.95 crores by MUNPL to the State Government is reportedly under process.

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- vii. Proposal involves no involvement of forest land.
- viii. The EAC also took into consideration the drone survey of the project site and KML file on the Google Earth presented by the project proponent along with DSS of the project site on PARIVESH.
- ix. There are no national parks, wildlife sanctuaries, Biosphere Reserves, Tiger/Elephant Reserves, Wildlife Corridors etc. within 10 km distance from the project site as ascertained from DSS.
- x. The project site is not located within the Critically Polluted Area (CPA) / Severally Polluted Area (SPA) as per CEPI assessment 2018 of CPCB.
- xi. Tons river is located at distance of 950 m from the project site. According to the irrigation department letter dated 10.01.2025, the flood zone for this area has not been determined to date. However, the nearest Highest Flood Level (HFL) gauge to the Meja site is located at Meja Road, 23 km downstream of the site, with the highest recorded HFL at 87.17 m. The nearest upstream gauge is at the Tons Pump House, approximately 32 km from the project site, where the highest recorded HFL over the past 50 years was 98 m. Since Meja Urja Nigam Pvt. Ltd. (MUNPL) project site level will be maintained at 101 m to 104.5 m, both the upstream and downstream HFLs of the Tons River are below the project site level. In view of this, no impact on Tons river is envisaged.
- xii. Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary. A dense greenbelt will be developed prioritizing the Mai Khurd village & Vijay Degree College, which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.
- xiii. Coal requirement for Stage-I (7.34 MMTPA) & Stage II (9.94 MMTPA) project will be met through rail. There will be no road transportation of coal for Stage- I & II.
- xiv. Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day) (44 cusec), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission on 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day (30 cusecs). 12,000 m³/day (5 cusec) shall be taken from surplus water from stage -I and balance 60,000 m³/day (25 cusec) of freshwater allocation from the River Ganga is under process. For freshwater conservation Air Cooled Condenser System will be used in Meja STPP Stage-II.
- xv. The Committee deliberated on the baseline data and incremental GLC due to the proposed project and observed that AAQ levels are within NAAQS.
- xvi. The Stage-II units (3x800 MW) will incorporate high-efficiency (with 99.99%) Electrostatic Precipitators (ESP) to control ash particle emissions. These ESPs will design

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to limit particulate emissions to 30 mg/Nm³. Besides, one Twin Flue Chimney (220 m height for 2x800 MW) and one Single Flue Chimney (150 m height for 1x800 MW) is envisaged. A wet limestone-based Flue Gas Desulphurization (FGD) system will be installed behind ESP, at the tail end of the steam generator downstream in which SO₂ gas shall be captured in limestone slurry (to limit SO₂ emission below 100 mg/Nm³) to produce gypsum.

- xvii. Total wastewater generation from the existing and expansion project is 3600 KLD. The Effluent Treatment Plant (ETP) of 300 m³/hr is envisaged to treat the effluent.
- xviii. There are 7 Schedule I Species found in the buffer zone and a Wildlife Conservation & Management Plan (WLCP) has been prepared and submitted to Principal Chief Conservator of Forest (Wildlife), Govt. of Bihar for the approval.
- xix. Committee deliberated on the action plan arising out of Hydrogeology study and bio-diversity and found it satisfactory.
- xx. Public hearing for the project was held on 24/06/2024. The Committee looked in to the videography of the public hearing proceedings, deliberated on the public hearing issues along with action plan submitted by the proponent to address the issues raised during the public hearing and found it satisfactory. The committee advised the PP to implement the PH action plan in a time bound manner.
- xxi. Committee deliberated on the existing ash management and observed that percentage of ash utilization for the year 2023-24 is observed to be only 70.78%. Committee asked the proponent to achieve 100 % ash utilization. Further, with respect to the proposed new ash pond, the committee asked the proponent to optimize the land area. Accordingly, PP optimized the area from 95 Ha to 89 Ha.
- xxii. Existing capital cost of project was Rs. 13,093 Cr. The capital cost of the proposed Stage-II project is Rs 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,952.71 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs 58.45 Crores. The employment generation from the proposed project / expansion during construction and operation phase is 5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively.
- xxiii. The committee noted that there are 73 court cases with respect to the instant project. Out of 73 cases, only one case bearing Original Application No. 203/2022 is related to the environment. The said case has been disposed of on 03/03/2025 by the Hon'ble NGT.
- xxiv. The Committee noted that the EIA report is in compliance of the ToR issued for the project, reflecting the present environmental status and the projected scenario for all the environmental components.

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- xxv. The EAC also deliberated on the additional information and written submission of the project proponent and found it satisfactory.
- xxvi. The EAC noted that the Project Proponent has given an undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the EIA/EMP reports. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

Recommendations of the Committee:

23.1.24: In view of the foregoing and after detailed deliberations, the committee **recommended** the instant proposal for grant of Environment Clearance under the provisions of EIA Notification, 2006 subject to uploading of written submission on PARIVESH Portal and stipulation of the following specific conditions and general conditions based on project specific requirements:

A. Specific conditions

[A] Environmental Management

- 1) Project proponent shall adopt 100% utilization of ash generated as a result of the expansion project in accordance with the ash utilization notification dated 31/12/2021 and its subsequent amendment. Area for the additional ash pond proposed under the expansion project shall not exceed 89 Ha as committed.
- 2) In addition to the existing 4 Continuous Ambient Air Quality Monitoring Stations (CAAQMS), Project proponent shall install additional one continuous ambient air quality monitoring at suitable location within the project site in consultation with UPPCB as committed.
- 3) The water requirement for the proposed project is estimated as 72,000 KLD and the same shall be met from River Ganga. Air Cooled Condenser System shall be used in STPP Stage-II as committed.
- 4) Project proponent shall store harvested rainwater in the project boundary and utilize the same for plantation, recharging water in the pond and domestic utilization in colonies. A record shall be maintained of water collected through rainwater and its supply system. PP shall get the water audit done every year to optimize the water requirement.
- 5) Project proponent shall implement the protective measure proposed in EMP in a time-bound manner. The budget earmarked for the same is Rs. 2952.71 Crores (Capital) and Rs. 58.45 crores (recurring) and should be kept in separate accounts and audited annually. The implementation status along with the amount spent with documentary proof shall be submitted to the concerned Regional Office for the activities carried out during the previous year.

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- 6) Project proponent shall assess the carbon footprint of the project and develop carbon sink/carbon sequestration resources using modern technologies. The implementation report shall be submitted to the concerned Regional Office of the MoEF&CC.
- 7) Project proponent shall install and commission the FGD for the existing 2x660 MW & and proposed 3x800 MW unit as per the Ministry's notification dated 05/09/2022 and its subsequent amendments.
- 8) Ash pond area and fly ash utilization shall be as per Fly Ash Notification issued by Ministry/ CPCB from time to time.
- 9) Project proponent shall ensure that pipelines carrying the fly ash and effluent shall be inspected regularly for any leakages.
- 10) Effluent of 3600 KLD will be treated through Effluent Treatment Plant. As committed by the Project proponent, Zero liquid discharge shall be adopted for the existing and the proposed plant. No wastewater will be discharged outside the project site.
- 11) PP shall ensure that diesel operated vehicles will be switched over to E-Vehicles/CNG/LNG vehicles in a time bound manner, replace the passenger vehicles to E-vehicle in phased manner. Further, for local movement of officials Contract of Vehicles deployment shall be awarded to project affected people and all efforts for adopting heavy E-vehicles/LNG/CNG like Bulkers for ash transportation for short distance subject to availability of such E-vehicle/facility and requisite adequate charging infrastructure in the surrounding area shall be provided. PP shall submit the action taken report to concerned RO with amount spent, photographs (before & after), number of e-vehicles deployed etc. in six monthly compliance report.
- 12) PP shall implement the concurrent plantation plan in a time bound manner. The gap plantation shall be completed in the identified 163 Ha land area within Plant, residential and administrative areas and around Further, three tier green belt shall be developed in an area of 324 ha in a time frame of 6 years from the date of grant of EC in consultation with Forest department/ Gram Panchayat/District Administration all along the periphery of the project site. Thus, total of 487 ha area (34.66 % of total project area) will be developed as greenbelt. PP shall also adopt Miyawaki plantation technique and plantation with minimum 2 meter height of the saplings in upcoming monsoon season. The budget earmarked for the green belt, plantation inside and outside the plant area, along the transportation route and Miyawaki Plantation area shall be kept in a separate account and audited annually. PP should annually submit the audited statement of expenditure along with proof of activities viz. photographs (before & after with geolocation date & time), details of expert agency engaged, details of species planted, number of species planted, survival rate, density of plantation etc. to the Regional Office of MoEF&CC and on PARIVESH Portal as the case may be for the activities carried out during previous year.
- 13) Project proponent shall carry out community plantation with incentive scheme by distributing 50,000 saplings per year for a period of five years. Further, PP shall provide basic facilities to the nearby schools such as drinking water, sanitation facilities and shall also develop green belt around the nearby schools. Regular watering of saplings planted in the nearby schools will be carried out by Project Proponent to mitigate the air and noise

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pollution. Further, PP shall organize quarterly awareness programs for school students to educate them on the significance and preservation of trees.

- 14) PP shall strengthen the existing Primary Health Center (PHC) & Community Health Center (CHC) in the study area for better public health as committed. Compliance status in this regard shall be submitted along with the six monthly compliance to the concerned Regional Office of MoEF&CC.
- 15) Wildlife conservation plan as approved by the competent authority shall be implemented. Additional, budget shall be added in the plan, in case additional measures suggested by state wildlife department. The final Wildlife conservation plan duly approved by the CWLW shall be submitted to RO, MoEF&CC within a time frame of three months from the date of grant of EC and the budget approved by the concerned authority shall be deposited in government account.
- 16) Project proponent shall install LED display of air quality (Continuous AAQ monitoring) and stack emission (Continuous emission monitoring) at prominent locations preferably outside the plant's main entrance for public viewing and in administrative complex and maintenance of devices shall be done regularly.
- 17) Project proponent shall carry out Water Sprinkling on roads inside the plant area/ administrative/ residential areas and outside the plant area at least for 2 KM on a regular basis to control the air pollution. A logbook shall be maintained for the activity and be in six-monthly compliance report.
- 18) PP shall deploy vacuum based vehicle for everyday cleaning of the road in and around plant site at least for 5 KM.
- 19) Environment Audit of plant shall be done annually and report shall be submitted to Regional office of the Ministry.
- 20) A detailed action plan regarding leachate handling shall be prepared and implemented in consultation with SPCB and the same shall be submitted to the Regional Office of the Ministry. Leachate shall be treated and reused. No treated leachate shall be discharged in any circumstances. Characteristics of Leachate and the treated leachate shall be monitored once in quarter and records shall be maintained.
- 21) Oil and grease recovered from the treatment plant should be disposed only through authorized recyclers.
- 22) Monitoring of surface water quality and Ground Water quality shall also be regularly conducted in and around the project site and records to be maintained. Further, monitoring points shall be located between the plant and drainage in the direction of flow of ground water and records maintained. Monitoring for heavy metals in ground water shall also be undertaken and results/findings submitted along with half yearly monitoring report. The monitored data shall be submitted regularly on PARIVESH portal as part of Half Yearly compliance report
- 23) For the DG sets, emission limits and the stack height shall be in conformity with the extant regulations and the CPCB guidelines. Acoustic enclosure shall be provided to DG set for controlling the noise pollution.

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- 24) PP shall ensure that all types of plastic waste generated from the plant shall be stored separately in isolated area and disposed of strictly adhering to the Plastic Waste Management Rules 2016 (as amended). In pursuant to the Ministry's OM dated 18/07/2022. PP shall also create awareness among the people working in the project area as well as in its surrounding area on the ban on Single Use Plastic (SUP) in order to ensure compliance of Ministry's Notification published by the Ministry on 12/08/2021. A report along with photograph on the measures taken shall also be included in the six monthly compliance report submitted by PP.
- 25) PP is advised to implement the 'Ek Ped Maa Ke Naam' Campaign which was launched on 5th June 2024 on the occasion of the World Environment Day to increase the forest cover across the Country. This plantation drive is other than Green belt development. The action in this regard shall be submitted concerned RO in six monthly report.

[B] Socio-economic

- 1) A vision document comprising prospective plan for implementation of various CER activities, plantation programme outside the project cover area, rejuvenation and conservation of water bodies within 5 km radius of the project cover area shall be prepared and submitted to the Regional Office of the Ministry within 6 months. Implementation status of the same shall be reported to the Regional office in 6 monthly compliance report.
- 2) Epidemiological Study among population within 5 km radius of project cover area shall be carried out on regular interval (Once in two year) through independent agency. Necessary measures shall be taken as per findings of study in consultation with district administration. Action taken report shall be submitted to the Regional Office of the Ministry.
- 3) The budget proposed for PH is Rs. 40.10 Crores. The budget proposed shall be kept in a separate account and audited annually. Project proponent shall implement the following action plan to address the issues raised during public hearing within a time frame of 4 years from the date of grant of EC. PP shall submit the progress report regarding the implementation of action plan to concerned RO along with the six monthly compliance report.
- 4) The establishment of a robust public grievance redressal mechanism to address concerns and complaints from local communities regarding the power plant's operations, environmental impacts, or social issues shall be developed. A Senior Officer shall review the functioning of the mechanism twice in a month.

[C] Miscellaneous

- 1) An Environmental Cell headed by the Environment Manger with postgraduate qualification in environmental science/environmental engineering, shall be created. It shall be ensured that the Head of the Cell shall directly report to the Head of the Plant who would be accountable for implementation of environmental regulations and social impact improvement/mitigation measures.

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- 2) Consent for the project shall be obtained from the State Pollution Control Board as required under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.
- 3) All necessary clearance from the concerned Authority, as may be applicable should be obtained prior to commencement of project or activity.

B. General conditions

A. Statutory compliance:

1. Emission Standards for Thermal Power Plants as per Ministry's Notification S.O. 3305 (E) dated 7.12.2015, G.S.R.593 (E) dated 28.6.2018 and as amended from time to time shall be complied.
2. Part C of Schedule II of Municipal Solid Wastes Rules, 2016 dated 08.04.2016 as amended from time to time shall be complied for power plants based on Municipal Solid Waste.
3. MoEF&CC Notifications on Ash Utilization S.O. 5481 (E) dated 31/12/2021 as amended from time to time shall be complied.
4. MoEF&CC Notifications on Water Consumption vide Notification No. S.O. 3305 (E) dated 07.12.2015 read with G.S.R 593 (E) dated 28.6.2018 as amended from time to time shall be complied.
5. The recommendation from Standing Committee of NBWL under the Wildlife (Protection) Act, 1972 should be obtained, if applicable.
6. No Objection Certificate from Ministry of Civil Aviation be obtained for installation of requisite chimney height and its siting criteria for height clearance.

B. Ash content/ mode of transportation of coal:

1. MoEF&CC Notification issued vide S.O. 1561 (E) dated 21.05.2020 and as amended from time to time shall be complied which inter-alia include use of coal by Thermal Power Plants, without stipulations as regards ash content or distance, shall be permitted subject to compliance of conditions prescribed under (1) Setting Up Technology Solution for emission norms, (2) Management of Ash Ponds and (3) Transportation.

C. Air quality monitoring and Management:

1. Flue Gas Desulphurisation System shall be installed based on Lime/Ammonia dosing to capture Sulphur in the flue gases to meet the SO₂ emissions standard as per G.S.R. 682 (E) dated 05.09.2022 and amended from time to time.
2. Selective Catalytic Reduction (SCR) system or the Selective Non-Catalytic Reduction (SNCR) system or Low NOX Burners with Over Fire Air (OFA) system shall be installed to achieve NO_x emission standard of 100 mg/Nm³.
3. High efficiency Electrostatic Precipitators (ESPs) shall be installed in each unit to ensure that particulate matter (PM) emission to meet the stipulated standards of 30 mg/Nm³.
4. Stacks of prescribed height 220 m & 150 m shall be provided with continuous online monitoring instruments for SO₂, Nox and Particulate Matter as per extant rules.

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5. Exit velocity of flue gases shall not be less than 20-25 m/s. Mercury emissions from stack shall also be monitored periodically.
6. Continuous Ambient Air Quality monitoring system shall be set up to monitor common/criteria pollutants from the flue gases such as PM₁₀, PM_{2.5}, SO₂, NO_X within the plant area at six locations. The monitoring of other locations (at least three locations outside the plant area covering upwind and downwind directions at an angle of 120° each) shall be carried out manually.
7. Adequate dust extraction/suppression system shall be installed in coal handling, ash handling areas and material transfer points to control fugitive emissions.
8. Appropriate Air Pollution Control measures (Des/DSs) be provided at all the dust generating sources including sufficient water sprinkling arrangements at various locations viz., roads, excavation sites, crusher plants, transfer points, loading and unloading areas, etc.

D. Noise pollution and its control measures:

1. The Ambient Noise levels shall meet the standards prescribed as per the Noise Pollution (Regulation and Control) Rules, 2000.
2. Persons exposed to high noise generating equipment shall use Personal Protective Equipment (PPE) like earplugs/ear muffs, etc.
3. Periodical medical examination on hearing loss shall be carried out for all the workers and maintain audiometric record and for treatment of any hearing loss including rotating to non-noisy/less noisy areas.

E. Human Health Environment:

1. Bi-annual Health check-up of all the workers is to be conducted. The study shall take into account of chronic exposure to noise which may lead to adverse effects like increase in heart rate and blood pressure, hypertension and peripheral vasoconstriction and thus increased peripheral vascular resistance. Similarly, the study shall also assess the health impacts due to air polluting agents.
2. Impact of operation of power plant on agricultural crops, large water bodies (as applicable) once in two years by engaging an institute of repute. The study shall also include impact due to heavy metals associated with emission from power plant.

F. Water quality monitoring and Management:

1. Induced/Natural draft closed cycle wet cooling system including cooling towers shall be set up with minimum Cycles of Concentration (COC) of 5.0 or above for power plants using fresh water to achieve specific water consumption of 3.0 m³/MWhr.
2. In case of the water withdrawal from river, a minimum flow 15% of the average flow of 120 consecutive leanest days should be maintained for environmental flow whichever is higher, to be released during the lean season after water withdrawal for proposed power plant.

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3. Records pertaining to measurements of daily water withdrawal and river flows (obtained from Irrigation Department/Water Resources Department) immediately upstream and downstream of withdrawal site shall be maintained.
4. Regular (at least once in six months) monitoring of groundwater quality in and around the ash pond area including presence of heavy metals (Hg, Cr, As, Pb, etc.) shall be carried out as per CPCB guidelines. Surface water quality monitoring shall be undertaken for major surface water bodies as per the EMP. The data so obtained should be compared with the baseline data so as to ensure that the groundwater and surface water quality is not adversely impacted due to the project & its activities.
5. The treated effluents emanating from the different processes such as DM plant, boiler blow down, ash pond/dyke, sewage, etc. conforming to the prescribed standards shall be re-circulated and reused. Sludge/ rejects will be disposed in accordance with the Hazardous Waste Management Rules.
6. Hot water dispensed from the condenser should be adequately cooled to ensure the temperature of the released surface water is not more than 5 degrees Celsius above the temperature of the intake water.
7. Wastewater generation of 3600 KLD from various sources (viz. cooling tower blowdown, boiler blow down, wastewater from ash handling, etc) shall be treated to meet the standards of pH: 6.5-8.5; Total Suspended Solids: 100 mg/l; Oil & Grease: 20 mg/l; Copper: 1 mg/l; Iron: 1 mg/l; Free Chlorine: 0.5; Zinc: 1.0 mg/l; Total Chromium: 0.2 mg/l; Phosphate: 5.0 mg/l;
8. Sewage generation of 50 KLD will be treated by setting up Sewage Treatment plant to maintain the treated sewage characteristics of pH: 6.5-9.0; Bio-Chemical Oxygen Demand (BOD): 30 mg/l; Total Suspended Solids: 100 mg/l; Fecal Coliforms (Most Probable Number): <1000 per 100 ml.

G. Risk Mitigation and Disaster Management:

1. Adequate safety measures and environmental safeguards shall be provided in the plant area to control spontaneous fires in coal yard, especially during dry and humid season.
2. Storage facilities for auxiliary liquid fuel such as LDO and HFO/LSHS shall be made as per the extant rules in the plant area in accordance with the directives of Petroleum & Explosives Safety Organisation (PESO). Sulphur Content in the liquid fuel should not exceed 0.5%.
3. Ergonomic working conditions with First Aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.
4. Safety management plan based on Risk Assessment shall be prepared to limit the risk exposure to the workers within the plant boundary.
5. Regular mock drills for on-site emergency management plan and Integrated Emergency Response System shall be developed for all kind of possible disaster situations.

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

H. Green belt and Biodiversity conservation:

1. Green belt shall be developed in an area of 33% of the total project with indigenous native tree species in accordance with CPCB guidelines. The green belt shall inter-alia cover an entire periphery of the plant.
2. In-situ/ex-situ Conservation Plan for the conservation of flora and fauna should be prepared and implemented.

I. Waste management:

1. Solid waste management should be planned in accordance with extant Solid Waste Management Rules, 2016.
2. Toxicity Characteristic Leachate Procedure (TCLP) test shall be conducted for any substance, potential of leaching heavy metals into the surrounding areas as well as into the groundwater.
3. Ash pond shall be lined with impervious liner as per the soil conditions. Adequate dam/dyke safety measures shall also be implemented to protect the ash dyke from getting breached.
4. Fly ash shall be collected in dry form and ash generated shall be used in phased manner as per provisions of the Notification on Fly Ash Utilization issued by the Ministry S.O. 5481 dated 31.12.2021, S.O.6169 (E) dated 30.12.2021, S.O.05 (E) dated 01.01.2024 and amendment thereto.
5. Unutilized ash shall be disposed off in the ash pond in the form of High Concentration Slurry method and Lean Slurry method. Ash water recycling system shall be set up to recover supernatant water.

J. Monitoring of compliance:

1. Environmental Audit of the project be taken up by the third party for preparation of Environmental Statement as per Form-V & Conditions stipulated in the EC and report be submitted to the Ministry.
2. Resettlement & Rehabilitation Plan as per the extant rules of Govt. of India and respective State Govt. shall be followed, if applicable.
3. Energy Conservation Plan to be implemented as envisaged in the EIA / EMP report. Renewable Energy Purchase Obligation as set by MoP/State Government shall be met either by establishing renewable energy power plant (such as solar, wind, etc.) or by purchasing Renewable Energy Certificates.
4. Energy and Water Audit shall be conducted at least once in two years and recommendations arising out of the Report should be followed. A report in this regard shall be submitted to Ministry's Regional Office.
5. The project proponent shall (Post-EC Monitoring):
 - a. Send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;
 - b. upload the clearance letter on the web site of the company as a part of information to the general public.

MoM of 23rd meeting of the EAC for Thermal sector held on 04th April, 2025

- c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forest and Climate Change (MoEF&CC) at <http://parviesh.nic.in>.
- d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;
- e. monitor the criteria pollutants level namely; PM (PM₁₀ & PM_{2.5} in case of ambient AAQ), SO₂, Nox (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;
- f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;
- g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;
- h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project and the date of commencement of the land development work.

K. Corporate Environmental Responsibility (CER) activities:

1. CER activities will be carried out as per Ministry's OM F.No.22- 65/2017- IA.III dated 30th September, 2020 and 22-65/2017- IA.III dated 25.02.2021 or as proposed by the PP in reference to Public Hearing or as earmarked in the EIA/EMP report along with the detailed schedule of implementation with appropriate budgeting. Statement on the commitments (activity-wise) made during public hearing to facilitate the discussion on the CER in compliance of the shall be submitted.

(सुन्दर रामनाथन)
(SUNDAR RAMANATHAN)
वैज्ञानिक 'एफ' / Scientist 'F'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत, सरकार, नई दिल्ली
Govt. of India, New Delhi



MEJA URJA NIGAM (P) LIMITED
(A JV of NTPC Ltd & UPRVUN Ltd)



Ref: MUNPL/ 2025/EMG/EC/Stg-II

Date: 16.04.2025

To,

The Director (IA-Division),
Thermal Ministry of Environment & Forests and Climate Change,
2nd floor, Vayu Block, Indira Paryavaran Bhavan,
Jor bagh Road, Aliganj, New Delhi — 110003

Sub.: Submission of additional details for Environment Clearance for Meja Thermal Power Project Stage- II (3 x800 MW) at Village- Kohdar, Mai Khurd & Patai Dandi Tehsil- Meja, District- Prayagraj, State-Uttar Pradesh

Ref : Proposal no. IA/UP/THE/495375/2024, File no. : 13012/03/2008- IA. (T)

Dear Sir,

The proposal for Environment Clearance (EC) for Meja Thermal Power Project, Stage- II (3 x 800 MW) was discussed in EAC Meeting held on 04.04.2025. ADS was raised on 15.04.2025.

In this regard, MUNPL reply to the ADS is being submitted for your kind consideration and perusal of the accord of Environment Clearance as **Annexure-A**.

MUNPL is committed to fulfill the energy needs of the country, while ensuring prevention and control of pollution and making its best efforts for the wellbeing of the surrounding communities.

Thanking You,

(सुन्दर रामनाथन)
(SUNDAR RAMANATHAN)
वैज्ञानिक 'एफ' / Scientist 'F'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत, सरकार, नई दिल्ली
Govt. of India, New Delhi

Yours faithfully

16/4/25
(Anil Kumar)

अनिल कुमार / Anil Kumar
अपर महाप्रबंधक (पर्यावरण प्रबंधन समूह) / ACM (Environment Management Group)
मेजा ऊर्जा निगम (प्रा) लि. प्रयागराज
MEJA URJA NIGAM (P) Ltd, Prayagraj
(एनटीपीसी लिमिटेड एवं ए.यू.पी.एल.सी. लि. का संयुक्त उपक्रम)
(A Joint Venture of NTPC Ltd. & UPRVUN Ltd.)

Project Office: Meja Thermal Power Project, PO: Kohdar, Tehsil: Meja, Distt: Prayagraj (UP)
7, Institutional Area, Lodhi Road, New Delhi-110003.
Corporate Identification No: U74900DL2008PTC176247



सत्यमेव जयते

File No: J-13012/03/2008- IA.II (T)
 Government of India
 Ministry of Environment, Forest and
 Climate Change
 IA Division



Date 30/04/2025



To,

Sh. Prateek Gupta
 M/s Meja Urja Nigam Private Limited
 MUNPL, 5th Floor, Sangam Place, Civil Lines, Allahabad, Prayagraj, Uttar Pradesh, , 212301
 E-mail: env.meja@gmail.com

Subject:

Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) by M/s. Meja Urja Nigam Private Limited located at Village-Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh – Environmental Clearance - regarding

Sir/Madam,

This is in reference to your application submitted to MoEF&CC vide proposal number IA/UP/THE/495375/2024 dated 05/11/2024 along with submission of written information dated 16.04.2025 seeking for grant of Environmental Clearance (EC) under the provisions of the EIA Notification 2006 and as amended thereof for the project mentioned above.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC24A0601UP5108639N
(ii) File No.	J-13012/03/2008- IA.II (T)
(iii) Clearance Type	Fresh EC
(iv) Category	A
(v) Project/Activity Included Schedule No.	1(d) Thermal Power Plants
(vi) Sector	Thermal Projects
(vii) Name of Project	MEJA THERMAL POWER PROJECT STAGE II - COAL BASED 3 X 800 MW
(viii) Name of Company/Organization	M/s Meja Urja Nigam Private Limited
(ix) Location of Project (District, State)	PRAYAGRAJ, UTTAR PRADESH
(x) Issuing Authority	MoEF&CC
(xi) Applicability of General Conditions as per EIA Notification, 2006	No

3. M/s. Meja Urja Nigam Private Limited (MUNPL) has made an online application vide proposal no. IA/UP/THE/495375/2024 dated 05/11/2024 along with copy of EIA/EMP report, CAF (Part A, B & C) and Certified compliance report seeking Environment Clearance (EC) under the provisions of the EIA Notification, 2006 for the project mentioned above. The proposed project activity is listed at item no. 1(d) Under Category "A" of the schedule of the EIA Notification, 2006 and appraised at the Central level.

4. The instant Proposal was earlier considered by the EAC – Thermal in its 16th meeting held 12.12.2024 and the proposal was deferred for want of additional information. The proponent uploaded the ADS reply through PARIVESH portal on 05.02.2025 and the same was considered by the EAC in its 20th meeting held on 24.02.2025. The proposal was again deferred by the EAC for want of additional information. Proponent uploaded the ADS reply through PARIVESH on 12.03.2025 and 24.03.2025. The proposal was further consideration before the EAC in its 23rd meeting held on 04.04.2025. The MoM for the same may be seen using the web link: <https://parivesh.nic.in>.

Details submitted by the project proponent

5. The proposed project of M/s. Meja Urja Nigam Private Limited (MUNPL) located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil-Meja, District-Prayagraj, Uttar Pradesh State is for enhancement of power generation capacity from 1320 MW (2x660 MW Stage-I) to 3720 MW (with addition of 3x800 MW- Stage-II).

6. The detail of the Terms of Reference (ToRs) obtained for the expansion project for undertaking EIA/EMP study is furnished as below:

Proposal No with date	Consideration	Details	Date of accord	ToR Validity
IA/UP/THE/449702/2023 Date- 20.10.2023	2 nd EAC (Thermal Projects) meeting dated. 31.10.2023	J-13012/03/2008- IA.II (T) dated 14.12.2023	14.12.2023	13.12.2027 (4 years)

7. The existing project 1320 MW (2x660 MW Stage-I) was accorded environmental clearance vide letter No J-13012/03/2008-IA.II (T) dated 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. The latest Consent to Operate for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board vide Letter No. 224743/UPPCB/Allahabad(UPPCBRO)/CTO/both/Prayagraj/2024 dated 31.12.2024 and is valid up to 31.12.2026.

S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
1	2x660 MW Meja Thermal Power Plant Stage-I, Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	10.01.2011
2	Amendment in Environmental Clearance, temporary permission for transportation of coal by road	MoEF&CC	J.13012/03/2008-IA.II (T)	21.07.2017
3	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.01.2018
4	Temporary permission for transportation of	MoEF&CC	J.13012/03/2008-IA.II (T)	28.03.2019

S. No	Facility	Issuing Authority	Details of Letter No.	Date of issuance
	coal by road and Extension of validity of Environmental Clearance			
5	Extension of validity and amendment in Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	08.08.2019
6	Extension of validity of Environmental Clearance	MoEF&CC	J.13012/03/2008-IA.II (T)	25.09.2020
7	Consent to Establishment (CTE-NOC) for Stage-I	UPPCB	F92464/C-9/NOC-15/ii dated 19.09.2011	19.09.2011
8	Consolidated Consent to Operate (CTO) under Water Act, Air Act and Hazardous Waste Authorization.	UPPCB	224743/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2024	31.12.2024. Valid up to 31.12.2026.

8. The implementation status of the existing EC is given below:

Capacity (MW) as per EC dated 10/01/2011 & its subsequent amendment dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019, 25.09.2020	Implementation Status as on 15/10/2024	Production as per CTO
1320 MW (2x660 MW) Stage-I	Both the units are in operation	1320 MW

9. **Certified compliance report from Regional Office:** The Status of compliance of earlier EC was obtained from MoEF&CC Regional Office, Lucknow vide letter no. IV/ENV/UP/TH-41/319/2010/248, dated 04.09.2024. The Action Taken Report (ATR) regarding the partially/non-complied conditions was submitted to Regional Office, MoEF&CC, vide email dated 14.09.2024. Further, a request e-mail was submitted on 27.11.2024 to RO for the observations / closure report on submitted ATR of Stage- I EC compliance. Further, RO submitted the observation on ATR of MUNPL on 16.12.2024. MUNPL submitted ATR dated 10.01.2025 against RO observation dated 16.12.2024. Thereafter, Regional Office issued a revised closure letter on 24.02.2025. Regional Office submitted the observation on ATR of MUNPL Meja on 16.12.2024 & 24.02.2025.

Status of installation of Flue Gas Desulphurization is furnished as per the MoEF&CC Notification dated 05/09/2022:

- MUNPL-MEJA Project submits that as per the MoEF&CC notification dated 05.09.2022; MEJA Project falls in Category C. The timeline for compliance w.r.t. SO₂ emission is up to 31st December 2026.
- MEJA Stage-I, erection & commissioning works of both units of Flue Gas Desulphurization (FGD) are completed. Trail run done in January-February 2024.
- The utility has been put in to regular services with effect from 28.02.2025.

10. Environmental site settings:

S. No.	Particulars	Details	Remarks																																																																			
1.	Total land	1405 Ha [Private: 760 Ha; Govt.: 645 Ha] The land is already in possession of MUNPL. Proposed expansion shall be done with in the existing premises. For Stage-II additional land of 110 Ha. Govt land, consists of Ash Pond (95 Ha) and Greenbelt (15 Ha), shall be acquired.	Land use: Existing Project: Industrial Proposed: open, barren land (Ash Pond), and Agriculture (Railway siding)																																																																			
2.	Land use break up	The break-up of existing land under possession and additional land requirement for proposed Stage-II is given below: The land break-up table earlier submitted on 27.11.24 is area under possession (1295 Ha i.e. 3200.015 Acres) for both Stage-I & II envisaged at the time of acquiring land. The break-up of existing land under possession and additional land requirement for proposed Stage-II is given in Table 1 below: Table 1: Land break-up of existing under possession (Stage-I & II) and Additional land requirement for Stage-II																																																																				
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		Footnote no. 1. In addition to the 87 Ha of existing greenbelt as mentioned above, an additional 76 Ha. greenbelt has been already developed within main plant, township &																																																																				

S. No.	Particulars	Details			Remarks						
		Description	Existing Land Area		Proposed Additional Land requirement for Stage-II (Ha)	Remark					
Land area for Stage-I as per EC/EIA (Ha)	Land area for Stage-II already taken with Stage-I (Ha)										
		railway siding area thus total greenbelt in existing plant is 163 Ha.									
		Footnote no. 2. Includes Public roads, vegetable market, Parking, admin building, undulating land, drains, dry fly ash silo, outside area, open areas etc.									
		Greenbelt details within the Total Project Land is given in Table 2.									
		Sl. No.	Description (A)	Existing Greenbelt area in Ha (B)	Proposed Greenbelt area in Ha (C)						
		1	Plant area	10	21.15						
		2	Ash Pond area	0	14.41						
		3	Township area	22	5.05						
		4	Railway Siding area	44	76						
		5	Existing Green belt (other area within Project Land)	87	0						
		6	Proposed Greenbelt (other area within Project Land)	0	207.42 (186.42+21)						
		7	Total (Sum of Sl. No. 1 to 6)	163	324						
			Grand Total (B7+ C7)		487 Ha						
		Total Project Land: 1405 Ha. Percentage of Green Belt area w.r.t. Total Project Land (487x100/1405) is 34.66%.									
3.	Land acquisition details as per MoEF&CC O.M. Dated 7/10/2014 & 20/02/2025	<p>The existing 1,295 Ha of land is owned by M/s Meja Urja Nigam Private Limited, and the acquisition of an additional 110 Ha comprising of Ash Dyke (95 Ha) and Tree plantation (15 Ha) is currently under process.</p> <p>As the 110 Ha land is government-owned, the District Administration of Prayagraj is processing its resumption instead of following the acquisition route under the LARR Act, 2013. The Chief Revenue Officer, Prayagraj, in their letter dated 19.12.2024, forwarded communications from the SDM and Tehsildar Meja (dated 11.12.2024), indicating that the resumption proposal is currently in process, after which the land may be allocated to MUNPL. As a part of resumption process, on 19.12.2024, the Land Management Committee of the village has approved the proposal for resumption and hand over the land to MUNPL.</p> <p>The District Magistrate, Prayagraj, vide letter dated 27.03.2025, has issued a demand notice for the land identified for Ash dyke in Village Salaiya Kala. The requisite payment of Rs. 106.95 crores by MUNPL is under process.</p>									
4.	Existence of Habitation involvement of R&R, if any.	<p>Project site: MUNPL, Kohdar</p> <p>& Study Area: 110 Ha comprising of Ash Dyke (95 Ha) and Tree plantation (15 Ha) in Salaiya Kala Village</p> <p>Total: 110 Ha</p> <table border="1"> <thead> <tr> <th>Habitation</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>50 Houses in Ash Dyke Area</td> <td>Adjacent to the existing Ash Dyke</td> <td>South-West</td> </tr> </tbody> </table>			Habitation	Distance	Direction	50 Houses in Ash Dyke Area	Adjacent to the existing Ash Dyke	South-West	R&R for Project Affected Families (PAFs) shall be as per the LARR 2013 and as per directions of the State Government.
Habitation	Distance	Direction									
50 Houses in Ash Dyke Area	Adjacent to the existing Ash Dyke	South-West									
5.	Latitude and Longitude of all corners of the project site.	<p>A. Existing Plant site</p> <table border="1"> <thead> <tr> <th>Point</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>A</td> <td>25° 9'9.74"N</td> <td>81°56'35.07"E</td> </tr> </tbody> </table>			Point	Latitude	Longitude	A	25° 9'9.74"N	81°56'35.07"E	--
Point	Latitude	Longitude									
A	25° 9'9.74"N	81°56'35.07"E									

S. No.	Particulars	Details			Remarks						
		B	25° 8'30.08"N	81°58'37.91"E							
		C	25° 7'56.61"N	81°57'11.21"E							
		D	25° 6'41.43"N	81°55'42.74"E							
		E	25° 7'52.27"N	81°55'42.74"E							
		F	25° 7'52.27"N	81°55'13.10"E							
		B. Existing Ash Pond									
		Point	Latitude	Longitude							
		1	25° 8'1.03"N	81°55'41.51"E							
		2	25° 7'47.12"N	81°56'23.92"E							
		3	25° 6'58.24"N	81°55'46.90"E							
		4	25° 7'25.45"N	81°55'10.34"E							
		C. Proposed Ash pond with Green Belt									
		Point	Latitude	Longitude							
		1	25° 6'45.99"N	81°55'1.42"E							
		2	25° 6'54.23"N	81°53'52.67"E							
		3	25° 7'3.48"N	81°53'51.70"E							
		4	25° 7'24.83"N	81°54'43.69"E							
6.	Elevation of the project site	The topography of the proposed site is slightly undulating. The site is already developed, and expansion is to be done within the existing premises. The finished ground level of project site varies between 101 m to 104.5 m above mean sea level.			--						
7.	Involvement of Forest land if any.	<p>Nil. As per the existing KML of Plant and Stage-I Environment Clearance, there is no reserved forest and/or protected forest within the existing plant area. Prior to commencement of land acquisition in the year 2009-10, the land classification was thoroughly checked and vetted to ensure that no forest land, whether classified as reserved, protected, or otherwise is involved within the project area.</p> <p>DFO Prayagraj vide letter dated 10.10.2011 has stated that no land of the Forest Department has been acquired in the land acquired for Meja Thermal Power Project by Meja Urja Nigam Pvt. Ltd. Further, DFO Prayagraj, vide another letter dated 24.12.2024 stated that "No land of the Forest Department has been acquired in the village Mudpela situated in Tehsil Meja for the construction of railway line for Meja Thermal Power Project".</p>			Nil						
8.	Water body (Rivers, Lakes, Pond, Nala, Natural Drainage, Canal etc.) exists within the project site as well as study area	<p>No water body within the Project site Study area 10 km form the project area.</p> <table border="1"> <thead> <tr> <th>Water body</th> <th>Distance</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>Tons River</td> <td>950 m</td> <td>WNW</td> </tr> </tbody> </table> <p>According to the irrigation department letter dated 10.01.2025, the flood zone for this area has not been determined to date. However, the nearest Highest Flood Level (HFL) gauge to the Meja site is located at Meja Road, 23 km downstream of the site, with the highest recorded HFL at 87.17 m. The nearest upstream gauge is at the Tons Pump House, approximately 32 km from the project site, where the highest recorded HFL over the past 50 years was 98 m. Since Meja Urja Nigam Pvt. Ltd.</p>			Water body	Distance	Direction	Tons River	950 m	WNW	<p>Certificate received from Chief Engineer (Water Resources) Irrigation and Water Resources Department, Govt of UP, regarding HFL level of River Tones dated 10.01.2025.</p>
Water body	Distance	Direction									
Tons River	950 m	WNW									

S. No.	Particulars	Details	Remarks																																								
		(MUNPL) project site level will be maintained at 101 m to 104.5 m, both the upstream and downstream HFLs of the Tons River are below the project site level.																																									
9.	Existence of ESZ/ ESA/ national park/ wildlife sanctuary/ biosphere reserve/ tiger reserve/ elephant reserve etc. if any within the study area	Study area: Nil Status of NBWL approval: Not Applicable List of Reserved and protected forests: <table border="1"> <thead> <tr> <th>S. No.</th> <th>Name</th> <th>Distance (in km)</th> <th>Direction</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Badiha Reserved Forest</td> <td>7.00</td> <td>SW</td> </tr> <tr> <td>2</td> <td>Gadaria Reserved Forest</td> <td>5.00</td> <td>SW</td> </tr> <tr> <td>3</td> <td>Singhpur Khurd Reserved forest</td> <td>0.90</td> <td>SW</td> </tr> <tr> <td>4</td> <td>Salaiya Kalan Reserved Forest</td> <td>(Along Boundary)</td> <td>Southern</td> </tr> <tr> <td>5</td> <td>Salaiya Khurd Reserved Forest</td> <td>(Along Boundary)</td> <td>Southern</td> </tr> <tr> <td>6</td> <td>Kohdar Reserved Forest</td> <td>(Along Boundary)</td> <td>Eastern</td> </tr> <tr> <td>7</td> <td>Murpela Reserved Forest</td> <td>2.70</td> <td>East</td> </tr> <tr> <td>8</td> <td>East Chandhs Reserved Forest</td> <td>8.00</td> <td>East</td> </tr> <tr> <td>9</td> <td>Sukh Protected Forest</td> <td>8.50</td> <td>East</td> </tr> </tbody> </table>	S. No.	Name	Distance (in km)	Direction	1	Badiha Reserved Forest	7.00	SW	2	Gadaria Reserved Forest	5.00	SW	3	Singhpur Khurd Reserved forest	0.90	SW	4	Salaiya Kalan Reserved Forest	(Along Boundary)	Southern	5	Salaiya Khurd Reserved Forest	(Along Boundary)	Southern	6	Kohdar Reserved Forest	(Along Boundary)	Eastern	7	Murpela Reserved Forest	2.70	East	8	East Chandhs Reserved Forest	8.00	East	9	Sukh Protected Forest	8.50	East	--
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9	Sukh Protected Forest	8.50	East																																								
10.	Archaeological sites/ monuments/ historical temples etc.	Not present in 10 km radius w.r.t TPP. Hence Not Applicable.	Not Applicable																																								
11.	Facility envisaged in CRZ area	No	--																																								
12.	Involvement of Critically Polluted Area/Severely Polluted area as per 2018 CEPI score	No	--																																								

11. The unit configuration and capacity of existing and proposed project is given as below:

S. No.	Existing power plant configuration and capacity	Proposed power plant configuration and capacity	Total	Technology
1.	1320 MW (2x660 MW) Stage-I	2400 MW (3x800 MW) Stage-II	3720 MW	Operational Stage-I: 2 x 660 MW (based on Supercritical Technology) Proposed Stage-II: 3 x 800 MW (based on Ultra Supercritical Technology)

12. The details of the fuel (coal/gas/LDO) requirement for the proposed project/ expansion cum proposed project along with its source and mode of transportation is given as below:

Details	Fuel requirement (Million Metric Tonnes Per Annum)	Source	Distance from site (Kms)	Mode of Transportation	Coal characteristics (Worst case scenario)	Linkage
Existing	Coal: 7.34	NCL & CCL	250 (from)	By rail	Ash content in coal	Agreement for

TPP	MMTPA		NCL) 550 (from CCL)		34-43(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal 3000 Kcal/Kg (NCL) 3900 Kcal/Kg (CCL)	NCL done on 3.02.2024 Agreement for CCL done on 05.02.2021
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-
Proposed TPP	Coal: 9.94 MMTPA	BCCL	650 (from BCCL)	By rail	Ash content in coal 40(%) Sulphur in coal 0.3 to 0.5(%) Moisture 13 to 14 (%) GCV in coal	Coal linkage source is allocated from BCCL for Meja STPP Stage- II vide CIL letter dated 20.06.2024
	LDO: 2000 KLD	Local	50 km	Road Tankers	-	-

13. **Water requirement:** Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day) (44 cusec), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission vide letter no. 23/94/2006-PA(N)/2185-86 dated 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day (30 cusecs). 12,000 m³/day (5 cusec) shall be taken from surplus water from stage -I and balance 60,000 m³/day (25 cusec) of freshwater allocation from the River Ganga is under process.

The permission for drawl of surface water shall be obtained from Govt. of UP. In meeting of Chief Secretary (GoUP), dated 02.01.2025, directions were given to Irrigation & Water Resource Department, GoUP to issue letter for water allocation from UP share. The water will be transported to the plant site through pipeline. The specific water consumption for the power plant is 3 m³/MWhr.

14. **Power requirement:** The power requirement for the proposed construction project is estimated as 4 MW, will be obtained from the existing 2 No, 33 KV power line (Each having capacity to handle 4 MW) from Purvanchal Vidyut Vitran Nigam Limited.

15. Baseline Environmental Studies:

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
AAQ parameters at 10 Locations (min and max)	PM ₁₀ (g/m ³)	42 – 94
	PM _{2.5} (g/m ³)	17 – 54
	SO ₂ (g/m ³)	5.4 – 13.9
	NO ₂ (g/m ³)	9.0 – 17.3
	CO (mg/m ³)	0.12 – 0.29
Incremental GLC level	<ul style="list-style-type: none"> · PM = 2.42 (µg/ m³) (Level at 0.5 km in W Direction) · SO₂ = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) · NO_x = 10.12 (µg/ m³) (Level at 1.0 km in W Direction) <p>The Stage-II units (3x800 MW) will be designed to comply with the emission standards mandated by the Ministry of Environment, Forest and Climate Change (MoEF&CC) as specified in the notifications dated 07.12.2015 and its subsequent amendment on 26.06.2018. The design will incorporate the necessary systems to achieve these standards. To control the ash particles emission, high efficiency ESPs would be installed that would limit the particulate emission to 30 mg/Nm³. A chimney of suitable height, as per MoEF&CC Notification dated 28.06.2018, will be constructed to facilitate wider emissions, equipped with personal access for regular stack emission monitoring. One Twin Flue Chimney (220 m height for 2x800 MW) and one Single Flue Chimney (150 m height for 1x800 MW) is envisaged. A wet limestone-based Flue Gas Desulfurization (FGD) system will be installed</p>	

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)																							
	behind ESP, at the tail end of the steam generator downstream in which SO ₂ gas shall be captured in limestone slurry (to limit SO ₂ emission below 100 mg/Nm ³) to produce gypsum. The scrubber will be provided with a bypass system. The FGD System shall also include auxiliary equipment and systems like mills, cyclones, vacuum filters, belt conveyors, pumps, storage vessels, piping and fittings, etc. NO _x emission from the steam generator shall be controlled by low NO _x Burners/System and combustion staging. For the control of Fugitive dust emission in and around the coal handling plant, coal dust extraction and suppression systems would be provided. Dust Suppression System would be installed at all requisite points in CHP and coal stock yard and ash dykes.																							
Ground water quality at 12 locations	pH: 6.89 to 7.78, Total Hardness: 148 to 544 mg/l, Chlorides: 40 to 311 mg/l, Fluoride: 0.32 to 0.68 mg/l, Heavy metals like were found below detection limit : Heavy metals like copper (as Cu)- < 0.01, Lead (as Pb)- <0.01, Cadmium(as Cd)- <0.003 ,Chromium (as Cr)-<0.05, Arsenic (as As)-<0.01 and Mercury(as Hg) :<0.001																							
Surface water quality at 6 locations	pH: 7.40 to 7.92, DO: 4.4 to 6.6 mg/l, BOD: 2.7 to 8.2mg/l, COD from 12 to 48 mg/l, Heavy metals were found below detection Limit. Copper (as Cu)- <0.01, Lead (as Pb)- <0.01, Cadmium (as Cd)-<0.01, Chromium (as Cr)- <0.05, Arsenic (as As)- <0.025 and Mercury (as Hg) - <0.001																							
Effluent generation details and its treatment	Effluent generation from TPP: 2065 m ³ /hr. Meja Stage-II has been envisaged with Air Cooled Condenser (ACC) technolog.. Mode of treatment & reuse: Proposed wastewater generated from various process is reused within the plant processes with and without treatment. Out of 2065 m ³ /hr of wastewater, only 150 m ³ /hr requires treatment through ETP before re-use. The ETP capacity is of 300 m ³ /hr which is adequate. The proposed plant is based on Zero Liquid Discharge (ZLD). Domestic wastewater generation: 50 KLD Mode of treatment & reuse: MBBR technology based STP; Treated water will be reused in plantation in the project premises.																							
Noise levels Leq (Day and Night)	43.2 dB(A) to 45.4 dB(A) for the Day time and 37.4 dB(A) to 39.6 dB(A) for the Night time. The baseline Noise levels monitoring data in the study area is 50.2 to 60.4 dB(A) for the daytime and 40.3 to 53.9 dB(A) for the Night- time. Additional noise monitoring was also carried out for the sensitive locations like school, college and hospital present near to the project site. The daytime noise levels vary between 43.2 dB(A) to 45.4 dB(A) while the night time noise level varied between 37.4dB(A) to 39.6 dB(A). The noise levels at these sensitive locations were found well within standard for silence zones for daytime 50 dB(A) and night time 40 dB(A).																							
Traffic assessment study findings	<ul style="list-style-type: none"> Traffic study has been conducted at NH-135C which passes about 0.7 km, east of the plant site. Transportation of Coal will be done 100% by rail. Existing PCU is 84 PCU per hour (2019 PCU/day) NH-135C and existing level of service (LOS) is: <table border="1" data-bbox="451 1765 1436 1875"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Existing V/C Ratio</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td>NH-135C</td> <td>84 PCU</td> <td>1500 PCU/hour</td> <td>0.56</td> <td>A</td> </tr> </tbody> </table> <table border="1" data-bbox="451 1897 1436 1986"> <thead> <tr> <th>Road</th> <th>V (Volume PCU/hr.)</th> <th>C (Capacity PCU/hr.)</th> <th>Proposed V/C</th> <th>LOS</th> </tr> </thead> <tbody> <tr> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>				Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Existing V/C Ratio	LOS	NH-135C	84 PCU	1500 PCU/hour	0.56	A	Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C	LOS					
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Road	V (Volume PCU/hr.)	C (Capacity PCU/hr.)	Proposed V/C	LOS																				

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)			
			Ratio	
	NH-135C	154	1500	0.102
	<p>* <i>Note: Capacity as per IRC-64:1990 Guidelines for capacity for roads.</i></p> <p>Conclusion: The level of service (LOS) will be the same i.e. "A" after including additional traffic due to the proposed project</p>			
Soil Quality at 10 Locations	<p>pH range: 7.38 to 7.89, Bulk density: 1.18 to 1.29 gm/cm³, Electrical conductivity (EC): 340 to 480 µmhos/cm, Calcium content: 1023 to 2085 mg/kg, Magnesium: 154.1 to 554.6 mg/kg, Potassium: 132 to 190 kg/ha, Nitrogen: 155 to 230 kg/ha, Phosphorous: 14.0 to 20.8 kg/ha, Cation Exchange Capacity (CEC): 9.5 to 16.1 meq/100gm, Organic carbon: 0.69 to 0.82 %</p>			
Flora and fauna	<p>Schedule-I species observed in the study area: Peafowl, Jungle Cat, Porcupine, Blackbuck, Hyaena, Rat Snake and Russel's Viper.</p> <p>Floristic Composition in the study area consists of 53 tree species, 26 shrub species, 21 herbs and 26 grasses, climber and weeds.</p> <p>For conservation of Schedule – I species present in the study area, a Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same. DFO has provided Wildlife Conservation (WLC) plan on 23.08.2024. The same has been submitted to Principal Chief Conservator of Forests (PCCF), Wildlife, Lucknow for approval.</p>			
Hydrogeology study	<p>Recommendations of the Hydrogeology study:</p> <p>MUNPL-MEJA Project submit that NIH details of the Hydrogeology recommendations are complied in Chapter 4 at Section 4.4.9 of the EIA report. NIH Roorkee Hydrogeology Study recommendations/ remedial measures to protect the surface and ground water resource from contamination, in future, are as follows:</p> <p>All the effluent drains are constructed with RCC. Drains are connected to ETP's for treatment and reuse for transportation of ash to Ash Ponds. Ash shall be disposed to Ash pond in High Concentrated Slurry Disposal form which itself is impervious in nature. Further bottom of the Ash Pond shall be properly lined with appropriate impermeable media to prevent any leaching of heavy metals or ground water contamination.</p> <p>As a part of conservation measure, extensive plantation along the plant boundary and along with their maintenance inside the plant and in the surrounding degraded forest areas is planned in a phased manner. A comprehensive action plan for plantation was developed by the Forestry Division Prayagraj and provided on 23.08.2024.</p>			NIH Roorkee
	Area of the land already developed as green belt	163 Ha		
	Area of future plantation planned on MUNPL acquired land (budget)	318 Ha (Rs.32.62 Cr.)		
	Total Green belt within MUNPL Land	481 Ha		
	Total area of MUNPL Land (1295 Ha available+ 110 Ha proposed)	1405 Ha		
	Percentage of Green Belt (Existing and Proposed) to total project land	34.24 % (481 Ha/ 1405 Ha)		

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)
	<p>c) Continuous monitoring of the groundwater. Regular monitoring of Ground water quality in nearby villages and around ash pond is being carried out through CSIR-IITR, Lucknow. Further, ground water level (open well) monitoring in surrounding 14 villages has been done through an accredited third party (M/s Prakriti Consultant Services, Lucknow) and the report has been submitted to Integrated Regional office, MoEF&CC, Lucknow on 03.02.2025. The activities shall be carried out on regular basis.</p> <p>MUNPL-MEJA project submit that, the project's treatment system includes several components designed to ensure water quality throughout various stages of the process. These components consist of following:</p> <ol style="list-style-type: none"> 1. Ash Water Recirculating System (AWRS), 2. Coal Slurry Settling Ponds (CSSP), 3. Effluent Treatment Plant (ETP) and 4. Sewage Treatment Plant (STP). <p>Each of these plants serves a specific function to maximise recycle and reuse of the treated effluents, to maintain optimal operational conditions and environmental compliance.</p> <p>Environment conservation and its awareness to the public are being carried in the surrounding villages on prominent environment days including World Water Day on 22nd March every year. On World Water Day emphasising about importance of water its conservation, and protection is carried through activities like</p> <ol style="list-style-type: none"> 1. Organising Nukkad natak in surrounding villages, schools and market areas. 2. Organised cycle rally campaign, quiz and drawing competitions in neighbouring schools. 3. Spreading awareness through banners at prominent locations. 4. Awareness on growing low water consuming species like Karanj and drought resistant species. 5. Mass plantation drive by MUNPL in local schools and village panchayath bhawans. <p>Communication is strengthened through coordination with local authorities and nearby communities to ensure they are aware and necessary preventive measures are taken at community level.</p>
Impact study on bio-diversity and aquatic ecology	<p>Recommendations of study:</p> <p>For the proposed power plant, intake screens or meshes shall be installed at the entry point of the water supply pipeline in conjunction with the construction of an intake well. This intake screens/meshes will prevent larger aquatic organisms such as fish and frogs from entering into water supply system, thereby aiding in maintaining the aquatic ecological balance of the River Ganga.</p> <ol style="list-style-type: none"> 1. The design and concept of the proposed power plant is based on Zero Liquid Discharge with AWRS, CSSP, ETP & STP. Hence there will be no impact on water bodies. 2. Two Water Reservoir of 29 lac cubic meter capacity are available at MUNPL, to meet the water requirement during the lean season, which is sufficient for 14 days water requirement of both stages, existing and proposed. Water drawl from the river shall be regulated as per the instruction of State Irrigation Dept. 3. The aquatic ecology will be sustainable, and project will not have any significant impact even after the operation of the proposed power plant. <p>For conservation of Schedule – I species present in the study area, a</p>

Period	Post-monsoon 2023 (1 st October 2023 to 31 st December 2023)	
	Wildlife Conservation Plan has been prepared in consultation with DFO and a budget of Rs. 3.51 Crores has been earmarked for the same.	
Risk assessment study	LDO Tank of 2000 KL is envisaged, Dyke for LDO storage tank shall be provided. A quantitative risk assessment for LDO has been carried out and provided in Chapter 7 of the Final EIA/EMP report.	

16. The details of solid and hazardous waste generation along with its mode of treatment/disposal is furnished as below:

S. No.	Type of Waste	Source	Quantity generated	Mode of Treatment	Disposal	Remarks
Hazardous Waste						
1	Empty barrels/container / liners contaminated	Operation and Maintenance works (O&M works)	60 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
2	Spent Ion exchange resin containing toxic metals	Water treatment	2 TPA	Stored in covered area	Sale/disposal to authorized recyclers / TSDF.	-
3	Used or spent Oil	O&M works	100 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
4	Asbestos	O&M works	0.1 TPA	Stored in covered shed	Disposal through TSDF	-
5	Waste residue containing oil	O&M works	10 TPA	Stored in drum	Sale/disposal to authorized recyclers / TSDF.	-
6	Insulation waste	(O&M works)	10 TPA	Stored in covered shed	Disposal through TSDF	-
Non-Hazardous Waste						
1	Fly Ash	TPP	3.024 MTPA (Million Tons Per Annum)	-	Sent to Cement Manufacturer/End users	
2	Bottom Ash	TPP	0.756 MTPA	-	Ash Pond	
3	Gypsum	TPP	4,34,250 TPA	-	Sent to end users	

17. Public Consultation:

Details of advertisement given	The advertisement for public hearing for Meja Stage-II (3x800 MW) was published in the local newspaper Amar Ujala & in the main edition of the national newspaper Hindustan Times, on 22.05.2024.
Date of public consultation	24.06.2024
Venue	Salai Kala Community Centre village Salai Kala, Tehsil Meja, District Prayagraj, UP
Presiding Officer	Additional District Magistrate, Prayagraj
Major issues raised	
No. of people attended	More than 500 people attended and 55 participants attended the public hearing

Action plan as per MoEF&CC O.M. dated 30/09/2020 to address the concerns of public consultation:

Public Hearing Action Plan

S. No.	Proposed CER works to address the issues raised during Public Hearing	Total Estimated Cost (Rs. Crores)	Estimated Timelines
1	Installation of 10 hand pump, 05 solar high mast light, 15 solar streetlights, and construction of public road in village Gadewara (400 m)	1.25	01-02 Year
2	Repair of roads (500 mtr.), drains and water tank in (New Basti), construction of public roads (3000 mtr.), construction of drain for drainage near Triveni Road (500 mtr.), construction of 01 playground for children, providing hand pumps (08) and re boring (03) etc. in village Salaiya Kala and mobile health clinic (for all villages including Salaiya Kala)	7.15	02-05 Year
3	Renovation of primary school, construction of public roads (1200 mtr.), installations of hand pumps (15), solar high mast lights (05), solar streetlights (30) and construction of bathing ghat, solar powered mini water scheme (05), cattle shed (02) etc. in Village Mai Kala	4.00	02-05 Year
4	Construction of interlocking road (1500 mtr.), mini solar water scheme (07), hand pumps (20), solar streetlights (32), beautification of market, development of playground, interlocking in cowshed (gaushala), construction of paved drains (2000 mtr.) etc. in village Kohdar	4.90	02-05 Year
5	Renovation of primary school, construction of interlocking road (2000 mtr.), mini solar water scheme (03), hand pumps (20), solar streetlights (40) etc. in village Salaiya Khurd	3.00	02-04 Year
6	Construction of inter-locking road (2000 mtr.), hand pumps (10), solar streetlights (40), repair of overhead water tank and renovation of primary school etc. in village Jhariyahi	2.00	02-04 Year
7	Construction of inter-locking road (2000 mtr.), hand pump (20) , solar streetlights (35), and renovation of primary school etc. in village Isota	2.00	02-04 Year
8	Construction of interlocking road and drain (1000 mtr.), mini solar water scheme (02), hand pump (10), community toilet, Anganwadi Centre, solar streetlights (30) and renovation of primary school etc. in village Bijaura	2.00	02-04 Year
9	Other Miscellaneous Work: Women Empowerment through skill development and Job oriented skill development trainings to youth such as CIPET, CRISP, CIDC and other implementation partners	3.25	01-05 Year
10	Provisioning for CD Works in village Amiliya Kala	5.00	01-05 Year
11	Rejuvenation of ponds in surrounding villages (100 Lakh), construction of new 4 ponds (254 Lakh), Environmental Lab (2.50 Lakh).	3.56	01-05 Year
12	Dust suppression measures: Additional 4 Fog cannon (56 Lakh), Truck mounted Sprinkling & mechanized truck mounted sweeping machine (125 Lakh), Wheel Washing System (17.85 Lakh)	0.99	01-02 Year
13	Approx. 100 m long approach road to ash dyke for diversion of ash bulkers shall be constructed matching with the construction of Kohdar-Meja-Khiri road	1.00	01-02 Year
Total		40.10*	

Note: * Additional budget of Rs.56.87 Cr is earmarked for development of green belt and incorporated in EMP budget

Note: i. Finalization of Village wise CD works shall be done through stakeholder consultation and Need Assessment Survey (under process). ii. Infrastructure development under Community Development (CD) works shall be executed after the allotment of Govt. Land

Theme wise breakup of proposed works

S. No.	Proposed works to address the issues raised during Public Hearing and written demands given by Gram Pradhans & individuals	Estimated Cost (Rs Crore)	Estimated time	Remarks
1	Infrastructure Development - Construction of roads in project affected villages, community development works, solar high mast light, solar streetlights, beautification of market, interlocking in Gaushala, Anganwadi Centre etc.	16.55	01-05 Year	-
2	Cleanliness - Construction/Repair of drains, toilets and related infrastructure etc.	4.00	01-05 Year	-
3	Water - Repair of overhead tanks and construction of related infrastructure facilities etc.	3.00	01-05 Year	-
4	Health - Development of health infrastructure, conducting medical camps etc.	3.50	01-05 Year	-
5	Education - Renovation of schools, provision of playgrounds, smart classes, furniture, and renovation of infrastructure etc.	3.50	01-05 Year	-
6	Skill Development and Job Oriented Trainings - to increase employability	4.00	01-05 Year	-
7	Environment related works (Dust suppression, Alternate route for ash transport, Environment lab and rejuvenation pond)	5.55	01 -05 Year	-
TOTAL		40.10*		

* Additional budget of Rs.56.87 Cr is earmarked for development of green belt and plantation for carbon sink and incorporated in EMP budget.

18. **Cost of project:** Existing capital cost of project was Rs. 13,093 Cr. The capital cost of the proposed Stage-II project is Rs 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,952.71 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs 58.45 Crores. The employment generation from the proposed project / expansion during construction and operation phase is 5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively. The details of cost for environmental protection measures are as follows:

S. No	Description of Item	Existing (Rs. In Crores)		Proposed (Rs. In Crores)	
		Capital Cost	Recurring Cost	Capital Cost	Recurring Cost
(i).	Air Pollution Control	408.06	8.16	1472.40	29.29
(ii).	Noise Control				
(iii).	Water Pollution Control	10.00	0.20	31.87	0.63
(iv).	Ash Management	322.80	6.46	1319.75	26.12
(v).	Environmental Monitoring and wildlife Management	0.50	0.01	38.72	0.61
(vi).	Green Belt Development	2.00	0.04	55.42	1.11
(vii).	CER Budget	35.03	0.70	34.55	0.69
**	Addressal of Public Consultation issues	Separate fund			
	Total	778.39	15.57	2,952.71	58.45

19. **Green belt development:** Existing green belt has been developed in 163 Ha area. For the proposed expansion, MUNPL plans to establish an additional 324 Ha of dense greenbelt within the premises, bringing the total greenbelt area to 487 Ha i.e. 34.66% of the total land area of 1405 Ha. Besides over and above the greenbelt, as carbon sink, additional plantation shall be done in 271 Ha of degraded forest area in consultation with DFO Prayagraj. Native species of trees shall be planted in consultation with DFO, Social forestry department. MUNPL consulted Divisional Forest Officer-Prayagraj for assistance in plantation within MUNPL premises and in the surrounding degraded forest land under DFO-Prayagraj. MUNPL has proposed planting in degraded forest areas, a total of 271 Ha of plantation has been identified by MUNPL in

consultation with the Forestry Division Prayagraj.

A comprehensive action plan for this external plantation has been developed and approved by the Forestry Division Prayagraj.

Action Plan for Greenbelt development

S. No.	Description	Area (Ha)	Time Period	Budget	Remarks
1	Area of the land already developed as green belt	163	Already done	Already done	
2	Area of future plantation planned on MUNPL acquired land	261	From FY 2025-26 to FY 2029-30	Rs. 26.78 Crore	Plantation in MUNPL land of 261 Ha (80.55% of planned green belt area of 324 Ha) shall be carried out in first 5 years.
3	Area of future plantation planned on MUNPL acquired land	63	From FY 2030-31 to FY 2032-33	Rs. 6.46 Crore	Plantation in MUNPL land of 63 Ha (19.45 % of planned green belt area of 324 Ha), planned to be used as Laydown/Pre-assembly area, shall be carried out in next 3 years after completion of plant erection.
Total Green belt (Existing & Proposed) within MUNPL Land		487	2025 to 2033	Rs. 33.24 Crore	487 Ha is 34.66% of total land of 1405 Ha

Note: In addition to the development of Greenbelt with a budget of Rs. 33.24 Crore, Carbon sink through plantation in nearby forest land will be done with a budget of Rs. 24.25 Crore. Total Budget for Green Belt development and Carbon Sink plantation shall be Rs. 57.49 Crore.

Remarks:

1. Plantation in MUNPL land of 261 Ha (80.55% of planned green belt area of 324 Ha) shall be carried out in first 5 years.
2. Balance land of 63 Ha (19.45 % of planned green belt area of 324 Ha) marked for storage and pre-assembly works of Stage - II to be used by vendor shall be cleared in phase wise manner after five years, hence the same shall be developed as green belt within next 3 years after completion of plant erection.

Year Wise Plan of Green belt development within MUNPL land

S. No	Year	Within MUNPL Land	
		Area (Ha)	Earmarked Budget (Rs. Cr.)
1	2025-2026	50	5.13
2	2026-2027	55	5.64
3	2027-2028	50	5.13
4	2028-2029	50	5.13
5	2029-2030	56	5.75
6	2030-2031	25	2.57
7	2031-2032	25	2.57
8	2032-2033	13	1.325
Total		324	33.24

Note: Budget of plantation is prepared based on the Scheduled of Rate (SoR) of forest department, Uttar Pradesh, which is provided to MUNPL during consultation taken from DFO, Social forestry, Prayagraj. The budget shall be increased, based on increment in SoR of forest department, Uttar Pradesh.

20. Ash management: Ash management for last three years (For the existing project):

Year	Quantity Generated (LMT)	Quantity utilized (LMT)	% of Utilization	Balance Quantity (LMTP)	No of storage silos with capacity
FY 2021-22	18.23	13.21	72.46	5.02	HCS Silos: 03 (each

Year	Quantity Generated (LMT)	Quantity utilized (LMT)	% of Utilization	Balance Quantity (LMTP)	No of storage silos with capacity
FY 2022-23	15.73	9.82	62.39	5.91	of capacity 525 MT)
FY 2023-24	17.85	12.63	70.78	5.22	Fly ash silos: 04 (each capacity 1200 MT)

A. Ash pond details:

S.No.	Details of Ash pond	Lagoon 1	Lagoon 2	Lagoon 3	Total
1.	Status of ash pond (Active Exhausted (yet to be reclaimed). Reclaimed)	Active	Active	Active	N.A.
2.	Area HA	101.2	80.9	72.8	254.9
3.	Dyke height (m)RL/ Max / Avg height from ground (m)	97.0 / 9.50 / 4.75	110.0 / 20.0 / 10.0	110.0 / 17.5 / 8.75	N.A.
4.	Volume m3	23.47 Lakh	29.79 Lakh	16.25 Lakh	69.51 Lakh
5.	Quantity of ash disposed (Metric Tons)	16.26 Lakh	0.51 Lakh	8.75 Lakh	25.52 lakh
6.	Available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons)	27.2 % 7.21 Lakh	96.8 % 29.28 Lakh	46.9 % 7.54 Lakh	44.03 Lakh
7.	Expected life of ash pond (number of years and months)	Volumetric capacity of HCSD dyke will be sufficient for 2 Years and the same of bottom ash dyke will be sufficient for 16 Years.			N.A.
8.	Type lining carried in ash pond: HDPE lining of LDPE Inning or clay Inning or No lining	High Concentrated Slurry Lining. Bentonite lining provided in OFL.			N.A.
9.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	HCSD	LCSD	LCSD	N.A.
10.	Ratio of ash:water in slurry	3:2	1:4	1:4	N.A.
11.	Ash water recycling system (AWRS) installed and functioning : Yes or No	NA	Yes	Yes	N.A.
12.	Quantity of waste water from ash pond discharged into land or water body (m3)	Nil	Nil	Nil	N.A.
13.	Last date when the dyke stability study was conducted and name of organization who conducted the study:	Ash Dyke stability carried on 25.11.2021 by IIT Roorkee.			N.A.
14.	Last date when the audit was conducted and name of the organization who conducted the audit:	Audit carried on 25.04.2024 by Motilal Nehru National Institute of Technology, Allahabad.			N.A.

B. Proposed ash utilization plan for expansion project:

MUNPL-MEJA Project submits that Ash Utilization (AU) shall be done as per MoEF&CC notification dated 31.12.2021 and its amendments.

The proposed MUNPL-MEJA STAGE-II project to commission one of its proposed 3 units of 800MW in FY 2030-2031 and other two units in FY 2031-2032.

Details	Existing Generation (MTPA)	Proposed Generation (MTPA)	Total	Utilization (MTPA)	% of Utilization	Balancing Quantity	No of storage silos with capacity
AU details with Operation of Stage-I : 2x660MW (Stg-I)							
2028-29	25.55	0	25.55	35.77	140.0	0	
2029-30	25.55	0	25.55	20.44	101.2	5.11	HCSD Silos: 03
AU details with Operation of Stage-I and Commissioning and Operation of one unit of 800MW in							
(each of capacity							

Stage-II : 2x660 MW(Stg-I) + 1x800 MW (Stg-II)							525 MT)
2030-31	25.55	15.49	41.04	32.83	80	8.21	Fly ash silos: 04 (each capacity 1200 MT)
AU details with Operation of Stage-I and Commissioning and Operation of all 3 units in Stage-II : 2x660 MW(Stg-I) + 3x800 MW (Stg-II)							
2031-32	25.55	46.46	72.01	85.33	118.5	0	

Ash pond details: New ash pond details is provided as below:

S. No.	Details of Ash Pond	Earlier	Optimised
1.	Area (Ha)	110	89
2.	Dyke height (m)	16 m (Avg height)	16 m (Avg height)
3.	Volume (m ³)	10 Million m ³	8.75 Million m ³
4.	Quantity of ash to be disposed (Metric Tons)	10 Million Metric Tons	8.75 Million Metric Tons
5.	Expected life of ash pond (number of years and months)	2 Years 01 Months (w.r.t. total ash generation of Stage-II)	1 Years 9 months (w.r.t. total ash generation of Stage-II)
6.	Type lining carried in ash pond: HDPE lining or LDPE lining or clay lining or No lining	Suitable impervious lining as per actual site conditions meeting the imperviousness requirements as per "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".	
7.	Mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	LCSD	
8.	Ratio of ash: water in slurry mix	1:4	
9.	Ash water recycling system (AWRS):	Yes	
10.	Quantity of wastewater from ash pond to be discharged into land or water body (m ³)	NIL	
11.	Details regarding dyke stability study and name of the organization who conducted the study.	As already done in all past ash dyke stability design, this will also be done by NTPC, (in-house design) in line with "CEA and CPCB Guidelines for Design, Construction, O&M and Annual certification of Coal Ash Ponds".	

21. Summary of violation under EIA, 2006/court case/show cause/direction if any, related to the project under consideration:

A. Summary of court cases:

There are a total of 73 cases pending against MUNPL, there is only one environment related case. Moreover, for the pending environment case before NGT-Principal Bench Delhi where apprehensions regarding water usage from Ganges at Sangam and its impact on water availability thereof have been raised. The grievance is on the account of such withdrawal of water, water scarcity is created in River Yamuna and River Ganga in Prayagraj as a result of which, the very organisation of Kumbh mela and Magh mela will be difficult in next 20 years. By virtue of the notice received from NGT, MUNPL has submitted vide an affidavit that MUNPL is drawing water 40kms downstream of Sangam and within the permitted allocated usage, therefore submitting that "MUNPL is not using water which is beyond the limits or criteria and laws established by MoEF&CC."

Segregation of Cases

S. No.	Case Type	Number
1.	Arbitration, Adjudication, and ESC	5
2.	Insolvency	3
3.	Environment (NGT)	1
4.	Criminal	1
5.	Labour	27
6.	Land	36

Total	73
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A Brief about NGT Case

Case No./ Title	Name of the Court	Brief Summary of the case	Last date of hearing	PRESENT STATUS
Original Application No. 203/2022 Kamlesh Singh Versus State of UP & Ors.	National Green Tribunal, Delhi	By way of a letter petition wherein a grievance has been raised that Kishanpur Canal is extracting 420 cusec water from River Yamuna for irrigation purpose and 96 cusec water is utilized by Bara Thermal Power Plant, 80 MLD water by Nagar Nigam, Meja & Karchana 54 MLD and NTPC Meja 90 cusec water. The plea made by the appellant wrt NTPC MEJA is not factual.	February 11, 2025	Disposed on March 3, 2025 with a direction to the authorities to ensure that the E-flow in river Ganga is maintained in terms of the notification dated 09.10.2018.

B. Summary of Show Cause Notices: Nil

C. Summary of violation: PP reported that no any violation case pertaining to the Environmental Protection Act, 1986; Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Wildlife (Protection) Act, 1972 are pending against the proposed project.

22. Compliance to the observations of sub-committee site visit report – EAC Subcommittee visited on 15th to 19th Jan 2025. Action Plan in response to report of the site visit by EAC Sub-Committee is given below:

S.N	Description	Action Plan
1	PP should make plantation in more than 33% area as green belt development requirement in the available land only. For this PP can use the vacant area lying around the ash dykes, internal roads, residential colony, and gap area.	Revised greenbelt action plan has been submitted as mentioned above.
2	PP should ensure 100% ash utilization and proper maintenance and management of the ash pond/dyke including its lining, as per the guidelines issued by the CPCB/CEA.	Revised ash utilization plan has been submitted as mentioned above.
3	Construction of bund, demarcation, proper fencing, signboards, and plantation all around the boundary of ash ponds be ensured.	Rakhad Dam is a restricted area where Ash utilization and Dam raising works are carried out from time to time, hence it is not possible to construct fencing. However, the concerned contract agencies have posted their guards to prevent the movement of stray animals. Also, sign boards showing restricted area are placed around the boundary. Plantation in 85 Ha land around Ash pond shall be carried out as per plan.
4	Provision of Wheel Washing System at the entry and exit to the plant and Ash Pond should be made.	Proposal for procurement and installation of Wheel Washing System with an estimated cost of Rs. 17.85 lacs has been initiated on 22.02.2025. The system shall be in place by Oct 2025.
5	Regular monitoring system to check groundwater quality in surrounding areas and also at	Regular monitoring of Ground water quality in nearby villages and around ash pond is being carried out through CSIR-IITR, Lucknow. Further, ground water level (open well) monitoring in surrounding 14 villages has been done through

	ash ponds be ensured.	an accredited third party (M/s Prakriti Consultant Services, Lucknow) and the report has been submitted to Regional Office, MoEF&CC, Lucknow on 03.02.2025. The activities shall be carried out on regular basis.
6	Approach road to the Ash Pond shall be concreted and regular spraying of water through fog canons/ fixed sprinklers to check the re-suspension of dust during transportation.	Ash Pond approach road concreting work is under progress. Target of completion of the work is May 2025. In Ash Pond, 30 nos. of water sprinklers have been provided which are under operation. Water sprinkling along the internal roads in Ash Pond is being carried out on daily basis. Also, 1 no. Fog Water Cannon machine has been deployed in Ash Pond to suppress fugitive dust. Additionally, station has taken action for procurement of 4 nos. Fog Cannon machines with an estimated cost of Rs. 56 lacs. The supply of these machines is expected by Oct 2025.
7	Adequate environmental safety measures must be planned for the health and safety of the school children and villagers located in Buffer Zone.	Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary. Existing mitigation measures are as follows: 1. FGD of both the units are in operation. 2. Dry fly ash is being transported through Closed wagon rakes of railways which has further reduced the vehicular emission. 3. Ash pond Lagoon-II and Lagoon-III are water covered. 4. In Ash Pond, 30 nos of water sprinklers are provided to suppress fugitive dust. 5. Water sprinkling along the roads/ approaches in and around Ash Pond is being carried out regularly with 02 nos. water tankers. Further additional 02 more water tankers are deployed for sprinkling along the approach roads to plant and township. 6. Fog Cannon is deployed in Ash Pond as well as in surrounding areas to suppress fugitive dust. 7. During coal unloading at Wagon Tippler pre-wetting and dust suppression system is in service. 8. In Coal yard 88 nos. of water sprinklers are installed and in service. 9. Dust extraction system is in service in crusher house and dry fog dust suppression systems is in service in coal conveyors. Proposed Mitigation measures are as follows: 1. State-of-the-art "Ultra Super Critical Technology" with higher efficiency has lesser emission of CO ₂ (12-13 % less with respect to sub critical units). 2. Increase of number of Dry fly ash closed wagon rakes through railways to further reduce the vehicular emission. 3. Use of Low NOx burner will reduce NOx emission. 4. Use of highly efficient ESP will reduce PM emission to less than 30mg/Nm ³ as per MoEF&CC norms. 5. Use of Wet Flue Gas Desulphurization (FGD) will reduce the PM and SO ₂ emission as well as low flue gas exit temperature, which shall improve climatic conditions. 6. As a mitigation measure, MUNPL has already undertaken plantation activities in nearby settlements close to the project boundary. Additionally, as part of the proposed expansion project, a dense greenbelt will be developed within the project area and around the ash dyke. Out of the total 303 Ha., approximately 70 Ha. of land has been identified by MUNPL, prioritizing the Mai Khurd village & Vijay Degree College, which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.
8	PP should install solar panels on the plant buildings and provide solar street lights in	The project of 3.5 MW capacity for rooftop solar is in progress under existing Stage-I and the target for completion of the same is March '26. Additionally, installation of 1.5 MW rooftop solar panel within plant buildings

	the nearby villages.	<p>has been included in the scope of Stage-II EPC package.</p> <p>MUNPL has demonstrated its commitment to sustainability and corporate social responsibility by executing several solar-powered projects over the last three years. Below is a summary of the projects along with their respective contract values:</p> <p>i. Installation works of 01 Off grid Solar Power System (5 KW) at Women Degree College, Kaithwal, Ladiyari. The contract value was Rs. 7.84 Lakh.</p> <p>ii. Installation of 294 Nos. Solar Powered Street Lights in the nearby villages of MUNPL. The contract value was Rs. 60.90 Lakh.</p> <p>iii. Installation of 20 Nos. Solar Powered High Mast in the nearby villages of MUNPL. The contract value was Rs. 25.53 Lakh.</p> <p>Grand Total: Rs. 94.27 Lakh</p> <p>The above initiatives highlight MUNPL's efforts to promote renewable energy, improve community infrastructure, and support education and public welfare through sustainable solutions.</p> <p>Further, MUNPL has outlined its future plans for solar-powered projects under its Corporate Social Responsibility (CSR) initiatives for the fiscal year 2025-26. The proposed projects are as follows:</p> <p>i. Installation of 200 Nos. Solar Powered Street Lights in the nearby villages of MUNPL. The contract value is Rs. 42.19 Lakh.</p> <p>ii. Installation of 15 Nos. Solar Powered High Mast in the nearby villages of MUNPL. The contract value is Rs. 19.14 Lakh.</p> <p>Grand Total: Rs. 61.33 Lakh (Proposed)</p> <p>These planned initiatives further underscore MUNPL's commitment to leveraging solar energy for sustainable development, enhancing community infrastructure, and improving the quality of life in nearby villages.</p>
9	The sub-committee also visited the Environmental Lab of the project. A few more environmental monitoring instruments are required to be added in the Lab. An environmental management cell Head should be deputed with Environmental Science/Environmental Engineering/Environmental management of the plant.	<p>a) SOx, NOx, Methane, CO, VOCs measuring instruments are available at site.</p> <p>b) Ozone kit is under procurement with an estimated cost of 2.50 lacs. Target for supply is June 2025.</p> <p>c) Orders for procurement of Water testing kit and RADON meter have been placed with a value of 20,702/-. Target for supply is March 2025.</p> <p>d) SPM portable monitoring instruments is under procurement with estimated value of 60000/-. Target for supply is September 2025.</p> <p>Further, Environmental Management cell is headed by Senior Executive and report directly to CEO and is supported by 2 specialists in Chemistry (for environment lab) and 2 specialists in Environmental Science (for environmental management of the plant).</p>
10	The tractor-mounted water sprinkling system should be replaced by the truck-mounted system.	Contract proposal has been processed for deployment of Truck mounted Sprinkling system with an estimated cost of 10.85 lacs per annum and is expected to be awarded by July 2025.
11	There is only one Fog cannon machine available in the plant. Four (4) additional Fog Cannon machines should be deployed.	Station has taken action for procurement of additional 4 nos. Fog Cannon Machines with an estimated cost of 56 lacs. The supply of these machines is expected by October 2025.
12	Truck-mounted Road sweeping machine should also be deployed to minimize road dust in sensitive areas like fly ash silos. Coal yards etc.	Biennial contract proposal has been processed for deployment of mechanised truck mounted sweeping machine with an estimated cost of 1.25 crore and is expected to be awarded by July 2025.
13	An additional alternate route	NIT for widening of Kohdar-Khiri Road has been done by PWD.

	for ash transport by road to reduce the pollution load on the existing road transport which passes through populated areas shall be constructed. This can be achieved by construction of approx. 300m long road to ash dyke for diversion of ash bulkers matching with Kohdar-Meja-Khiri road.	Construction of approx. 100 m connecting road on land will be done by MUNPL for which a budget provision of 1 Crore has been made.
14	Water harvesting system should be strengthened in and around the plant with conserving the existing waterbodies.	For strengthening water harvesting system, 4 nos. of water ponds shall be constructed in and around the plant with approx. 41,700 m ³ water holding capacity. Budget provision of 2.54 Crore for the same has been made. Out of these 4 water ponds, 1 water pond shall be made ready by October 2025 and other 3 water ponds will be ready by March 2026.

23. The above additional information was deliberated by the EAC in its 20th meeting held on 24.02.2025. The proposal was again deferred by the EAC for want of following additional information. Proponent uploaded the ADS reply through PARIVESH on 12.03.2025.

a. As per the revised closure report dated 24/02/2025 received from Regional Office, the proponent is still not complying with the following prescribed EC conditions with respect to the existing project:

- As per the specific, condition no. III "land requirement shall be restricted to 1100 acre (including ash pond) [445.34 Ha]". However it has come to notice that PA's have acquired around 2762.63 acre (1118.47 Ha) of land, which is 1762.63 acre (713.61 Ha) more as mentioned in the EC.
- As per the land breakup submitted by PP, it has been observed that the total land area acquired for Stage I is 1295 ha. (3200.015 Acre), which is still more than the land mentioned in the EC condition.
- PAs have also changed their coal linkage from SECL to CCL and NCL in 2021. However, no EC amendment has been taken so far, which is required as per the Ministry Office Memorandum no. J13012/8/2009-IA.II (T) dated 11.11.2020.
- It has been found that the PAs have yet not submitted fly ash returns to this office. It is required to submit fly ash returns to this office regularly.

The Committee asked the proponent to submit an action taken report on the above points.

b. The land break up of 1409 ha is observed to be quite confusing and there is no clarity on the area earmarked for the existing and proposed green belt details. The land break up given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit and correct the same in totality.

c. The proposal involves acquisition of additional land of 114 ha (Govt land: 110 Ha & Private land: 4 Ha) for the project. As per the MoEF&CC O.M. dated 7/10/2014 as amended on 20/02/2025, proponent is required to submit a confirmation from the State Government (or) authorized agency indicating their intent to acquire land for the project as indicated in the EIA report of the project for the Government land. With respect to private land, the proponent is required to submit consent obtained from the landowners. No document has been made available by the project proponent in this regard.

d. Action plan prepared to address the issues raised during public hearing is as furnished in the EIA report and presentation made before the EAC found to be not in consistent with each other. PP was advised to revisit the same.

e. The area earmarked for the existing and proposed green belt details as given in the EIA report, presentation made before the EAC and in the brief summary are found to be not in consistent with each other. PP was advised to revisit the same. Revised green belt action plan shall be submitted.

f. The area earmarked for the proposed ash pond was 110 Ha and the same got optimized to 95 Ha. However, the ash pond details for the revised area of 95 Ha has not been made available.

g. Compliance to the recommendations of the site visit report of EAC Sub-Committee have not been submitted.

h. Assessment of Carbon emissions and brief plan for Carbon emission mitigation has not been submitted.

i. The proponent shall revisit the entire data submitted for the instant proposal in totality and all the requisite documents such as EIA/EMP report and presentation etc., shall be revised to ensure the consistency of the data.

In addition to the above, Ministry was in receipt of representation regarding the instant project. Proponent submitted point-

wise reply to the said representation through Parivesh on 24/03/2025. The additional information submitted by the proponent on 12/03/2025 and 24/03/2025 was deliberated in the 23rd EAC meeting held on 04/04/2025.

24. Written submissions:

Project proponent submitted the following written submissions during the meeting:

- i. Revised action plan for Greenbelt development.
- ii. Hon'ble NGT Order dated 03/03/2025 in Original Application No. 203/2022 Kamlesh Singh Versus State of UP & Ors.
- iii. Carbon Sequestration Through Existing Plantation
- iv. Exemption given by MoP to Meja TPS from linking with STP vide Office Memorandum dated 10.01.23
- v. Revised land details
- vi. Review of proposed Ash dyke Land: The proposed ash dyke land has been further reviewed and reduced from 95 Ha to 89 Ha, which is the technical minimum requirement. The remaining 6 Ha (95 Ha-89 Ha) land shall also be used for Greenbelt development. Hence, out of 110 Ha additional land proposed for Stage-II, 89 Ha is proposed to be used for Ash dyke purpose and 21 Ha is proposed to be used for Greenbelt development. The Ash Pond details and area calculation has also been submitted.

Observations and deliberation of the EAC

25. The Committee observed and noted the following:

- i. Instant proposal is for Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) by M/s. Meja Urja Nigam Private Limited located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh.
- ii. The existing project 1320 MW (2x660 MW Stage-I) was accorded environmental clearance on 10.01.2011 and subsequently amended by the Ministry vide letters dated 21.07.2017, 08.01.2018, 28.03.2019, 08.08.2019 & 25.09.2020. Project has been implemented and the unit is under operation. Consent to Operate renewal for existing Stage-I (2x660 MW) was accorded by Uttar Pradesh Pollution Control Board on 31.12.2024 and is valid up to 31.12.2026.
- iii. Committee deliberated on the certified compliance report of the existing unit including the closure report dated 24/02/2025 along with the action taken of the proponent and found it satisfactory.
- iv. ToR for the proposed expansion project was obtained on 14/12/2023.
- v. Total land under possession of M/s. Meja Urja Nigam Private Limited is 1295 Ha including existing unit. A total area of 370.220 Ha will be required for the proposed expansion, which is within the existing project boundary of 1295 Ha. In addition to this, additional land requirement for the proposed expansion is 110 Ha.
- vi. With respect to land acquisition of 110 Ha, the District Magistrate, Prayagraj, vide letter dated 27.03.2025, has issued a demand notice. The requisite payment of Rs. 106.95 crores by MUNPL to the State Government is reportedly under process.
- vii. Proposal involves no involvement of forest land.
- viii. The EAC also took into consideration the drone survey of the project site and KML file on the Google Earth presented by the project proponent along with DSS of the project site on PARIVESH.
- ix. There are no national parks, wildlife sanctuaries, Biosphere Reserves, Tiger/Elephant Reserves, Wildlife Corridors etc. within 10 km distance from the project site as ascertained from DSS.
- x. The project site is not located within the Critically Polluted Area (CPA) / Severally Polluted Area (SPA) as per CEPI assessment 2018 of CPCB.
- xi. Tons river is located at distance of 950 m from the project site. According to the irrigation department letter dated 10.01.2025, the flood zone for this area has not been determined to date. However, the nearest Highest Flood Level (HFL)

gauge to the Meja site is located at Meja Road, 23 km downstream of the site, with the highest recorded HFL at 87.17 m. The nearest upstream gauge is at the Tons Pump House, approximately 32 km from the project site, where the highest recorded HFL over the past 50 years was 98 m. Since Meja Urja Nigam Pvt. Ltd. (MUNPL) project site level will be maintained at 101 m to 104.5 m, both the upstream and downstream HFLs of the Tons River are below the project site level. In view of this, no impact on Tons river is envisaged.

xii. Mai Khurd is located 0.5 Km NW (in cross wind direction) to the project site. Vijay Degree College located in Salaiya Kala village, which is 0.68 Km, in SSW (in up wind direction) from the project boundary. A dense greenbelt will be developed prioritizing the Mai Khurd village & Vijay Degree College, which shall work as barrier between the school, village and project boundary to mitigate noise and dust exposure.

xiii. Coal requirement for Stage-I (7.34 MMTPA) & Stage II (9.94 MMTPA) project will be met through rail. There will be no road transportation of coal for Stage- I & II.

xiv. Existing Water requirement is 95,416 m³/day (allotted water for Stage-I (1320 MW -2x660 MW) is 1,07,649 m³/day) (44 cusec), water requirement is obtained from River Ganga and permission for the same has been obtained from Central Water Commission on 17.11.2009. The water requirement for the proposed project Stage-II (2400 MW - 3x800 MW) is estimated as 72,000 m³/day (30 cusecs). 12,000 m³/day (5 cusec) shall be taken from surplus water from stage -I and balance 60,000 m³/day (25 cusec) of freshwater allocation from the River Ganga is under process. For freshwater conservation Air Cooled Condenser System will be used in Meja STPP Stage-II.

xv. The Committee deliberated on the baseline data and incremental GLC due to the proposed project and observed that AAQ levels are within NAAQS.

xvi. The Stage-II units (3x800 MW) will incorporate high-efficiency (with 99.99%) Electrostatic Precipitators (ESP) to control ash particle emissions. These ESPs will design to limit particulate emissions to 30 mg/Nm³. Besides, one Twin Flue Chimney (220 m height for 2x800 MW) and one Single Flue Chimney (150 m height for 1x800 MW) is envisaged. A wet limestone-based Flue Gas Desulphurization (FGD) system will be installed behind ESP, at the tail end of the steam generator downstream in which SO₂ gas shall be captured in limestone slurry (to limit SO₂ emission below 100 mg/Nm³) to produce gypsum.

xvii. Total wastewater generation from the existing and expansion project is 3600 KLD. The Effluent Treatment Plant (ETP) of 300 m³/hr is envisaged to treat the effluent.

xviii. There are 7 Schedule I Species found in the buffer zone and a Wildlife Conservation & Management Plan (WLCP) has been prepared and submitted to Principal Chief Conservator of Forest (Wildlife), Govt. of Bihar for the approval.

xix. Committee deliberated on the action plan arising out of Hydrogeology study and bio-diversity and found it satisfactory.

xx. Public hearing for the project was held on 24/06/2024. The Committee looked in to the videography of the public hearing proceedings, deliberated on the public hearing issues along with action plan submitted by the proponent to address the issues raised during the public hearing and found it satisfactory. The committee advised the PP to implement the PH action plan in a time bound manner.

xxi. Committee deliberated on the existing ash management and observed that percentage of ash utilization for the year 2023-24 is observed to be only 70.78%. Committee asked the proponent to achieve 100 % ash utilization. Further, with respect to the proposed new ash pond, the committee asked the proponent to optimize the land area. Accordingly, PP optimized the area from 95 Ha to 89 Ha.

xxii. Existing capital cost of project was Rs. 13,093 Cr. The capital cost of the proposed Stage-II project is Rs 25,081.88 Crores and the capital cost for environmental protection measures is proposed as Rs. 2,952.71 Crores. The annual recurring cost towards the environmental protection measures is proposed as Rs 58.45 Crores. The employment generation from the proposed project / expansion during construction and operation phase is 5046 (60 permanent and 4986 temporary) and 5250 (210 permanent and 5040 temporary) respectively.

xxiii. The committee noted that there are 73 court cases with respect to the instant project. Out of 73 cases, only one case bearing Original Application No. 203/2022 is related to the environment. The said case has been disposed of on 03/03/2025 by the Hon'ble NGT.

xxiv. The Committee noted that the EIA report is in compliance of the ToR issued for the project, reflecting the present environmental status and the projected scenario for all the environmental components.

xxv. The EAC also deliberated on the additional information and written submission of the project proponent and found it satisfactory.

xxvi. The EAC noted that the Project Proponent has given an undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the EIA/EMP reports. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

Recommendations of the Committee:

26. The EAC after detailed deliberations on the information submitted and as presented during the meeting **recommended** for grant of Environmental Clearance to the proposed expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) by **M/s. Meja Urja Nigam Private Limited** located at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh, under the provisions of EIA Notification, 2006 subject to the stipulation of specific conditions and standard/general conditions (**Annexure 1**).

27. The MoEF&CC has examined the proposal in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and based on the recommendations of the EAC hereby accords Environmental Clearance to **M/s. Meja Urja Nigam Private Limited** for "*Expansion of Meja Coal Based Thermal Power Project from 1320 MW (2x660 – Stage I) to 3720 MW (with 3x800 MW- Stage II) at Village- Kohdar, Mai Khurd & Patai Dandi, Tehsil Meja, District Prayagraj, Uttar Pradesh*" subject to compliance of the Specific/General environmental conditions (**Annexure 1**).

28. The proponent shall obtain all necessary clearances/approvals that may be required before the start of the project. The Ministry or any other competent authority may stipulate any further condition for environmental protection. The Ministry or any other competent authority may stipulate any further condition for environmental protection.

29. The Environmental Clearance to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.

30. The PP is under obligation to implement commitments made in the Environment Management Plan, which forms part of this EC.

31. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

32. General Instructions:

(i) The project proponent shall prominently advertise it at least in two local newspapers of the District or State, of which one shall be in the vernacular language within seven days indicating that the project has been accorded environment clearance and the details of MoEF&CC website where it is displayed.

(ii) The copies of the environmental clearance shall be submitted by the project proponents to the Heads of local bodies, Panchayats and Municipal Bodies in addition to the relevant offices of the Government who in turn must display the same for 30 days from the date of receipt.

(iii) The project proponent shall have a well laid down environmental policy duly approved by the Board of Directors (in case of Company) or competent authority, duly prescribing standard operating procedures to have proper checks and balances and to bring into focus any infringements/deviation/violation of the environmental / forest / wildlife norms / conditions.

(iv) Action plan for implementing EMP and environmental conditions along with responsibility matrix of the project proponent (during construction phase) and authorized entity mandated with compliance of conditions (during operational phase) shall be prepared. The year wise funds earmarked for environmental protection measures shall be kept in separate account and not to be diverted for any other purpose. Six monthly progress of implementation of action plan shall be reported to the Ministry/Regional Office along with the Six-Monthly Compliance Report.

(v) Concealing factual data or submission of false/fabricated data may result in revocation of this environmental clearance and attract action under the provisions of Environment (Protection) Act, 1986.

(vi) The Regional Office of this MoEF&CC shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information/monitoring reports.

(vii) Validity of EC is as per the provision of EIA Notification, 2006 and its subsequent amendment.

33. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and Rules and any other orders passed by the Hon'ble Supreme Court of India / High Courts and any other Court of Law relating to the subject matter.

34. This issue with an approval of the Competent Authority

Yours faithfully,

(Sundar Ramanathan)
Scientist 'F'
Tel: 011- 20819378
Email- r.sundar@nic.in

Copy To

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi 110001.
2. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
3. The Deputy Director General of Forests (C), Integrated Regional Officer, Ministry of Environment, Forest and Climate Change, Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 2260205.
3. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD cum-Office Complex, East Arjun Nagar, Delhi-110032.
4. The Chairman, Uttar Pradesh State Pollution Control Board, Building. No. TC-12V. Vibhuti Khand, Gomti Nagar. Lucknow-226 010
4. The Chairman, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3 Kasturba Gandhi Marg, New Delhi.
6. Member Secretary, Uttar Pradesh State Pollution Control Board, PICUP Bhawan, 3rd Floor, B-Block, Vibhuti Khand, Gomti Nagar Lucknow – 226 010.
7. The Member Secretary, Central Ground Water Authority, Jamnagar House, 18/11, Man Singh Road Area, New Delhi, Delhi 110001
9. The District Collector, Prayagraj, Uttar Pradesh.
10. PARIVESH Portal

Annexure 1

Specific EC Conditions for (Thermal Power Plants)

1. [A] Environmental Management

S. No	EC Conditions
1.1	Project proponent shall adopt 100% utilization of ash generated as a result of the expansion project in accordance with the ash utilization notification dated 31/12/2021 and its subsequent amendment. Area for the additional ash pond proposed under the expansion project shall not exceed 89 Ha as committed.
1.2	In addition to the existing 4 Continuous Ambient Air Quality Monitoring Stations (CAAQMS), Project proponent shall install additional one continuous ambient air quality monitoring at suitable location within the project site in consultation with UPPCB as committed.
1.3	The water requirement for the proposed project is estimated as 72,000 KLD and the same shall be met from River Ganga. Air Cooled Condenser System shall be used in STPP Stage-II as committed.
1.4	Project proponent shall store harvested rainwater in the project boundary and utilize the same for plantation, recharging water in the pond and domestic utilization in colonies. A record shall be maintained of water collected through rainwater and its supply system. PP shall get the water audit done every year to optimize the water requirement.
1.5	Project proponent shall implement the protective measure proposed in EMP in a time-bound manner. The budget earmarked for the same is Rs. 2952.71 Crores (Capital) and Rs. 58.45 crores (recurring) and should be kept in separate accounts and audited annually. The implementation status along with the amount spent with documentary proof shall be submitted to the concerned Regional Office for the activities carried out during the previous year.
1.6	Project proponent shall assess the carbon footprint of the project and develop carbon sink/carbon sequestration resources using modern technologies. The implementation report shall be submitted to the concerned Regional Office of the MoEF&CC.
1.7	Project proponent shall install and commission the FGD for the existing 2x660 MW & and proposed 3x800 MW unit as per the Ministry's notification dated 05/09/2022 and its subsequent amendments.
1.8	Ash pond area and fly ash utilization shall be as per Fly Ash Notification issued by Ministry/ CPCB from time to time.
1.9	Project proponent shall ensure that pipelines carrying the fly ash and effluent shall be inspected regularly for any leakages.
1.10	Effluent of 3600 KLD will be treated through Effluent Treatment Plant. As committed by the Project proponent, Zero liquid discharge shall be adopted for the existing and the proposed plant. No wastewater will be discharged outside the project site.

S. No	EC Conditions
1.11	PP shall ensure that diesel operated vehicles will be switched over to E-Vehicles/CNG/LNG vehicles in a time bound manner, replace the passenger vehicles to E-vehicle in phased manner. Further, for local movement of officials Contract of Vehicles deployment shall be awarded to project affected people and all efforts for adopting heavy E-vehicles/LNG/CNG like Bulkers for ash transportation for short distance subject to availability of such E-vehicle/facility and requisite adequate charging infrastructure in the surrounding area shall be provided. PP shall submit the action taken report to concerned RO with amount spent, photographs (before & after), number of e-vehicles deployed etc. in six monthly compliance report.
1.12	PP shall implement the concurrent plantation plan in a time bound manner. The gap plantation shall be completed in the identified 163 Ha land area within Plant, residential and administrative areas and around Further, three tier green belt shall be developed in an area of 324 ha in a time frame of 6 years from the date of grant of EC in consultation with Forest department/ Gram Panchayat/District Administration all along the periphery of the project site. Thus, total of 487 ha area (34.66 % of total project area) will be developed as greenbelt. PP shall also adopt Miyawaki plantation technique and plantation with minimum 2 meter height of the saplings in upcoming monsoon season. The budget earmarked for the green belt, plantation inside and outside the plant area, along the transportation route and Miyawaki Plantation area shall be kept in a separate account and audited annually. PP should annually submit the audited statement of expenditure along with proof of activities viz. photographs (before & after with geolocation date & time), details of expert agency engaged, details of species planted, number of species planted, survival rate, density of plantation etc. to the Regional Office of MoEF&CC and on PARIVESH Portal as the case may be for the activities carried out during previous year.
1.13	Project proponent shall carry out community plantation with incentive scheme by distributing 50,000 saplings per year for a period of five years. Further, PP shall provide basic facilities to the nearby schools such as drinking water, sanitation facilities and shall also develop green belt around the nearby schools. Regular watering of saplings planted in the nearby schools will be carried out by Project Proponent to mitigate the air and noise pollution. Further, PP shall organize quarterly awareness programs for school students to educate them on the significance and preservation of trees.
1.14	PP shall strengthen the existing Primary Health Center (PHC) & Community Health Center (CHC) in the study area for better public health as committed. Compliance status in this regard shall be submitted along with the six monthly compliance to the concerned Regional Office of MoEF&CC.
1.15	Wildlife conservation plan as approved by the competent authority shall be implemented. Additional, budget shall be added in the plan, in case additional measures suggested by state wildlife department. The final Wildlife conservation plan duly approved by the CWLW shall be submitted to RO, MoEF&CC within a time frame of three months from the date of grant of EC and the budget approved by the concerned authority shall be deposited in government account.
1.16	Project proponent shall install LED display of air quality (Continuous AAQ monitoring) and stack emission (Continuous emission monitoring) at prominent locations preferably outside the plant's main entrance for public viewing and in administrative complex and maintenance of devices shall be done regularly.
1.17	Project proponent shall carry out Water Sprinkling on roads inside the plant area/ administrative/ residential areas and outside the plant area at least for 2 KM on a regular basis to control the air pollution. A logbook shall be maintained for the activity and be in six-monthly compliance report.

S. No	EC Conditions
1.18	PP shall deploy vacuum based vehicle for everyday cleaning of the road in and around plant site at least for 5 KM.
1.19	Environment Audit of plant shall be done annually and report shall be submitted to Regional office of the Ministry.
1.20	A detailed action plan regarding leachate handling shall be prepared and implemented in consultation with SPCB and the same shall be submitted to the Regional Office of the Ministry. Leachate shall be treated and reused. No treated leachate shall be discharged in any circumstances. Characteristics of Leachate and the treated leachate shall be monitored once in quarter and records shall be maintained.
1.21	Oil and grease recovered from the treatment plant should be disposed only through authorized recyclers.
1.22	Monitoring of surface water quality and Ground Water quality shall also be regularly conducted in and around the project site and records to be maintained. Further, monitoring points shall be located between the plant and drainage in the direction of flow of ground water and records maintained. Monitoring for heavy metals in ground water shall also be undertaken and results/findings submitted along with half yearly monitoring report. The monitored data shall be submitted regularly on PARIVESH portal as part of Half Yearly compliance report.
1.23	For the DG sets, emission limits and the stack height shall be in conformity with the extant regulations and the CPCB guidelines. Acoustic enclosure shall be provided to DG set for controlling the noise pollution.
1.24	PP shall ensure that all types of plastic waste generated from the plant shall be stored separately in isolated area and disposed of strictly adhering to the Plastic Waste Management Rules 2016 (as amended). In pursuant to the Ministry's OM dated 18/07/2022. PP shall also create awareness among the people working in the project area as well as in its surrounding area on the ban on Single Use Plastic (SUP) in order to ensure compliance of Ministry's Notification published by the Ministry on 12/08/2021. A report along with photograph on the measures taken shall also be included in the six monthly compliance report submitted by PP.
1.25	PP is advised to implement the 'Ek Ped Maa Ke Naam' Campaign which was launched on 5th June 2024 on the occasion of the World Environment Day to increase the forest cover across the Country. This plantation drive is other than Green belt development. The action in this regard shall be submitted concerned RO in six monthly report.

2. [B] Socio-economic

S. No	EC Conditions
2.1	A vision document comprising prospective plan for implementation of various CER activities, plantation programme outside the project cover area, rejuvenation and conservation of water bodies within 5 km radius of the project cover area shall be prepared and submitted to the Regional Office of the Ministry within 6 months. Implementation status of the same shall be reported to the Regional office in 6 monthly compliance report.

S. No	EC Conditions
2.2	Epidemiological Study among population within 5 km radius of project cover area shall be carried out on regular interval (Once in two year) through independent agency. Necessary measures shall be taken as per findings of study in consultation with district administration. Action taken report shall be submitted to the Regional Office of the Ministry.
2.3	The budget proposed for PH is Rs. 40.10 Crores. The budget proposed shall be kept in a separate account and audited annually. Project proponent shall implement the following action plan to address the issues raised during public hearing within a time frame of 4 years from the date of grant of EC. PP shall submit the progress report regarding the implementation of action plan to concerned RO along with the six monthly compliance report.
2.4	The establishment of a robust public grievance redressal mechanism to address concerns and complaints from local communities regarding the power plant's operations, environmental impacts, or social issues shall be developed. A Senior Officer shall review the functioning of the mechanism twice in a month.

3. [C] Miscellaneous

S. No	EC Conditions
3.1	An Environmental Cell headed by the Environment Manger with postgraduate qualification in environmental science/environmental engineering, shall be created. It shall be ensured that the Head of the Cell shall directly report to the Head of the Plant who would be accountable for implementation of environmental regulations and social impact improvement/mitigation measures.
3.2	Consent for the project shall be obtained from the State Pollution Control Board as required under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.
3.3	All necessary clearance from the concerned Authority, as may be applicable should be obtained prior to commencement of project or activity.

Standard EC Conditions for (Thermal Power Plants)

1. Statutory Compliance

S. No	EC Conditions
1.1	Emission Standards for Thermal Power Plants as per Ministry's Notification S.O. 3305(E) dated 7.12.2015, G.S.R.593(E) dated 28.6.2018 and as amended from time to time shall be complied.
1.2	Part C of Schedule II of Municipal Solid Wastes Rules, 2016 dated 08.04.2016 as amended from time to time shall be complied for power plants based on Municipal Solid Waste.
1.3	MoEF&CC Notifications on Ash Utilization S.O. 5481 (E) dated 31/12/2021 as amended from time to time shall be complied.
1.4	MoEF&CC Notifications on Water Consumption vide Notification No. S.O. 3305 (E) dated

S. No	EC Conditions
	07.12.2015 read with G.S.R 593 (E) dated 28.6.2018 as amended from time to time shall be complied.
1.5	The recommendation from Standing Committee of NBWL under the Wildlife (Protection) Act, 1972 should be obtained, if applicable.
1.6	No Objection Certificate from Ministry of Civil Aviation be obtained for installation of requisite chimney height and its siting criteria for height clearance.

2. Ash Content/mode Of Transportation Of Coal

S. No	EC Conditions
2.1	MoEF&CC Notification issued vide S.O. 1561 (E) dated 21.05.2020 and as amended from time to time shall be complied which inter-alia include use of coal by Thermal Power Plants, without stipulations as regards ash content or distance, shall be permitted subject to compliance of conditions prescribed under (1) Setting Up Technology Solution for emission norms, (2) Management of Ash Ponds and (3) Transportation.

3. Air Quality Monitoring And Management

S. No	EC Conditions
3.1	Flue Gas Desulphurisation System shall be installed based on Lime/Ammonia dosing to capture Sulphur in the flue gases to meet the SO ₂ emissions standard as per G.S.R. 682 (E) dated 05.09.2022 and amended from time to time.
3.2	Selective Catalytic Reduction (SCR) system or the Selective Non-Catalytic Reduction (SNCR) system or Low NOX Burners with Over Fire Air (OFA) system shall be installed to achieve NOX emission standard of 100 mg/Nm ³ .
3.3	High efficiency Electrostatic Precipitators (ESPs) shall be installed in each unit to ensure that particulate matter (PM) emission to meet the stipulated standards of 30 mg/Nm ³ .
3.4	Stacks of prescribed height 220 m & 150 m shall be provided with continuous online monitoring instruments for SO ₂ , Nox and Particulate Matter as per extant rules.
3.5	Exit velocity of flue gases shall not be less than 20-25 m/s. Mercury emissions from stack shall also be monitored periodically.
3.6	Continuous Ambient Air Quality monitoring system shall be set up to monitor common/criteria pollutants from the flue gases such as PM ₁₀ , PM _{2.5} , SO ₂ , NOX within the plant area at five locations. The monitoring of other locations (at least three locations outside the plant area covering upwind and downwind directions at an angle of 120° each) shall be carried out manually.
3.7	Adequate dust extraction/suppression system shall be installed in coal handling, ash handling areas and material transfer points to control fugitive emissions.

S. No	EC Conditions
3.8	Appropriate Air Pollution Control measures (DEs/DSs) be provided at all the dust generating sources including sufficient water sprinkling arrangements at various locations viz., roads, excavation sites, crusher plants, transfer points, loading and unloading areas, etc.

4. Noise Pollution And Its Control Measures

S. No	EC Conditions
4.1	The Ambient Noise levels shall meet the standards prescribed as per the Noise Pollution (Regulation and Control) Rules, 2000.
4.2	Persons exposed to high noise generating equipment shall use Personal Protective Equipment (PPE) like earplugs/ear muffs, etc.
4.3	Periodical medical examination on hearing loss shall be carried out for all the workers and maintain audiometric record and for treatment of any hearing loss including rotating to non-noisy/less noisy areas.

5. Human Health Environment

S. No	EC Conditions
5.1	Bi-annual Health check-up of all the workers is to be conducted. The study shall take into account of chronic exposure to noise which may lead to adverse effects like increase in heart rate and blood pressure, hypertension and peripheral vasoconstriction and thus increased peripheral vascular resistance. Similarly, the study shall also assess the health impacts due to air polluting agents.
5.2	Impact of operation of power plant on agricultural crops, large water bodies (as applicable) once in two years by engaging an institute of repute. The study shall also include impact due to heavy metals associated with emission from power plant.

6. Water Quality Monitoring And Management

S. No	EC Conditions
6.1	Induced/Natural draft closed cycle wet cooling system including cooling towers shall be set up with minimum Cycles of Concentration (COC) of 5.0 or above for power plants using fresh water to achieve specific water consumption of 3.0 m ³ /MWhr.
6.2	In case of the water withdrawal from river, a minimum flow 15% of the average flow of 120 consecutive leanest days should be maintained for environmental flow whichever is higher, to be released during the lean season after water withdrawal for proposed power plant.
6.3	Records pertaining to measurements of daily water withdrawal and river flows (obtained from Irrigation Department/Water Resources Department) immediately upstream and downstream of withdrawal site shall be maintained.
6.4	Regular (at least once in six months) monitoring of groundwater quality in and around the ash pond

S. No	EC Conditions
	area including presence of heavy metals (Hg, Cr, As, Pb, etc.) shall be carried out as per CPCB guidelines. Surface water quality monitoring shall be undertaken for major surface water bodies as per the EMP. The data so obtained should be compared with the baseline data so as to ensure that the groundwater and surface water quality is not adversely impacted due to the project & its activities.
6.5	The treated effluents emanating from the different processes such as DM plant, boiler blow down, ash pond/dyke, sewage, etc. conforming to the prescribed standards shall be re-circulated and reused. Sludge/ rejects will be disposed in accordance with the Hazardous Waste Management Rules.
6.6	Hot water dispensed from the condenser should be adequately cooled to ensure the temperature of the released surface water is not more than 5 degrees Celsius above the temperature of the intake water.
6.7	Wastewater generation of 3600 KLD from various sources (viz. cooling tower blowdown, boiler blow down, wastewater from ash handling, etc) shall be treated to meet the standards of pH: 6.5-8.5; Total Suspended Solids: 100 mg/l; Oil & Grease: 20 mg/l; Copper: 1 mg/l; Iron: 1 mg/l; Free Chlorine: 0.5; Zinc: 1.0 mg/l; Total Chromium: 0.2 mg/l; Phosphate: 5.0 mg/l;
6.8	Sewage generation of 50 KLD will be treated by setting up Sewage Treatment plant to maintain the treated sewage characteristics of pH: 6.5-9.0; Bio-Chemical Oxygen Demand (BOD): 30 mg/l; Total Suspended Solids: 100 mg/l; Fecal Coliforms (Most Probable Number): <1000 per 100 ml.

7. Risk Mitigation And Disaster Management

S. No	EC Conditions
7.1	Adequate safety measures and environmental safeguards shall be provided in the plant area to control spontaneous fires in coal yard, especially during dry and humid season.
7.2	Storage facilities for auxiliary liquid fuel such as LDO and HFO/LSHS shall be made as per the extant rules in the plant area in accordance with the directives of Petroleum & Explosives Safety Organisation (PESO). Sulphur Content in the liquid fuel should not exceed 0.5%.
7.3	Ergonomic working conditions with First Aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.
7.4	Safety management plan based on Risk Assessment shall be prepared to limit the risk exposure to the workers within the plant boundary.
7.5	Regular mock drills for on-site emergency management plan and Integrated Emergency Response System shall be developed for all kind of possible disaster situations.

8. Green Belt And Biodiversity Conservation

S. No	EC Conditions
8.1	Green belt shall be developed in an area of 34.66% of the total project with indigenous native tree species in accordance with CPCB guidelines. The green belt shall inter-alia cover an entire periphery of the plant.
8.2	In-situ/ex-situ Conservation Plan for the conservation of flora and fauna should be prepared and implemented.

9. Waste Management

S. No	EC Conditions
9.1	Solid waste management should be planned in accordance with extant Solid Waste Management Rules, 2016.
9.2	Toxicity Characteristic Leachate Procedure (TCLP) test shall be conducted for any substance, potential of leaching heavy metals into the surrounding areas as well as into the groundwater.
9.3	Ash pond shall be lined with impervious liner as per the soil conditions. Adequate dam/dyke safety measures shall also be implemented to protect the ash dyke from getting breached.
9.4	Fly ash shall be collected in dry form and ash generated shall be used in phased manner as per provisions of the Notification on Fly Ash Utilization issued by the Ministry S.O. 5481 dated 31.12.2021, S.O.6169 (E) dated 30.12.2021, S.O.05 (E) dated 01.01.2024 and amendment thereto.
9.5	Unutilized ash shall be disposed off in the ash pond in the form of High Concentration Slurry/Medium Concentration Slurry/Lean Concentration Slurry method. Ash water recycling system shall be set up to recover supernatant water.

10. Monitoring Of Compliance

S. No	EC Conditions
10.1	Environmental Audit of the project be taken up by the third party for preparation of Environmental Statement as per Form-V & Conditions stipulated in the EC and report be submitted to the Ministry.
10.2	Resettlement & Rehabilitation Plan as per the extant rules of Govt. of India and respective State Govt. shall be followed, if applicable.
10.3	Energy Conservation Plan to be implemented as envisaged in the EIA / EMP report. Renewable Energy Purchase Obligation as set by MoP/State Government shall be met either by establishing renewable energy power plant (such as solar, wind, etc.) or by purchasing Renewable Energy Certificates.
10.4	Energy and Water Audit shall be conducted at least once in two years and recommendations arising out of the Report should be followed. A report in this regard shall be submitted to Ministry's Regional Office.
10.5	The project proponent shall (Post-EC Monitoring): a. send a copy of environmental clearance letter

S. No	EC Conditions
	<p>to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;</p> <p>b. upload the clearance letter on the web site of the company as a part of information to the general public.</p> <p>c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forest and Climate Change (MoEF&CC) at http://parviesh.nic.in.</p> <p>d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;</p> <p>e. monitor the criteria pollutants level namely; PM (PM10& PM2.5incase of ambient AAQ), SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;</p> <p>f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;</p> <p>g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;</p> <p>h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project and the date of commencement of the land development work.</p>

11. Corporate Environmental Responsibility (Cer) Activities

S. No	EC Conditions
11.1	<p>CER activities will be carried out as per Ministry's OM F.No.22- 65/2017- IA.III dated 30th September, 2020 and 22-65/2017- IA.III dated 25.02.2021 or as proposed by the PP in reference to Public Hearing or as earmarked in the EIA/EMP report along with the detailed scheduled of implementation with appropriate budgeting. Statement on the commitments (activity-wise) made during public hearing to facilitate the discussion on the CER in compliance of the shall be submitted.</p>

(सुन्दर रामनाथन)
(SUNDAR RAMANATHAN)
वैज्ञानिक 'एफ'/Scientist 'F'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min.of Environment, Forest and Climate Change
भारत, सरकार, नई दिल्ली
Govt. of India, New Delhi

Signed by
Sundar Ramanathan
Date: 30-04-2025 09:38:22
Reason: Verified and
signed

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PROOF OF SERVICE

Ajay Kumar Pandey <pandeylegal@gmail.com>

Advance service of counter affidavit on the behalf of respondent no.1,Ministry of Environment ,Forest and climate change in Appeal no 46/2025 Titled as Sanjay Kumar Mishra vs Ministry Of Environment ,forest and climate change & Ors

1 message

Ajay Kumar Pandey <pandeylegal@gmail.com>
To: sanjayakmishra@hotmail.com

Wed, Oct 8, 2025 at 1:19 PM

Dear Sir,
Kindly find enclosed herewith copy of counter affidavit in above mentioned appeal



C A in Appeal No 46 of 2025 .pdf

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A K PANDEY & ASSOCIATES
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